GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO: 4096 TO BE ANSWERED ON 18.08.2025

Contamination of groundwater in Barmer

4096. SHRI UMMEDA RAM BENIWAL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of the funds received by the Central Pollution Control Board under environment protection and environment compensation during the previous years, year and State/UT-wise including Rajasthan;
- (b) the details of the funds utilised during the said period, State/UT and item-wise including Rajasthan;
- (c) the steps taken by the Government to prevent the contamination of groundwater and surrounding areas in Barmer Lok Sabha constituency that caused by the disposal of waste from crude oil production at the Mangala Processing Terminal through borewells by Vedanta Limited, which adversely affecting the health of the local population; and
- (d) whether any inspection has been carried out to check pollution control/complaints in Barmer district during the last ten years and if so, the details thereof location-wise along with the inspection Report thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) & (b): The Hon'ble Supreme Court of India in the matter of 13029 of 1985, M.C. Mehta Vs UOI issued directions and imposed 1% Environmental Protection Charge (EPC) on diesel vehicles with engine capacity of 2000 cc and above which will be registered in Delhi-NCR as given in Hon'ble Supreme Court Order dated 12 Aug 2016.

A total of Rs.538 crore has accrued in the EPC fund account as on 17 .07.2025, out of which Rs. 194.83 crores (Annexure-I) have been disbursed as on 21.07.2025, and Rs. 201.6 crores is allocated for sanctioned projects and activities and Rs. 54 crore has been earmarked as performance grants for FY 2025-26 under CPCB guidelines for providing gap funding support to 19 NCR cities of are Greater Noida, Dharuhera, Gurugram, Sonipat, Bharatpur, Muzaffarnagar, Bulandshahr, Panipat, Charkhi Dadri, Bahadurgarh, Baghpat, Hapur, Bhiwani, Jind, Narnaul, Karnal, Palwal, Nuh and Bhiwadi.

Details of funds sanctioned to Urban Local Bodies (ULBs) under EPC funds for road construction/ repair works, procurement of MRSM/ ASG etc are enclosed as **Annexure-II**. The status of fund release for gap funding support for implementation of clean air city action plan to 16 NCR cities out of 19 NCR cities under EPC funds is enclosed as **Annexure-III**.

Environmental Compensation (EC) funds are collected in compliance of the directives issued by the Hon'ble National Green Tribunal (NGT). As of now, a total of Rs. 620.6 Crores has accrued in the NGT EC account. Out of this Rs. 80.82 Crores has been utilized, while Rs. 138.38 Crores has been committed towards 24 sanctioned projects and ongoing activities and Rs.284.18 crores is held in sub judice accounts as per Hon'ble NGT direction. The utilization of NGT EC funds has been stopped after the Hon'ble NGT order dated 21.01.2025 in the matter of OA No. 638/2023. Details of the utilization of NGT EC funds under the specific activities and project wise status / list of 67 projects is placed as **Annexure-IV**.

(c) & (d): The oil company M/s Vedanta Ltd (Cairn Oil & Gas) operating at Mangala Processing Terminal (MPT) in Barmer District of Rajasthan is engaged in the production of Crude Oil & Natural Gas through underground exploration.

During oil extraction from underground reservoirs, water is also extracted which is a salty water and the same is treated to remove the physical impurities and is further reinjected into the same oil reservoir to help/ maintain pressure within the reservoir. Additionally, Reject water (water that is not suitable for reinjection into the oil reservoir) is injected into abandoned wells at depth greater that 1000 meters, well below the fresh water aquifers, further ensuring that no contamination reaches the local water sources.

In the Mangala field the fresh water aquifer is located between 40-150 meters depth whereas hydrocarbon reservoir is approximately 1000 meters or deeper. Between these two layers lies an 850 meters thick impervious layer exists which acts as a natural barrier preventing intermixing between fresh water aquifer and hydrocarbon reservoir.

During the oil exploration, hazardous waste i.e. drill cutting mud, sludge containing oil, drilling mud containing oil are generated which is disposed in captive secured landfill of Mangala Processing Terminal.

The industry is being inspected regularly by Rajasthan State Pollution Control Board to ensure compliance of conditions of Consent to Operate & authorization under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016. Inspections of M/s Vedanta Ltd (Cairn Oil & Gas), Mangala Processing Terminal (MPT) have been carried out to check pollution control/complaints in Barmer District. The inspection reports of such inspections conducted during the last ten years are enclosed as **Annexure-V**.

Annexure-I

Details of Disbursal of EPC Funds

Head	Amount
Financial assistance for setting up of pellet	13.78 crore
Smog Tower	38.23 crore
Technical studies/projects	17.84 crore
Clean air campaign and field visits	5.15 crore
Project related to laboratory infrastructure	6.77 crore
Project related to CAAQMS	27.9 crore
Infrastructure projects (road/pavement, MRSM, ASG)	26.29 crore
Gap funding guidelines	56.74 crore
Miscellaneous (stipend, infrastructure for office, expenditure for	2.13 crore
meeting/workshop, bank charges etc.)	
Total	194.83 crore

Details of CPCB support to ULBs for road construction/ repair works, procurement of MRSM/ ASG etc

S. No.	State	ULB/Agency	Work/Purpose	Sanctioned Amount (Rs.)	Released Amount (Rs.)
		Ghaziabad Municipal Corporation (GMC)	8 road construction projects	13.37 crore	13.37 crore
	T 144	UPPCB	Procurement of 16 Mechanical Road Sweeping Machines (MRSMs) and 10 Anti-smog guns (ASGs)	12 crore	3.52 crore
	Uttar Pradesh	GMC	Procurement of 1 MRSM and 10 ASGs	7.28 crore	4.84 crore
		New Okhla Industrial Development Authority (NOIDA Authority)	Procurement of 4 MRSMs and 5 ASGs	5.60 crore	-
		Meerut Municipal Corporation (MMC)	12.07 km (15 roads) road construction/repair work	15.60 crore	-
		58.85 crore	21.73 crore		
	Цатиона	Municipal Corporation	Procurement of 10 MRSMs and 10 ASGs	8.05 crore	-
	Haryana	Faridabad (MCF)	16 km road construction and 2.5 km paving works	27.1 crore	-
				35.15 crore	-
	D-II.:	Municipal Corporation of Delhi (MCD)	18 road construction/paving works	4.93 crore	2.46 crore
	Delhi	New Delhi Municipal Corporation (NDMC)	Procurement of 5 MRSMs	14.3 crore	-
				19.23 crore	2.46 crore
	Rajasthan	Municipal Corporation Alwar	Vehicles for collection of MSW	4.27 crore	2.1 crore
					2.1 crore
Total	Total for Delhi-NCR				26.29 crore *

Note: Works are awarded following due tendering process. 50% of sanctioned funds are released on issuance of work order and remaining 50% on completion of activity.

 $[\]ast$ - Release of funds of Rs. 7.8 cr to MMC (15 nos. of Roads) and Rs. 0.81 cr GMC (5 ASGs) is under process.

Status of fund released to 16 cities under EPC for gap funding

S. No	City	Sanctioned amount (Rs. in crore)	Release Amount (Rs. in crore)	Date of sanction	Date of Fund Release	Components in the Proposal
1.	Bhiwadi	4.80	2.40	29/04/2025	03/07/2025	1 MRSM, 2 ASG, 35 auto tippers, 1 road Interlocking works (0.85 km)
2.	Bharatpur	7.54	3.77	29/04/2025	03/07/2025	2 ASG, 1 MRSM, 9 road /pavement Construction works (4.88 km)
3.	Greater Noida	3.59	1.79	29/04/2025	03/07/2025	4 ASG, 1 MRSM
4.	Hapur	8.10	4.05	29/04/2025	03/07/2025	1 ASG, 8 Road side interlocking works (10.2 km)
5.	Bahadurgarh	5.80	2.90	29/04/2025	21/07/2025	1 ASG, 1 MRSM, 4 Road/pavement repair works (9.5 km)
6.	Bhiwani	4.98	2.49	29/04/2025	21/07/2025	1 ASG, 1 MRSM, 1 Pavement construction (2.05 km)
7.	Charkhi- Dadri	4.47	2.23	29/04/2025	21/07/2025	1 ASG, 1 MRSM, 2 Road Construction works (1.83km)
8.	Gurugram	34.89	17.44	29/04/2025	03/07/2025	20 ASG, 20 Tractor trolley with ASG, 1 Construction of Footpath and interlocking tiles (8kms), 5 C&D waste collection centre/transfer points, 1 C& D waste processing plant (400TPD), 20 EV charging stations
9.	Jind	4.50	2.25	29/04/2025	03/07/2025	2 ASG, 6 Pavement Construction works (8.97km)
10.	Karnal	4.71	2.35	29/04/2025	21/07/2025	3 ASG, 2 MRSM, 3 Construction of onside berms of roads (1.55km)
11.	Narnaul	4.45	2.23	29/04/2025	03/07/2025	10 road Construction works (7.71 km), 1 ASG
12.	Nuh	4.48	2.24	29/04/2025	03/07/2025	1 ASG, 1 EV charging station, 9 road Construction works (4.6km)
13.	Palwal	4.00	2.00	29/04/2025	03/07/2025	3 ASG, 2MRSM, 1 C& D waste processing plant (40TPD)
14.	Panipat	6.40	3.20	29/04/2025	21/07/2025	2 MRSM, 2 ASG, 1 Road Repair and Footpath works (3km)
15.	Dharuhera	1.77	0.88	29/04/2025	21/07/2025	2 Construction of footpath with interlocking tiles= works (0.97km), 1 MRSM, 1 Intelligent Traffic Management System
16.	Sonipat	8.99	4.49	29/04/2025	21/07/2025	5 ASG, 2 MRSM, 13 EV charging, 8 Road construction works (5 km)

Annexure-IV

List of Projects/ Studies/ Laboratory Equipment Procurement funded under EC Funds as on March 31, 2024

S.No	Title	Type of Activity	Status (Completed/ ongoing)	Expenditure till 31.03.2024 (Rs. in Lacs)
1.	Review of National Ambient Air Quality Standards	Research	Ongoing	14.79
2.	Preparation of guidelines for setting up of Biodiversity Parks in the floodplains of rivers of India	Research	Completed	2.3
3.	Scientific study to review the deep sea discharge norm at Kantiajal, Gujarat with respect to increase in concentration of COD in discharge effluent	Research	Ongoing	78.8
4.	Source Apportionment / Carrying Capacity study for 25 Non-Attainment Cities (NACs)	Research	Ongoing	600.5
5.	Machine learning and Artificial Intelligence (AI) tool development for analysis of air quality data	Research	Ongoing	23.78
6.	Emission Inventories, Source Apportionment and Carrying Capacity studies in the Indo Gangetic Plain (IGP) region	Research	Completed	1.65
7.	Installation and commissioning of Indigenous items for ring test and static injection system and replacing island tables in wet chemical laboratory	Laboratory strengthening	Completed	160.12
8.	Random verification of annual inventory report on hazardous waste management submitted by SPCBs/PCCs	Investigation	Completed	113
9.	Assessment of Air, Water, and Soil Quality in Baghjan Oil Blow out site & its Vicinity, Tinsukia, Assam	Investigation	Completed	52.01
10.	Strengthening of Computer Network in CPCB	IEC	Completed	106
11.	Setting up Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in Non-Attainment Cities (NAC) in the country	Monitoring infrastructure	Completed	500
12.	Development of National Hazardous Waste Tracking (NHWTS) Software	Investigation, capacity building	Ongoing	0
13.	Design, Development & Implementation of OCEMS* Data Acquisition and Management System (ODAMS) for direct data transfer for the Control of Pollution from Industries in India *OCEMS (Online Continuous Effluent/Emission Monitoring System)	Monitoring infrastructure	Ongoing	0
14.	Development of comprehensive Extended Producer Responsibility (EPR) & Circular Economy Portal	Infrastructure for surveillance	Ongoing	14.27
15.	Upgradation of Laboratories with IT enabled services including laboratory information management system	Laboratory strengthening	Ongoing	208
16.	Development of E-learning module under Mission Karamyogi	Capacity building	Ongoing	0
17.	Implementation of centralized barcode system for tracking of biomedical waste	Research	Ongoing	0

S.No	Title	Type of Activity	Status (Completed/ ongoing)	Expenditure till 31.03.2024 (Rs. in Lacs)
18.	Strengthening and upgradation of laboratories of CPCB	Laboratory strengthening	Ongoing	451.57
19.	Inspection of 389 Grossly Polluting Industries (GPIs) discharging in Hindon Sub basin through third party by seven technical institutes along with concerned SPCBs (Phase I)	Investigation	Completed	12.74
20.	Satellite based ambient air quality monitoring at national scale (SAANS): Phase II - Maintenance and Improvement	Monitoring infrastructure	Ongoing	20.02
21.	Assessment of Environmental Carrying Capacity of Eco- Sensitive Zones: Sanjay Gandhi National Park Mumbai	Research	Completed	6.84
22.	Setting up of Continuous Ambient Air Quality Monitoring Stations (CAAQMS) in Charkhi Dadri and Mohendergarh in Haryana	Monitoring infrastructure	Ongoing	0
23.	Noise Mapping, Hot Spot Identification and Mitigation Plan for Noise Pollution Control in Delhi – I (85 L)	Investigation, Research	Ongoing	33.71
24.	Inventory management system for laboratories and strengthening of infrastructure	Laboratory strengthening	Completed	373.818
25.	Conducting 2-day workshops at Central Institute of Petrochemicals Engineering & Technology (CIPET) centers on plastic waste management in India	Capacity building	Completed	33.75
26.	Sampling & analysis charges, purchase of equipment/ consumables, etc. for NGT assignments conducted by Regional Directorates of CPCB	NGT assignments, Laboratory strengthening	Ongoing	91.5
27.	Demonstration of Effluent Treatment Plant (ETP) for Environmental Laboratory wastewater treatment	Research	Ongoing	8.35
28.	NABL accreditation and strengthening of laboratory at CPCB Regional Directorate Bhopal	Laboratory strengthening	Ongoing	5.33
29.	Inventorization of salt generated from Common Effluent Treatment Plants (CETPs) of Textile & Tannery sector and status of management in the state of Tamil Nadu	Investigation	Ongoing	9
30.	Status of Secured Land-Fills (SLF) maintained by individual industries and CETPs in Tamil Nadu and assessment of ground water quality around SLF	Research	Ongoing	3
31.	Study on flood plain identification & demarcation of River Mahanadi in the identified stretches	Research	Completed	6.3
32.	Development of state of the art laboratory infrastructure at CPCB Regional Directorate Bhopal	Laboratory strengthening	Ongoing	23.15
33.	Strengthening & upgradation of laboratory of CPCB Regional Directorate Vadodara	Laboratory strengthening	Ongoing	0
34.	Upgradation of the central laboratory of Pollution Control Board, Assam	Laboratory strengthening	Ongoing	344.4
35.	Information, Education & Communication Activities in Arunachal Pradesh	Capacity building	Completed	24.92

S.No	Title	Type of Activity	Status (Completed/ ongoing)	Expenditure till 31.03.2024 (Rs. in Lacs)
36.	Inventorization of Seven types of wastes in Arunachal Pradesh	Investigation	Completed	90
37.	Setting up of laboratory at Namsai, Arunachal Pradesh by APPCB	Laboratory strengthening	Completed	59.85
38.	Procurement of Video Conferencing Equipment for Nagaland Pollution Control Board	Capacity building, IEC	Completed	2.85
39.	Inventorization of Hazardous waste in Nagaland	Investigation	Completed	41.18
40.	Information, Education & Communication Activities in Nagaland	Capacity building	Completed	
41.	Construction of 1 km road using plastic waste (polymer bitumen road) at Signal point, Dimapur, Nagaland* *The project was undertaken by Nagaland Pollution Control Board to demonstrate utilization of plastic waste in road making.	Research	Completed	27.31
42.	Inventorization and awareness of E-waste in the state of Nagaland	Investigation	Completed	22.5
43.	Installation of Real Time Water Quality Monitoring Stations (RTWQMS) by Punjab SPCB	Monitoring infrastructure	Completed	375
44.	Laboratory Upgradation of Punjab SPCB	Laboratory strengthening	Completed	540
45.	VOC emission spray painting and control technologies	Research	Completed	4.55
46.	Manipur Pollution Control board – Assistance for urgent needs of the laboratory of the board (procurement of equipment, consumables, etc.)	Laboratory strengthening	Completed	86.91
47.	Waste to wealth hackathon under Mission Life	IEC	Completed	1.8
48.	Conference cum training program on environmental pollution and remediation conducted at Delhi Judicial Academy	IEC	Completed	1.22
49.	Upgradation of monitoring capabilities of Air Laboratory in CPCB through procurement of HPLC system & accessories and PM _{2.5} Samplers	Laboratory strengthening	Completed	106.8
50.	Restoration of Phuldera drain	NGT assignment	Ongoing	62.5
51.	Study to establish whether existing batch processes and advanced batch automated process are able to meet environmental concerns vis-a vis- continuous process in tyre pyrolysis Industry	NGT assignment	Completed	3.84
52.	Assessment of environmental damage and preparation of restoration plan for air, water and soil environment due to styrene gas leakage at Visakhapatnam	NGT assignment	Completed	25.73
53.	Bioremediation of contaminated soils and surface water bodies and ground water (aquifer) of the De-sludged and refilled Lagoon of Distillery Spent wash of M/s Godavari Bio-refineries Ltd. at Sakarwadi, Maharashtra	NGT assignment	Ongoing	6.78

S.No	Title	Type of Activity	Status (Completed/ ongoing)	Expenditure till 31.03.2024 (Rs. in Lacs)
54.	Environmental and health studies in Malegaon in pursuant to Hon'ble NGT matter in OA No. 359 of 2019-PB	NGT assignment	Ongoing	35.4
55.	Project for reporting built up area with all floor plan drawings and measurements of A wing & B Wing of Project at CTS No. 628 A & 629 C, Village Kandivali Mumbai in pursuant to the Hon'ble NGT matter in OA no. 77/2019 (PB)	NGT assignment	Completed	2.26
56.	Ambient Air Quality Monitoring at Charkhi Dadri	NGT assignment	Completed	1.35
57.	Monitoring of Tadgam, Tithal and Jampore beaches in Valsad, Gujarat and Daman	NGT assignment	Completed	10
58.	Sampling of Cigarettes & Bidi Butts through IITR- Lucknow	NGT assignment	Completed	48
59.	Compensation to the concerned students by Delhi Legal Service Authority	NGT assignment	Completed	51
60.	General Framework For Imposing Environmental Damage Compensation - Meta-analysis study for Environmental Damage Assessment	NGT assignment	Completed	6.29
61.	Restoration plan for environment, public health and ground water around Panipat refinery	NGT assignment	Ongoing	780
62.	Testing of vegetables, edible products, soil & water on the bank of river Yamuna in Delhi	NGT assignment	Completed	2.46
63.	Damage Cost Assessment for MSW Landfill site at Bandhwari Village Gurugram	NGT assignment	Completed	8.74
64.	Validation of Right Biotic System for carrying out quick hygienic survey of rivers	NGT assignment	Completed	10.27
65.	Report on impact of operation of kiln on air pollution in NCR in pursuant to Hon'ble SC civil appeal 18213/2023	Hon'ble court assignment	Completed	1.65
66.	Report on extent of damage in & around MIDC Tarapur; restoration measures, environmental damage cost & cost of restoration, and individual accountability of CETP and polluting units in pursuant to Hon'ble NGT OA no.64/2016 (WZ)	NGT assignment	Completed	5.19
67.	Value added use of Bottom Ash of thermal power plant as partial replacement of natural sand in concrete	Research	Ongoing	0

शिकायत सत्यापन रिपोर्ट

- शिकायत संख्या :— 04213089798839, 04213089795037 (राजस्थान संपर्क पोर्टल शिकायत)
- शिकायत विषय छित्तर का पार गांव में स्थित मंगला तेल एवं गैस क्षेत्र मैसर्स वेदान्ता (केयर्न तेल एवं गैस)
 लिमिटेड द्वारा प्रदूषण किये जाने बाबत
- द्वारा :- श्री मुळेश घोधरी एवं श्री वी.आर घोधरी
- संदर्भ :—(अ) प्रमारी अधिकारी (पी सी वी.) रा प्र.नि.म., मुख्यालय जयपुर द्वारा अग्रेषित शिकायत जरिये पत्राक 3684 एवं 3602 दिनांक क्रमशः 18.02.2021 एवं 28.01.2021 एवं इस कार्यालय में प्राप्ति दिनांक 31.03.2021 परिवादीं से दूरमाण एवं निरीक्षण स्थल पर संपर्क किये जाने पर उन्होंने उपरोक्त शिकायत मैंसर्स वेदान्ता (केंग्रने ऑयल एण्ड गैस) लिमिटेंड के मंगला तेल क्षेत्र निकटग्राम जोगासर कुआ, नगाणा, कवास, तहसील व जिला

निरीक्षण के दौरान निम्न तथ्य पाये गये-

बाडमेर से संबंधित होना बताया।

- निरीक्षण व शिकायत का सत्यापन मेसर्स वेदान्ता (केयर्न ऑयल एण्ड गैस) लिनिदेड के प्रतिनिधि श्री भोगारान जाट (पर्यावरण प्रबंधक) की उपस्थिति में दिनांक 07.04.2021 को किया गया।
- ट. शिकायत में वणित तथ्यों एवं शिकायतकर्ता ने बताया कि उपरोक्त औद्योगिक इकाई द्वारा पर्यावरण प्रदूषण फैलाया जा रहा है, बोरवेल से शुरूआत के 10 मिनट में काला पानी आता है तथा उद्योग द्वारा तेल एवं गैंग उल्खनन से कुंओं में हानिकारक रत्तायन डाले जा रहे हैं इत्यादि के संबंध में उद्योग प्रतिनिधि एवं शिकायतकर्ता से संपर्क स्थापित कर जानकारी प्राप्त की गई।
- 3. उद्योग प्रतिनिधि श्री भौमाराम ने बताया कि तेल एवं गैस उत्खनन के दौरान 01 सेलार पिट में कुंओं का समृह होता है जिनमें कुछ उत्पादन हेतु तथा कुछ इंजेक्शन हेतु काम में लिये जाते हैं। इंजेक्शन कुंओं में पानी को इंजेक्ट किया जाता है जो कि गृहराई पर तेल एवं गैस के द्रव्यमान को प्रतिस्थापित करता है जो जमीन के अंदर तेल एवं गैस के उत्खनन के बाद दाब संतुलन एवं द्रव्यमान संतुलन का कार्य करता है।
- 4. इनके अतिरिक्त कुछ समर्पित गहरे कुएँ (Deep Dump Wells) भी उद्योग द्वारा काम में लिये जाते हैं जिनमें आर.औ. रिजेक्ट का पानी निर्धारित मानकों अनुसार लगभग 1700-2300 मीटर गहराई पर डम्प किया जाता है। इतनी गइराई पर पानी को डम्प करने हेतु उद्योग द्वारा वन एवं पर्यावरण मंत्रालय, भारत सरकार से पर्यावरणीय स्वीकृति ली गई है तथा राजस्थान प्रदूषण नियंत्रण मण्डल द्वारा भी इस कार्य हेतु जल एवं वायु अधिनियमों 1974 एवं 1981 के अंतर्यत सःशतं संचालन सम्मति जारी की गई है। गहराई पर रिजेक्ट पानी को उम्प करने हेतु उद्योग द्वारा कुंआ 145-01 मंगला तेल क्षेत्र काम में लिया जा रहा है।
- 5. उद्योग प्रतिनिधि श्री भोमाराम ने बताया कि तेल एवं गैस उत्खनन को और अधिक बढ़ावा देने एवं उत्खनन की दक्षता बढ़ाने हेतु तेल एवं गैस कुओं में पानी के साथ बहुलक रसायन इंजेक्ट किये जाते हैं। जो कि तेल एवं गैस मंत्रालय भारत सरकार के हाइड्रोकार्बन निदेशालय (डी.जी.एच.) तथा तेल एवं प्राकृतिक गैस कॉर्पोरेशन (ओ.एन.जी.सी.) हारा निर्धारित मानकों के अनुरूप किया जाता है।
- 6. निरीक्षण के दौरान उध्योग प्रतिनिधि की उपस्थिति में 03 बोरपेल क्रमश श्री हेमन्ताकुमार, नंगला WP-01 के निकट, जीगासर कुआ, श्री राजुराम/किरताराम, मंगला WP-04 के निकट जोगासर कुआ एवं श्री मोहनराम गोदारा मंगला

WP-04 के निकट जोगासर कुआ, तहसील बायतु, जिला बाइमेर से पानी के सैम्पल लिये गये जो कि विश्लेषण हेतु. राज्य प्रदूषण नियंत्रण मण्डल की केन्द्रीय प्रयोगशाला जयपुर भिजवाये गये हैं।

१ उपरीका जल नमृनों के अतिरिक्त तहसीलदार, बायतु द्वारा उनके कार्यालय पत्र दिनांक 09.04.2021 द्वारा भी एम.पी. टी. नगाणा के आरा-पास एवं ग्राम पंचायत छितर का पार, चौकला में छूड़ ऑयल वैलपेड्स के आस-पास स्थित पानी के कुंओं/बोरवेल्स के पानी की बोम्पलिंग की जाकर विश्लेषण रिपोर्ट भिजवाने हेतु सिखा गया है जिस पर अग्निम कार्य दिवसों में उक्त क्षेत्र में बाकी रहे बोरवेल्स के जल नमूने लिये जाकर विश्लेषण हेतु भिजवाया जानुत्र प्रस्तावित है।

> (मलाराम सियाग) सहायक पर्यावरण अभियता रा.प्र.नि.म. बालोतरा

अभिशंषा — उपरोक्त वर्णित तथ्यों के अनुसार चूकि उद्योग के तेल एवं गैस उत्खनन कुएँ काफी गहराई पर स्थित होते हैं तथा उद्योग द्वारा आरओ. रिजेक्ट पानी को लगभग 1700 से 2300 मीटर गहराई पर पर्यावरण स्वीकृति एवं सचालन सम्मति की शर्तों के अनुसाप अन्य किया जाता है जिसका पीने के पानी के कुओं/बोरवेल्स में स्थित जलभराव (Aquifer) के साथ संदूषण (Contamination) की समावना कम है तथापि इस पर पूर्ण टिप्पणी अथवा आवश्यक कार्यवाही जल विश्लेषण रिपोर्ट (जल विश्लेषण हेतु नमूने दिनाक 07.04.2021) आने के उपरान्त ही किया जाना उपयुक्त होगा।

(अमित जुधाल) क्षेत्रीय अधिकारी रा.प्र.नि.मं., बालोतरा

FORM - X RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST

(See Rule - 24) Final Report

Report No.: 20564

Report On : 25/05/2021

hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/04/2021 from Mr Bhalaram Siyag, AEE, Balotra ,RSPCB Balotra a sample of Water of Tubewell of Sh. Hemant Kumar Near Mangla WP-01 Jogasar Kuan , Near Mangla WP-01, Jogasar Kuan , Barmer Collected from Tubewell of Sh. Hemant Kumar, Near Mangla WP-01, Jogasar Kuan, District Barmer Collected on 07/04/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 25/05/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.36
2	Chemical Oxygen Demand (COD) mg/l	2.0
3	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
4	Copper as Cu mg/l	Not Traceable
5	Zinc as Zn mg/l	0.545
6	Nickel as Ni mg/l	Not Traceable
7	Lead as Pb mg/l	Not Traceable
8	Total Chromium as Cr mg/l	Not Traceable
9	Iron as Fe mg/l	0.75
10	Cadmium as Cd mg/l	Not Traceable
- 11	Chloride as Cl mg/l	312
12	Sulphate as SO ₄ mg/I	116
13	Hardness (Total) as CaCOs mg/l	108
14	Hardness (Calcium) as CaCO3 mg/l	64
15	Magnesium Hardness as CaCO3 mg/l	44
16	Calcium (Titrimetric) as Ca.mg/l	26
17	Magnesium as Mg mg/l	11
18	Fluoride as F mg/l	1.16
19	Total Dissolved Solids mg/l	896
20	Total Alkalinity as CaCO3 mg/l	160

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 25/05/2021

21 ph=1217/4

BOARD ANALYST

Rajasthan State Pollution Control Board Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST

(See Rule - 24) Final Report

Report No. : 20565

Report On : 25/05/2021

I hereby certify that I S. N. Tikkiwal, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/04/2021 from Mr a sample of Water of Tubewell of 5h. Bhalaram Siyag, AEE, Balotra ,RSPCB Balotra Rajuram/Kirtaram Near Mangla WP-04 Jogasar Kuan , Near Mangla WP-04, Jogasar Kuan , Barn er Collected from Tubewell of Sh. Rajuram/Kirtaram, Near Mangla WP-04, Jogasar Kuan, District Barmer Collected on 07/04/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 25/05/2021 and declare the result of he

analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.73
2	Chemical Oxygen Demand (COD) mg/l	6.4
3	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
4	Copper as Cu mg/l	Not Traceable
5	Zinc as Zn mg/l	0,425
6	Nickel as Ni mg/l	Not Traceable
7	Lead as Pb mg/l	Not Traceable
8	Total Chromium as Cr mg/l	Not Traceable
9	Iron as Fe mg/l	0.65
10	Cadmium as Cd mg/l	Not Traceable
- 11	Chloride as Cl mg/l	296
12	Sulphate as SO ₄ mg/l	92
13	Hardness (Total) as CaCO3 mg/l	120
14	Hardness (Calcium) as CaCO3 mg/l	72
15	Magnesium Hardness as CaCO2 mg/l	48
16	Calcium (Titrimetric) as Ca mg/l	29
- 17	Magnesium as Mg mg/l	12
18	Fluoride as F mg/l	0.531
19	Total Dissolved Solids mg/l	796
20	Total Alkalinity as CaCO2 mg/l	152

The condition of the seals, fastening and container on receipt was as follows: Intact

Signed This On 25/05/2021

आराजाताराह BOARD ANALYST

Rajasthan State Pollution Control Board Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari. Jaipur-302 004

Phone: 0141-5159648,5159607

Fax: 0141-5159665

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST (See Rule - 24)

Final Report

Report No. : 20566

Report On : 25/05/2021

hereby certain the Water (Prevention & Control of Pollution) Act, 1974 received on the 09/04/2021 from Mr Bhilaram Siyag, AEE, Balotra ,RSPCB Balotra a sample of Water of Tubewell of Sh. Mohanram Godara Near Mangla WP-04 Jogasar Kuan , Near Mangla WP-04, Jogasar Kuan , Barmer Collected from Tubewell of Sh. Mohanram Godara, Near Mangla WP-04, Jogasar Kuan, Barmer Collected Collected on 07/04/2021. The Sample was in a condition fit for analysis as reported below :-

I forher certify that I have analyzed the aforementioned sample on 25/05/2021 and declare the result of the

analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.81
2	Chemical Oxygen Demand (COD) mg/l	0.8
3	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
4	Copper as Cu mg/kg	Not Traceable
5	Zinc as Zn mg/ī	0.335
6	Nickel as Ni mg/l	Not Traceable
7	Lead as Pb mg/l	Not Traceable
8	Total Chromium as Cr mg/l	Not Traceable
9	Iron as Fe mg/I	0.63
10	Cadmium as Cd mg/I	Not Traceable
11	Chloride as CI mg/l	256
12	Sulphete as SO ₄ mg/l	102
13	Hardness (Total) as CaCO2 mg/l	120
14	Hardness (Calcium) as CnCO3 mg/l	68
15	Magnesium Hardness as CaCOa mg/l	52
16	Calcium (Titrimetric) as Ca mg/l	27
17	Magnesium as Mg mg/l	13
18	Fluoride as F mg/l	0.777
19	Total Dissolved Solids mg/l	776
20	Total Alkalinity as CaCOa mg/l	184

The condition of the seals, fastening and container on receipt was as follows: Intact

Signed This On 25/05/2021

-एतराडाअप BOARD ANALYST

Rajasthan State Pollution Control Board Head Office (Central Laboratory)

4, Institutional Area, Jhalana Doongari, Jaipur-302 004

Phone: 0141-5159648,5159607 Fax: 0141-5159665

Complaint verification report (Rajasthan State Pollution Control Board, Regional Office, Balotra, Dist. Barmer)

- 1 Complaint No.-09181194326488
- 2. Complainant Sh. जेसाराम- 9784080392
- Complaint matter:- शिकायत करता का कहना है की एमपीटी में से पानी खराब पानी आ रहा है उस को रोका जाये.
- Verification details/factual status:- In reference to the complaint the concerned area has been inspected by undersigned on 20/12/2019.
 - i. The site or area concerned in complaint is agriculture land of Sh. Jesaram located adjacent to MPT Kawas on south west direction.
 - Inspection has been carried out in presence of Sh. BR Jat, Manager-Environment of M/s Vedanta (Cairn Oil & Gas) Limited.
 - iii. On contacting the complainant he told that the seepage water is coming to their agriculture land and oil mix water is discharging onto their land from MPT Kawas.
 - iv. As per site inspection carried out inside of MPT Kawas premises, M/s Vedanta Limited has provided water storage tanks i.e. fire water safety storage tanks (6636 Cubic meter capacity-02 in number), injection water tanks (-03 in numbers), Potable water tank(1230 cubic meter capacity-01 in number), treated water tank (5565 cubic meter capacity-01 in number), filtered water tank-(2824 cubic meter capacity-01 in number) and one rain water recharge pit. All water storage tanks have been provided with pucca lining and no leakages have been observed.
 - v. As per site observations outside of the MPT during course of inspection no such direct discharge of oil mix water or waste water from MPT Kawas to agriculture land has been observed.
 - vi. Due to lack in technical expertise with RSPCB for ground water study, the exact source of seepage water could not be identified. However the source or reasons could be the High hydrostatic pressure from heavy infrastructure of MPT, geological formation, obstruction in natural rain water flow, location of affected land area in downstream side etc.
 - vil. As per discussion held with M/s Vedanta Limited official they have told that earlier they have carried out the de watering of the area and further will carry out detailed study about the possible reasons & solutions to prevent and control the seepage problem of nearby farm land, if it is related to MPT.

Comments:- Matter is put up for perusal and further necessary directions please.

(B.R. Slyag)

Asistant Env. Engineer surface/ground water flow study. During inspection no seepage or direct discharge of effluent from industry was observed. All the water storage tanks were found lined, thus there are no possibilities of water discharge or seepage from these tanks. Thus industry may be directed to carry out a detailed study in respect of source of seepage of water towards the complainant's agriculture field. Also case may be forwarded to GWD (Ground Water Department) for suitable action.

(Amit Juyal) Regional officer



RAJASTHAN STATE POLLUTION CONTROL BOARD VERIFICATION REPORT

M/s Vedanta Limited - Cairn Oil & Gas
UON-90/1 Block - Onshore Oil & Gas Production
District Barmer Rajasthan

A complaint related with pollution being created in Barmer Oil & Gas Production area by M/s Verlanta Limited - Caim Oil & Gas breaching Environmental Laws & using banned chemical substances was received at Head Quarter Rajasthan State Pollution Control Board (RSPCB) Jaipur. This complaint was forwarded by Shri Hema Ram Choudhary. Hon'ble Minister of Forest, Environment & Climate Change Department Government of Rajasthan. In this matter lead Quarter RSPCB directed undersigned to verify the facts and to submit verification report. In order to investigate the issue inspection of above Oil & Gas Production activity was conducted on dated 30/04/, 022 & 05/05/2022. Details of M/s Vedanta Limited - Cairn Oil & Gas w.r.t. its activities, statutory clearances and waste management etc. are as under-

A. Detail about activities & statutory clearances-

- Barmer Oil & Gas Production area i.e. Rajasthan joint venture (RJ-ON-90/1) block comprises of Vedanta limited (Caim Oil & Gas) and M/s. Oil and Natural Gas Corporation Limited (ONGC) for hydrocarbon exploration, development, and production activities. The block is located in L'istrict Jalore and Barmer of Rajasthan state. It is spreaded over an area of 3111km2. This Petroleum Mining Lease (PML) area is allotted by Ministry of Petroleum and Natural Gas (MoPNG) Government of India.
- Cairn started its exploration activities in RJON-90/1 block area in year 2001. First Environmental Clearance (EC) for exploration & appraisal well drilling was granted by Ministry of Environment. Forest and Climate Change (MoEF & CC) Government of India on dated 5th J. nuary 2001 for drilling of 9 wells. Subsequently, Cairn obtained 3 more ECs in year 2003, 2006 & 2014 for exploration & appraisal drilling activities. Cairn has obtained separate ECs for production of hydrocarbons from RJON-90/1 block. The first production EC was granted on 21st March 2006 and till date, company has obtained total 8 ECs for enhanced hydrocarbon production. Latest EC for expansion projects to produce 400,000 BOPD of Crude Oil and 750 MMSCFD of Natural Gas from RJON block was granted by MoEF & CC on 11th April 2019.
- Total geographical area of RJON-90/1 block is divided into 3 Parts as Development Areas (DA) bases on Petroleum Mining Lease (PML).
 - 1. Development Area -1 (DA-01) or Petroleum Mining Lease -01 Total Area 1859 Km2
 - 2- Development Area -2 (DA-02) or Petroleum Mining Lease -02 Total Area 430 Km2
 - 3- Development Area -3 (DA-03) or Petroleum Mining Lease -03 Total Area 82. Km²

Company as obtained DA wise CTEs for three Development Areas (DA-01, 02 & 03) for development of hydrocarbon production well pads and separate CTEs for other surface facilities lise processing terminals (MPT & RG1), operation base, warehouses, Asids, Central





Polymer Facility. Solid Liquid Separation facility at Kawas NW and one for exploratory & appraisal dr Iling (60 Wells). Production process and other activities are identical at all well pads and common DA wise CTE was granted by RPCB for development of multiple well pads in each DA area (i.e., 104 WPs in DA-01, 40 WPs in DA-02 & 6 WPs in DA-03 area) and cumulative crilling of 3379 wells all 3 DA areas.

- As on date, company has total 126 live consent to operate (some sites having multiple CTOs for different expansion activities) and 108 Hazardous Waste Authorizations for 110 facilities.
- Cairn has developed two processing terminals named as Mangala Processing Terminal (MPT) and Raagesl wari Gas Terminal (RGT) for processing of crude oil and natural gas respectively. The well pads from associated fields are connected to these terminals through underground pipelines. The production fluid is processed at these terminals and further dispatched to downstream industries though continuous heated insulated 680 km long pipeline running from Barmer (Rajasthan) to Bhogat (Jammagar, Gujarat). The detail operating Facilities in RJON is as Block is usunder-

Fields & Wellpad count
Mingala (22) Bhagyam (15) Ai hwariya (11) Gi da (8) Rangeshwari Gas (7) Sanswati (3) Nield (3) VEV Field (3) Rang Oil (2) Kuameshwari (1) Sallite WPs (21)

Observation-

- Different proces es of the activity were found in operation.
- All activities & facilities have been established and operated after obtaining required statutory clearances from concerned competent authority.
- Statutory clearar ces are being renewed time to time.
- Compliance reports of the clearances are being submitted to concerned competent authority.

B. Wastewater Management:

During process of p oduction of Crude oil following main streams of waste water are generated in the activity. Present practice for handling, treatment and disposal of waste water from these streams is as under-



Produced Water

This stream of waste water is generated during Oil & Gas upstream operations. The well fluid comprises of Crude Oil, Natural gas, and Produced Water (PW) separated through phase separation. The crude in RJON 90/1 block, has high viscosity and it can be efficiently extract only through hot water flooding into the oil reservoir to replace the voids for sustaining the reservoir pressure and optimize the oil receivery from sub-surface formation. The produced water during production is directly transported to processing terminal and after desired treatment it is re-injecting back into the reservoir for void replacement. Through technology interventions in wastewater treatment plants, Ca m is able to recycle >90% of Pri duced Water.

> Drilling Wastev ater:

This Wastewater generated during drilling activities from washing of drill cuttings and other cleaning activities. This wastewater contained high suspended solid content. M/s Vedanta Limited - Lairn Oil & Gas has mobile solid liquid separation unit to treat this raw water and treated waste water reused in drilling operations as well as used for re-sujection.

Pigging and Well Services Wastewater:

This wastewater stream is generated from pigging of pipelines and well services and mai by contains crude oil traces and sludge. This wastewater is temporarily stored in open pits (HDPE with Brick lining and Concrete and/o. HDPE lined pit) at well pads and further transported to treatment and re-injection back to hydrocarbon reservoir for void replacement. M/s Vedanta Limited - Caim On & Gas has constructed two eff uent treatment plants for treatment of waste water from its activities. Out of these one is located at Kawas NW (Village Lakhani Meghwalon Ki Dhani Tehsil & District Barmer) and another is located at Mangala 3/6. Design capacities of these plants are having capacity of 300 KLD & 3178 KLD respectively. The treated waste water is finally used for re-injection back into the reservoir for void replacement.

The crude oil trace in wastewater generated through pigging and well maintenance activities (milling, well bore cleanout surface well testing and fracking) gets accumulated and float over wastewater storage pits. The same is skimmed on regular interval and sent to MPT for further processing through offspec tank.

Domestic Wast-water Recycling:

To handle and trea ment of domestic sewage STPs have been installed at process terminals (45 KLD at MPT) and operatio a bases (330 KLD at MPT OB &40+25 KLD at RGT Camp). Treated water is used in greenbelt area for irrigation. Additionally, Caim has constructed wetland (Reed Bed System) of 10 KLD capacity at B11-06 camp for recycling of domestic sewage.



Observation-

- Different Facilities for waste water handling, treatment and disposal were verified at site and found
 in operative condition. It was intimated that operation of trade effluent plants depends upon
 sufficient quantum of waste water.
- Records related with operation of treatment facilities are being maintained.
- Maintenance of temporary waste water storage pits at all well pads is required to be improved and more frequent because liners and walls of pits gets damaged during removal of oil traces/crude and waste water. During visit the pits were found damaged at some well pads i.e. WP no. 9, 1, 14 etc. and possibilities of seepage of untreated waste water may not be ruled out. Though it was intimated by representative of M/s Vedanta that pits are properly maintained before outcome of rainy season however, it is to be practiced regularly as and when needed.
- Foul smell was observed at some places in and around the well pads due to temporary storage of waste water into open pits.

C. Hazardous Waste Management:

Drill cuttings and arious oily wastes are the major categories of hazardous waste being generated during upstream h drocarbon operations. The Company has obtained authorization for generation, collection, Storage and disposal of hazardous waste of different categories generated at well pads and at processing terminas. Major categories of hazardous waste, its quantity and mode of disposal are as under:

Waste Tyj e & Category	Authorized Quantities (Max)	Disposal Pathway
Drill cuttings excluding those from waste-based mud (Cat. 2.1)	925 MT/Well	Landfill /Coprocessing
Sludge containing oil (Cat. 2.2)	53 MT/Well	Landfill / Coprocessing
Drilling mud cont ining oil (Cat. 2.3)	475 MT/Well	Landfill / Coprocessing
Empty containers barrels/liners contaminated with Hazardous waste/chemicals (fat. 33.1)	15 MT/Month - MPT 8MT/Well/Annum - WPs	Reuse/Sale to Authorized Recycler
Contaminated cotton rags or other cleaning ma crials (Cat. 33.2)	12 MT/Month - MPT 10 MT/Well/Annum - WPs	Incineration/ Coprocessing
Chemical sludge from wastewater treatment (35.3)	700 MT/Month	Landfill / Coprocessing
Concentration or evaporation residues (Categor 37.3)	500 MT/Month - MPT 50 MT/Well/Annum - WPs	Landfill / Coprocessing
Spent/Used Oil (Category 5.1)	95 KL/Month - MPT 5 MT/Well/Annum - WPs	Reprocess/Sale to authorized recycler
Waste or Residue containing Oil (Category 5.2)	675 MT/Month - MPT 55 MT/Well/Annum - WPs	Landfill / Coprocessing/ Incineration / Sale to recycler





Observation-

- Records of Hazardous waste generation, treatment and disposal are being maintained in prescribed formats of Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 (HWMR-2016)
- The oil-based d ill cuttings hazardous waste is being disposed in real time to cemert plant, while other waste is being collected at captive TSDF in MPT for stabilization and moisture correction and dispose further to cement industry.
- Captive facilities for handling, treatment and disposal at captive TSDF were in line and operational.

D. Verification of contents of complaint:

During visit verification of contents of complaint was done in presence of complainants and villagers. The list of complainants and villagers present during verification is being attached as ANNEXURE-L. Representatives M/s Vedanta Limited - Cair i Oil & Gas Dr Bhoma Ram Jat, Chief Environment Manager- Onshore and Capt. Deepak Patni, DGM - Security and Administration also accompanied during verification. It is important to mention here that during lisit on dated 30/04/2022 the complainant Sh Ramlal, a member of Barmer-Gudamalani Tel Gas Paryay iran Sanrakshan Samittee, was contacted telephonically and a request was made to be at site during verification. However, he felt constrained to be on site due to shortage of time therefore revisit was conducted on dated 05/15/2022 giving prior intimation to complainants. Point wise details of lindings w.r.t. complaint is as under-

- Point no. 1

It has been mentioned in this point that during production of crude oil M/s Vedanta Limited - Ca m Oil & Gas is carrying out process of "Hydraulic fracturing" and using banned chemical substances in this process. Due to this practice ground water & soil of area are getting contaminated, cracks have been developed in houses & water storage tanks (Taank s) and earth quake like vibrations are felt during night hours. During visit also villagers of area repeated the same issues and showed the cracks in their houses. Problem of vibration and noise was also reported due to "Hydraulic fracturing" operation.

The matter was examined and it was found in literature that "Hydraulic fracturing" is a technique in which large volumes of water and sand, and small volumes of chemical additives are injected into low permeability subsurface formations to in rease oil or natural gas flow. The injection pressure of the pumper fluid creates fractures that enhance gas and fluid flow, and the sand or other coarse material holds the fractures open." The records of activity were also examined for knowing status of this technique in the statutory clearances like Environmental Clearance (EC) issued by the MoEF & CC. GOI and Consent to Operate, issued under provisions of Water Act 1974 & Air Act 1981 by RSPCB. During examination it was found that M/A Vedanta Limited - Cairn Oil & Gas has disclosed this process in its process description mentioned in EIA reports submitted at time of application for EC. Subsequently, the competent authority, which issued EC to the activity, has not imposed any specific condition regarding not using this process during production activity. Similarly,





Consent to Operate, issued under provisions of Water Act 1974 & Air Act 1981 does not restricts the activity for carrying out the process of "Hydraulic fracturing"

In order to gather the information of water quality, samples of 03 bore wells (located in vicinity of well pad no. 1, 4, 19) were collected and analyzed for the parameters mentioned in IS 10500 Drinking Water-Specifications. Detail of this analysis is attached as ANNEXURE-II. It is important to mention that during sampling from the Bore well located in premise of sh Ashok Kumar (Near Well Pad no. 01) flow of blackish water and smell was observed during first few seconds. However, it was disappeared during continuous running of bore well.

In light of above it is four d that process of "Hydraulic fracturing" is a commonly used practice during production process of oil & gas. Further, this process could not be regulated under provisions of Water Act 1974; Air Act 1981, L.P. Act 1986 and rules made there under, hence further examination in this issue is beyond jurisdiction of SPCB. In this matter demand of complainants regarding ill effects, use of banned chemicals & ban of the process may further be examined and decided by concerned competent authority engaged in regulation of production process of Oil & Gas sector.

- Point no. 2

The issue in this point is related with practice of storage of waste water containing mud or traces of crude into the pits at well pads/ exploration sites of the activity. It has been also mentioned in the complaint that due to this storage practice cultivable fields got mined, land become harren and quality of ground water is degrading. During visit it has been verified that waste water containing traces of crude or oily mud is temporarily stored in pits located within premise of the exploration sites, marginal well pads and production well pads before its final treatment. Further it has also been verified that at exploration sites & marginal well pads HDPE lined pit i.e earthen pit with HDPE liner (1000 Micron or more) are used for storage of waste water and at production phase "Pucca" pits are constructed in premise of well pads. The design of "Pucca" pit is attached as ANNEXURE-III. The practice of storage of waste water into pits has been permitted in EC and consent letters.

M/s Vedanta Limited - Caira Oil & Gas has also constructed 06 deep dump wells (04 at Mangla South Site & 02 at Village: Jasnathpuri, Panchayat - Chokla, Tehsil - Baytu.) for disposal of treated waste water. Our of these 06 wells 02 wells are in operation, 02 wells are standby and use of remaining 02 (Jasnathpuri) is yet not started. These deep dump wells are permitted in EC and consent of the Board. The qualitative standards for deep dump well water have also been notified in E.P. Act 1986 and these wells are permitted in statutory clearances.

All these pits are used for temporary storage of waste water before its treatment as mentioned in point no. B & C of this report. During virit no spillage of waste water was observed at site. However, it was observed that maintenance of temporary waste water storage pits at production well pads sites required to be more improved in order to avoid possibilities of percolation of waste water into the ground because walls and impervious surface of some pits at well pads (for example WP no. 9, 1, 14 etc) were found damaged and possibilities of seepage and over flow of an treated waste water may not be ruled out. Though it was intimated by representative of M/s Vedanta that pits are properly maintained before outcome of rainy season however, it is to be practiced





regularly, as and when needed. Further, foul smell was observed at some places in and around the will pads due to temporary storage of wast; water into open pits.

Matter of construction of waste water storage pit outside well pads in the fields of farmers was also derified and during visit no waste water storage pit was found constructed outside the fenced area of exploration site or production well pad. In order to gather the information of water quality, samples of 03 bore wells were collected and analyzed for the parameters mentioned in IS 10500 Drinking Water-Specifications. Detail of this analysis is attached as ANNEXURE-II. The issue related with cultivable fields getting ruined and land becoming barrent may be examined by concerned competent department.

> Point no. 3

The issue in this point is related with abstraction of saline water for different usages by M/s Vedama Limited - Caim Oil & Gas through bore wells located at village Madpra, block Baytu District Barmer and accidental leakage of this saline water during subsequent use of saline water for injection into the oil & gas wells for production of crude oil and cas. The matter was examined from the records of activity and it was found that due permission from Central Gr and Water Authority (CGWA) has been obtained for abstraction of 18397500 KL of saline water through 24 tabe wells. This permission was valid up to 11/08/2019. Application for renewal of this NOC has already been submitted of CGWA and at present it is not processed by the authority. Copy of NOC & renewal application is attached at ANNEXURE-IV.

The matter of accidental leasage of saline water was also enquired with representatives of M/s Veda ita Limited - Cairn Oil & Gas and it was confessed by them that certain episodes of accidental leakage have happened in the activity however all required technical updations for prevention of such incidences have been in plemented. Further, it was also intimated that all remedial measures had been for control of damage due to pair incidents and every time the matter were also intimated to the Board. Copies of letter of intimation are attached at ANNEXURE-V. However, study related with damage of any agriculture land due to leakage of saline water may be conducted by conce a competent department.

> Point no. 4

The issue in this point is related with injection of polluted waste, banned & poison chemic and waste oil must into the ground using exploration wells in place of deep dump wells (having depth more than 1000 14). Further, it has also been mentioned that one of such well is located at Mangla South Chandion Ki Dhani Sar la paar. For verification of fact the site of Mangla South Chandion Ki Dhani Sar ka paar was conducted along the complainants. During inspection it was found that M/s Vedanta Limited - Cairn Oil & Gas has constructed 04. Deep Dump wells at this site. As per representative of company depth of these wells is 2300 M. At a time 02 wells are uses and remaining 02 are kept as standby arrangement. It is important to mention that permission for use of deep dump well has been accorded in Ec & CTO (latest order no. 2021-2022/HDF//810 Dated 10/12/2021). Copy of relevant pages of this CTO attached as ANNEXURE-VI. It was also intimated by representative of concern that standards for quality of waste water for deep dumping have been prescribed in





Environment Protection Act and the same are being complied. As per records State Board also collects & analyze quality of this waste water. Copies of last analysis report are being enclosed as ANNEXURE-VII.

During visit no exploration well was found to be used as deep dump well. The matter related with acquisition of land may be verified by concern competent department because no deep dump well developed and planned till date in Jogasar Kuwa.

Point no. 5

The issue in this point is related with encroachment on the land acquired for flood channel by constructing Mangla Process Terminal (MPT), other offices. Ware house, temple, other temporary & permanent structures without permission and dumping of chemical mud & residues into this land. In order to gather factual status visit of site was conducted with complainants and during inspection following observations were made-

- is- Mangla Process Termina: (MPT), other offices, Ware house, temple, other temporary & permanent structures were found constructed at alleged site shown by the complainant.
- b. One other site used for d imping of scrap, C & D waste and other discarded material by M/s Vedanta Limited Cairn Oil & Gas was a so shown by complainants. The complainants also alegated that lot of chemical mud & residues was also duriped at this site during year 2012-2013 and the site is reclaimed with time. During visit it was found that a ong with scrap materials, scrapped sand containing traces of oily material was also dumped at various locations of this site.

In this issue it was concluded that matter related with encroachment in flood channel by construction of temporary & permanent structures does not falls under jurisdiction of SPCB and may be examined only by concerned department. The matter related with illegal dumping of chemical mud & residues may be established only after conducting soil analysis of the alleged site reported by complainants. However, in order to protect the environment M/s Veda ita Limited - Cairn Oil & Gas may be advised to shift all scrap to en-marked site. The representative of comp my have denied for any dumping of chemical mud & residues in past.

> Point no. 6, 7 & 8

The issues mentioned in the points are basically related with cutting of trees for preparation well pads, compensatory plantation for protection of environment, construction of well pads in eatehment area of river luni and loss/damage to wild life of the area. In the complaints it has been repeatedly mentioned by complainant that for cutting of trees no information was given to concern departments i.e. forest department and revenue department. Therefore, investigation in these issues may be conducted by concerned department. However, in order to prevent air pollution from the activity and to verify compliance of prescribed air quality standards from premise of M/s Vedanta Li nited - Cairn Oil & Gas. State Boards conducts air monitoring at different locations time to time. Copies of last ambient air monitoring reports are being attached as ANNEXURE-VIII. As per the reports concentration of gases have never exceeded the prescribed limits however, concentration of PM10 has exceeded the standards. Reason for the same may be asked from the company and a revised monitoring may be conducted for verification.



Point no. 9

The site near Gate no 3 of MPT was visited during inspection and it was found that company has constructed new Sulphate Removal Plant at this site. As per records prior consent has been obtained for this plant. Remaining issues related with other government permission may be verified by concerned department. Further, detailed investigation in matter of cutting and re-plantation f trees from this site may be carried out by concerned departments.

> Point no. 10

The issues mentioned in he points are basically related with cutting of trees for preparation well pads, compensatory plantation for protection of environment and funds invested for plantation under CSR activities. In the complaints it has been repeatedly mentioned by complainant that for cutting of trees no information was given to concern departments i.e. forest department and revenue department. Therefore, investigation in these issues may be conducted by concerned department.

> Point no. 11

The content of this point does not falls under jurisdiction of SPCB therefore desired investigation may be done by concerned competent de artment.

> Point no. 12

The issues mentioned in the point are related with land rent, acquisition of land, and cutting of pres without permission from competent department. Therefore, investigation in these issues may be conducted by concerned departments.

Point no. 13

The issues mentioned in the point are related with restoration of land after completion of works related with oil & gas production. In this issue it was intimated by representative of concern that after completion of work the piece of lands are restored on basis of agreement between company and land owner. However, detailed investigation in the issue may be conducted by concerned department because as per condition of EC the work of restoration of such side is governed accordance with the applicable Indian Petroleum Regulations. It has also been mentioned that lot of chemical containing mud and chemical waste was left and observed at two sites by the in year 2018. The matter is related with past violation and cannot be established without scientific study at all such sites. During inspection few such abandoned sites were visited but no chemical containing mud and chemical waste was observed at these sites.

Point no. 14, 15, 16 & 17

The contents of these points are related with policy of employment adopted by the company, socio economic development in the area as d CSR funds. Desired investigation in the issues may be conducted by concerned competent department. As a er records of company detail of CSR expenditure in last 5 FYs is as below:

Financial Year	CSR Expenditure in Rs.
2016 - 17	32,00,00,000
2017 - 18	23,33,00,000
2018 - 19	29,67,00,000
2019 - 20	26,36,50,000
2020 - 21	16,47,00,000





Point no. 18

The contents of these poin's are related with policy matter and may be decided at level of State Government.

In matter of the issue related with non fulfillment of different commitment made by M/s Vedanta Limited - Cairn Oil & Gas, at time of public hearings for obtaining environmental Clearance from competent authority, it is to submit that in compliance of prescribed procedure of conducting public hearings the State Pollution Control Board forwards in nutes of hearing to concern competent authority i.e. MoEF & CC/SEIAA. In these minutes complete details of all issues raised by participants and reply/commitments made by the applicant are included and forwarded along with video recording. Further, the compliance of conditions of environmental clearance is also monitored by concerned authority time to time therefore investigation in this matter may be done by concerned competent authority, if needed so.

During visit 04 more complaints were received from villagers. The contents of these complaints are found similar to the issues mentioned in verification of complaint forwarded by HO. Copies of complaints are enclosed as ANNEXURE- for kind perusal and needful.

Recommendations-

- Problem of cracks in houses as mentioned in the complaint is prevailing in the area around wellpads however, "Hydrausic fracturing" being a commonly used practice in Oil & Gas production sector, demand of complainants regarding ill effects & ban of the process may be further examined and decided only by the concerned competent authority engaged in regulation of production process of Oil & Gas sector.
- Present practice of storage of waste water adopted by the activity is commonly used practice in crude oil & gas production sector and also permitted in statutory clearances. However, direction may be issued for construction of gariand drains with collection tanks around all waste water storage pits, regular maintenance and frequent cleaning/shifting of traces of oil/Crude and waste water for further treatment & disposal in order to avoid the possibilities of scepage, overflow, foul smell and nuisance in surroun ding areas.
- In light of results of analysis of ground water samples collected from vicinity of Mangla Process Terminal (ANNEXCRE-II) and details mentioned in para 3 of Point no.1 of this report, direction may be issued to M. Vedanta Limited - Cairn Oil for conducting scientific study engaging an expert agency/institute for assessing impact of the activity on ground water and to provide more community RO plant in villages around MPT for meeting out requirement of drinking water.
- M/s Vedanta Limited Cairn Oil & Gas may be advised to clean all scrap from green belt site near MPT (Point no 5 of his report) and to stop dumping of scrapped sand containing traces of oil material unscientifically. Further, all dumped material is required to be shifted at en-marked site in order to prevent damage to environment.





- In order to invest gate the issue related with illegal dumping of chemical mud & residues in past the company may be advised to conduct analysis of soil from alleged site reported by complements (Point no 5 of his report. This practice may also be applied for other problematic sites, if any.
- In order to asses: the status of air quality in premise of M/s Vedanta Limited Caira Oil & Gas
 Regional office Balotra may be instructed conducting fresh air monitoring and action may be taken
 on basis of status of compliance of prescribed standards.

Submitted for kind perusal and further needful pl

(Amit Shannand) Senior Englandamie

	In	spection Report			-	
1	a. Name of the Industry:	Vedanta (Cairn Oi	and Gas) Limite	d		
	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District	
		Kawas NW Plant	Sar ka Par, Lakhani Meghwalo ki Dhani	Barmer	Barmer	
	e. E-mail:	RJON EnvironmentManagerMPT/@caimindia.com				
	d. Fax:	02982 - 225463				
	e. Mobile:	8003996696				
	f. Telephone:	02982-660113				
2	Date of inspection:	06.11.2024				
3	Name and designation of the person contacted:	Sh. Gaurav Kumar	Yadav, Environ	ment Manager		
4	Type of industry:	Oil & Gas - Explor	ration & Producti	on		
5	Nature of industry:	Production of Hyd	rocarbons			
6	Size of industry: Large/ Medium/ Small	Large				
7	Category of industry; Red/ Orange/ Green/Others	Red				
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational during visit				
9	List of partners/ directors/ proprietor with addresses:	5				
10	Status of consent under the Water Act, 1974:	Unit has obtained the CTO vide letter dated 26/10/2023 validity upto 31/10/2028				
11	Status of consent under Air Act, 1981:	Same as above				
12	Status of authorization under HWM Rules	Unit has obtained the Authorization vide letter dated 1 /12/20 with validity upto 28/02/2029				
13	Name of raw materials with quantity (per day or month or annum)	Flow back water g	enerated from dr	illing activities		
14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	Solid - Liquid sepa	eration unit - 300	KLD		
15	Water related:					
1.	Water sourced from CGWA authorized Ground Water Source	Water sourced from CGWA authorized Ground Water Source				
2	Digital meters - records are maintained in form of digital data	Provided				
3	Meter readings records available.	-				
4	Metering arrangement for water consumption in various process/ use					
5	Water consumption process/ purpose wise	Domestic and inte	rmittently for oth	er operational acti	ivities.	
6	Logbook maintained	Maintained				

•

	17	Wastewater generation (Stre per day		maintenance the HDPE	te of the wi lined pit. wastewater	ell is b	eing co	mittently while cleaning and illected & solar evaporated in through onsite septic tank		
		CETP or has provided Treatment Plant or treatr required?	型							
11		case Effluent Treatment Plant (evide details for all): Provided					of mu	ltiple ETP's or STP's, please		
	A	Effluent Treatment Plant (ETI and status (Enclose flow sheet)				details	Coagu	alization→Precipitation→ plation→flocculation→ ion→treated water o water→filter press→sludge		
	В	Operational status of ETP units	at the time	of inspectio	n:		Opera			
Ī	C	Whether separate electric m provided or Not? If, yes then th	eter for E e meter rea	ffluent Tre	atment Pla	int is	-			
	D	Whether water meter at inlet, outlet and for recycle has been provided or not? If, yes, then reading thereof.					Yes			
	E	Whether logbook for operation, electric meter/ water meters/ chemicals consumption is maintained or not?								
	F	Characteristics of wastewate temperature, Conductivity, Diss	er (as po	er site ob	servations)	pH,				
19	1	Discharge of wastewater (per di	iv)	gen		-				
20		Point of discharge/disposal of wastewater and ultimate receiving body. adequacy of disposal: Recycle of treated effluent (if any)						No surface discharge. Intermitter generated waste water discharge is solar pond for evaporation an domestic waste water in septi tank followed by soak pit. Treated effluent is being sent to		
							Mangala 3/6 well pad for injection to the oil reservoir.			
22		Details of recycling arrangemen								
23		Metering arrangements for rec	yeling? If y	es, then mete	er reading		-			
24		Whether industry is a member of					-			
25		CETP infet norms					-	-		
26		Method of conveyance of wastewater from industry to CETP:								
27			Adequacy of the CETP for total effluent reaching CETP							
28		Details of air pollution:								
		Process Stacks:								
Α	Sr No	Stack attached to process	Stack height in meter & its adequacy	Probable pollutants	Details of APCM	on	nment puacy PCM	Whether adequate and safe infrastructural monitoring facility provided or not?		
	1	-								
	i)	Status of energy meter & hour meter	Not Applie	able.		-		-		

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	ii)	Status of logbook of operation and meter	Not A	pplicab	e.						
1		Flue gases stacks									
	Sr No	Stack attached to Plant	Fnel		umption Kg/hr,	Stack height in meter & its adequacy	Details of APCM	Common adequate of APC	icy s	afe infra nori faci	uate and structure toring
Ì	1			*		-	*				
	i).	*Status of energy meter & hour meter	Not App	Not Applicable.							
	ii)	Status of logbook of operation and meter	Not App							- 100	1 K 1916
2		Source of facilities emissi	on and m	and measures taken to control, if any with details & adequacy: tem, there is no source of fugitive emission from process.							
	S. No.	Source	Proble	able d	etails o	Probabl pollutar	c	Details of APCM	Comn		F APCM
	i)	Status of energy meter	& Not Applicable								
	ii)	Status of logbook operation and meter		Applicat	nle						
D		Details of incinerator: Not Applicable									
	A	For Liquid For Hazardous Waste (So Combined	II A A Year								
	В	Status of operation at the time of Inspection:			*						-
	C	Temperature °C			Primary C Secondar	hamber y Chamber					
	1)	Status of energy meter &	hour met	er	+.						17
	(i)	Status of logbook of open									
E	107	Details of D. G. Sets -									
E	Sr. No.	Rating	Aco	us of ustic losure	Details of Stack (m	trs) and	acoustic losure	SE	hether of the infra- conitorin rovided	struc ig fa	ci ity
	1	2 X 65 KVA	Pro	ovided	*		Adequat	c			
	2	1 X 125 KVA	Pro	ovided	- 2		Adequat	e			
	3	1 X 100 KVA		ovided	-		Adequat	75-5 Tarana - 1 Maria			
F		Source of foul odor and	measures	taken to	control, il	any: foul:	smell was	observed	at the sit	E-1	-
3		Els ash management wit	h all detai	ils, if an	olicable: N	ot Applica	ble.				e ded
3		Details about Hazardous below.	Waste M	lanagem	ent. Detail	s as per H	WA applie	ation subr	nitted ar	e pr	ovided

Sr No		Source of Hazardous Waste		f Hazardous iste	Quantity of Hazardous Waste Generated / Storag			
		Used or spent oil	5	1	1 KL/Annum Reuse/Sales to Registered Recycler/ Reprocess			
		2. Waste/residue containing oil	5	2	2 MT/Annum SLF/Co-processing/Incineration/Sales to registered recyclers			
3.		 Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes 	33.1		2 MT/Annum Sales to Registered Recycler			
	-	 Contaminated cotton rags or other cleaning materials 	33.2		2 MT/Annum Incincration/Co-processing			
		Concentration or evaporation residues	37	.3	50 MT/Annum SLF/Co-processing			
		Chemical sludge from waste water treatment	35	.3	100 MT/Annum SLF/Co-processing			
	32	Verification and irregularities in manifests	gap found					
	33	Management/ Disposal of S Solvent/ Waste Oil, If applica	Spent Acid/ ble	-				
34	Who	ether industry is a member of TS	SDF site or no	ot? Cairn ha	s its own captive TSDF facility at MPT			
35	A	Status of logbook for hazardous	waste:	Maintained				
		Status of display board of size 4	' x 6' at the main gate		Board displayed at site			
		Status of display board at the sto			Displayed			
30		Electric service number		Captive Power from MPT				
3	7	Water service number		Water sourced from authorized ground was source Thumbli				
38		Other relevant information regarding the industry, including complaints			A complaint received from shri Babulal Jakha Sar ka Par, Bandra, Barmer through CPC regarding releasing chemical water in their form			
19		Details of water/ wastewater s inspection	wastewater sample collected during		Analysis report enclosed			
10		Details of air /emission sample collected during inspection		Not taken				
11	17	Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable		Not Complied				
2	Cess	verification						
	A	Consumption of water in different	ent categories	for cess	Water consumption is being reported in the			
		Category- I		monthly water consumption report for MBA				
	-	Category – II		Water cess is not applicable post implementation of GST (i.e., effective from 1° July 17).				
	- 1	Category - III Category - III			or sor (as, treated from 1 July 17).			
	-							
		Category-IV						
	В	Recommendation for the appli section 3 (2) & 3 (2A) and rebat	cability of r	ates under				

C	Details of the deposition of cess	-
13	a. During visit no chemical water/ wa water storage pits were found within waste water containing mud or trace storage pits required to be more imp the height of bund wall is too short. b. Unit has not provided the garland dr. c. Unit has installed the ETP of capaci separation (a) 300 KLD. d. Emissions of dust particles were for arrangement for water spraying on a e. The sludge generated from waste w premises. No separate room/storage f. Foul smell was observed at the site of a Sample analysis results dated 13/11, the outlet of ETP reveals that the processing middle in respect of, TSS - 154 (limit 30 mg/l), TDS - 5248 (limit Consent to Operate dated 26/10/202	rains around all waste water storage pit. Fity 06 KL/Hr, whereas unit obtained the consent for solid liquid and during transportation of vehicles in the unit premises and no approach road have been observed. Vater treatment was found lying in haphazard manner in the unit facility was provided for the storage of sludge. during visit. V2024 & 25/11/2024 of the sample collected on 06/1 V2024 from sarameters at the outlet of ETP does not confirm to the standards mg/1 (limit 100 mg/l), COD - 719 (limit 100), BOD - 138 mg/l it 2100 mg/l) and Chloride - 700 mg/l (limit 600 mg/l) as per 23 conditions.
	on for closure may be issue to the unit.	show cause notice for intended revocation of CTO and intended and inte
	(Jitendra) JEE	(Dalpat) JSO
	Sr. Envir	ukemar Sebrat ronmental Engineer gional Officer

FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No.: 1270

Report On : 13/11/2024

I hereby certify that I Dr. Narain Bhoot. State Board Analyst duly appointed under sub Section(3). of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 07/11/2024 from Dalpat Singh, JSO, Balotra ,RSPCB Balotra a sample of Waste Water of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)) , Plant - , , Tehsil- Barmer , District- Barmer Collected from KAWAS NW -Outlet of ETP Collected on 06/11/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/11/2024 and declare the

result of the analysis to be as below :-

S. No.	Parameters	Result
1	рН	7.33
2	Total Suspended Solids mg/l	154
3	Chemical Oxygen Demand (COD) mg/l	719
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	138
5	Oil & Grease mg/l	9
6	Total Dissolved Solids mg/l	5248

The condition of the seals, fastening and container on receipt was as follows: Intact Signed This On 13/11/2024

> Dr. Narain Bhoot BOARD ANALYST

Rajasthan State Pollution Control Board Regional Office Balotra Regional office Rajasthan state pollution control Board, Jasol phanta, OppJDVVNL office, Jasol Road Balotra District -Balotra

> Phone: 9667576064 Fax: 9667576064

Signature Not Verified Digitally signed by Marain Bhoot Date: 2024.11.13 11:30:14 IST Reason: SelfAltested



FORM - X RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST (See Rule - 24)

Report No. : 4711

Report On : 25/11/2024

I hereby certify that I Deepak Ojha, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 14/11/2024 from Dalpat Singh, JSO, Balotra ,RSPCB Balotra a sample of Waste Water of M/S Vedanta Limited, Chirn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Plant - Kawas NW [24118] .Kawas NW Village Sar Ka Par , Tehsil- Barmer , District- Barmer Collected from KAWAS NW -Outlet of ETP Collected on 06/11/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 25/11/2024 and declare the result of the

S. No.	Parameters	Result
1	Zinc as Zn mg/l	0.572
2	Copper as Cu mg/l	NT
3	Nickel as Ni mg/l	NT
4	Lead as Pb mg/l	NT
5	Total Chromium as Cr mg/l	0.635
6	Chloride as Cl mg/l	700
7	Sulphate as SO ₄ mg/l	692
8	Fluoride as F mg/l	0.72

The condition of the seals, fastening and container on receipt was as follows: Intact Signed This On 25/11/2024

> Deepak Ojha BOARD ANALYST

Rajasthan State Pollution Control Board Regional Office Jodhpur

SPL-I, Phase-I, Basni Ind. Area, Jadhpur

Phone: 0291-2723225

"Groundwater Pollution Concerns in Barmer Region: Cairn Oil & Gas Investigation"

Issue Raised in Lok Sabha:

 Hon'ble Member of Parliament, Shri Ummeda Ram Beniwal, raised a concern regarding groundwater pollution in the Barmer region, allegedly caused by M/s Cairn Oil & Gas, Vedanta Ltd.

 The key issue is the improper disposal of contaminated water into borewells by the company, leading to the contamination of nearby farmlands. This has caused crop damage and raised health concerns for the local population.

- Official Response and Visit:

 In response to the issue, an official visit was conducted on 13.08.2024 by the Central Poliution Control Board (CPCB) officials to the Mangala Processing Terminal (MPT) of Cairn Oil & Gas and surrounding areas.

 The visit aimed to assess the environmental concerns, particularly groundwater pollution, as highlighted by the Lok Sabha memorandum (ZH/XVIII/II/2024/LSS/TO/982 dated 01.08.2024) and the CPCB communication (F. No. CP-99/87/2024 IPC-I-HO-CPCB-HO dated 05.08.2024).

> Show Cause Notice:

 Following the visit, the CPCB issued a show cause notice to Cairn India on 27.09.2024 based on the findings and observations made during the investigation.

Meetings and Discussions:

 The State Board on 24/09/2024 nominated the Regional Officer to coordinate with the officials of the Directorate General of Hydrocarbons, Govt. of India.

 Key meetings were held on 07/10/2024 with officials to discuss environmental assessments. The Regional Officer of Balotra, along with Sh. Gada Lal Das (HOD, Environment, Directorate General of Hydrocarbons, Govt. of India), officials from the Central Ground Water Board (CGWB) in Jodhpur and Cairn officials participated in the meeting.

 The purpose of the meeting was to address concerns regarding the environmental impact of Cairn's operations and plan further assessments specifically the ground water related issue.

Groundwater Sampling and Analysis:

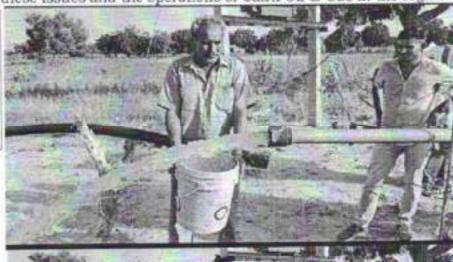
 On 7-9 October 2024, groundwater samples from affected borewells (05 in No.'s) were collected along with piezometric wells alos called observation wells (20 in No's) and ETP (Inlet/outlet)/SRP reject of the Cairn India (Kawas NW).

 The samples were sent to the Rajasthan State Pollution Control Board (RSPCB) Central laboratory in Jaipur.

Initial physical observations revealed that several farmers' borewells
near the Mangla Processing Terminal (MPT) region showed
discoloration in the water, which cleared after a few minutes. One
such borewell, owned by Sh. Bheraram (M.No. 9950469669), located
at a depth of 400 ft, has been experiencing discoloration for the past

year. Another borewell, owned by Sh. Rooparam (M.No. 7568684671), with a similar depth of around 400 ft and 7 years of use, has faced the discoloration issue for the last 1.5 years. Additionally, other farmers, including Sh. Poonamaram from Village Jogasar, reported similar problems of water discoloration, all pointing to a possible link between these issues and the operations of Cairn Oil & Gas in the region.

The water showed a light discoloration for a few initial minutes.



followed by a darker discoloration and then the clear water after few minutes.





> Cairn's Defence:

1 Oil Reservoirs Depth:

 Cairn Oil & Gas asserted that the oil reservoirs are located over 1000 meters below the surface, significantly deeper than the freshwater aquifers, which, according to the company, prevents any direct contamination of groundwater from oil extraction activities.

2. Drilling Practices:

The company emphasized that its drilling practices adhere to international guidelines. Specifically, water-based mud is used during drilling, which helps to protect groundwater from contamination by preventing the migration of harmful substances into the water table.

3. Produced and Reject Water Disposal:

Cairn explained that produced water (water extracted during oil production) is re-injected into the same oil reservoir to help maintain pressure within the reservoir. Additionally, reject water (water that is not suitable for re-injection into the oil reservoir) is injected into abandoned wells at depths greater than 1000 meters, well below the freshwater aquifers, further ensuring that no contamination reaches the local water sources.

4. Blackish/Reddish Water:

Cairn claimed that the blackish or reddish color observed in some borewell water is due to the presence of iron-rich material (Pyrite - FeS₂) in the aquifer near the producing zone. This discoloration occurs during the initial flow of water and results from a chemical reaction between dissolved pyrite and oxygen. The company pointed out that oxygen ingress occurs because of poor construction of water wells in the affected area.

5. Smelly Water (Presence of H2S):

Cairn attributed the presence of smelly water, specifically with a sulfurous odour (H₂S), to naturally occurring conditions in the aquifer. They referred to reports from 2001, prior to the oil discovery, which indicated the presence of H₂S, CO₂, and high dissolved oxygen in the aquifer. Copy of report is enclosed and marked as annexure 'B'.

Previous Legal Context:

 The National Green Tribunal (NGT) had previously examined the issue in case O.A. 54/2019.

 The NGT concluded its investigation without issuing specific directives to regulatory authorities on May 30, 2022.

Voil & Gas Process Overview: Produced Water Re-injection and Reject Water Disposal:

Oil extraction from underground reservoirs naturally results in the creation of voids within the rock, which can complicate future extraction. To address this issue and ensure sustained production levels, it is crucial to maintain reservoir pressure. This is achieved by re-injecting treated produced water back into the reservoir. Produced water, which is the saline water that accompanies oil during extraction, is treated to remove impurities and is then recycled for re-injection into the reservor to enhance oil recovery.

There are two main types of water injection in oil extraction processes:

- Produced Water Re-injection: This involves re-injecting treated produced water back into the hydrocarbon-bearing reservoir formation to maintain the reservoir pressure and replace the extracted oil.
- Reject Water Disposal (SRP Reject and RO Reject): This water is incompatible with the reservoir formation and is injected into abandoned wells, typically over 1000 meters deep. This reject water is isolated from the hydrocarbon reservoir, ensuring no contamination or communication between the two formations.
- Injection Well Design and Purpose:

Injection wells, like production wells, are designed similarly in terms of depth and structure. However, their purpose is distinct:

Injection wells are used to re-inject water (such as produced or flow-back water) into the hydrocarbon-bearing formations to maintain

reservoir pressure.

Production wells are used to extract crude oil, natural gas, and
formation water (produced water) from the reservoir. Importantly,
injection wells play a vital role in the hydrocarbon extraction process,
while disposal wells are used for reject wastewater, which is
incompatible with the reservoir formation. This reject water is injected
into deep, isolated compartments to prevent any risk of contamination
to the hydrocarbon reservoir.

Freshwater Aquifer and Reservoir Formation:

 In the Mangala field, the freshwater aquifer is located between 40 to 150 meters depth, whereas the hydrocarbon reservoir is approximately 1000 meters or deeper as reported. Between these two layers lies an 850-meter thick impervious layer, which acts as a natural barrier, preventing communication between the freshwater aquifer and the hydrocarbon reservoir.

 The produced water reinjection process follows standard industry practices, wherein the same water is treated and recycled into the reservoir. However, reject water, which is unsuitable for reinjection due to its composition, is disposed of in abandoned wells, which are

located at depths exceeding 1000 meters.

Regulatory Compliance for Reject Water Disposal:

- For reject water disposal into abandoned wells, specific parameters
 are mandated under the GSR 546 (E) regulation by the Ministry of
 Environment, Forest, and Climate Change (MoEF&CC). These include:
 - Total Suspended Solids (TSS) levels should be below 100 mg/L.

Oil & Grease (O&G) levels must be below 10 mg/L.

- The depth of the abandoned well should exceed 1000 meters to ensure isolation from hydrocarbon-bearing formations.
- As per the consent accorded by the State Board the Standard prescribed as: That the trade effluent shall be treated before

disposal so as to conform to the standards prescribed under the Environment (Protection) Act-1986 for disposal Into Inland Surface Water. The main parameters for regular monitoring shall be as under:

Parameters	Standards
Total Suspended Solids	Nut to exceed 100 mg/l
pH Value	Retween 5.5 to 9.8
Oil and Grease	Not to succed 10 mg/l
Biochemical Oxygen Demand (3 days at 27°C)	Not to exceed 30 mg/l
Mercury (As Hg.)	Not to exceed 0.81 mg/l
Load (as Pb)	Not to exceed 0.1 mg/l
Nickel (os Ni)	Not to exceed 3.0 mg/l
Cyanide (as CN)	Not to exceed 0.2 mg/l
Subplicité (as 5)	Not to exceed 2.0 mg/l
TIPS	Not to exceed 2100 mg/l
% Sodium	Not to exceed 60 mg/l
Chromium (Brayalont)	Not to exceed 0.1 mg/l
Flancide (as F)	Not to second 1.5 mg/l
Temperature	Nut to exceed 44°C
Zinc	Not to exceed 2 mg/l
Chemical Oxygen Demand	Not to exceed 100 mg/l
Solphates	1,000 mg/l
Phraedica	Not to exceed 4.2 mg/l
Chrimium (Total)	Not to exceed 1.0 mg/l
Chlorides	Not to exceed 600 mg/l

Solid-Liquid Separation Unit (ETP) at Kawas NW

- The Solid-Liquid Separation Unit at Kawas NW is responsible for treating flow-back water generated from well services/drilling operations, primarily in the Mangala, Bhagyam, and Aishwariya fields. The unit serves as a critical component in the treatment and recycling of this flow-back water. Here's an overview of its operation:
- Collection: Flow-back water from various drilling sites is transported to the Kawas NW well pad via mobile tankers, where it is stored in a HDPE-lined (-1500 micron) pit.
- Chemical Dosing and Treatment: The water undergoes chemical treatment using Hydrochloric Acid (HCI) to maintain the pH and Poly Aluminum Chloride (PAC) as a coagulant to accumulate sludge particles for separation.
- Coagulation and Flocculation: After coagulation and flocculation, the treated water is sent to a plate separator chamber (lamella), where gravity separates free oil and fine solids.
- Clarification: The water then flows to a tube clarifier unit for further separation, where only clarified water is allowed to pass.
- Filtration: The clarified water undergoes filtration through a pressure sand filter or dual media filter to remove any remaining impurities.
 The filtered water is stored in intermediate tanks.

 Sludge Management: The separated sludge is concentrated further by dosing polymer, and then it is removed using a filter press unit for disposal.

The treated water, with TSS below 100 mg/L and Oil & Greise levels below 10 mg/L, is sent to the Mangala 3/6 well pad for injection into the oil reservoir, specifically into the FM-4 and FM-5 formations. These formations are situated at depths ranging between 1150 to 1500 meters, ensuring proper reinjection of the treated produced water.

> The analysis and its inclination:

Since the matter pertains to groundwater contamination affecting local farmers in the vicinity of the Mangala Processing Terminal [MP7] region, the Rajasthan State Pollution Control Board (RSPCB) officials have collected and analyzed groundwater samples from both the piezometric wells of Cairn Oil & Gas and the borewells of the farmers. To assess the extent of contamination and determine whether the water quality meets acceptable standards, it would be prudent to compare the results with the Indian Standards for groundwater as prescribed by the Bureau of Indian Standards (BIS). This comparison will help to evaluate if the water from these sources meets the prescribed safety limits for parameters ensuring the health and safety of the local population.



Condition of Farmer's Borewells Based on the Overall

After reviewing the overall analysis of the water samples from the farmers' borewells, several important conclusions can be drawn. These conclusions are based on the water quality parameters compared to the Indian Standard for Drinking Water (2012), focusing on the Manganese (Mn), Nitrate Nitrogen, Total Kjeldahl Nitrogen (TKN), Total Solids, and Oil & Grease levels in the berewell samples.

Key Findings for Farmer's Borewells

Manganese (Mn):

 Some borewell samples, such as Umaram Sen Borewell (0.678; mg/L) and Al3OBWO3 (1.53 mg/L), show manganese levels that exceed the permissible limit of 0.3 mg/L.

Excessive manganese in water can lead to problems like staining of laundry, plumbing, and poor taste. It can also be harmful to human health if consumed over a long period.

 Conclusion: Farmer's borewells like Umaram Sen and observation wells like Al3OBW03 need treatment to reduce manganese concentrations, as the levels exceed the permissible standards.

2. Nitrate Nitrogen (NO₃):

Several borewells, shows high Nitrate levels.

- High Nitrate levels in drinking water can cause serious health issues.
- Conclusion: These borewells are unsafe for consumption without treatment to reduce Nitrate nitrogen levels;

3. Total Kjeldahl Nitrogen (TKN):

Many of the samples from Farmer's borewells show high TKN values (c.g., Borewell of Sh. Bheraram (3.08 mg/L) and Mangala Processing Terminal (134 mg/L).

 High TKN indicates organic pollution and contamination, which can contribute to the growth of bacteria and other pathogens, making water unsuitable for consumption without proper treatment.

 Conclusion: Farmer's borewells like Bheraram and others show elevated TKN levels, which can affect water quality. These bore well's water need to be treated, such as through filtration or biological treatment, to reduce nitrogen content.

4. Total Solids (T. Solids):

- Many samples, especially from Mangala South 01 Well (13,938 mg/L) and NAGOBW01 (11,504 mg/L), have extremely high total solids levels.
- High total solids generally indicate the presence of suspended particles, salts, and other contaminants, which can impact water clarity, taste, and usability for agricultural and domestic purposes.
- Conclusion: The Farmer's borewells show high levels of total solids, which suggests that water filtration or reverse osmosis may be necessary for effective treatment.

5. Oil & Grease:

- Although oil and grease levels were not directly tested, the high total solids levels suggest a likely presence of oil and grease in the water, especially in areas where oil-based activities are prevalent.
- Conclusion: Oil and grease removal technologies (e.g., coalescers, separators) may be needed if contamination is confirmed.

6. COD:

The presence of COD in Mangia Terminal Produced water, and Borewell of Sh. Umaram also raise a concern and shows a inclination of presence due to industrial activity in the area.

Overall Assessment of Farmer's Borewells

Water Quality Issues:

 Manganese and Iron is exceeding permissible limit and presence of nitrate nitrogen, TKN, and total solids, indicales that the water quality in many Farmer's borewells is poor and may not be suitable for drinking or even irrigation without appropriate treatment.

Potential Risks:

· High levels of manganese and nitrate are concerning for human health, especially infants, as they can cause scricus

health problems.

. The presence of high TKN and total solids suggests organi; contamination and suspended particulate matter, which (a) lead to issues like bacterial growth and clogging of irrigation systems.

Treatment Needs:

 Manganese Removal: Borewells with manganese levels above the permissible limit (e.g., AI3OBW03) will require manganus: removal through filtration or other treatment methods.

Nitrate Reduction: Borewells with high nitrate nitrogen content (e.g., AI30BW01) need to be treated to reduce Nitrates, possibly

using biological treatment or ion exchange.

o Filtration: High levels of TKN and total solids indicate the need for filtration or reverse osmosis to improve water quality

o Oil & Grease Removal: Oil Separator should be used to ensure that the water meets the required standards.

Conclusion for Farmer's Borewells

Based on the assessment, the water from many Farmer's borewells is unsafe for direct consumption without treatment. The excessive presence of contaminants such as manganese, nitrate, TKN, Iron and total solids necessitates the use of appropriate water treatment technologies to ensure the water is safe for drinking and irrigation.

They may need to invest in filtration systems, reverse osmosis, and chemical treatments to reduce contaminants and improve the quality of water from their borewells. Regular monitoring of water quality is also essential to prevent health risks and maintain sustainable agricultura

practices.

The Overall Assessment of ETP performance and Sulphate Remova Plant (reject characteristics):

> ETP Performance: The ETP has performed well overall in reducing suspended solids, COD, and turbidity, effectively treating the effluent water to lower pollutant levels. However, some parameters, such as sulphate and hardness, still remain high, indicating room for improvement in the treatment process, particularly in reducing sulphate and hardness in the treated water.

> Sulphate Removal Plant Performance: The Sulphate Removal Plant while effective in reducing some contaminants still produces a rejecstream with high sulphate and hardness concentrations. This suggests that the plant's ability to handle sulphate removal could be optimized to prevent high levels in the reject water, which is being injected into the deep dump well.

Recommendations:

- Optimize Sulphate Removal: Improve the sulphate removal process in the Sulphate Removal Plant to reduce sulphate and hardness levels in the reject water before it is injected into the deep ground dump well
- Reject Water Monitoring: Regularly monitor the composition of the reject water to ensure it complies with environmental standards and does not negatively impact groundwater quality or surrounding ecosystems.
- Alternative Disposal Methods: Explore alternative methods for handling and disposing of reject water to minimize environmental impact, such as treatment to bring it within acceptable limits for reinjection or re-use.
- Environmental Impact Assessment: Conduct an in-depth environmental impact assessment (EIA) for the long-term effects of deep well injection of reject water, especially considering its potential impact on groundwater quality in the region.
- Collaboration with Farmers: Work collaboratively with local farmers
 to monitor the quality of groundwater in areas surrounding the oil
 exploration activities to identify and address any potential
 contamination caused by the reject water injection.
- Public Awareness and Transparency: Maintain transparency in the monitoring and treatment processes, providing regular updates to local communities and stakeholders to ensure confidence in the measures being taken.

Dr. Narayan Bhoot Supt.Sci.Officer & Lab. Incharge, RSPCB, Balotra Raj. R. Sehra SEE & Regional Officer, RSPCB, Balotra

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FORMAT FOR INSPECTION OF INDUSTRIES WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

<u>s</u>	Particulars			Status/Details
<u>e</u> –	Name of industry	M/s VEDAN Central Poly	M/s VEDANTA LIMITED (Cairn Oil & Gas) Central Polymer Facility (CPF) plant	
2	Complete Postal Address of the Industry	Village - Jo	Village - Jogasar Kuan Jogasar Kuan Tehsil:Baytau District:Barner, Rajasthan	tytau District:Barner, Rajasthan
es	Website	https://www	https://www.caimindia.com	
4	Tel and Fax Number	02982-660113	13	
က	Longitude and Latitude	71°31'17.01"E 25°57'6.19"N	N N	
89	Email	RJON Envir	RJON EnvironmentManagerMPT@cairnindia.com	mos
~	Date of visit	25/08/2021		
60	Contact Person, Name, Designation and Contact Number	Dr. B. R. Ja	Dr. B. R. Jat, Chief Environment Manager - Onshore	shore
o	Name and Designation of the officials visiting the Unit	1.Sh. Bhala 2. Sh. Anil I	 Sh. Bhala Ram Siyag, Assistant Environment Engineer Sh. Anil Kumar Paliwal, Junior Environment Engineer 	t Engineer Engineer
0	Process description in brief for each product.	Also attach p	process flow diagram indicating ra	Also attach process flow diagram indicating raw materials and sources of hazardous waste
	az in nather being pre nt to diffe power ba ous waste	olution, which is brought ared here by ant well pads kup. Hazardc is provided in	a is being used for injection into hy at site through road trailers and o mixing the polymer powder with through pipelines for injection. Pows waste like used/spent oil, oily section 15 below.	solution, which is being used for injection into hydrocarbon reservoirs at well pads for enhance ure) is brought at site through road trailers and offloaded in silos at CPF plant. Polymer mother pared here by mixing the polymer powder with hot water (supplied through pipeline from MPT), rent well pads through pipelines for injection, Power is being sourced from captive power plant ckup. Hazardous waste like used/spent oil, oily rags etc. generated from maintenance of EDG is provided in section 15 below.
=	Year of Commissioning	November 2014	2014	
12	Production (in MT or KL/ Day) of each product	Sr. No	Product	Type Quantity with unit
		-	Concentrated Polymer Solution or Mother Solution	Product 530.00 MMHOUR
13	Status of Consent under the Water Act, 1974	Consent g 31/10/2022	ranted vide order No.	
4	Status of Consent under the Water Act, 1981	Consent g 31/10/2022	ranted vide order No.	2018-2019/HDF/2699 dated 28/08/2018 and valid till

Status of Authorization under the Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 (HWM Rules, 2008) / Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2015 (HOWM Rules, 2016) and details of Hazardous Waste (HW) authorized (Please also attach copy of authorization): 5

Detail of Fresh HWA Application: Application ID 275572 Unit ID 24118

Date of Application: 23/02/2021

Schedule	Schedule Category/code name	Quantity/unit	Storage capacity	Mode of Disposal	Nature of waste
-	5.1 Used or spent oil	24 KL/Well/Annum	24		Recycling/ reprocessing
-	33.1 Disearded containers/Barrels/Liners used for hazardous wastes/chemicals	12 MT PER/Well/ Annum	12	SLF/Sale to authorized recycler/reuse	other
-	33.2 Contaminated cotton rags and other cleaning materials	12 MT PerMell/ Annum	12	Incineration/ Coprocessing	Incinerable

tuaniity (Prease specify all types of HW generated from the unit along with category as per Schedule I or II of the HOWM Rules, 2016

The details of various categories of hazardous wastes generation and their quantity, as verified by the inspecting team during the inspection

are as below in Table-1:

pa	During previous financial year		Input	1		₹ *	
V generat	During previou financial year		Product		(0)		
tity of HV	ear (as	(uoi	Input		-	oii o	-
Actual quantity of products produced, or Actual quantity of HW generated	financial year (as on date of	inspection)	Product		(8)	III.	
duced, or	svious			Input	-	Polymer power is being used for preparat ion of polymer mother solution, which is non.	11.00
roducts pro	During previous financial year			Product	(2)	Mother Solution: 459 m3/hr	
antity of pr	During current financial year	as on date of inspection)			9	Polymer power is being used for prepara tion of polymer mother solution is non-hazardo	
Actual qu	During ou financial	(as on date inspection)		Product Input	(6)	Mother Solution: ~500 m3/hr	
HW	as per the	the product	lo veh	month or	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity	The second secon
MH	(in Tonne) per ton of	consented	none i		(4)	Palymer power is being used for preparation of polymer mother solution, which is non- hazardous in nature	The second secon
Name of HW	generated in Tonne and	their quantity per Tonne of innute*	o mediu		(3)	≨	
Various	Planti Process at	the facility	Age of the same	THE RES	(2)	Polymer Mother Solution Preparation	
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17 Captive Recycling/ Utilization/ Incineration/ Captive Recycling facility details	Captive TSDF present at MPT, Kawas, Bo	armer
tails of HW storage, quantity of HW stored and	period of storage	
	Captive Recycling/ Utilization/ Incineration/ Secured Land filling facility details Details of HW stored and	17 Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Secured Land filling facility details 18 Details of HW storage, quantity of HW stored and period of storage

Storage facility details and capacity:

(i) Lined/unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing

(ii) Open/ Covered and safe from rainwater intrusion: Open but with proper bund walls around the pits to avoid rainwater intrusions

(iii) Capacity. Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines. Oily rags collected in waste bins and transferred to MPT for turther disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

(14) NIL NII	previous financial year) (13)	Column (8) and (9) of Table 1] (12) NIL	Column (8) and (9) of Table 1] (12)
-----------------	-------------------------------	---	--

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM oi

Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, 1. Details of the authorized actual user*/common TSDF, as applicable, whom HW sent: MPT RPCB/HWM/2017-2018/HSW/HSW/T3 Valid till 28/02/2022)

Table 3A: Details of authorized actual user and TSDF

THE

SI. Name & Si. No. authorized Act.	
Name & address of the authorized common TSDF/ Actual User*	Captive TSDF, MPT (VEDANTA LIMITED- Calm Oil & Gas)
Name of SPCB/PCC who granted authorization to the authorized TSDF/Actual user and authorization no. with its validity	(19)
Activities for which authorization granted to the authorized TSDF/Actual user (specify among transportation/ recycling/utilization/pre-processing/co-processing/incineration/	(20) Landfill and Incneration
Name & categories of HW for which authorization granted to the authorized TSDF/Actual User*	Schedule I Cat. 2.1, 2.2, 2.3, 3.1, 3.3, 33.1, 33.2, 35.1, 35.2, 35.3, 35.4, 36.1, 36.2, 37.1, 37.2, 37.3, 5.1, 8.5.2

*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including co-

2. Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10). Please applicable data in Table 3B as attached with this format separately. Used oil generated from EDG maintenance transferred to MPT for reprocess in system.

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Please make observations on the below:

. Adequate packing of HW: No Waste Generated

Labeling of HW containers in form 8: Applicable.

Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the HOWM Rules, 2016): Satisfactory

Transportation HW only by authorized sender or receiver. Yes

NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT: Not applicable

Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including co-processing: Yes, as per requirement.

Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation: Not applicable

Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988; Authorized Vehicles used 00

Daily records maintenance in Form 3: Yes maintained

Timely submission of annual returns in Form 4 to the SPCB/PCC: Yes

22 Environmental Monitoring Monitoring is carried out as per the schedule of industry itself. 23 Details of HW contaminated sites if any, Nil within and outside the industry premises	21	21 Safety facilities provided at storage facility	Yes
Details of HW contaminated within and outside the industry premises	22	Environmental Monitoring	Monitoring is carried out as per the schedule of industry itself.
	23	Details of HW contaminated within and outside the industry premises	₹



24 Remarks

(Anil Kumar Paliwal) JEE, RPSCB, Balotra

Recommendation:

In light of aforementioned facts, industry's application dated 23/02/2021 (application id: 275572 -unit id 24118) for authorization under Bules 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

AEE, RPSCB, Balotra

Bhala Ram Siyag)

Regional Officer, RPCB, Balotra



Regional Office Rajasthan State Pollution Control Board

Jasol Fanta, Opp. JVVNL Office, Balotra, Dist. Barmer Email ID - ro.balotara@gmail.com

RPCB/RO/Balotra/BI-545/1654

Date: 07 01 2022

SEE & GIC (HOGM), Rajasthan State Pollution Control Board 4, Institutional Area, Jhalana Doongri, Jaipur.

> Sub: - Inspection report of Operation Base at Mangala Field of M/s Vedanta Limited (Cairn Oil & Gas)

Ref.:- H.O. Email dated 07/12/2021.

Sir,

Apropos above, please find enclosed inspection report of Operation Base at Mangala Field of M/s Vedanta Limited (Cairn Oil & Gas) for Hazardous Waste Authorization (Application ID 275742, Unit ID 24118).

Humbly submitted for information and necessary action please.

Encl. :- As above.

Yours faithfully,

(Rajkumar Schra) Regional Officer,

RSPCB. Balotra

FORMAT FOR INSPECTION OF INDUSTRIES WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

SI. No	Particulars	Statu	s/Details		
1	Name of industry		EDANTA LIMITED (C tions Base at Mangal		
2	Complete Postal Address of the Industry	Village	e Nagana, Tehsil Bayl	u District- Barn	ner, Rajasthan
3	Website	https:	//www.cairnindia.com		
4	Tel and Fax Number	02982	-660113		
5	Longitude and Latitude		'23.19"N '34.42"E		
6	Email	RJO	.EnvironmentMan	agerMPT@ca	airnindia.com
7	Date of Inspection	15/12			and the photo better the control of
8	Contact Person, Name, Designation and Contact Number	Dr. B	R Jat, Chief Manag	er Environme	ent-Onshore
9	Name and Designation of the officials visiting the Unit	JITEN	IDRA DABI, JEE RSP	CB, BALOTRA	¢ .
10	Process description in brief for each product.	Also at	ach process flow dia	gram indicating	g raw materials and sources of hazardous waste
	It is accommodation facility for crew working in of work force working for Hydrocarbon Exploration	oil field. on and	There is only accomm Extraction. Details of	nodation bunks hazardous was	 pantry and other amenities are provided for stay ite is provided in section 15 below.
11	Year of Commissioning		2010	105	
12	Production (in MT or KL/ Day) of each product	Sr. No	Particular	Туре	Quantity with Unit
		1	Operation Base	Activity	650 persons Accommodation
13	Status of Consent under the Water Act, 1974	- 1 1/94 D 2050	ent granted vide orde /2024	r No.: 2019-2	2020/HDF/2975 dated 11/03/2020 and valid till
14	Status of Consent under the Air Act, 1981	And the control of	ent granted vide orde /2024	r No.: 2019-2	2020/HDF/2975 dated 11/03/2020 and valid till
15					lary Movement) Rules, 2008 (HWM Rules, 2008) / VM Rules, 2016) and details of Hazardous Waste

	Detail	of Fresh HWA	Application: Ap	plication ID	275742 Unit	t ID 241	118					
	Date o	f Application: 2										
	Sr No		Hazardous Wa	THE RESERVE TO A SECOND PORT OF THE PARTY OF	gory of lous waste		Quantity of	Hazardous Was	te Generat	ted / Sto	orage	
	1	Used or spe	ent oil		5.1	7-3177	Annum to Registered F	Recycler/ Repro	cess			
16			es of HW gene edule I or II of th			quanti	ity (Please specif	y all types of H	W generate	ed from	the unit a	long w
	15000 E. C.	etails of various below in Table		hazardous w	astes genera	ition an	d their quantity, a	s verified by the	inspecting	team d	uring the in	nspection
			Name of	HW	HW genera	ation	Actual quantity produced, or		Actual o	quantity	of HW gen	erated
	11 1	SI. Production generated (in Tor No Plant/ in Tonne per to			as per th	-		***				
	1000000	Production Plant/	generated in Tonne	generation (in Tonne) per ton of the	consente capacity of product (To	ed f the onne	During current financial year (as on date of inspection)	During previous financial year	During c financial (as on d inspect	l year ate of	During p	
	1000000	Production	generated	(in Tonne) per ton of	consente capacity of	ed f the onne of	financial year (as on date of	previous	financial (as on d	l year ate of		

17.7

	1	Exploration and production of Hydrocarbon	Spent/Used Oil (Category 5.1) 5 KL/Annum	No raw material required for production of hydrocarb on	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity	Not Applicable	Not Applicable	NIL, EDG provided for emergency support only	NIL, EDG provided for emergency support only
17		ive Recycling/ ared Land filling for		cineration/	Captive TSDF pres	ent at MPT			
18	Secured Land filling facility details Details of HW storage, quantity of HW stored and			naded of stores					

- Storage facility details and capacity:
 - (i) Lined/ unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing
 - (ii) Open/ Covered and safe from rainwater intrusion: Open but with proper bund walls around the pits to avoid rainwater intrusions.
 - (iii) Capacity: Size: Not Applicable, in case generation spent oil will be stored in barrels for further disposal.
 - (iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines. Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

Si. No.	Name & Category of HW [as per Column (3) of Table 1]	Actual HW generated in Tonne [sum of Column (8) and (9) of Table 1]	Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial year)	Actual Quantity (in Tonne) found stored on the day of inspection	Balance (in Tonne) (Column 13 + Column 14)	Latest Date of Transfer of HW to authorized recycler/ co- processor/TSDF/ etc.
-10	-11	-12	-13	-14	-15	-16
1	Spent/Used Oil (Category 5.1)	NIL	NIL	NIL	Nil	Nii

- Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes
- 19 Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM/2017-2018/HSW/HSW/73 Valid till 28/02/2022)

1. Details of the authorized actual user*/common TSDF, as applicable, whom HW sent:

Table 3A: Details of authorized actual user and TSDF

SI. No. (17)	Name & address of the authorized common TSDF/ Actual User*	Name of SPCB/PCC who granted authorization to the authorized TSDF/Actual user and authorization no. with its validity (19)	Activities for which authorization granted to the authorized TSDF/Actual user (specify among transportation/ recycling/ utilization/pre-processing/co-processing/incineration/ secured land filling)	Name & categories of HW for which authorization granted to the authorized TSDF/Actual User*
1.	Captive TSDF, MPT (VEDANTA LIMITED- Cairn Oil & Gas)	RPCB HWA No: RPCB/HWM/2017- 2018/HSW/HSW/73 Valid till 28/02/2022	Landfill and Incineration	Schedule I Cat. 2.1, 2.2, 2.3 3.1, 3.3, 33.1, 33.2, 35.1, 35.2, 35.3, 35.4, 36.1, 36.2, 37.1, 37.2, 37.3, 5.1 & 5.2

*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including co-processing.

- Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately.
- 20 Compliance w.r.t. labeling, manifest system, records, annual returns etc.

Please make observations on the below:

- 1. Adequate packing of HW: No Waste Generated
- 2. Labeling of HW containers in form 8: Applicable.
- Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the HOWM Rules, 2016): Satisfactory
- 4. Transportation HW only by authorized sender or receiver: Yes
- 5. NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT. Not applicable

	Intimation to both the SPCBs/PCCS before co-processing: Yes	handing over the waste to the transport incase HW is sent for recycling or utilization including							
	7. Prior intimation to SPCBs/PCCs of the stat	es/UTs of transit in case of interstate transportation: Not applicable							
	8. Transportation of HW and compliance with	Rules under Motor Vehicles Act, 1988: Authorized Vehicles used							
	9. Daily records maintenance in Form 3: Yes								
	10. Timely submission of annual returns in Form 4 to the SPCB/PCC: Yes								
21	Safety facilities provided at storage facility	Yes							
22	Environmental Monitoring	Monitoring is carried out as per approved plan							
23	Details of HW contaminated sites, if any, within and outside the industry premises	Nil							
24	Remarks								

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

Sl. No.	Name of HW & Category (as per column 2 of the Table 2)	Quantity recycled/ Utilized/ Disposed in captive facility (in Tonne)				HW sent for Recycling/Utilization/Pre-processing/ Co- processing/ Incineration/ Secured Landfilling in Tonnes and to whom							Quantity of hazardous waste store within the premises (as per
		Incinerated	Secured Landfill	Recycled / Utilized	Recyclin #	Utilizatio n	Pre- processin g	Co- Process sing	Incineratio n	Secured Land filling	Sent to whom (please specify S.No.of Table 3A)	to 33)	column 15 of the Table 2)

-22	-23	-24	-25	-26	-27	-28	-29	1 -30	-31	-32	1 -33	1-34	-35
1	Spent/Used Oil (Category 5.1)	Nil.	Nil.	NiL	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.	Nil.

Recommendation:

In light of aforementioned facts, industry's application dated 28/07/2021 (application id: 275742 -unit id 24118) for authorization under HW Rules, 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

Jitendra Dabi JEE, RSPCB, Balotra

> Rajkumar Sehra RO, RSPCB, Balotra

		TC PIATTICALAN		N CONTROL BOA						
			Inspection Rep		s - C. U. danashop Drilli	ing and				
1	3	a. Name of the Industry:	Vedanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction from Mangla Old Well Pad 04 (PML1-Mangla-Well Pad- 04)							
		b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District				
			MWP-04	Jogasar Kuwa		Barmer				
		c. E-mail:	RJON EnvironmentManagerMPT@cairnindia.com							
		d. Fax:	02982 - 2254	63						
		e Mobile:	8003996696							
		f. Telephone:	02982-66011	3						
		Date of inspection:	13 th April 2022							
		Name and designation of the person contacted:			nent Consultant					
1		Type of industry:	Oil & Gas - Ex	ploration & Pro	duction					
5		Nature of industry:	Production o	f Hydrocarbons						
5		Size of Industry: Large/ Medium/ Small	Large							
7		Category of industry: Red/ Orange/ Green/ Others	Red							
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.		Operational							
9		List of partners/ directors/ proprietor with addresses:	E.							
10		Status of consent under the Water Act, 1974:	CTO Valid till CTO Renewa submitted or	30.06.2022 application wit 02.03.2022	n Unit ID 24118 & appli	cation No.30353				
11		Status of consent under Air Act, 1981:	Same as abo							
12		Status of authorization under HWM Rules	RPCB/HWM		/HSW/41 valid till 31/1	0/2026.				
13		Name of raw materials with quantity (per day or month or annum)	No raw mate	erial is used for o						
14	4 Na	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	As per Existi Crude Oil: 6 Natural Gas		As per CTO Expansion Crude Oil: 6000 BOPD Natural Gas: 2.0 MM	(No Change)				
15		Water related:		104 - 100V		or Source				
	1.	Source of Water		red from CGWA	authorized Ground Wat	El Jource				
	2	Status of metering arrangement on	Provided							

		Sources						
	3	Meter reading (if meter provided)	-					
	4	Metering arrangement for water consumption in various process/ use						
	5	Water consumption process/ purpose wise	Domestic and Intermittently for	other operational activities				
	6	Status of logbook of water drawl and consumption						
16		Wastewater generation (Stream wise) per day	maintenance of the well are bei HDPE lined pit with the capacity	d intermittently while cleaning and ing collected & solar evaporated in the of 1700 m ³ d through onsite septic tank followed				
17		Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?	evaporation pond for natural					
18	10.000	ase Effluent Treatment Plant (ETP) provid	led, details of same (In case of mu	oltiple ETP's or STP's, please provide				
	A	Effluent Treatment Plant (ETP) unit ope and status (Enclose flow sheet):	eration/ processes with details	-				
	В	Operational status of ETP units at the t	ime of inspection:	-				
	С	Whether separate electric meter for El provided or Not? If, yes then the mete						
	D	Whether water meter at inlet, outlet a provided or not? If, yes, then reading t	*					
	É	Whether logbook for operation, electric chemicals consumption is maintained		-				
	F	Characteristics of wastewater (as per s temperature, Conductivity, Dissolved C						
19		Discharge of wastewater (per day)	10-2	-				
20	adequacy of disposal:		ater and uitimate receiving bodγ.	No surface discharge. Intermittent generated waste water discharge in solar pond for evaporation and domestic waste water in septic tank followed by soak pit.				
21				-				
22		Details of recycling arrangements		-				
23		Metering arrangements for recycling	If yes, then meter reading	<u>s</u>				
24		Whether industry is a member of	CETP? Provide details.	*				
25		CETP inlet norms						

16		Method of conveyance of wa	astewater	from indust	try to CETP:		-						
7		Adequacy of the CETP for	r total c	ffluent rea	ching CETP		100						
8		Details of air pollution:											
		Process Stacks:											
	Sr No	Stack attached to process	Stack height in meter & its adequar	s s		o a	ommen n dequacy f APCM	safe infrasti	facility				
		P	2		-								
	Ð	Status of energy meter & hour meter	(3.3)										
	ii)	Status of logbook of - operation and meter											
		Flue gases stacks	1										
	Sr No	Stack attached to Plant	Fuel	Rated Fuel Consumpt ion (It/hr, Kg/hr, mmscfd)	Stack heig in meter its adequ	& A	etalls of PCM	Comments on adequacy of APCM	Whether adequate and safe infrastructure e re monitoring facility provided or not?				
	1	Mobile Flare	N. Gas		Provided	1000	ack eight	Adequate	Used during drilling and well maintenance				
	1)	Status of energy meter & hour meter	Not App	licable.					1				
	11)	Status of logbook of operation and meter	Not App	ilicable.				0					
		Source of fugitive emission a comprises of close loop syste							is facility				
	S.No	Source	Probable of pollut	Control Name of the Control of the C	Probable pollutants	Details		Comments on adequacy of API					
	i)	Status of energy meter & hour meter	Not App	dicable									
	H)	Status of logbook of operation and meter	Not App	licable									
		Details of incinerator: Not Ap	plicable										
	A	For Liquid											

		For Hazardous Waste (Solid) If Combined					
	В	Status of operation at the time of	if .				
4		Inspection:		Primary C	hambe	r.	
	C	Temperature °C		Secondary			
	1)	Status of energy meter & hour n	neter				
	11)	Status of logbook of operation a					
		meter					
E		Details of D. G. Sets -				t down on of stack	Whether adequate and
		Rating	Status of Acoustic enclosur e	Details o Stack		Adequacy of stack and acoustic enclosure	safe infrastructural monitoring facility provided or not?
	1	2 X 1850 KVA	Provided	-		Adequate	Used only during drilling & well maintenance activity
	2	2 X 440KVA	Provided			Adequate	During inspection, 2 no DG sets 440 KVA each, 1
	3	3X 500 KVA	Provided	-		Adequate	no. 500 KVA& 2 no. 62 KVA DG sets found in operation for well testing
	4	3 X 62 KVA	Provided	1		Adequate	unit.
	5	4 X 1500 KVA	Provided	1		Adequate	
F	-	Source of foul odor and measu	res taken t	ta control,	if arry:	This facility is not gen	erating any foul order.
30)	Fly ash management with all d	etails, if ap	plicable: N	ot App	slicable.	
					-		
3	1 A	Details about Hazardous Was			Ouse	ntity of Hazardous W	aste Generated / Storage
	Sr	Source of Hazardous Waste	Category	us waste	1.62650	X)	
ŀ	No 1	Orill cuttings excluding those from waste-based mud	-	2.1	925. SLF /	00 MT/WELL Co processing in cen	nent kiln
	2	Sludge containing oil		2.2	Cap	ycler	g/incineration/Registered
t	3	Orilling mud containing oil		2.3	Cap	.00 MT/WELL tive SLF/Co processin	g in cement kiln/Reprocess
F	4	Waste/residue containing oil		5.2	Inci	MT/Well/Annum neration/Sale to regis	tered recyclers
	5	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes		33.1	SLF	MT/WELL/Annum /Sale to authorized re	cycler
F	6	Contaminated cotton rags orother cleaning materials	8	33.2	10 MT/WELL/Annum Captive SLF/Co-processing/Incineration/Registered Recycler		

	7	Used or spent oil	5.1		5 MT/WELL/Annum Sales to Registered Recycler/ Reprocess				
	8	Sludge and filters contaminated with oil	3.3		8.0MT/Well/Annum Captive SLF/Co processing/Incineration/Registered Recyclers				
	9	Concentration or evaporation residues	37.3		50 MT/Well/Annum Captive SLF				
32		Verification and irregularities/ ga in manifests	p found	No irr	egularities observed.				
33		Management/ Disposal of Spent / Solvent/ Waste Oil, If applicable	Acid/	*					
34	Whe	ether industry is a member of TSDF	site or not	2 Unit h	nas its own captive TSDF facility at MPT				
35	A	Status of logbook for hazardous v			*				
	В	Status of display board of size 4' x gate	6' at the n	nain	Board displayed at site				
	C	Status of display board at the stor	rage area		Displayed				
36		Electric service number			Captive Power Generation at MPT and supplied to Mangla Well Pads through Over Headline				
37		Water service number			Water sourced from MPT through pipeline (Water sourced from authorized ground water source				
38		Other relevant information regindustry, including complaints	arding the		No particular complaints received against unit at RSPCE Balotra. Matter in Hon'ble NGT O.A. No. 54/2019 is presently pending.				
39		Details of water/ waste water sa during inspection	imple colle	ected	-				
40		Details of air /emission sample during inspection	e collected	1					
41		Compliance of CTE/ CTO/ Authori Registration / Undertaking / Bank any, EC- conditions, if applicable		e if	Complied				
42	Ces	s verification							
	Α	Consumption of water in different cess assessment	nt categori	es for	Water consumption is being reported in monthly water consumption report for MBA. Water cess is not				
		Category- I			applicable post implementation of GST (i.e. effective				
		Category - II			from 1" July'17)				
		Category - III							
		Category - III							
		Category-IV							
	В	Recommendation for the application and under section 3 (2) & 3 (2A) and reasons)	TO COMPANY OF THE PARTY OF THE		•				
	C	Details of the deposition of cess			,				

Specific non- compliances if any, observed during inspection:

Recommendation: In light of aforementioned facts, industry's application dated 02/03/2022 (application id: 303531, unit id 24118) for CTO Renewal may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

Cls

(Rajkuma Sehra)

Begional Officer

	Inspection Report (First time detailed Inspe	ction or as and whe	n detailed in	spection is required)
1	a. Name of the Industry:	Vedanta Limited (Company of the property of the party of the	
		Mangala Processi			
	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District
		MangalaProcessi ng Terminal	Nagana	Barmer	Barmer
	c. E-mail:		tManagerM	PT@cairnindia.com	
	d. Fax:	02982 - 225463	TELL TO		THE
	e. Mobile:	9001894544			
	f. Telephone:	02982-660113		The William	15 SA
2	Date of inspection:	06.10.2021			
3	Name and designation of the person contacted:	Sh. Jayesh Gehlot	, Environmer	nt Manager	
4	Type of industry:	Oil & Gas - Explora	ation & Prod	uction	To the last
5	Nature of industry:	Oil & Gas - Explor	ation & Prod	uction	441.65
6	Size of industry: Large/ Medium/ Small	Large		3.47 - 3.24	
7	Category of industry: Red/ Orange/ Green/ Others	Red	migration in	7-12	
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational	-11		
9	List of partners/ directors/ proprietor with addresses:	Submitted with the	he applicatio	n	
10	Status of consent under the Water Act, 1974:	24.11.2016 Validit	ty till 31.03.2 expansion a	pplied vide applicati	
11	Status of consent under Air Act, 1981:	dated 24.11.2016	Validity till 3 expansion a	pplied vide applicati	
12	Status of authorization under HWM Rules	28/02/2022	Barmer)/7(1)	/2009-2010/2034-20	
13	Name of raw materials with quantity (per day or month or annum)	There are no raw oil and gas. Natur from the reservoi natural gas and p physical separation	ally occurring r. The well fli roduced wat on) into indiv	volved in the product g hydrocarbons will b uid, comprises of cru er, this is separated (idual components ar	ne pumped de oil, primarily nd utilized.
14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	Processing of the Crude Oil: 3,00,00 Natural gas: 65 M As per CTO Renev Product - Crude O	00 BOPD (as p IMSCFD (as p wal application	er existing CTO) on:	sing Termin

1

crex

			Product - Natural gas: 250 MMSCFD Services - Fluid Handling - 1600000 Barrels/day Service - Waste to energy facility - 10 Ton per day Service - Chemical Mixing Facility - 1000 Barrels/Day Service - Waste Oil Processing facility - 1000 Barrels/Day Service - Sulphate Removal Plant - 5,00,000 Barrels/Day Service - Effluent treatment Plant - 50,000 Barrels/Day	
	15	Water related:		
	1.	Source of Water	Water sourced from CGWA authorized Ground Water Source	
	2	Status of metering arrangement on Sources	Installed	
	3	Meter reading (if meter provided)	Meter readings records available. Digital meters are provided. and records displayed in control room. Water flow meter reading - 1. NR-1 pump P-104A outlet flow – 268 m3/hr 2.NR-1 pump P-104B outlet flow – 266 m3/hr 3. NR-1 pump P-104C outlet flow – 000 m3/hr 4. NR-1 pump P-104D outlet flow – 278 m3/hr 5. NR-1 pump P-104E outlet flow – 288 m3/hr 6. NR-1 pump P-104F outlet flow – 000 m3/hr	
	4	Metering arrangement for water consumption in various process/ use	Meter readings records available	
	5	Water consumption process/ purpose wise	Water Balance Enclosed	
	6	Status of logbook of water drawl and consumption	Records Maintained	
16		Wastewater generation (Stream wise) per day	Trade Effluent: 12135 KLD (as per existing CTO) Domestic Sewage: 45 KLD (as per existing CTO) Trade Effluent: 49335 KLD (as per CTO renewal cum exp application) Domestic Sewage: 105 KLD as per CTO renewal cum exp application)Boiler Blow Down: 800 KLD (as per CTO renewal cum exp application) Actual generation is being reported in monthly compliance report to RPCB	
17		Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?	Not Applicable	
8.	In ca deta	se Effluent Treatment Plant (ETP) provided, de ils for all):	tails of same (In case of multiple ETP's or STP's, please provide	
	Α	Effluent Treatment Plant (ETP) unit operation and status (Enclose flow sheet):	Effluent treatment plants to remove physical impurities and treated water from ETP shall be used for reinjection back into the reservoir STP is provided for treatment of domestic sewage and treated water is being used for irrigation.	

	- 1					purpose		
	В	Operational status of ETP units	at the time	of inspection		Operationa	1	
THE REAL PROPERTY OF THE PARTY	C	Whether separate electric mer provided or Not? If, yes then t	er for Efflue	nt Treatment	Plant is	Separate provided for inspection ETP meter	energy meters are or ETP & STP. Reading or date are as below reading: 1532814 kWH reading: 8989 kWh &	
	D	Whether water meter at inlet, provided or not? If, yes, then r			been	Water flow ETP & STP ETP Flow m (Totalizer r	meters are provided at neter reading: 582100 M	
	E	Whether logbook for operatio			eters/	Logbook m	aintained	
	F	chemicals consumption is mail Characteristics of wastewater	(as per site o	observations) p	H,	7 - 15 10	A CONTRACTOR	
		Discharge of wastewater (per	y, Dissolved Oxygen (per day) STP outlet – 44 KLD – irrigati ETP outlet – 1359 KLD – user reinjection into hydrocarbon reservoir		- 1359 KLD - used for			
111111111111111111111111111111111111111	20	Point of discharge/disposal of adequacy of disposal:	wastewater	and ultimate r	eceiving bo	disposal o Dump Wel	al of RO reject water Deep Well.	
1000	21	Recycle of treated effluent (if	any)			The state of the s	ater is being used for into hydrocarbon	
2	22	Details of recycling arrangeme	ents		51.01	-		
V.	23	Metering arrangements for r	ecycling? If	yes, then met	er reading			
	24	Whether industry is a mem	ber of CET	P? Provide de	tails.	No		
0	25	CETP inlet norms	24 (4) (4) (4)		1000	NA NA		
	26	Method of conveyance of w	astewater f	rom industry to	CETP:	NA.		
-	27	Adequacy of the CETP fo			1100000	NA		
÷	28	Details of air pollution:			-			
A	T	Process Stacks:			HE ST		101111111111111111111111111111111111111	
	Sr No	Stack attached to process	Stack height in meter & its adequac y	Probable pollutants	Details of APCM	Comment on adequacy of APCM	Whether adequate and safe infrastructural monitoring facility provided or not?	
	1	Boiler Stack Z-701 (115TPH)	30 mtrs	NOx, PM	The second of the second	te stack height	Yes. All these boilers	
	2	Boiler Stack Z-702 (115TPH)			provide	d	are gas fired.	
	3	Boiler Stack Z-703 (115TPH)		X		inc	A CONTRACTOR OF THE PARTY OF TH	

	4	Boiler Stack Z-704 (115TPH)	77-21		14.10				
	5	Boiler Stack Z-707 (115TPH)			17/495				
	6	Boiler Stack Z-708 (115TPH)	17.5		FAME.		3		
	7	Boiler Stack Z-709 (115TPH)	195737		Live.		3 10010		
	8	ASP Fluid Heater (4 nos.) – 2MW each	30 mtrs	PM, Sox, NOx			Yes		
	9	Heater (1 nos.) – up to 5 MW each	9 mtrs				Not re	quired (steam	
	10	ASP Fluid Heater (2 nos.) - 10 MW each	30 mtrs				Yes		
	i)	Status of energy meter & hour meter	Trans.						
	ii)	Status of logbook of operation and meter	1000						
3		Flue gases stacks			0.0				
- 1	Sr No	Stack attached to Plant	Fuel	Rated Fuel Consumpt ion (It/hr, Kg/hr, mmscfd)	Stack height in meter & its adequac y	Details of APCM	f Comm ents on adequac y of APCM	Whether adequate and safe infrastructure re monitoring facility provided or	
	1	Flare stack (1No.)	Natural Gas		30 mtrs		NA	not?	
	2	Plasma Gasification Reactor — 10 TPD	Solid Waste	10,85	30 mtrs	E) dia	installed	Machineries to be installed and outsourced with rental unit	
	3	Fire pump engines (5 no.) – 511 KW Each	HSD		6 mtrs		The second second	Provided	
	4	Incinerator (500 KG/Day)	HSD & Gas		30 mtrs	Venturi Scrubber, mist eliminato	Provided		
1)	Status of energy meter & hour meter	Not Applicable.						
1	0	Status of logbook of operation and meter	Not Applicable.						
		Source of fugitive emission and comprises of close loop system	measures ta	ken to control	, if any with	details & ac	dequacy: Thi	s facility	
S N	i.	Source	Probable de of pollutants	tails Probab	ile Det	ails of C	omments on SPCM	adequacy of	
i)		Status of energy meter & hour meter	Not Applica	ble Stock					

	11)	Status of logbook of operation and meter	Not Applicab	ole				
)		Details of incinerator: Yes 1 No	s. (Capacity 5	OOKG/Day)		1000000		
	A	For Liquid For Hazardous Waste (Solid) If Combined		For Hazardous and Bio Medical Waste only				
	В	Status of operation at the time Inspection:	of	Not in operation				
V9	C	Temperature °C	Park Trans	Primary Chamber 900 +/- 50 de		egrees Celsius		
		SIGN CONTRACTOR OF STREET		Secondary C	hamber	1050 +/- Deg	rees Celsius	
	i)	Status of energy meter & hour	meter	-				
	ii)	Status of logbook of operation	Logbook ma	intained				
	111	Details of D. G. Sets -	and meter	EOG DOOR THE	and and a			
			Contra of	Details of	Adams	cy of stack and	Whether adequate and	
		Rating	Status of Acoustic enclosure	Stack		enclosure	safe infrastructural monitoring facility provided or not?	
	1	Emergency Diesel Generator (3 no.) – 2.2 MW	Provided	30 mtrs	A	dequate	Yes	
	2	1 No - 140 kVADG	Provided	Provided	Α	dequate		
	3	1 No - 200 kVA DG	Provided	Provided	A	dequate		
	4	1 No - 750 kVA DG	Provided	Provided	A	dequate		
	5	2 No's - 1000 kVA each DG	Provided	30 mtrs	A	dequate	Yes	
	6	2 No's - 1050 kVA each DG	Provided	30 mtrs	A	dequate	Yes	
	7	2 No's - 250 kVA each DG	Provided	Provided		dequate		
	8	2 No's - 300 kVA each DG	Provided	Provided		dequate		
	9	2 No's - 355 kVA each DG	Provided	Provided	A	dequate	THE RESERVE TO SERVE	
	10	2 No's - 50 kVA each DG	Provided	Provided	A	dequate		
-	11	2 No's - 60 kVA each DG	Provided	Provided	A	dequate		
	12	3 No's - 380 kVA each DG	Provided	Provided	A	dequate		
	13	3 No's - 500 kVA each DG	Provided	Provided	A	dequate	He was a second	
	14	4 No's - 125 kVA each DG	Provided	Provided	A	dequate		
	15	3 No's - 3 DGs (115TPH)	Provided	Provided	- 4	dequate		
	10	3 No's - Gas Turbine	Provided	30 mtrs	-	dequate	Yes	
	16	Generators - 36 MW each						
		Source of foul odor and measi	ures taken to	control, if any:	This facilit	y is not generat	ing any foul order.	
30		Fly ash management with all o	details, if appli	cable: Not App	plicable.			
31	A	Details about Hazardous Wast		NAME OF TAXABLE PARTY.				
	Sr No	Source of Hazardous Waste	0.0000000000000000000000000000000000000	of Hazardous aste	Quan		us Waste Generated / rage	
	1	Drill Cutting excluding those from water-based mud (Cat. 2.1)	100%	00 CUM	Captive S	LF/Coprocessing		
	2	Sludge Containing Oil (Cat. 2.2)	1850	00 CUM	510	100		
			The same	1	500	d	- 12 32 1 L S	

Bus

	3	Drilling mud containing oil (Cat. 2.3)	185	000 CUM	
	4	Oil containing cargo residue, washing water, and sludge (Cat 3.1)	500 1	VT/Month	SLF/Coprocessing/ Incineration/ Registered recyclers
	5	Sludge & filters contaminated with oil (Cat. 3.3)	50 N	IT/Month	
	6	Empty barrels/containers/liners contaminated with hazardous chemicals/waste (Cat. 33.1)	15 M	IT/Month	SLF/Sale to authorized recyclers/reuse
	7	Contaminated cotton rags or other cleaning materials (Cat. 33.2)	12 M	IT/Month	Incinerator/Coprocessing
	8	Exhaust Air or Gas cleaning residue (Cat. 35.1)	50 M	IT/Month	SLF
	9	Spent ion exchange resin containing Toxic metals (Cat. 35.2)	60 M	T/Month	Incinerator/Coprocessing
	10	Chemical sludge from wastewater treatment (Cat. 35.3)	700 N	MT/Month	SLF
	11	Oil and grease skimming (Cat. 35.4)	10 M	T/Month	Coprocessing/ Incineration/ Registered recyclers
	12	Any process or distillation Residue (Cat. 3G.1)	10 M	T/Month	SLF/Coprocessing
	13	Spent carbon or filter medium (Cat. 36.2)	15 M	T/Month	SLF/Coprocessing
	14	Sludge from wet scrubbers (Cat. 37.1)	10 M	T/Month	SLF
	15	Ash from incinerator and flue gas cleaning residues (Cat. 37.2)	140 M	T/Month	SLF
	16	Concentration or evaporationResidues (Cat. 37.3)	500 M	IT/Month	SLF
	17	Used or spent oil (Cat. 5.1)	95 KL	/Month	Sale to registered recycler/Reprocess
	18	Waste or residue containing oil (Cat 5.2)	675 M	T/Month	SLF/Coprocessing /Incineration/ Registered recyclers
		Form IV Copy enclosed			
		Verification and irregularities/ ga in manifests	p found	No irregula	arities observed.
3		Management/ Disposal of Spent / Solvent/ Waste Oil, If applicable	Acid/		
1	Whet	ther industry is a member of TSDF	site or not	? Cairn has i	ts own captive TSDF facility at MPT Kawas, Barmer
5	A	Status of logbook for hazardous v	ineta:		Form 3 is being maintained

	В	Status of display board of size 4' x 6' at the main gate	Board displayed at site
	C	Status of display board at the storage area	All waste storage areas are well marked, and board displayed
36		Electric service number	Captive Power Generation at MPT
37	31	Water service number	Water sourced from authorized ground water source
38	W.	Other relevant information regarding the industry, including complaints	Details of complaints and verification reports are enclosed.
39		Details of water/ waste water sample collected during inspection	Water sample of STP, Boiler Blow down, Seepage water near adjoining boundary at MPT was taken by team of Central Laboratory, RSPCB, Jaipur on 29/06/2021 & 30/06/2021 respectively. Copies of analysis results are enclosed.
40		Details of air /emission sample collected during inspection	Ambient air quality monitoring was carried out by team of Central Laboratory RSPCB, Jaipur on 29/06/2021. Copy of same is enclosed.
41		Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable	Complying.
42	Ces	s verification	
	A	Consumption of water in different categories for cess assessment	Water consumption is being reported in monthly water consumption report for MBA. Water cess
		Category- I	is not applicable post implementation of GST (i.e.
		Category - II	effective from 1 st July'17)
		Category - III	
		Category - III	A STATE OF THE RESIDENCE OF THE STATE OF THE
		Category-IV	
	В	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	
	С	Details of the deposition of cess	
43		Specific non- compliances if any, observed during inspection:	
-			

Other observations/facts:-

- Complaint on Rajasthan Sampark Portal received from Sh. Jesaram regarding water seepage from MPT which has been sent to HO, RSPCB, Jaipur vide letter dated 28/10/2021 for further course of action from Head Office level. Sample of seepage water was collected by team of Central Laboratory, RSPCB, Jaipur on 29/06/2021. Copy of analysis results is enclosed.
- 2. Industry has made the submission in reference to the matter of seepage water from MPT vide letter dated 16/01/2020 and submitted that Cairn has engaged IIT Chennai to conduct the Geotechnical survey to assess the soil mechanics of MPT to find out the resolution, in this regard industry may be asked to submit the action taken/ resolution to redress the grievance.
- Ambient air quality monitoring was carried out by team of Central Laboratory, RSPCB, Jaipur on 29/06/2021 and the analysis results depict exceeding result of the Particulate Matter (PM₁₀). Analysis result copies are enclosed.
- Ambient Noise Level monitoring was carried out by team of Central Laboratory, RSPCB, Jaipur on 29/06/2021 and the

analysis results are within the prescribed limit. Copy of analysis results is enclosed.

5, Sample of STP outlet and Boiler blow down at MPT was collected by team of Central Laboratory, RSPCB, Jaipur on 29/06/2021 and the analysis results are within the prescribed limit. Copy of analysis results is enclosed.

Date:09/11/2021

Place: Balotra

Name:

Regional Office, Balotra

1. Bhala Ram Siyag, AEE
2. Raj Kumar Meena, JSO
3. Samyak Sharma, JEE

Durch

Recommendations:- : In light of aforementioned facts, industry's application for expansion cum renewal of consent under Air and Water Acts may be considered for grant after getting concrete proposal from industry for redressal design of the control of the grievances.

> (Rajkumar Sehra) Regional Officer

FORM - X RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST (See Rule - 24)

Final Report

Report No. : 20689

geport On : 15/07/2021

pereby certify that I Sheeba, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 05/07/2021 from Dr. Narain Bhoot, 50, Central Laboratory ,RSPCB Central Laboratory a sample of Water of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Plant - , , Tehsil- Barmer , District-Barmer Collected from Seepage water near adjoining boundary of MPT towards south west Collected on 29/06/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 15/07/2021 and declare the result of the

Jusis to be as below :-

S. No.	Parameters	Result
1	pH	8.45
2	Total Suspended Solids mg/l	26
	Chemical Oxygen Demand (COD) mg/I	5.2
3	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	Not Traceable
4		Not Traceable
5	Oil & Grease mg/l	Not Traceable
6	Copper as Cu mg/l	0.225
7	Zinc as Zn mg/l	Not Traceable
8	Nickel as Ni mg/l	Not Traceable
9	Lead as Pb mg/l	Not Traceable
10	Total Chromium as Cr mg/l	0.211
11	Iron as Fe mg/I	Not Traceable
12	Cadmium as Cd mg/l	544
13	Chloride as Cl mg/l	130
14	Suiphate as SO ₄ mg/l	252
15	Hardness (Total) as CaCO3 mg/l	44
16	Hardness (Calcium) as CaCO3 mg/l	208
17	Magnesium Hardness as CaCO ₅ mg/l	18
18	Calcium (Titrimetric) as Ca mg/l	51
19	Magnesium as Mg mg/l	0.924
20	Fluoride as F mg/l	1298
21	Total Dissolved Solids mg/l	164
22	Total Alkalinity as CaCO1 mg/l	104
100	and the second was as follows : Intact	

The condition of the seals, fastening and container on receipt was as follows Signed This On 15/07/2021

BOARD ANALYST

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Rajasthan State Pollution Control Board Regional Office Jaipur

Opp. Road No 5, VKIA, Sikar Road, Jaipur

Phone: 0141-2332263

FORM - X RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST

(See Rule - 10) Final Report

Report No. : 7386

Report On : 13/07/2021

I hereby certify that I Sheeba, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 05/07/2021 from Dr Manoj Kumar Meena, SO, Jaipur ,RSPCB Jaipur a sample of Ambient Air Quality of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Plant - , , Tehsil-Barmer , District-Barmer Collected from Ambient Air quality Monitoring at Mangala Processing Terminal at gate no. 1 Collected on 29/06/2021. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 13/07/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	Nitrogen Dioxide as NO2 µg/M3	34.6
2	Particulate Matter (PM10) µg/m1	121
3	Sulphur Dioxide as SO2 ug/m3	7.0

The condition of the seals, fastening and container on receipt was as follows: Intact Signed This On 13/07/2021

BOARD ANALYST

Rajasthan State Pollution Control Board Regional Office Jaipur Opp. Road No 5, VKIA, Sikar Road, Jaipur

Phone: 0141-2332263

RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST (See Rule - 10)

(See Rule - 10) Final Report

Report No. : 7387

Report On : 13/07/2021

I hereby certify that I Sheeba, State Board Analyst duly appointed under sub Section(2) of Section 29 of the Air (Prevention & Control of Pollution) Act, 1981 received on the 05/07/2021 from Dr Manoj Kumar Meena, SO, Jaipur, RSPCB Jaipur a sample of Ambient Air Quality of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Plant - ., Tehsil- Barmer, District- Barmer Collected from Ambient Air quality Monitoring at Mangala Processing Terminal at gate no. 2 Collected on 29/06/2021. The Sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the aforementioned sample on 13/07/2021 and declare the result of the

S. No.	Parameters	
		Result
2	Nitrogen Dioxide as NO2 µg/M3 Particulate Matter (PM10) µg/m3	31.8
3	Sulphus Division (PM10) µg/m	77
conditi	Sulphur Dioxide as SO2 ug/mi	6.5

The condition of the seals, fastening and container on receipt was as follows: Intact
Signed This On 13/07/2021

BOARD ANALYST

Rajasthan State Pollution Control Board Regional Office Jaipur Opp. Road No 5, VKIA, Sikar Road, Jaipur

Phone: 0141-2332263

Summary Report

Rajasthan State Pollution Control Board

4. Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004

Result of Ambient Noise Level Monitoring

ATE OF RECEIPT: 05/07/2021

MONITORED BY: Dr Manoj Kumar Meena, SO, Jaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	Noise Level in Night Time(Leq dB(A))
1 .	7364	Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Tehsil:Barmer District:Barmer	- Ambient Noise Level Monitoring at Mangala Processing Terminal at gate no. 2	29/06/2021	52.4	ND

BOARD ANALYST

Rajasthan State Pollution Control Board

ND = Not Done

Rajasthan State Pollution Control Board
4, Institutional Area, Jhalana Doongri, Jaipur (Raj.) - 302 004
Result of Ambient Noise Level Monitoring

DATE OF RECEIPT: 06/07/2021

MONITORED BY: Dr Manoj Kumar Meena, SO, Jaipur

S.No.	Lab Sample No	Name of Industry / Place	Point of Collection / Location	Date of Monitoring	Noise Level In Day Time(Leq dB(A))	BOLLOW BLA
1	7363	Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Tehsil:Barmer District:Barmer	Ambient Noise Level Monitoring at Mangala Processing Terminal gate no. I	29/06/2021	60.2	ND

BOARD ANALYST

Rajasthan State Pollution Control Board

ND = Not Done

RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST (See Rule - 24)

(See Rule - 24) Final Report

Report No. : 20663 Report On : 15/07/2021

I hereby certify that I Sheeba, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 05/07/2021 from Dr. Narain Bhoot, SO, Central Laboratory ,RSPCB Central Laboratory a sample of Waste Water of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Plant - , , Tehsil- Barmer, District- Barmer Collected from STP outlet at Mangala processing terminal (45 KLD) Collected on 29/06/2021. The Sample was in a condition fit for analysis as reported below:

I further certify that I have analyzed the aforementioned sample on 15/07/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	7.54
2	Total Suspended Solids mg/l	23
3	Chemical Oxygen Demand (COD) mg/l	20
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	7.4
5	Oil & Grease mg/l	1

The condition of the seals, fastening and container on receipt was as follows : Intact

Signed This On 15/07/2021

BOARD ANALYST

Rajasthan State Pollution Control Board Regional Office Jaipur Opp. Road No 5, VKIA, Sikar Road, Jaipur

Phone: 0141-2332263

FORM - X RAJASTHAN STATE POLLUTION CONTROL BOARD REPORT OF THE STATE BOARD ANALYST

(See Rule - 24) Final Report

Report No. : 20665 Report On : 15/07/2021

I hereby certify that I Sheeba, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 05/07/2021 from Dr Manoj Kumar Meena, SO, Jaipur ,RSPCB Jaipur a sample of Waste Water of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Plant - , , Tehsil- Barmer , District- Barmer Collected from Boiler blow down at MPT Collected on 30/06/2021. The Sample was in a condition fit for analysis as reported below:-

I further certify that I have analyzed the aforementioned sample on 15/07/2021 and declare the result of the analysis to be as below :-

S. No.	Parameters	Result
1	pH	8.20
2	Total Suspended Solids mg/l	2
3	Chemical Oxygen Demand (COD) mg/l	26
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	8.3
5	Oil & Grease mg/l	1

The condition of the seals, fastening and container on receipt was as follows: Intact Signed This On 15/07/2021

BOARD ANALYST

Rajasthan State Pollution Control Board Regional Office Jaipur Opp. Road No 5, VKIA, Sikar Road, Jaipur

Phone: 0141-2332263









Date: 10/12/2024

Regional Office, Balotra Rajasthan State Pollution Control Board

Jasol Phanta, Opp. Jdvvnl Office, Balotra, Barmer

RPCB/RO/Balotra/CTO-9/3/34

GIC (O&G), Rajasthan State Pollution Control Board 4, Institutional Area, Jhalana Doongri,

Jaipur.

Sub.: - Inspection report of CTE & CTO for Pilot Project for Bioremediation of Oily Sludge at Mangla Processing Terminal located at Village-Nagana, The. & Dist.- Barmer.

Ref.: - Show-cause notice issued vide Head Office letter dated 25.11.2024.

Sir.

With reference to above please find enclosed inspection report of M/s Vedanta Limited (Cairn Oil & Gas) Pilot Project for Bioremediation of Oily Sludge at Mangla Processing Terminal, Village-Nagana, Tehsil-Barmer, District-Barmer for necessary action please.

Encl.: - As above

Your Sincerely,

(Rajkumur Sehra) SEE & Regional Officer

Inspection Report

(Under Section 23 of the Water Act 1974, Under Section 24 of the Air Act 1981 and Under Section 10 of EP Act 1986)

K	a. Name of the Industry:	Vedanta Limited, Cairn Oil and Gas (Old Name Cairn I Limited)					
	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District		
		Mangala Processing Terminal (MPT)	Nagana	Barmer	Barmer		
	c. E-mail:	ankit.sharma@cai	rnindia.com				
	d. Fax:	02982 - 225463					
	e. Mobile:	8003996696					
	f. Telephone:	02982-660113					
	Date of inspection:	04.12.2024					
	Name and designation of the person contacted:	Mr. Ankit Sharma, Environment Manager					
1	Type of industry:	Oil & Gas - Exploration & Production					
	Nature of industry:	Oil & Gas - Explo	ration & Pro	duction			
	Size of industry: Large/ Medium/ Small	Large					
	Category of industry: Red/ Orange/ Green/ Others	Red					
	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational					
)	List of partners/ directors/ proprietor with addresses:	Enclosed					
0	Status of consent under the Water Act, 1974:	CTE applied with Unit Id 24118 & application number 382831 submitted on 28.09.2024.					
		CTO applied with Unit Id 24118 & application number 38320					

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_	A	Effluent Treatment Plant (ETP) unit op	denting/process with day it			
18	In ca	ise Effluent Treatment Plant (ETP) providing details for all): Not Applicable	ted, details of same (In case of multiple ETP's or STP's, please			
7	CET	ther the industry is connected with P or has provided Effluent Treatment t or treatment not required?	Not Applicable			
6	Was day	tewater generation (Stream wise) per	Not Applicable			
	6	Logbook maintained	Not Applicable			
	5	Water consumption process/ purpose wise	Not Applicable Not Applicable Not Applicable Not Applicable			
	4	Metering arrangement for water consumption in various process/ use				
	3	Meter reading (if meter provided)				
	2	Digital meters – records are maintained in form of digital data				
	Water sourced from CGWA authorized Ground Water Source		d Not Applicable			
5	Wat	ter related:				
14	man	ne of product(s) and by-products nufactured with quantity (per day or oth or annum)	Bioremediated Studge/Soil - 12000 MT/ year			
13	100000000000000000000000000000000000000	ne of raw materials with quantity (per or month or annum)	Oil Contaminated Sludge – 12000 MT/ year			
12	Stat	tus of authorization under HWM Rules	Authorization Number - RPCB/HWM/2021- 2022/HDF/HSW/100 valid till dated: 28/02/2027.			
			CTO applied with Unit Id 24118 & application number 383209 submitted on 11.10.2024.			
11	Stat	tus of consent under Air Act, 1981:	CTE applied with Unit Id 24118 & application number 382831 submitted on 28.09.2024.			
11	Stat	tus of consent under Air Act, 1981:				

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	В	Operational status of ETP units at the time of inspection:							
	С	Whether separate electric provided or Not? If, yes th			ment Plant is				
	D	Whether water meter at in provided or not? If, yes, th			e has been	i			
	Е	Whether logbook for oper chemicals consumption is			ter meters/		-		
	F	Characteristics of wastewa temperature, Conductivity			ions) pH,				
	Disc	harge of wastewater (per da	y)			-			
20	1000	t of discharge/disposal of wa uacy of disposal:	astewater and	d ultimate re	eceiving body	-			
21	Recy	vele of treated effluent (if an	y)			*	the could be to		
22	Deta	ils of recycling arrangement	ts						
23	Mete	ering arrangements for recy	cling? If yes	s, then mete	r reading	-	•		
24	Whe	ther industry is a member o	f CETP? Pro	vide details	•>>	7	7		
25	CET	P inlet norms					•		
26	Meti	hod of conveyance of waster	water from it	ndustry to C	ETP:				
27	Ade	quacy of the CETP for total	effluent reac	hing CETP					
28	Deta	ills of air pollution:							
A		Process Stacks: Not App	licable						
	Sr No	Stack attached to process	Stack height in meter & its adequacy	Probabl e pollutan ts	Details of APCM	Commen on adequacy of APCM	infrastructural monitoring facility provided or not?		
	1	Not Applicable							
	i)	Status of energy meter & hour meter	-	-					

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		operation and meter									
В	Flue gases stacks: Not Applicable										
	Sr No	Stack attached to Plant	Fuel	Rated Fuel Consum ption (lt/hr, Kg/hr, mmscfd)	Stack height in meter & i adequacy	its	of Comment on adequacy of APCM	whether adequate and safe infrastructure monitoring facility provided or not?			
	1	Not Applicable									
	i)	Status of energy meter & hour meter	Not Applicable.								
	ii)	Status of logbook of operation and meter	Not Applicable.								
C		Source of fugitive emissio	n and measures taken to control, if any with details & adequacy: NA								
	S. No	Source	Probable pollutants		Probabl e pollutan ts	Details of APCM	Comments on adequacy of APCM				
	Not	Applicable						HEY			
	i)	Status of energy meter & hour meter	Not Ap	plicable							
	ii)	Status of logbook of operation and meter	Not Applicable								
)		Details of incinerator: Not	Applicab	le							
	A	For Liquid For Hazardous Waste (So If Combined	lid)					- 2			
	В	Status of operation at the t Inspection:	lime of				n i				
	С	Temperature °C		Prima	ry Chambe	r					
		The second		Secon	dary Cham	ber					

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	including complaints	
39	Details of water/ wastewater sample collected during	
	inspection and inspection sample confected during	
40	D. H. d.	
+0	Details of air /emission sample collected during inspection	
41	Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable	Complied
2	Cess verification	Not Applicable
3	Specific and II	Commence of the commence of th
Specific non- compliances if any, observed during inspection:		During inspection of the unit, only site preparation related work for the project was going on, and as reported by unit representative the Bioremediation plant will be ready to operate in next two months.

Recommendations: -Since the Bioremediation method in oil exploration/processing field is noteworthy phenomenon for treatment of exposed soil with crude leakage. Therefore, consents for this Pilot Project may be considered for grant.

Himmat Singh Shekhawat JEE

Himmel

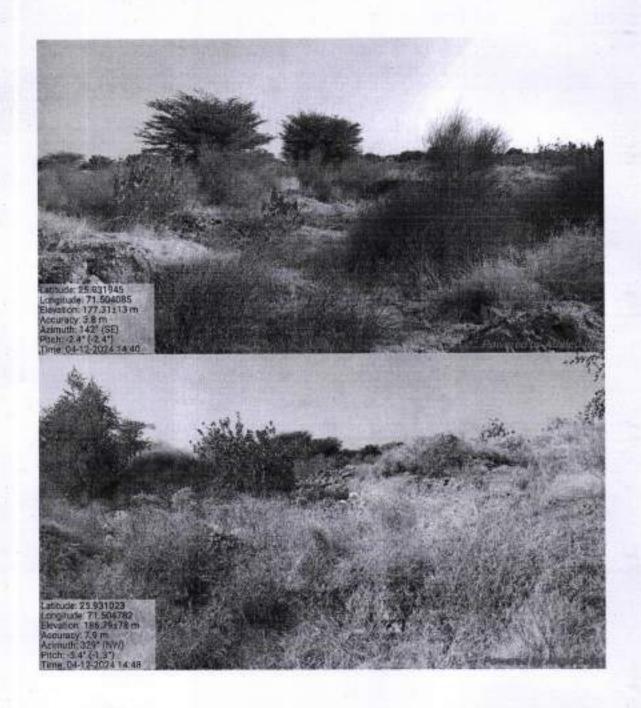
Regional Officer, Batotra

= "	i) Status of energy meter & hour meter									
	ii)	Status of logbook of opera	ntion and meter							
		Details of D. G. Sets: Not Applicable								
	Sr. No.	Rating			ails of Adequacy of stack and acoustic enclosure		Whether adequate and safe infrastructural monitoring facility provided or not?			
							enerating any foul order.			
0	Fly a	ash management with all details, if applicable: Not Applicable.								
31	A Details about Hazardous Waste Management: Details as per HWA application submitted are provided below. Not Applicable									
	Sr No	Source of Hazardous Waste	Category o		Quant	tity of Hazardous W	aste Generated / Storage			
	1									
32		 fication and irregularities/ g ifests	ap found in	No irre	gulariti	es observed.				
13	100000	agement/ Disposal of Spent ent/ Waste Oil, If applicable		-			19			
34	Whe	ther industry is a member of	TSDF site or	not? Cai	rn has i	its own captive TSDI	F facility at MPT			
35	A	Status of logbook for haz	anlous waste:		NA					
	В	Status of display board of gate	f size 4' x 6' at	the main	in Board displayed at site					
	С	Status of display board at	the storage are	a	All wa	iste storage areas ar	e well marked			
36	Elec	tric service number			Capti	ive Power from MPT	Di la			
37	Wat	Water service number			(Wat	r sourced from MPT er sourced from auti e Thumbli)	norized ground water			
38	Oth	Other relevant information regarding the industry,								

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Photographic evidence:



(क्षेत्रीय कार्यालय) राजस्थान राज्य प्रदूषण नियंत्रण मंडल,बालोतरा जसोल फांटा, जसोल रोड, जिला बालोतरा वेबसाइट: www.environment.rajasthan.gov.in ई-मेल: ro.balotara@gmail.com



Regional Office, Balotra Rajasthan State Pollution Control Board

Jasol Phanta Nakoda Road Dist-Balotra

E Mail: ro.balotara@gmail.com



RPCB/RO/Balotra/BI-2644/ 860

Date: 0 5 03 2005

GIC (Oil & Gas) R.S.P.C.B, Jaipur

Sub :- Regarding inspection report of Bioremediation of Oily Studge Site of M/s Vedanta Ltd., Cairn Oil and Gas, Barmer.

Ref:- 1. H.O. letter dated 04.07.2025

2. Inspection of the unit carried out on dated 24.07.2025

Sir.

With reference to above, please find enclosed herewith inspection report of "Bioremediation of Oily Sludge Site of M/s Vedanta Ltd., Cairn Oil and Gas, Village -Nagana, Tehsil - Baytu & District - Barmer" for your kind perusal & further necessary action at H.O. level.

Yours Sincerely

(Deepak Tanwar) SEE & Regional Officer

Signature valid

Digitally signed by Dewak Tanwar Designation Cenjor nvironmental Engineer

Date: 2025.08.04 Reason: Approved 8:44:07 IST

RajKaj Ref No.: 16971015 eSign 1.0



		Inspection Report						
1	a. Name of the Industry:	Vedanta (Cairn Oil and	Gas) Limit	ed				
	b. Address of the Industry:	Address for Village Tehsil District						
		Mangla Processing Terminal (Bioremediation Site)	Nagana	Barmer	Barmer			
	c. E-mail:	RJON.EnvironmentM	anagerMP	T@cairnindi	a.com			
	d. Fax:	02982 - 225463						
	e. Mobile:	9773380157						
	f. Telephone:	02982-660113						
2	Date of inspection:	24.07.2025						
3	Name and designation of the person contacted:	Sh. Gaurav Yadav, Envi	ironment M	lanager,				
4	Type of industry:	Oil & Gas - Exploration	& Product	ion				
5	Nature of industry:	Production of Hydrocarl	bons					
6	Size of industry: Large/ Medium/ Small	Large						
7	Category of industry: Red/ Orange/ Green/ Others	Red						
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Non – operational during	g inspection	1				
9	List of partners/ directors/ proprietor with addresses:							
10	Status of consent under the Water Act, 1974;	CTE applied with Unit ID – 24118 & application number 38283 dated 28.09.2024. CTO applied with Unit ID – 24118 & application number 38320 dated 11.10.2024.						
11	Status of consent under Air Act, 1981:	Same as above						
12	Status of authorization under HWM Rules	Authorization No. RPCE till dated: 28/02/2027	3/HWM/20	21-2022/HDF	/HSW/100 val			
13	Name of raw materials with quantity (per day or month or annum)	Oil contaminated Sludg	e – 12000 i	MT/Year				
14	Name of product(s) and by- products manufactured with quantity (per day or month or annum)	Bioremediated Sludge/C	0il – 12000	MT/Year				
5	Water related:							
1	Water sourced from CGWA authorized Ground Water Source	Not Applicable						
2	Digital meters – records are maintained in form of digital data							
3	Meter readings records available.	Not Applicable						
4	Metering arrangement for water consumption in various process- use	Not Applicable						
5	Domestic and intermittently for other operational activities	Not Applicable						

	Logb	ook maintained	3	Not Applicable			
16		ewater generation (Strea per day	m ?	Not Applicable	Ö		
17	with Efflu	her the industry is conne CETP or has provided out Treatment Plant or nent not required?	8.04-20	Not Applicabl		/In second	multiple ETP's or STP's.
8	Inca	se Effluent Treatment P	lant (E.T.	P) provided, d	etails of sam	e (in case or	multiple ETP's or STP's,
	A	e provide details for all) Effluent Treatment Plan and status (Enclose flow	t (ETP) sheet):	unit operation		ith details	*
	В	Operational status of ET	P units	at the time of	inspection:		
	С	Whether separate electr provided or Not? If, yes					
	D	Whether water meter at or not? If, yes, then read		•			
	E	Whether logbook for or chemicals consumption					
	F	Characteristics of waste					
19	Disc	harm of wastewater (no	perature, Conductivity, Dissolved Oxygen ge of wastewater (per day)				
20	Poi	narge of wastervise (part of discharge/disposal) quacy of disposal:	g body.	*			
21	Rec	ycle of treated effluent (if any)				*
22	Det	ails of recycling arrange	ments				*
23	Me	tering arrangements for	recyclin	ng? If yes, the	n meter readi	ng	
24		ether industry is a memi					-
25		I'P inlet norms					14
26		thod of conveyance of w	astewati	er from indust	ry to CETP:		-
27		equacy of the CETP for					-
28	12000	ails of air pollution:					
20000	2000	eess Stacks:					
A	Sr No	Stack attached to	Stack heigh t in meter & its adeq uncy	Probable pollutants	Details of APCM	Comment on adequacy of APCM	Whether adequate and safe infrastructural monitoring facility provided or not?
	1	-	3		-	-	•
	i)	Status of energy meter & hour meter	8				
	ii)	Status of logbook of operation and meter					
В	171	ue gases stacks					

	Sr No	Stack attached to Plant	Fuel	Rated Fuel Consumpti on (It/hr, Kg/hr, mmscfd)	Stack height in meter & its adequacy	Details of APCM	Commen ts on adequacy of APCM	Whether adequate and safe infrastructure monitoring facility provided or not?							
	1	Not Applicable			5	*	-								
	i)	Status of energy meter & hour meter	Not Ap	plicable.											
	ii)	Status of logbook of operation and meter	Not Ap	plicable.											
C	Sou	Source of fugitive emission and measures taken to control, if any with details & adequacy: This facility comprises of close loop system, there is no source of fugitive emission from process.													
	S. No.	Source Source		e details of	Probable pollutants	Details of APCM		on adequacy of							
	i)	Status of energy meter & hour meter	Not Ap	applicable											
	ii)	Status of logbook of operation and meter	Not Ap	plicable											
D		Details of incinerator	Not App	plicable											
	A	For Liquid For Hazardous Waste If Combined	e(solid)												
	В	Status of operation at of Inspection:	the time												
	C	Temperature °C		The section of the se	Chamber ry Chamber										
	Đ.	Status of energy meter meter	r & hour												
	ii)	Status of logbook of and meter													
E		lls of D. G. Sets - Not													
	Sr. No.	Rating	Status of Acoustic enclosur	of Stack	Adequacy o and acoustic enclosure		Whether ad safe infrastr monitoring provided or	uctural facility							
F	Source	ce of foul odor and mea	sures tak	en to control,	if any: This fa	acility is n	ot generating	any foul							
30	The second second	sh management with al	details, i	f applicable:	Not Applicab	de.									
31	Α	Details about Hazard provided below. Not	fous Was	te Manageme	ent: Details as	per HWA	application su	bmitted are							
	Sr No	Source of Hazardous Waste	Cate	gory of ous waste	Quantity		lous Waste G orage	enerated /							
22.	1.	and the second second	Car in south	Take											
32	found	cation and irregularitie in manifests	s/ gap	No irregul	larities observe	ed									

(4) (4) (4)

33	Solve	gement/ Disposal of Spent Acid/ nt/ Waste Oil, If applicable	-	. 4 1 1 1 1			
34	Whet	her industry is a member of TSDF	site or no	Caira has its own captive TSDF facility at MPT			
35	A	Status of logbook for hazardou	s waste:	NA .			
-30	В	Status of display board of size the main gate		Board displayed at site			
	С	Status of display board at the starea	torage	All waste storage areas are well marked			
36	Elect	ric service number		Captive Power from MPT			
37	Water service number			Water sourced from MPT (From authorized ground water source Thumbli)			
38	Other relevant information regarding the industry, including complaints		g the				
39	Detai	ils of water/ wastewater sample co g inspection	ollected				
40		ils of air /emission sample co g inspection	sllected				
41	Compliance of CTE/ CTO/ Authorization Registration / Undertaking / Bank Guar- any, EC- conditions, if applicable		ion / erantee if	Complied			
42		verification		Not Applicable			
43	Spec	ific non-compliances if any, obserg inspection:	erved	During inspection of the unit, only vacant plot was found. No significant progress as on date of inspection.			

Observations:

 During inspection of Bioremediation plant site, only vacant plot was found. No significant progress as on date of inspection.

> Mahendra Dewasi JEE

Cs

Regional Officer, Balotra

Photographic evidences:











Regional Office, Balotra Rajasthan State Pollution Control Board

Jasol Phanta ,Nakoda Road ,Balotra ,Dist-Barmer

RPCB/RO/Balotra/BI-453/ 3619

Date: 65/03/2024

Environment Engineer (O & G)

Rajasthan State Pollution Control Board

Jaipur .

Sub. Regarding Inspection report of M/s Vedanta Limited, Cairn Oil and Gas located at Village- Nagana, Tehsil- Baytu, District-Barmer.

Ref . HO email dated 26/02/2024

Sir.

With reference to above, please find enclosed Inspection report of M/s Vedanta Limited, Cairn Oil and Gas located at Village- Nagana, Tehsil- Baytu, District-Barmer for information and further necessary action.

Enclosed as above

that

incerely.

(Rajkumar Sehra) SEE, RPCB, Balotra

Inspection Report

(Under Section 23 of the Water Act 1974, Under Section 24 of the Air Act 1981 and Under Section 10 of EP Act 1986)

1	a. Name of the Industry:	Vedanta Limited India Limited)	, Cairn Oil a	and Gas (Old N	lame Cairn			
	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District			
		Operation Base plant	Nagana	Baytu	Barmer			
	c. E-mail:	ankit.sharma@c	airnindia.com	m				
	d. Fax:	02982 - 225463						
	e. Mobile:	8003996696						
	f. Telephone:	02982-660113						
2	Date of inspection:	01.03.2024						
3	Name and designation of the person contacted:	Mr. Ankit Sharma, Environment Manager						
4	Type of industry:	Oil & Gas - Exploration & Production						
5	Nature of industry:	Air and Water polluting						
6	Size of industry: Large/ Medium/ Small	Large						
7	Category of industry: Red/ Orange/ Green/ Others	Red						
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational						
9	List of partners/ directors/ proprietor with addresses:	As submitted with	application		TEAL			
10	Status of consent under the Water Act, 1974:	CTO issu F(HDF)/Barmer(I No: 2019-2020/H Water Acts. CTO CTO renewal ap number 352924 su	Barmer)/16(DF/2975, da Valid till 29/ oplied with	1)/2018-2019/50 ted 11/03/2020 02/2024. Unit Id 24118	under Air an			
11	Status of consent under Air Act, 1981:	CTO issu F(HDF)/Barmer(I No: 2019-2020/H Water Acts. CTO CTO renewal ap number 352924 sul	Barmer)/16(1 DF/2975, da Valid till 29/	vide le 1)/2018-2019/58 ted 11/03/2020 02/2024. Unit Id 24118	under Air an			
12	Status of authorization under HWM Rules	Authorization 2022/HDF/HSW/8 (धेत्रीय कार्यालय)	Number	- RPC	B/HWM/2021			

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13	3	Name of raw materials with quantity (per day or month or annum)	N/A							
14		Name of product(s) and by-products manufactured with quantity (per day or month or annum)	OPERATIONA ACCOMODAT		650.0	00 PERSONS				
1:	5	Water related:								
	1	Water sourced from CGWA authorized Ground Water Source	Water sourced f	rom CGW	A aut	horized Ground	Water Source			
	2	Digital meters – records are maintained in form of digital data	Maintained							
	3	Meter reading (if meter provided)	•							
	4	Metering arrangement for water consumption in various process/ use	-							
	5 Water consumption process/ purpose wise		Domestic activit	ties						
	6	Logbook maintained	Logbook mainta	ined						
10	6	Wastewater generation (Stream wise)	Domestic waste	water is tr	eated	through onsite 5	STP 250 KLD			
		per day	Quantity of Effluent Generated (KLD)	Recycled reuse (K		Disposed/ Discharged (KLD)	Mode of Reuse			
			200	180		0	Greenbelt area development.			
1	7	Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?	-							
18		case Effluent Treatment Plant (ETP) provided, details of same (In case of multiple ETP's or STP's, please ovide details for all): N.A.								
	A	Sewage Treatment Plant (STP) unit op details and status (Enclose flow sheet):		with	20.00	w sheet enclose lication, as per				
	В	Operational status of STP units at the t	ime of inspection		Op	Operational.				
	С	Whether separate electric meter for Se provided or Not? If, yes then the meter		lant is	Provided					
	D	Whether water meter at inlet, outlet an provided or not? If, yes, then reading to	d for recycle has l	oeen	Ye	5				
	Е	Whether logbook for operation, electri chemicals consumption is maintained		ters/	Yes					
	F	Characteristics of wastewater (as per s temperature, Conductivity, Dissolved	ite observations) į	H,	•					
19 Discharge of wastewater (per day)			-och-synthey		+	NO.				
19		Point of discharge/disposal of wastewa	ater and ultimate receiving Adequate							
20		body, adequacy of disposal:			-					

(क्षेत्रीय कार्यालप)

राजस्थान राज्य प्रदूषण नियंत्रण मंडल,बालोतरा जसोल फांटा, जसोल रोड, जिला बालोतरा

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1	Recycle of treated effluent	Recycle of treated effluent (if any)						
İ	Details of recycling arrang	ements						
t	Metering arrangements for	or recycling?	If yes, then	meter r	eading	3 -		to linear
t	Whether industry is a men	ber of CET	P? Provide o	letails.		+	MALTON	
t	CETP inlet norms					-		
t	Method of conveyance of	wastewater f	rom industr	y to CE	TP:	-		
t	Adequacy of the CETP for				800	-		
ł	Details of air pollution:	15.441 511100			-			
1	Process Stacks:							
1	Stack attached to process	Stack height in meter & its adequacy	Probable pollutants	Detai of APC	M	Comment on adequacy of APCM	infrastructur facility pro	equate and safe al monitoring vided or not?
	Kitchen Chimney(3 NOS.)	5 mtrs	NA					
Ī	Status of energy meter & hour meter							
	Status of logbook of operation and meter							
-	Flue gases stacks							
,	Stack attached to Plant	Fuel	Rated Fuel Consum ption (It/hr, Kg/hr, mmscfd)	Stack height meter d adequa	& its	Details o APCM	f Comments on adequacy of APCM	Whether adequate and safe infrastructure monitoring facility provided or not?
			-					
	Status of energy meter & hour meter	Not Applie	cable.	77				
	Status of logbook of operation and meter	Not Applie	cable.					
	Source of fugitive emissi-	on and meas	ures taken t	o contro	l, if an	y with det	tails & adequac	y: NA
,	Source	Probable d pollutants	etails of	Proba ble pollut ants	Deta	ils of CM	Comments on APCM	adequacy of
T	Status of energy meter & hour meter	Not Applie	cable					
	Status of logbook of operation and meter	Not Applie	cable					

(क्षेत्रीय कार्यालय) राजस्थान राज्य प्रदूषण नियंत्रण मंडल,बालोतरा जसोत फांटा, जसोत रोड, जिला बालोतरा वेबसाइटः <u>www.environment.rajasthan.gov.in</u> ई-मेलः <u>ro.balotara@gmail.com</u>

Details of incinerator: Not	Applicable						
or Liquid	Salt-						
For Hazardous Waste (Soli f Combined	id)						
Status of operation at the ti inspection:	ime of						
Temperature °C		Primary (
		Secondary Chamber					
Status of energy meter & h	our meter	4101-1901					
Status of logbook of opera meter							
Details of D. G. Sets -	PS						
Rating	Status of Acoustic enclosure	Details of Stack (mtrs)		Adequacy of stack and acoustic enclosure	Whether adequate and safe infrastructural monitoring facility provided or not?		
2 X 1010 KVA	Provided	30		Adequate	These DG sets are used only in case of emergency during power outage.		
Details about Hazardous 'below.	Waste Manage	ment: Deta			ation submitted are provided		
Source of Hazardous Waste	Catego Hazardou						
Used or spent oil	5.1		5 KL/ANNUM Reuse in process/sales to registered recyclers				
Verification and irregular found in manifests	ities/ gap	No irre	gula	rities observed.			
Management/ Disposal o	plicable						
ether industry is a membe	r of TSDF site	or not? C	airn	has its own capti	ve TSDF facility at MPT		
Status of logbook for haz	ardous waste:		For	rm 3 is being mai	ntained		
Status of display board o	f size 4' x 6' at			ard displayed at s	ate		
Status of display board a	t the storage ar	ea	4.000	ovided	MOT		
Electric service number			Ca	ptive Power from	MPT		
Electric service number Water service number			Water sourced from MPT. (Water sourced from authorized ground water source Thumbli)				

(क्षेत्रीय कार्यालय) राजस्थान राज्य प्रदूषण नियंत्रण मंडल,बालोतरा जसोस फांटा, जसोस रोड, जिला बालोतरा वेबसाइट: <u>www.environment.rajasthan.gov.in</u> ई-मेल: <u>ro.balotara@gmail.com</u>

39		Details of water/ wastewater sample collected during inspection	Sample collected and submitted to laboratory for analysis.				
40		Details of air /emission sample collected during inspection					
41		Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable	Complied				
42	C	ess verification					
	A	Consumption of water in different categories for cess assessment	Water consumption is being reported in monthly water consumption report for MI				
		Category- I	Water cess is not applicable post implementation				
		Category - II	of GST (i.e., effective from 1st July 17).				
		Category - III					
		Category - III					
		Category-IV					
	В	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)					
	C	Details of the deposition of cess					
43		Specific non- compliances if any, observed during inspection:	No chlorination dosing arrangement was there. Proponent was advised to provide the same for disinfection.				

Recommendations: - In light of aforementioned facts, Industry's application dated 06.10.2023 (Application id: 352924 - Unit id 24118) for CTO-Renewal may be considered for grant subject to the installation of Chlorination arrangement within a period of one month or fulfillment of other statutory requirements with condition as deemed appropriate.

Jitendra Dabi JEE

Himmat Singh Shekhawat JEE

(क्षेत्रीय कार्यालय)

Rajkuma Sehra Regional Officer, Balotra

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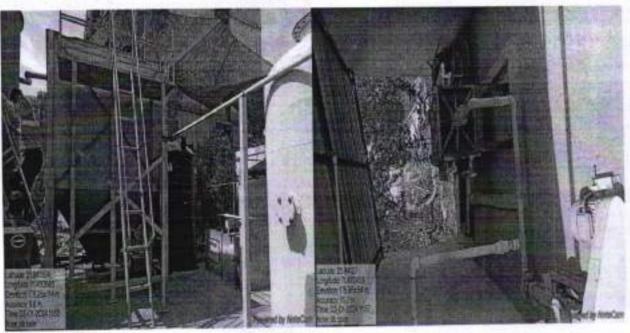
Photographic evidence:

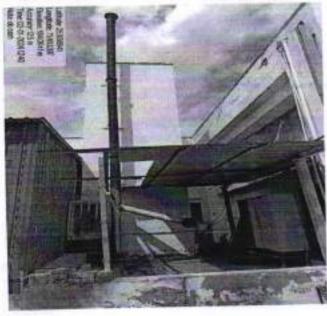


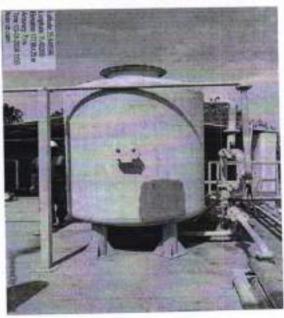
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Regional Office, Balotra Rajasthan State Pollution Control Board Jasol Phanta, Opp. Jdvvnl Office, Balotra, Barmer

RPCB/RO/Balotra/BI-453/ 1245

Date: 2 2/03/ 2027

GIC (O&G). Rajasthan State Pollution Control Board 4, Institutional Area, Jhalana Doongri,

Jaipur.

Sub.:- Inspection report and Analysis report for CTO (Expansion) of Operation Base of M/s Vedanta Limited (Cairn Oil & Gas).

Ref.:- Show-cause notice issued vide Head Office letter dated 19.06.2024.

Sir. With reference to above please find enclosed inspection report along-with analysis report of M/s Vedanta Limited (Cairn Oil & Gas) located at Village-Nagana, Tehsil-Barmer, District-Barmer for necessary action please.

Encl.: - As above

SEE & Regional Officer

Inspection Report

(Under Section 23 of the Water Act 1974, Under Section 24 of the Air Act 1981 and Under Section 10 of EP Act 1986)

1	a. Name of the Industry:	Vedanta Limited, Limited)	Cairn Oil and						
:70	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District				
		Operation Base Nagana Barmer Barmer (Township)							
	c. E-mail:	ankit.sharma@ca	irnindia.com						
	d. Fax:	02982 - 225463							
	e. Mobile:	8003996696							
	f. Telephone:	02982-660113							
2	Date of inspection:	12.07.2024							
3	Name and designation of the person contacted:	Mr. Ankit Sharm							
4	Type of industry:	Oil & Gas - Exploration & Production							
5	Nature of industry:	Oil & Gas - Exploration & Production							
6	Size of industry: Large/ Medium/ Small	Large							
7.	Category of industry: Red/ Orange/ Green/ Others	Red							
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	25							
9	List of partners/ directors/ proprietor with addresses:	As submitted wit							
10	- Status of consent under the Water Act, 1974:	CTO issued vide letter no. F(Tech)/Barmer(Barmer)/5148(1)/202: 2024/7646-7648, Order No; 2023-2024/Oil and Gas/8938, date 22/03/2024 under Air and Water Acts, CTO Valid till 28/02/2029. CTE-Expansion issued vide letter dated 07:09:2022. CTO Expansion applied with Unit Id 24118 & application numb 373143 submitted on 26/05/2024.							
E.	Status of consent under Air Act, 1981:	CO 100 100 100 100 100 100 100 100 100 10							
12	Status of authorization under HWM Rules	valid till dated: 3	0/06/2026.	CB/HWM/2021	-2022/HDF/HSW/8				
13	Name of raw materials with quantity (per day or month or annum)	Residential comp							
14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)			PERSONS AC	COMODATION,				

(क्षेत्रीय कार्यालय)

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- 1	5	Water related:					W 150 20012 20 20			
	T.	Water sourced from CGWA authorized Ground Water Source	Water will be sou			W-3-318-815-5-5-1	AND CONTRACTOR			
	2	Digital meters - records are maintained in form of digital data	Digital meters - r	ecords will b	e maint	ained in form	of digital da	da		
	3	Meter reading (if meter provided)								
	4.	Metering arrangement for water consumption in various process use								
	5	Water consumption process: purpose wise	Domestic activitie							
	6	Legbook maintained	Logbook maintai							
1	6	Wastewater generation (Stream wise) per day	Domestic wastew 300 KLD (as per STP was found a adjudged. Hower through existing 22,03,2024.	unit repres under erection ver, unit was	entative on and i s treatin	e), however di thus capacity ig the waste	aring inspect of STP can water so get	ion the mot be nerated		
			Quantity of Effluent Generated (KLD)	Recycled/ reuse (KL		Discharged	Mode Reuse			
		70	240	240		0	firigation Greenbel develops Flushing	t area sent/		
10	17	Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?								
18		ase Effluent Treatment Plant (ETP) provid- ils for all): N.A.			nultiple	ETPs or STP	's, please pro	ovide		
	A	Effloent Treatment Plant (ETP) unit ope and status (Enclose flow sheet):	eration/ processes w	vith details						
	В	Operational status of ETP units at the fi	me of inspection:		==					
	С	Whether separate electric meter for Effi provided or Not? If, yes then the meter	ffluent Treatment Plant is -							
	D	Whether water meter at inlet, outlet and or not? If, yes, then reading thereof.	for recycle has bee	en provided	rovided -			•		
		Whether logbook for operation, electric	meter/ water meters/ -							
	E	chemicals consumption is maintained or	4-441/6-4							
	E	Characteristics of wastewater (as per si- temperature, Conductivity, Dissolved C	ic observations) pH	4	100					
		Characteristics of wastewater (as per si- temperature, Conductivity, Dissolved C Discharge of wastewater (per day)	ie observations) pH)xygen							
20		Characteristics of wastewater (as per si- temperature, Conductivity, Dissolved C	ie observations) pH)xygen							
20		Characteristics of wastewater (as per si- temperature, Conductivity, Dissolved C Discharge of wastewater (per day) Point of discharge/disposal of wastewar	ie observations) pH)xygen							

(क्षेत्रीय कार्यालय)

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3		Metering arrangements for	recycling? If	yes, then me	ter reading		-					
4		Whether industry is a memb	er of CETP?	Provide detail	ls,		1					
5		CETP inlet norms					174					
26	0.00	Method of conveyance of w	astewater fre	om industry to	CETP:		*					
27		Adequacy of the CETP for t										
28		Details of air pollution:		311/2-11/2-1								
		Process Stacks:										
A	Sr No	Stack attached to process	Stack height in meter & its adequacy	Probable pollutants	Details of APCM	0 0	Whether adequate and safe infrastructural menitoring facility provided or not?					
	1	Not Applicable										
	1)	Status of energy meter & hour meter										
	ii)	Status of logbook of operation and meter	7									
В		Flue gases stacks		t Pated Stack height Details of Comments Whether								
	Sr No	Stack attached to Plant	Fuel	Fuel Consump tion (lt/hr, Kg/hr, mmscfd)	Fuel in meter & Consump its adequacy ion li/hr, Kg/hr,		APCM .	on adequacy of APCM	adequate and safe infrastructure monitoring facility provided or not?			
	1	Not Applicable		-								
	i)	Status of energy meter & hour meter	Not Appli	Not Applicable.								
	ii)	Status of logbook of	Not Appli		THE PARTY NAMED IN		1 1 1 1 1 0	advantage NA				
C		operation and meter Source of fugitive emission	n and measu	res taken to co	antrol, if ai	ly wi	th details of	sucquiey. 1414				
	S. No	Source	L 10 C 10 C 10 C 10 C 10 C 10 C 10 C 10	Probable details of pollulants		Details of APCM		Comments on adequacy of APCM				
	N	ot Applicable	-1									
	i)	Status of energy meter & hour meter	9						_			
	ji)	operation and meter	Not App									
D		Details of incinerator: No	t Applicabl	e								
	A	For Liquid For Hazardous Waste (S- If Combined	olid)									

(क्षेत्रीय कार्पालय)

राजस्थान राज्य प्रदूषण नियंत्रण मंडल, बालोतरा जसोल फांटा, जसोल रोड, जिला बालोतरा

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	В	Status of operation at the t Inspection:	ime of								
	C	Temperature °C		Primary	Chan	iber					
				Seconda	ary Ch	amber					
	i)	Status of energy meter & I	oour meter	-		Principal and the second					
	ii)	Status of logbook of opera	tion and meter								
E		Details of D. G. Sets - 1 D accorded vide consent lene	G installed and	two DGs	of ca	pacity 1010 kVA were	e found operational which wer				
	Sr. No.	Rating	Status of Acoustic enclosure	Details (Adequacy of stack and acoustic enclosure	Whether adequate and safe infrastructural monitoring facility provided or not?				
	1	1 x 1010 kVA .	Provided			Inadequate and was found without stack.	DG set is used only in case of emergency during power outage.				
	2	2 x 1010 kVA	Provided	.30	rii.	Adequate	These DG sets are used only in case of emergency during power outrage.				
F	Source of foul odor and measures taken to control, if any: This facility				This facility is not get	perating any fool order					
30		Fly ash management with all details, if applicable: Not Applicable.									
31	A						bmitted are provided below.				
	Sr No	Source of Hazardous Waste	Categor Hazardou	ry of	Quantity of Hazardous Waste Generated / Storag						
	- 1	Used or spent oil	5.1		112211000	ANNUM se in process/sales to re	egistered recyclers				
	3.2	Verification and irregularit in manifests		No irre	gulari	tics observed.					
3	3.3	Management/ Disposal of S Solvent/ Waste Oil, If uppl	Spent Acid/ icable	-			¥ **				
34	Whet	ther industry is a member of	ISDF site or no	t? Cairn	has it	s own captive TSDF I	acility at MPT				
35	A	Status of logbook for hazar	dous waste:		NA						
	В	Status of display board of s gate	ize 4' x 6' at the	e main	Board displayed at site						
	C	Status of display board at the	te storage area		All waste storage areas are well marked						
	36	Electric service number			Captive Power from MPT						
3	37	Water service number			Water sourced from MPT. (Water sourced from authorized ground water source Thumbli)						
58		Other relevant information industry, including complain	on regarding the								
39		Details of water/ wastewate during inspection	r sample collec	ted	Samples from the inlet and outlet of the existing STP were collected and analysis reports are enclosed.						
10		Details of air /emission during inspection									
H		Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any. EC- conditions, if applicable				Complied					

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42	Cess verification		
	A	Consumption of water in different categories for cess assessment	
		Category- I	
		Category - II	
		Category - III	
		Category - III	
		Category-IV	
	В	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	*
	C	Details of the deposition of cess	
43		Specific non- compliances if any, observed during inspection:	Unit has already applied CTO-Expansion for Operation Base (Township), however during inspection of the aforementioned residential complex, it was found under construction and as per representative they are planning to operate the facility in phases. Unit has total of 12 towers, and out of these 3 are about to complete by the end of this month and will be accommodated by august (as per representative).

Recommendations: - In light of aforementioned facts, a show cause notice for intended refusal of consent to operate may be issued.

Jitendra Dabi JEE

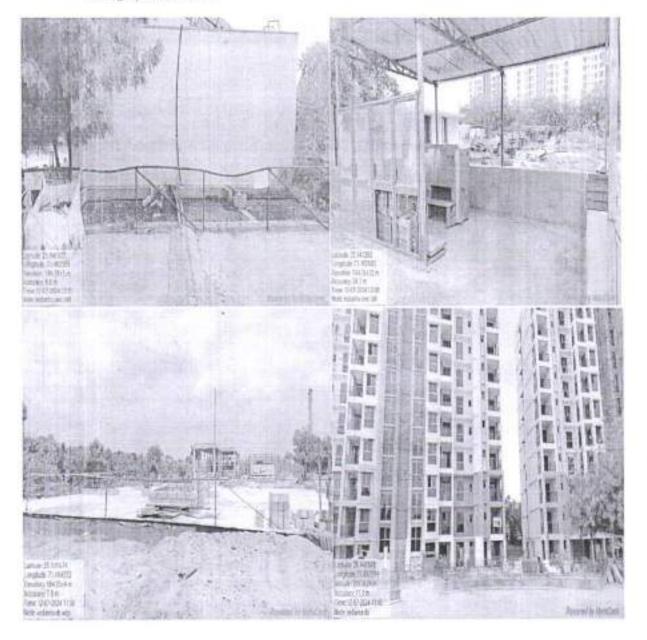
> Rajkopar Sehra Regional Officer, Balotra

Himmat Singh Shekhawat

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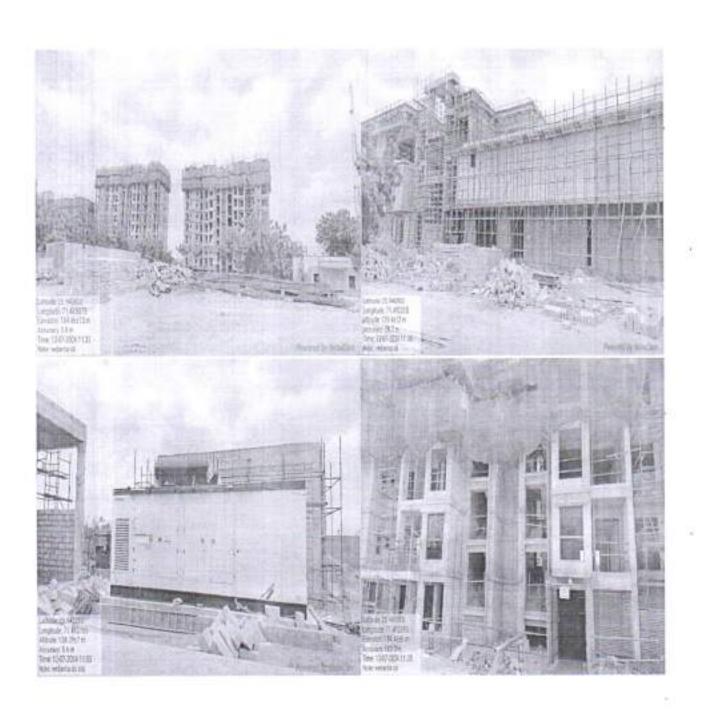
Photographic evidence:



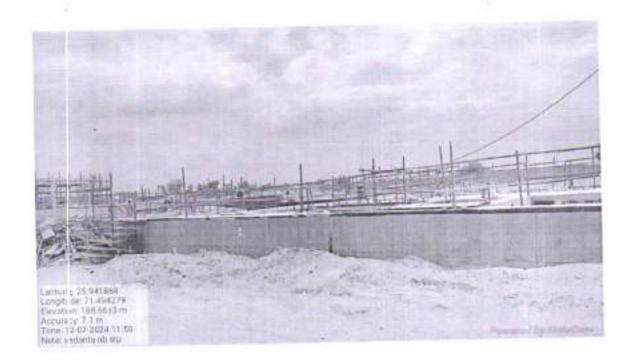
(क्षेत्रीय कार्यालय) राजस्थान राज्य प्रदूषण नियंत्रण मंडल,बालोतरा जसील फांटा, जसील रोड, जिला वालोतरा वैबसाइट: www.environment.rajasthan.gov.in ई-मेल: ro.balotara@gmail.com



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FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST (See Rule - 24)

Report No.: 1146

Report On : 22/07/2024

I hereby certify that I Dr. Narain Bhoot, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/07/2024 from JITENDRA DABI, JEE, Balotra ,RSPCB Balotra a sample of Waste Water of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Alshwariya Field)) , Plant - Operation Base [24118] ,Village , Tehsil- Barmer , District- Barmer Collected from Inlet Of STP Collected on 12/07/2024. The Sample was in a condition fit for analysis as reported below

I further certify that I have analyzed the aforementioned sample on 22/07/2024 and declare the

result of the analysis to be as below :-

S. No.	Parameters	Result
1	рН	6.63
2	Total Suspended Solids mg/l	328
3	Chemical Oxygen Demand (COD) mg/l	590
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	190
5	Oil & Grease mg/l	7

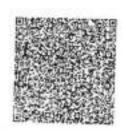
The condition of the seals, fastening and container on receipt was as follows: Intact Signed This On 22/07/2024

> Dr. Narain Bhoot **BOARD ANALYST**

Rajasthan State Pollution Control Board Regional Office Balotra Regional office, Rajasthan state pollution control Board, Jasol phanta, OppJDVVNL office, Jasol Road Balotra, District -Balotra

> Phone: 9667576064 Fax: 9667576064

Signature Not Verified Digitally signed by Marain Bhoot Date: 2024.07.22 13:28:28 IST Reason: SelfAttested Location:



FORM - X

RAJASTHAN STATE POLLUTION CONTROL BOARD

REPORT OF THE STATE BOARD ANALYST

(See Rule - 24)

Report No.: 1147

Report On : 22/07/2024

I hereby certify that I Dr. Narain Bhoot, State Board Analyst duly appointed under sub Section(3) of Section 53 of the Water (Prevention & Control of Pollution) Act, 1974 received on the 15/07/2024 from JITENDRA DABI, JEE, Balotra ,RSPCB Balotra a sample of Waste Water of M/S Vedanta Limited, Cairn Oil and Gas(Old Name Cairn India Limited (Aishwariya Field)), Plant - Operation Base [24118] ,Village , Tehsil- Barmer , District- Barmer Collected from Outlet Of STP Collected on 12/07/2024. The Sample was in a condition fit for analysis as reported below :-

I further certify that I have analyzed the aforementioned sample on 22/07/2024 and declare the

result of the analysis to be as below :-

S. No.	Parameters	Result
1	рН	6.92
2	Total Suspended Solids mg/i	8
3	Chemical Oxygen Demand (COD) mg/l	14.1
4	Bio-Chemical Oxygen Demand (BOD) (3days at 27° C) mg/l	4.2
5	Oil & Grease mg/l	Not traceable

The condition of the seals, fastening and container on receipt was as follows: Intact Signed This On 22/07/2024

> Dr. Narain Bhoot BOARD ANALYST

Rajasthan State Pollution Control Board Regional Office Balotra Regional office, Rajasthan state pollution control Board, Jasol phanta, OppJDVVNL office, Jasol Road Balotra, District -Balotra

> Phone: 9667576064 Fax: 9667576064

Signature Not Verified

Digitally signed by Marain Bhoot Date: 2024.07.23 13:30:59 IST Reason: SelfAttested

Location-











Regional Office, Balotra Rajasthan State Pollution Control Board

Jasol Phanta, Opp. Jdvvnl Office, Balotra, Barmer

RPCB/RO/Balotra/BI-453/ 2707

Date: 22/10/2024

GIC (O&G),

Rajasthan State Pollution Control Board 4, Institutional Area, Jhalana Doongri, Jaipur.

> Sub.:- Inspection report and Analysis report for CTO (Expansion) of Operation Base of M/s Vedanta Limited (Cairn Oil & Gas).

Ref.:- Final Show-cause notice issued vide Head Office letter dated 12.09.2024.

With reference to above please find enclosed inspection report of M/s Vedanta Limited (Cairn Oil & Gas) located at Village-Nagana, Tehsil-Barmer, District-Barmer for necessary action please.

Encl.: - As above

SEE & Regional Officer

Inspection Report

(Under Section 23 of the Water Act 1974, Under Section 24 of the Air Act 1981 and Under Section 10 of EP Act 1986)

1	a. Name of the Industry:	Vedanta Limited, Limited)	Cairn Oil and	d Gas (Old Nam	e Cairn India
	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District
		Operation Base (Township)	Nagana	Barmer	Barmer
	c. E-mail:	ankit.sharma@ca	irnindia.com		-
	d. Fax:	02982 - 225463			
	e. Mobile:	8003996696			
	f. Telephone:	02982-660113			
2	Date of inspection:	21.10.2024			
3	Name and designation of the person contacted:	Mr. Ankit Sharm	a, Sustainabil	ity Manager	
4	Type of industry:	Oil & Gas - Explo	ration & Pro	luction	
5	Nature of industry:	Oil & Gas - Explo	oration & Pro	duction	
6	Size of industry: Large/ Medium/ Small	Large		Contract local s	
7	Category of industry: Red/ Orange/ Green/ Others	Red			
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational			
9	List of partners/ directors/ proprietor with addresses:	As submitted with	application.		
10	Status of consent under the Water Act, 1974:	CTO issued vide le 2024/7646-7648, 22/03/2024 under a CTO Expansion a 24118, App Id-37; CTE Expansion a 24118, App Id- 37	Order No: 20 Air and Water applied vide ap 3143). applied vide ap	23-2024/Oil and Acts. CTO Valid plication dated 2	I Gas/8938, dated till 28/02/2029. 6/05/2024 (Unit Id
11	Status of consent under Air Act, 1981:	CTO issued vide lo 2024/7646-7648, o 22/03/2024 under a CTO Expansion a 24118, App Id-373 CTE Expansion a 24118, App Id- 37	etter no. F(Tec Order No: 20 Air and Water applied vide ap 3143). pplied vide ap	23-2024/Oil and Acts, CTO Valid plication dated 20	I Gas/8938, dated till 28/02/2029. 6/05/2024 (Unit Id
12	Status of authorization under HWM Rules	Authorization Nu valid till dated: 30/	mber - RPC	B/HWM/2021-2	022/HDF/HSW/88
13	Name of raw materials with quantity (per day or month or annum)	Residential comple			
14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	OPERATIONAL Total Built up Are Completed Built u	ea 61889.48 SC	QM	1
15	Water related:				T

	- 1	Water sourced from CGWA authorized Ground Water Source	Water will be sou	rced from Co	GWA auti	norized Grou	and Water Source
		Digital meters – records are maintained in form of digital data	Digital meters - r	ecords will b	e maintai	ned in form	of digital data.
	3	Meter reading (if meter provided)					
7		Metering arrangement for water consumption in various process/ use					
1		Water consumption process/ purpose wise	Domestic and inte	ermittently fo	or other ac	tivities	
\forall		Logbook maintained	Logbook will be	maintained			
16	- 1	Wastewater generation (Stream wise) per day	Domestic wastew 300 KLD, howe erection and wi representative). generated throug letter dated 22.03	ever during Il take arou Moreover, th existing S	inspection and 20 d the unit	n the STP lays for cor will treat th	was found unde mpletion (as pe e waste water s
				For 6 Tower	rs + Recre	ation Centr	re
			Quantity of Effluent Generated (KLD)	Recycle reuse (K)		Disposed/ discharged (KLD)	Mode of Reuse
			143	143		0	Irrigation, Green Belt area development & Flushing
17		Whether the industry is connected with CETP or has provided Effluent Treatment	2				
		Plant or treatment not required?				en (D) (D) (D)	C OF MULTINE
18	ET	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT PS OR STP'S, PLEASE PROVIDE DETA	LS FOR ALL): N.	Α.		IE (IN CASI	E OF MULTIPLE
18	ET	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT	LS FOR ALL): N.	Α.		IE (IN CASI	E OF MULTIPLE
18	A B	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT P'S OR STP'S, PLEASE PROVIDE DETA! Effluent Treatment Plant (ETP) unit operatistatus (Enclose flow sheet): Operational status of ETP units at the time	ILS FOR ALL): N. ion/ processes with of inspection:	A. details and		IE (IN CASI	E OF MULTIPLE
18	A B	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT P'S OR STP'S, PLEASE PROVIDE DETA Effluent Treatment Plant (ETP) unit operati status (Enclose flow sheet):	ILS FOR ALL): N. ion/ processes with of inspection:	A. details and	•	IE (IN CASI	E OF MULTIPLE
18	A B C	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT P'S OR STP'S, PLEASE PROVIDE DETAL Effluent Treatment Plant (ETP) unit operation status (Enclose flow sheet): Operational status of ETP units at the time. Whether separate electric meter for Effluent	iLS FOR ALL): N. ion/ processes with of inspection: t Treatment Plant is	A. details and s provided		IE (IN CASI	E OF MULTIPLE
18	B C D	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT PS OR STP'S, PLEASE PROVIDE DETAIL Effluent Treatment Plant (ETP) unit operation status (Enclose flow sheet): Operational status of ETP units at the time. Whether separate electric meter for Effluent or Not? If, yes then the meter reading. Whether water meter at inlet, outlet and for not? If, yes, then reading thereof. Whether logbook for operation, electric meter consumption is maintained or not?	icon/ processes with of inspection: t Treatment Plant is recycle has been p	A. details and s provided provided or chemicals	•	IE (IN CASI	E OF MULTIPLE
18	B C D	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT P'S OR STP'S, PLEASE PROVIDE DETAL Effluent Treatment Plant (ETP) unit operation status (Enclose flow sheet): Operational status of ETP units at the time. Whether separate electric meter for Effluent or Not? If, yes then the meter reading. Whether water meter at inlet, outlet and for not? If, yes, then reading thereof. Whether logbook for operation, electric me consumption is maintained or not? Characteristics of wastewater (as per site of Conductivity, Dissolved Oxygen.	icon/ processes with of inspection: t Treatment Plant is recycle has been p	A. details and s provided provided or chemicals		IE (IN CASI	E OF MULTIPLE
20	B C D	Plant or treatment not required? CASE EFFLUENT TREATMENT PLANT PS OR STP'S, PLEASE PROVIDE DETAL Effluent Treatment Plant (ETP) unit operations (Enclose flow sheet): Operational status of ETP units at the time. Whether separate electric meter for Effluent or Not? If, yes then the meter reading. Whether water meter at inlet, outlet and for not? If, yes, then reading thereof. Whether logbook for operation, electric meconsumption is maintained or not? Characteristics of wastewater (as per site of the state of the st	icon/ processes with of inspection: t Treatment Plant is recycle has been poter/ water meters/ observations) pH, ter	A. details and s provided provided or chemicals mperature,	•	IE (IN CASI	E OF MULTIPLE

22	D	etails of recycling arrangeme	ents						
23	N	detering arrangements for re	ecycling? If y	es, then mete	r reading				FILM
24	V	Vhether industry is a member	of CETP? Pr	rovide details	3		-1		
25	C	ETP inlet norms							
26	N	Method of conveyance of was	tewater from	industry to C	ETP:		2.		
27	A	dequacy of the CETP for tot	al effluent rea	aching CETP			-		
28	D	Details of air pollution:							
A		Process Stacks:							
	SR NO	Stack attached to process	Stack height in meter & its adequacy	Probable pollutants	Detail of APC	07	Comment on adequacy of APCM		quate and safe al monitoring vided or not?
	1	Not Applicable	30000		-				
	1)	Status of energy meter & hour meter	-8						
	H)	Status of logbook of operation and meter	8)						
3		Flue gases stacks				1			
	SR NO	Stack attached to Plant	Fuel	Rated Fuel Consump tion (lt/hr, Kg/hr, mmscfd)	Stack he in meter its adeq	18€	Details of APCM	f Comments on adequacy of APCM	Whether adequate and safe infrastructure monitoring facility provided or not?
	1	Not Applicable		-					1100
	1)	Status of energy meter & hour meter	Not Applic	able.					
	II)	Status of logbook of operation and meter	Not Applic	able.					
-		Source of fugitive emission	and measure	s taken to co	ntrol, if a	ny wi	th details &	adequacy: NA	
	S. NO	Source	Probable de pollutants	etails of	Proba ble polluta nts	Det	ails of CM	Comments on a APCM	dequacy of
	NO	T APPLICABLE							
		tatus of energy meter & our meter	Not Applic	able					LIL DI
		tatus of logbook of peration and meter	Not Applic	able					
)	_	etails of incinerator: Not Ap	plicable						
	Fe If	or Liquid or Hazardous Waste (Solid) Combined							
- 2	B St	tatus of operation at the time	of Inspection						

	C	Temperature °C		Primary C			
				Secondary	y Cha	mber	
- 1	1	Status of energy meter & hour n	neter				
)						
	1	Status of logbook of operation a	ind meter				
	1			10.1			
1)	Details of D. G. Sets					
	+	Rating	Status of	Details of	F	Adequacy of stack	Whether adequate and safe
	S R	Rainig	Acoustic enclosure	Stack (mt	trs)	and acoustic enclosure	infrastructural monitoring facility provided or not?
	N O						
	1	3 x 1010 KVA	Provided	30		Adequate	These DG sets are used only in case of emergency during power outage.
F		Source of foul odor and measu	res taken to co	ntrol, if any	: Thi	s facility is not gener	rating any foul order.
30	-	Ely ash management with all d	etails, if applic	able: Not A	Applie	cable.	
31	IA	Details about Hazardous Waste	Management	Details as	per H	IWA application subm	nitted are provided below.
2.1	S	Source of Hazardous Waste	Catego		Q	uantity of Hazardou	s Waste Generated / Storage
	R		Hazardou	is waste			
	O	Used or spent oil	5.	1	5 K Ret	L/ANNUM ase in process/sales to	registered recyclers
3	2	Verification and irregularities/ manifests	The state of the s	No irre	gular	ities observed.	
100	3	Management/ Disposal of Spe Solvent/ Waste Oil, If applical	ble	-			
34	F	WHETHER INDUSTRY IS A M		SDF SITE			S OWN CAPTIVE TSDF
35	1	Status of logbook for hazardo	us waste:		NA		
	E	3 Status of display board of size	4' x 6' at the	main gate	Bo	ard displayed at site	are well marked
	(Status of display board at the	storage area			waste storage areas	
3	6	Electric service number				ptive Power from M ater sourced from M	
3	37	Water service number		38	(W	ater sourced from a numbli)	uthorized ground water source
38		Other relevant information including complaints		12.2			
39		Details of water/ wastewater inspection			•		
40)	Details of air /emission sa inspection	imple collecti	ed during			

41	F	Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable	Complied
42	CE	SS VERIFICATION	
	A	Consumption of water in different categories for cess assessment	
		Category- I	
		Category - II	
		Category - III	
		Category - III	
		Category-IV	
	В	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	*
	C	Details of the deposition of cess	
43		Specific non- compliances if any, observed during inspection:	During inspection of the unit, out of total 12 towers six towers and club house were found completely constructed, however furnishing work of two towers and club house/recreation centre was under process and will be completed within upcoming 10 days (as per representative). Moreover, rest six towers were still under erection and will take next four to six months, for which unit will apply separate Consent to Operate application after completion of construction work.

Recommendations: - In light of aforementioned facts, Unit's Consent to Operate-Expansion application dated 26.05.2024 may be considered for grant for completed project only i.e. six towers and one recreation center having built-up area as 34344.37 sqm. or fulfillment of other statutory requirements with condition as deemed appropriate.

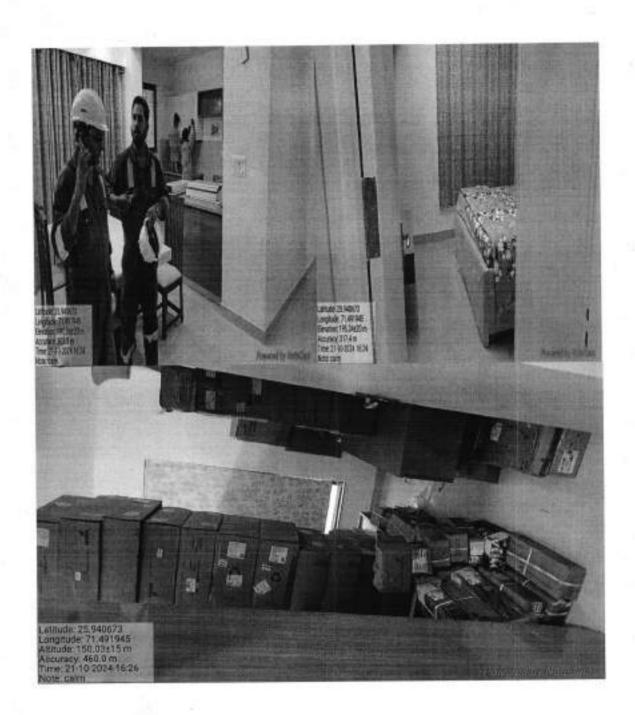
Himmat Singh Shekhawat

Photographic evidence:





97 (100)



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WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

M/s VEDANTA LIMITED (Caim Dil & GPML-1 Mangla Well Pad-03 (Old name tylilage Khanji Ka Tala Tehsii:Barmer D 02982-660113 71°31'50.74"E 25°58'28.10"N RJON.EnvironmentManagerMPT@caim 25/08/2021 Dr. Bhoma Ram Jat, Chief Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'96 1. Bhala Ram Siyag, Assistant Environment Boo39966'90 1. Crude Oil at wellpad. 1. Crude Oil 25000.0 2. Datural Gas 2. Natural Gas 30/06/2024 Consent granted vide order No. 20 30/06/2024 Sign (Management, Handling & Transboundary Movement) Rules, 2016 (Authorization): HWA granted vide File Buthorization): HWA granted vide File	1	WITH REGANDO TO CENTER STATISTICS Statistics			Status/Details	ails
2 0323 800022 802 802 80 80 80 80 80 80 80 80 80 80 80 80 80	N O	Particulars		Section Sectio		
OSFI MDOOZDEGETE	-	Name of industry	M/s VEDA PML-1 Ma	NTA LIMITED (C ngla Well Pad-0	Caim Oil & Gas) 3 (Old name Mangala V	Vell Pad-03)
SED MODOSER OFFICE A	2	Complete Postal Address of the Industry	Village Kh	anji Ka Tala Teh	sil:Barmer District:Barn	ner , Rajasthan
F3 800025 6 02 6 6 2 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7	m	Website	https://ww	w.caimindia.com		
J MBOOZBEOLEELY To the last	4	Tel and Fax Number	02982-660	0113		
mpoof a grant and a management and a man	in	Longitude and Latitude	25*58'28.1	74"E 10"N		
DOOLD TO THE TO THE TOTAL TOTAL TO THE TOTAL TO THE TOTAL TO THE TOTAL TO THE TOTAL TO THE TOTAL TOTAL TO THE TOTAL TO THE TOTAL TO THE TOTAL TO THE TOTAL TOTAL TO THE TOTAL TOTAL TO THE TOTAL TOTAL TO THE TOTAL TOTAL TOTAL TOTAL TOTAL TOTAL TOTAL TOTAL TOTAL TOTAL TOTAL TOTAL TO THE TOTAL TO	100	Email	RJON En	/ironmentManag	erMPT@caimindia.com	
0021202020	1	Date of visit	25/08/202	-		
23202227	00	n, Name, Designation		a Ram Jat, Chief 96	Environment Manager	- Onshore
E OLIVERY P	O		1. Bhala F 2. Anil Kur	tam Siyag, Assis mar Paliwal, Jun	stant Environment Engine	er
	0	120	Also attach	process flow di	agram indicating raw r	naterials and sources of hazardous waste
		It is a hydrocarbon exploration and production opposition for further processing. Injection fluid commped into injection wells. There is no process No raw material is required for production of hazardous waste is provided in section 15 below	well pad. Pr containing s sing of crud sydrocarbon w.	oduction fluid (w separate produc e oil at wellpad.	rell fluid) from all wells ed water and polymer r chemicals being used	s being pumped to MPI through intra held solution is being received from MPT and for well maintenance activities. Details of
	=	Year of Commissioning	July, 2011			
	12	+	Sr. No	Product	Quantity with Unit	Operational Status
			- 2	Crude Oil Natural Gas	5.00 MMSCFD	Operational
	5	Status of Consent under the Water Act, 1974	Consent 30/06/202	granted vide o	rder No. 2019-2020/H	DF/2943 dated 03/03/2020 and valid till
1200000	4	1.0	Consent 30/06/202	granted vide o	rder No. 2019-2020/H	DF/2943 dated 03/03/2020 and valid till
	50	1000000	Vaste (Mana ransbounda authorizati	igement, Handir iny Movement) R on): HWA grant	ng & Transboundary Mc tules, 2016 (HOWM Ru ed vide File No. F(HS)	wement) Rules, 2008 (HWM Rules, 2008). les, 2016) and details of Hazardous Waste Wy/Barmer(Barmer)/7(1)/2009-2010/11127

Atha

Date of Application: Application: Application ID 282213 Unit ID 24118

N o	Source of Hazardous Waste	Category of Hazardous waste	Quantity of Hazardous Waste Generated / Storage
	Drill cuttings excluding those from waste-based mud	2.1	925 MT/WELL SLF/Coprocessing
2	Sludge containing oil	2.2	53 MT/WELL/ANNUM SLF/Coprocessing/Indineration/Sales to registered recyclers
en	Drilling mud containing oil	2.3	475 MT/WELL SLF/Coprocessing
4	Used or spent oil	5.1	5 MT/WELL/ANNUM Reuse in process/sales to registered recyclers
22	Waste/residue containing oil	5.2	55 MT/WELL/ANNUM SLF/Coprocessing/Incineration/Sales to registered recyclers
9	Sludge and filters contaminated with oil	3.3	8 MT/WELL/ANNUM SLF/Coprocessing/Incineration/Sales to registered recyclers
7	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes	33.1	8 MT/WELL/ANNUM Sales to Registered Recycler only
00	Contaminated cotton rags or other cleaning materials	33.2	10 MT/WELL/ANNUM Incineration/Coprocessing
0	Concentration or evaporation residues	37.3	50 MT/WELL/ANNUM SLF/Coprocessing

quantity (Please specify all types of HW generated from the unit along with The details of various categories of hazardous wastes generation and their quantity, as verified by the inspecting team during the inspection category as per Schedule I or II of the HOWM Rules, 2016

Input During previous financial year Actual quantity of HW generated 8 Product ndu During current firancial year (as on date of inspection) Produc 8 Actual quantity of products produced, or Indul During previous financial year 8 Product During current as on date of Input financial year inspection) inputs used 9 Product generation as per the capacity of the product consented Tonne per month or annum) day of ≥ E (5) generation (in Tonne) consented per ton of product the ¥ Ŧ with category) Name of HW generated in per Torine of their quantity Tonne and uponts. 3 are as below in Table- 1. Production Process at the facility Various Plant/ (7) 15 S E

0.562 MT	0.227 KL	18.290	렃	
ted Contaminal 32) ed oily rags (33.2)	Spent/ Used Oil (Cat 5.1);	Waste/ residue	containing Oil (Cat 5.2)	Weste Of
Contamina olly rags (3 - 0.192 MT	Spent/ Used Oil (Cat 5.1); -0.030 xt.			
-	hydroca rbon producti	Wo .		
Crude Oil 2312 BOPD	Natural Gas: 0.81 MMSCFD			
No raw material require	d for hydroca rbon producti	. по		
Crude Oil: 2316 BOPD	Natural Gas: 0.82 MMSCFD			
Authorized quantities of Haz Waste	provided in Section 15 above.	Generation of Haz waste	is not based on	generation
No raw material required for	production of hydrocarbon			
Exploration and 1.Contaminated production of oily rags (33.2) Hydrocarbon	2. Spent/Used Oil (Category 5.1);	3. Waste/	containing Oil (Category 5.2)	(Waste Oil)
Exploration and production of Hydrocarbon	and local separation facility			
-				

Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Secured Land filling facility details

Details of HW storage, quantity of HW stored and period of storage 1. Storage facility details and capacity.

(i) Lined/unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing

(ii) Open/ Covered and safe from rainwater intrusion: Open but with proper bund walls around the pits to avoid rain water intrusions

(iii) Capacity: Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines. Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

Latest Date of Transfer of HW to authorized recycler/ co-processor/TSDF/ etc. (16)	16.07.2021 (Oily rags transferred to MPT TSDF yard)
Balance (in Tonne) (Column 13 + Column 14) (15)	Z
Actual Quantity (in Tonne) found stored on the day of inspection (14)	NIL
Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial year) (13)	NIC
Actual HW generated in Torne [sum of Column (8) and (9) of Table 1] (12)	NI NI
Name & Category of HW [as per Column (3) of Table 1] (11)	Z
, SS. (10)	+

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes e

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Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCE/HWM/2017-2018/HSW/HSW/73 Valid till 28/02/2022

Details of the authorized actual user*/common TSDF, as applicable, whom HW sent.

Table 3A: Details of authorized actual user and TSDF

utilization/pre-processing/co- processing/incineration/ secured land filling) (20) Landfill and Incineration
--

*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing.

Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per dally/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately.

Compliance w.r.t. labeling, manifest system, records, annual returns etc. 20

Please make observations on the below:

Adequate packing of HW: Colour coded dustbins provided for oily rags. Dedicated waste pits provided collection of drilling waste.

Labeling of HW containers in form 8: Applicable.

Compliance of all Marifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the HOWM Rules, 2016): Satisfactory

Transportation HW only by authorized sender or receiver. Yes

NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT: Not applicable

Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including co-processing: Yes

Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation. Not applicable

B. Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988: Authorized Vehicles used Daily records maintenance in Form 3: Yes maintained Safety facilities provided at storage facility Environmental Monitoring Details of HW contaminated sites, if any, within and outside the industry Remarks Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988: Authorized Vehicles used Monitoring is carried out as per the schedule of industry itself. Monitoring is carried out as per the schedule of industry itself. Remarks
8. Trans 9. Daily 10. Timel 21. Safety fac 22. Environm 23. Details o within and premises 24. Remarks

(Anil Kumar Paliwal) 21 Had

JEE, RPSCB, Balotra

AEE, RPSCB, Balotra

In light of aforementioned facts, industry's application dated 08/05/2021 (application id: 282213 -unit id 24118) for authorization under HW Rules, 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate. Recommendation:

(Rajkumar Sehra) Regional Officer, R2CB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

8 3	Quantity recycled/ Utilize captive facility (in Tonne)	Quantity recycled/ Utilized/ Disposed in captive facility (in Tonne)	Recedin	HW sent for in Tonnes a	HW sent for Recycling/U in Tonnes and to whom	titzation/Pr	2 /Sussusoud-a	o processing t	ncineration/ Sec	HW sent for Recycling Utilization/Pre-processing/ Co-processing/ incineration/ Secured Landfilling in Tomes and to whom	Total MV recycled/	Quartitly of the transferre
	hydinerating	Secured	Respected/ Utilized	Recycling	Utilizacion	Pro- process lng	Co. processing	honeration	Secured Land filling	Sent to whom (please specify 5. No of Table 34)	utilized in captive facility and sent to other authorited facility (Sam of column 24 - 33)	waze store within the premises (as percolumn 15 of the
	-24	-75	-26	-27	-28	.58	:00:	180	45	200		Table 2)
								10.	35	-93	55.	-35
	NI NI	ii.	9	2	ž	E	0.754 MT	N.A.	Ē	Ambuja Cament	0.754 MT	MI
2		NE	0.257 KL	No	JM.	Ne.	ž	NA	2	Used in process at	0.257 EL	TOTAL STATE
2		Nit	7	18.293 KI	3	Ē	il i	NA	N	Actas Organics	18.25083	MI

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		10 20 20 20 20 20 20 20 20 20 20 20 20 20	Inspection Re	N CONTROL BOA	KONSE	
-					& Gas), Hydrocarbon	Drilling and
1		a. Name of the Industry:	Extraction fro	m Mangla Old V	Vell Pad 08 (PML1-Man	gala-Well Pad-
		b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District
			MWP-08	Nagana	Barmer	Barmer
		c. E-mail:	RJON.Environ	mentManagerM	PT@cairnindia.com	
		d. Fax:	02982 - 2254	53		
		e. Mobile:	8003996696			
		f. Telephone:	02982-660113	3		
2		Date of inspection:	13 th April 2022			
3		Name and designation of the person contacted:	Mr. Surender	Singh, Environm	ent Consultant	
4		Type of industry:	Oil & Gas - Ex	ploration & Proc	duction	
5		Nature of industry:	Production of	Hydrocarbons		
6		Size of Industry: Large/ Medium/ Small	Large			
7		Category of industry: Red/ Orange/ Green/ Others	Red			
8		Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational			
9		List of partners/ directors/ proprietor with addresses:	8			
10		Status of consent under the Water Act, 1974:	CTO Valid till CTO Renewa submitted on	application with	r Unit ID 24118 & applic	ation Id-29956
11		Status of consent under Air Act, 1981:	Same as abov	/e		
12		Status of authorization under HWM Rules		thorization No. 2018-2019/HSW	/HSW/236.valid till 30/0	4/2023
13		Name of raw materials with quantity (per day or month or annum)	No raw mate	rial is used for oi	l extraction	
14		Name of product(s) and by-products manufactured with quantity (per day or month or annum)	Crude Oil: 90 Natural Gas:	00 BOPD 3.10MMSCFD		
15		Water related:				
775	1.	Source of Water	Watersource	ed from CGWA at	uthorized Ground Water	Source
	2	Status of metering arrangement on Sources	-			

	3	Meter reading (if meter provided)		
	4	Metering arrangement for water consumption in various process/ use	*:	
	5	Water consumption process/ purpose wise	Domestic and Intermittently for	other operational activities
	6	Status of logbook of water drawl and consumption	*	
16		Wastewater generation (Stream wise) per day	maintenance of the well are bei HDPE lined pit with the capacity	d intermittently while cleaning and ng collected & solar evaporated in the of 1700 m ³ d through onsite septic tank followed
17		Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?	Disposal at HDPE lined concrete evaporation within the well pad	
18		ase Effluent Treatment Plant (ETP) provid	ed, details of same (in case of mu	ltiple ETP's or STP's, please provide
	А	Effluent Treatment Plant (ETP) unit operand status (Enclose flow sheet):	eration/ processes with details	*
	B Operational status of ETP units at the ti C Whether separate electric meter for Eff provided or Not? If, yes then the meter		ime of inspection:	ė.
				.=
	D	Whether water meter at inlet, outlet a provided or not? If, yes, then reading t	-	
	E	Whether logbook for operation, electrichemicals consumption is maintained		-
	F	Characteristics of wastewater (as per s temperature, Conductivity, Dissolved C		
19		Discharge of wastewater (per day)		
20		Point of discharge/disposal of wastewa adequacy of disposal:	ater and ultimate receiving body.	No surface discharge. Intermittent generated waste water discharge in solar pond for evaporation and domestic waste water in septic tank followed by soak pit.
21		Recycle of treated effluent (if any)		
22		Details of recycling arrangements		4
23		Metering arrangements for recycling		
24		Whether industry is a member of	CETP? Provide details.	4
25		CETP inlet norms		*

6		Method of conveyance of was				-				
17		Adequacy of the CETP for	total ef	fluent reach	ning CETP					
18		Details of air pollution:								
1		Process Stacks:								
	Sr No	Stack attached to process	Stack height in meter & its adequac y	5		Commen on adequace of APCM	safe infrastr monitoring provided or	facility		
		*		-		-				
ĺ	i)	Status of energy meter & hour meter	-							
	11)	Status of logbook of operation and meter								
3		Flue gases stacks					III I van oo oo oo oo oo oo oo oo oo oo oo oo oo	1 common to		
	Sr No	Stack attached to Plant		Rated Fuel Consumpt ion (It/hr, Kg/hr, mmscfd)	Stack height in meter & its adequacy	APCM	on adequacy of APCM	Whether adequate and safe infrastructure re monitoring facility provided or not?		
	1	Mobile Flare	N. Gas	*	Provided	Stack height	Adequate	Used during drilling and well maintenance		
	i):	Status of energy meter & hour meter	Not Applicable							
	ii)	Status of logbook of operation and meter	Not Applicable							
C		Source of fugitive emission a comprises of close loop syste	em, there i	is no source	of fugitive en	nission from	process.			
	S.No	Source	of pollut		1.10000000	Details of APCM	Comments on ad	equacy of APLIN		
	i)	Status of energy meter & hour meter	Not App	plicable						
	ii)	Status of logbook of operation and meter	Not Ap	plicable						
D		Details of incinerator: Not Ap	plicable							
	Α	For Liquid For Hazardous Waste (Solid)								

		If Combined						
	В	Status of operation at the time of inspection:	of					
	C	Temperature ℃		Primary (
				Seconda	ry Chamber			
	j)	Status of energy meter & hour r						
	ii)	Status of logbook of operation a meter	and					
		Details of D. G. Sets -		To approximate to	Tarana and the same and the sam			
		Rating	Status of Acoustic enclosur e	Details of Stack	Adequacy of s and acoustic enclosure	safe infrastructural monitoring facility provided or not?		
	1	2 X 1850 KVA	Provided	-	Adequate	Used only during drilling 8 well maintenance activity		
	2	2 X 440KVA	Provided	is .	Adequate	During inspection, no drilling activities were		
	3	3X 500 KVA	Provided	-	Adequate	carrying out at well pad.		
	4	3 X 62 KVA	Provided		Adequate			
	5	4 X 1500 KVA	Provided	-	Adequate			
F		Source of foul odor and measu	res taken t	a cantral,	if any: This facility is no	t generating any foul order.		
30		Fly ash management with all d	etails, if ap	plicable: N	lot Applicable			
31	Α	Details about Hazardous Wast	e Manage	ment:				
2500	Sr No	Source of Hazardous Waste	Category Hazardou			us Waste Generated / Storage		
	1	Drill cuttings excluding those from waste-based mud	2	.1	925.00 MT/WELL SLF / Co processing in cement kiln			
	2	Sludge containing oil	2	.2	53.00 MT/WELL/Annum Captive SLF/Co processing/Incineration/Registered Recycler			
	3	Drilling mud containing oil	2	.3	475.00 MT/WELL Captive SLF/Co processing in cement kiln/Reprocess			
	4	Waste/residue containing oil	5	.2	55 MT/Well/Annum Incineration/Sale to	registered recyclers		
	5	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes		3.1	8.00 MT/WELL/Annu SLF/Sale to authorize	ed recycler		
	6	Contaminated cotton rags or other cleaning materials	3	3.2	10 MT/WELL/Annum Captive SLF/Co-proce Recycler	i essing/incineration/Registered		

T	7	Used or spent oil	5.1		5 MT/WELL/Annum Sales to Registered Recycler/ Reprocess		
	8	Sludge and filters contaminated with oil	3.3		8.0MT/Well/Annum Captive SLF/Co processing/Incineration/Registered Recyclers		
1	9	Concentration or evaporation residues	37.3		50 MT/Well/Annum Captive SLF		
2		Verification and irregularities/ in manifests	gap found	No irre	egularities observed.		
3		Management/ Disposal of Spe Solvent/ Waste Oil, If applical	ole	-			
14	Whe	other industry is a member of TS	DF site or not	t? Unit h	as its own captive TSDF facility at MPT		
15	A	Status of logbook for hazardo	us waste:		*		
	В	Status of display board of size gate		main			
	C	Status of display board at the	storage area		Displayed		
36		Electric service number			Captive Power Generation at MPT and supplied to Mangla Well Pads through Over Headline		
37		Water service number			Water sourced from MPT through pipeline (Water sourced from authorized ground water source)		
38		Other relevant information industry, including complaint		e	No particular complaints received against unit at RSPCB Balotra. Matter in Hon'ble NGT O.A. No. 54/2019 is presently pending.		
39		Details of water/ waste water during inspection	er sample co	llected	-		
40		Details of air /emission sample collected during inspection		ed	Ť		
41		Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable		tee if	Complied		
42	Ce	ss verification			The state of the s		
	A	Consumption of water in dis cess assessment	fferent catego	ories for	consumption report for MBA. Water cess is not		
		Category-1			applicable post implementation of GST (i.e. effective		
		Category - II			from 1" July 17)		
		Category - III					
		Category - III					
		Category-IV					
	В	Recommendation for the under section 3 (2) & 3 (2A reasons)	applicability and rebate (of rates with			
	C	Details of the deposition of			·		

Specific non- compliances if any, observed during inspection:

Recommendation: In light of aforementioned facts, industry's application dated 30/01/2022 (application id: 299564, unit id 24118) for CTO Renewal may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

(Jitendra Dabi)

JEE

Regional Officer

			Inspection Re	port				
	1	a. Name of the Industry:		THE RESERVE OF THE PERSON OF T	il & Gas), Hydrocarbo d Well Pad 07 (PML1-Ma			
		b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District		
		-	MWP-07	Jogasar Kuv	van Barmer	Barmer		
		c. E-mail:	RJON.Environ	nentManager	MPT@cairnindia.com	III-Section 1		
		d. Fax:	02982 - 22546	3				
		e. Mobile:	8003996696	OPI				
		f. Telephone:	02982-660113					
2		Date of inspection:	13 th April 2022					
3		Name and designation of the person contacted:	Mr. Surender	Singh, Environ	ment Consultant			
4		Type of industry:	Oil & Gas - Exp	loration & Pro	oduction			
5		Nature of industry:	Production of	Hydrocarbons				
6		Size of industry: Large/ Medium/ Small	Large					
7:		Category of industry: Red/ Orange/ Green/ Others	Red					
8		Status of Operation; operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational					
9		List of partners/ directors/ proprietor with addresses:						
10		Status of consent under the Water Act, 1974:	CTO Valid till 3 CTO Renewal submitted on 7	application wit	th Unit ID 24118 & applica	ation id-303548		
11		Status of consent under Air Act, 1981:	Same as above					
12		Status of authorization under HWM Rules	RPCB/HWM/20		/HSW/39 valid till 31/10/	2026.		
13		Name of raw materials with quantity (per day or month or annum)	No raw materi	al is used for o	il extraction			
14		Name of product(s) and by-products manufactured with quantity (per day or month or annum)	As per Existing Crude Oil: 130 Natural Gas: 2	00 BOPD	As per CTO Renewal A Crude Oil: 13000 BOPD Natural Gas: 3.0 MMSC	(no change)		
15		Water related:						
	1.	Source of Water	Water sourced	from CGWA a	uthorized Ground Water	Source		
	2	Status of metering arrangement on Sources	Provided					

	3	Meter reading (if meter provided)	No.	
	4	Metering arrangement for water consumption in various process/ use		
	5	Water consumption process/ purpose wise	Domestic and Intermittently for	other operational activities
	6	Status of logbook of water drawl and consumption	-	
16		Wastewater generation (Stream wise) per day	maintenance of the well are bei HDPE lined pit with the capacity	d intermittently while cleaning and ing collected & solar evaporated in the of 1700 m ³ d through onsite septic tank followed
17		Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?	Disposal at HDPE lined concrete evaporation within the well pad	
18		ise Effluent Treatment Plant (ETP) provid	ed, details of same (In case of mu	ultiple ETP's or STP's, please provide
	A	ils for all: Effluent Treatment Plant (ETP) unit ope	eration/ processes with details	
		and status (Enclose flow sheet):		
	B Operational status of ETP units at the ti		ime of inspection:	8.
	C	Whether separate electric meter for Ef provided or Not? If, yes then the meter		
	D	Whether water meter at inlet, outlet as provided or not? If, yes, then reading the		×
	E	Whether logbook for operation, electric chemicals consumption is maintained of		-
	F	Characteristics of wastewater (as per si temperature, Conductivity, Dissolved C	POTON DESCRIPTION OF PROPERTY OF PROPERTY.	•
19		Discharge of wastewater (per day)		
20		Point of discharge/disposal of wastewa adequacy of disposal:	iter and ultimate receiving body.	No surface discharge, Intermittent generated waste water discharge in solar pond for evaporation and domestic waste water in septic tank followed by soak pit.
21		Recycle of treated effluent (if any)		
22		Details of recycling arrangements		
23		Metering arrangements for recycling?	If yes, then meter reading	
24		Whether industry is a member of	CETP? Provide details.	
25		CETP inlet norms		

6		Method of conveyance of w	astewater	from indust	ry to CETP:						
7		Adequacy of the CETP for	total e	ffluent reach	ning CETP	122					
8		Details of air pollution:									
	1	Process Stacks:									
	Sr No	Stack attached to process	Stack height in meter & its adequar	S		Comm on adequ of APC	асу	Whether ac safe infrasti munitoring provided or	facility		
		+	2		**	*		17			
	ij	Status of energy meter & hour meter	9								
	ii).	Status of logbook of operation and meter	20								
		Flue gases stacks									
	Sr No	Stack attached to Plant	10.5631	Rated Fuel Consumpt ion (It/hr, Kg/hr, mmscfd)	Stack height in meter & its adequacy	APCM	0	Comments n adequacy f APCM	Whether adequate and safe infrastructur e re monitoring facility provided or not?		
	1	Mobile Flare	N. Gas		Provided	Stack height		Adequate	Used during drilling and well maintenance		
	1)	Status of energy meter & hour meter	Not App	licable.							
	ii)	Status of logbook of operation and meter	Not Applicable.								
		Source of fugitive emission ar comprises of close loop syste							is facility		
	S.No	Source	Probable of pollut			Details of NPCM	Con	mments on adequacy of APCM			
	il	Status of energy meter & hour meter	Not App	licable							
	ii)	Status of logbook of operation and meter	Not App	licable							
		Details of incinerator: Not App	licable	4-7							
	Α	For Liquid For Hazardous Waste (Solid)									

		If Combined							
	В	Status of operation at the time inspection:	of						
	С.	Temperature °C		Primary (Chambe	er.			
				Secondar	ry Charr	nber			
	()	Status of energy meter & hour	meter						
	10)	Status of logbook of operation meter	and						
		Details of D. G. Sets -							
		Rating	Status of Acoustic enclosur e	Details of Stack	of	Adequacy of stack and acoustic enclosure	Whether adequate and safe infrastructural monitoring facility provided or not?		
	1	2 X 1850 KVA	Provided	-		Adequate	Used only during drilling 8 well maintenance activity		
	2	2 X 440KVA	Provided	-		Adequate	During inspection, no drilling activities were		
	3	3X 500 KVA	Provided	*:		Adequate	carrying out at well pad.		
	4	3 X 62 KVA	Provided	*		Adequate			
-	5	4 X 1500 KVA	Provided	-		Adequate			
F		Source of foul odor and measu	ires taken t	a control,	ifany:	This facility is not gene	erating any foul order		
30		Fly ash management with all d	etails, if app	olicable: N	lot App	licable.			
31	А	Details about Hazardous Was	te Manager	ment:					
	Sr No	Source of Hazardous Waste	Category	Category of Hazardous waste		waste			
	1	Drill cuttings excluding those from waste-based mud	2			925.00 MT/WELL SLF / Co processing in cement kiln			
	2	Sludge containing oil	2	.2	53.00 MT/WELL/Annum Captive SLF/Co processing/Incineration/Registered Recycler				
	3	Drilling mud containing oil	2	3	475.00 MT/WELL Captive SLF/Co processing in cement kiln/Reprocess		in cement kiln/Reprocess		
	4	Waste/residue containing oil	5	.2	-55 M	T/Well/Annum eration/Sale to registe			
	5	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes		3.1		MT/WELL/Annum Sale to authorized rec	ycler		
	6	Contaminated cotton rags or other cleaning materials		3,2			/Incineration/Registered		

	7	Used or spent oil	5.1		5 MT/WELL/Annum Sales to Registered Recycler/ Reprocess		
	8	Sludge and filters contaminated with oil	3,3	il.	8.0MT/Well/Annum Captive SLF/Co processing/Incineration/Registered Recyclers		
	9	Concentration or evaporation residues	37.3	3	50 MT/Well/Annum Captive SLF		
32		Verification and irregularities/ in manifests	gap found	No irre	egularities observed.		
33		Management/ Disposal of Spen Solvent/ Waste Oil, If applicable		*			
34	Whe	ether industry is a member of TSC	F site or not	t? Unit h	as its own captive TSDF facility at MPT		
35	A	Status of logbook for hazardou			*		
	В	Status of display board of size of		main	Board displayed at site		
. 31	C	Status of display board at the s	torage area		Displayed		
36		Electric service number			Captive Power Generation at MPT and supplied to Mangla Well Pads through Over Headline		
37		Water service number			Water sourced from MPT through pipeline (Water sourced from authorized ground water source)		
38		Other relevant information r industry, including complaints		2	No particular complaints received against unit at RSPCB Balotra. Matter in Hon'ble NGT O.A. No. 54/2019 is presently pending.		
39		Details of water/ waste water during inspection	sample col	lected	±		
40		Details of air /emission sample collected during inspection		ed	-		
41		Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable		ee if	Complied		
42	Ce	ss verification					
	Α	Consumption of water in differences assessment	erent catego	ries for	Water consumption is being reported in monthly water consumption report for MBA. Water cess is not		
		Category- I			applicable post implementation of GST (i.e. effective		
		Category - II			from 1 st July'17)		
		Category - III					
		Category - III					
		Category-IV					
	В	Recommendation for the a under section 3 (2) & 3 (2A) a reasons)	pplicability of and rebate (of rates with			
	C	Details of the deposition of c	mer.		4		

43	Specific non-compliances if any, observed during inspection:			
id 241	mendation: In light of aforementioned facts, industry 18) for CTO Renewal may be considered for grant ion as deemed appropriate.	's application dated 25/02/2022 (application id: 303548, unit subject to fulfillment of other statutory requirements with		
	Jihudua (Jitendra Dabi) JEE	Rajkupar Sehra Begional Officer		



MITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

Name of incustry		WITH REGARDS TO GEN	ERALION AND MAIN	WITH REGARDS TO GENERALION AND INANAGEMENT OF TACARDOOD WASTE
Name of incustry Name of incustry Name of incustry Name of incustry Nebsite Complete Postal Address of the Industry Website Longitude and Latitude Tel and Fax Number Contact Person. Name, Designation and RJON EnvironmentManegenMF Date of visit Contact Person. Name, Designation and Dr. B. R. Jat, Chief EnvironmentManegenMF Contact Number Contact Person. Name, Designation and Dr. B. R. Jat, Chief EnvironmentManegenMF Name and Designation of the officials visiting in the Unit Process description in brief for each product. Also attach process flow diagra generation along with mass balance It is a hydrocarbon exploration and production well gad. Production fluid (well fl pipeline for further processing in processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certain che hazardous waste is provided in section 15 below. Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1981 Status of Consent under the Water Act, 1981 Status of Consent under the Water Act, 1981 Status of Consent under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HAN) authorized (Please also attach copy of authorization): HWA granted vide order (HW) authorized (Please also attach copy of authorization): HWA granted vide order 11950 dated 31/03/2017 and vaild till 31/10/2021	ij Š	Particulars		Status/Details
Complete Postal Address of the Industry Website Website Tel and Fax Number Tel and Fax Number Tel and Fax Number Tel and Fax Number Tel and Fax Number Tel and Fax Number Tel and Fax Number Tel and Fax Number Tondact Number Contact Number Contact Number Contact Number Contact Number Contact Number Tondact Number Tondact Number Contact Number Contact Number Tondact	-	Name of incustry	M/s VEDANTA LIMITED (C PML-1 Mangla Well Pad-18	Caim Oil & Gas)
Website I and Fax Number Longitude and Latilude Lon	2	Complete Postal Address of the Industry	Village Jogasar Kuwan Tehsi	l:Baytau District:Barmer , Rajasthan,
Tel and Fax Number Longtude and Latitude Contact Number Contact Number Contact Number Name and Designation of the officials visiting and Dr. B. R. Jat, Chief Environment Contact Number Name and Designation of the officials visiting and Dr. B. R. Jat, Chief Environment Contact Number Norme and Designation of the officials visiting and Dr. B. R. Jat, Chief Environment Contact Number Norme and Designation of the officials visiting and Dr. B. R. Jat, Chief Environment Contact Number Pallwal, Juni 20: Sn. Anil Kumar Anil 20: Sn. Anil Kumar Anil 20: Sn. Anil Kumar 20: Sn. Anil Kumar 20: Sn. Anil Kumar 20: Sn. Anil Kumar 20: Sn. Anil Kumar 20: Sn. Anil Kumar 20: Sn. Anil Kumar 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn. Anil 20: Sn.	3	Website	https://www.caimindia.com	
Emai Contact Person, Name, Designation and Dr. B. R. Jat, Chief EnvironmentManagerMF Contact Person, Name, Designation and Dr. B. R. Jat, Chief Environment Contact Person, Name, Designation and Dr. B. R. Jat, Chief Environment Contact Person, Name, Designation and Dr. B. R. Jat, Chief Environment Contact Person, Name, Designation and Dr. B. R. Jat, Chief Environment Contact Number Name and Designation of the officials visiting 1.Sh. Bhala Ram Siyag, Assist the Unit Process description in brief for each product Also attach process flow diagrageneration along with mass balance It is a hydrocarbon exploration and production well pad. Production fluid (well flippeline for further processing. Injection fluid containing separate produced with it is a hydrocarbon wells. There is no processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certain che hazardous waste is provided in section 15 below. July 2011 Year of Commissioning Production (in MT or KL/ Day) of each product Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1981 Status of Consent under the Water Act, 1981 Status of Authorization under the Hazardous Waste (Management Manding & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted ville 11950 dated 31/03/2017 and valid till 31/10/2021	4	Tel and Fax Number	02982-660113	
Email Contact Person, Name, Designation and Dr. B. R. Jat, Chief Environment Contact Number Contact Person, Name, Designation and Dr. B. R. Jat, Chief Environment Contact Number Name and Designation of the officials visiting 1.Sh. Bhala Ram Siyag, Assist the Unit Process description in brief for each product Also attach process flow diagra generation along with mass balance it is a hydrocarbon exploration and production well pad. Production fluid (well fl pipeline for further processing. Injection fluid containing separate produced with it is a hydrocarbon wells. There is no processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certain che hazardous waste is provided in section 15 below. Production (in MT or KL/ Day) of each product Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1981 Status of Consent under the Water Act, 1981 Status of Authorization under the Hazardous Waste (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vil 11950 dated 31/03/2017 and valid till 31/10/2021	S	Longitude and Latifude	71°31'30,58"E 25°57'15.29"N	
Contact Person, Name, Designation and Dr. B. St. Jat. Chief Environmer Contact Person, Name, Designation and Dr. B. S. Jat. Chief Environmer Ronact Number Name and Designation of the officials visiting 1.Sh. Bhala Ram Siyag, Assist the Unit Process description in brief for each product. Also attach process flow diagra generation along with mass balance it is a hydrocarbon exploration and production well pad. Production fluid (well fl pipeline for further processing. Injection fluid containing separate produced w pumped into injection wells. There is no processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certain che hazardous waste is provided in section 15 below. Production (in MT or KL/ Day) of each product 1 Crude Oil 2 Natural Gas 2 Natural Gas 31/12/2023 Status of Consent under the Water Act, 1981 Consent granted vide order 31/12/2023 Status of Authorization under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vi 11950 dated 31/03/2017 and valid till 31/10/2021	9	Email	RJON.EnvironmentManag	erMPT@caimindia.com
Contact Person, Name, Designation and Dr. B. R. Jat, Chief Environment Contact Number Name and Designation of the officials visiting 1.Sh. Bhala Ram Siyag, Assists the Unit Process description in brief for each product. Also attach process flow diagrageneration along with mass balance it is a hydrocarbon exploration and production well pad. Production fluid (well fluid pipeline for further processing. Injection well pad. Production fluid (well fluid pipeline for further processing. Injection fluid containing separate produced with page of rough production of hydrocarbons except certain che hazardous waste is provided in section 15 below. Production (in MT or KL/ Day) of each product Also Product Quit Consent granted vide order Status of Consent under the Water Act, 1974 Consent granted vide order Status of Authorization under the Hazardous Waste (Management Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vide 11950 dated 31/03/2017 and valid till 31/10/2021	7	Date of visit	25/08/2021	
Name and Designation of the officials visiting 1.Sh. Bhala Ram Siyag, Assist the Unit Process description in brief for each product. Also attach process flow diagra generation along with mass balance. It is a hydrocarbon exploration and production well pad. Production fluid (well fl pipeline for further processing. Injection fluid containing separate produced with pipeline for further processing. Injection fluid containing separate produced with pipeline for further processing. Injection fluid containing separate produced with pipeline for further processing. Injection fluid in the lipseline for further processing. Injection fluid in the lipseline for further processing. Injection fluid containing separate produced waste is required for production of hydrocarbons except certain che hazardous waste is provided in section 15 below. Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1974 Status of Consent under the Water Act, 1981 Status of Authorization under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vill 11950 dated 31/03/2017 and valid till 31/10/2021	00	n, Name, Designation	Dr. B. R. Jat, Chief Enviror 8003996696	rment Manager - Onshore
Process description in brief for each product. Also attach process flow diagrageneration along with mass balance. It is a hydrocarbon exploration and production well pad. Production fluid (well fluid pipeline for further processing. Injection fluid containing separate produced with pipeline for further processing. Injection fluid containing separate produced with pipeline for further processing. There is no processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certain che hazardous waste is provided in section 15 below. Year of Commissioning Production (in MT or KL/ Day) of each product Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1974 Status of Consent under the Water Act, 1981 Status of Consent under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vil 11950 dated 31/03/2017 and valid till 31/10/2021	o,	Name and Designation of the officials visiting the Unit	1.Sh. Bhala Ram Siyag, A 2. Sh. Anil Kumar Paliwal,	ssistant Environment Engineer Junior Environment Engineer
It is a hydrocarbon exploration and production well pad. Production fluid (well flippeline for further processing. Injection fluid containing separate produced we pumped into injection wells. There is no processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certain che hazardous waste is provided in section 15 below. Year of Commissioning Production (in MT or KL/ Day) of each product Year of Commissioning Status of Consent under the Water Act, 1974 Status of Consent under the Water Act, 1987 Status of Authorization under the Hazardous Waste (Management Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vil 11950 dated 31/03/2017 and valid till 31/10/2021	10	Process description in brief for each product generation along with mass balance	Also attach process flow di	agram indicating raw materials and sources of hazardous waste
Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1974 Status of Consent under the Water Act, 1981 Consent granted vide order 31/12/2023 Status of Authorization under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vide 11950 dated 31/03/2017 and valid till 31/10/2021		ction fluid ction fluid no proces	vell pad. Production fluid (w containing separate produc- ing of crude oil at wellpad. ydrocarbons except certain	ell fluid) from all wells is being pumped to MP1 through intra field ed water and polymer solution is being received from MPT and chemicals being used for well maintenance activities. Details of
Status of Consent under the Water Act, 1974 Consent granted vide order Status of Authorization under the Hazardous Waste (Management Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vide 11950 dated 31/03/2017 and valid till 31/10/2021	=	-		
Status of Consent under the Water Act, 1974 Consent granted vide order Status of Consent under the Water Act, 1981 Consent granted vide order Status of Authorization under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vi 11950 dated 31/03/2017 and valid till 31/10/2021	12	100		
Status of Consent under the Water Act, 1974 Consent granted vide order Status of Consent under the Water Act, 1981 Consent granted vide order 31/12/2023 Status of Authorization under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vi 11950 dated 31/03/2017 and valid till 31/10/2021	H			
Status of Consent under the Water Act, 1981 Consent granted vide order 31/12/2023 Status of Authorization under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vi 11950 dated 31/03/2017 and valid till 31/10/2021	-	Status of Consent under the Water Act.	granted vide	No. 2019-2020/HDF/2920 dated 19/02/2020 and valid
Status of Authorization under the Hazardous Waste (Management, Handling & Hazardous & Other Wastes (Management & Transboundary Movement) Rules (HW) authorized (Please also attach copy of authorization): HWA granted vi 11950 dated 31/03/2017 and valid till 31/10/2021	4	-	ranted	
	7	Status of Authorization under the Hazardous Hazardous & Other Wastes (Management & (HW) authorized (Please also attach copy of 11950 dated 31/03/2017 and valid till 31/10/20	aste (Management, Handlir ansboundary Movement) R authorization): HWA grante	ig & Transboundary Movement) Rules, 2008 (HVVM Rules, 2008) / rules, 2016 (HOVVM Rules, 2016) and details of Hazardous Waste and vide File No. F(HSW)/Barmer(Barmer)/7(1)/2009-2010/11948-

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Detail of Renewal HWA Application; Application ID 282386 Unit ID 24118 Date of Application; 25/05/2021

	Source of Hazardous Waste	Category of Hazardous waste	Quantity of Hazardous Waste Generated / Storage
_	Drill cuttings excluding those from waste-based mud	2.1	925.00 MT/WELL (SLF/Coprocessing)
	Sludge containing oil	2.2	53 MT/WELL/Annum. SLF/Coprocessing/Incincration/Sales to registered recyclers
	Drilling mud containing oil	2.3	475 MT/WELL. Captive SLF/Coprocessing in cement kiln/Reprocess
	Used or spent oil	5.1	5 MT/WELL /Annum Sales to Registered Recycler/ Reprocess
	Waste/residue containing oil	5.2	55 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
	Sludge and filters contaminated with oil	3.3	8 MT/WELLI/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
	Empty barrels/ contairers/ liners contaminated with hazardous chemicals /wastes	33.1	8 MT/WELL /Annum Sales to Registered Recycler
	Contaminated cotton rags or other cleaning materials	33.2	10 MT/WELL/Annum Incineration/Coprocessing
	Concentration or evaporation residues	37.3	50 MT/WELL/Annum SLF/Coprocessing

Name and Categories of HW generated and their respective quantity (Please specify all types of HW generated from the unit along with category as per Schedule I or II of the HOWM Rules, 2016 16

The details of various categories of hazardous wastes generation and their quantity, as verified by the inspecting team during the inspection are as below in Table- 1:



D	revious	lyear	Input		8	33.2) - (33.2) - (33.2) - (33.2) - (33.2) Ki 0.239 Ki 0.2
v generate	During previous	financial year	Product		(6)	Contaminated oily rags (33.2) - 0.452 MT Spent/ Used Oil (Cat5.1); 0.239 KI Waste/residues containing Oil (Category 5.2) (Waste Oil) - 17,780 KL
tity of HV	urrent	ear (as e of ion)	Input			oli (Cat
Actual quantity of HW generated	During current	financial year (as on date of inspection)	Product		(8)	Contaminated olly rags (33.2) -0.127 MT Spent/ Used Oll (Cat 5.1); 0.214 KI
Jo peon		vious		Input		No raw material required for hydroca rbon producti on
Actual quantity of products produced, or		During previous financial year	The state of the s	Product Input	(7)	Crude Oil: 3024 BBLS/day Natural Gas: 0.71 MMSCFD
antity of pr	P	current al year date of ction)			0	No raw material require d for hydroca rbon producti on
Actual que	inputs used	During current financial year (ss on date of inspection)		Product Input	(9)	Crude Oil: 2382 BOPD Natural Gas: 0.53 MMSCFD
M	generation	as per the consented capacity of the product	(Tonne per	month or	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity
MH	generation	(in Tonne) per ton of the consented	product		(4)	No raw material required for production of hydrocarbon
Name of HW	(with category)	generated in Tonne and their quantity per Tonne of	inputs.		(3)	1 Contaminated cotton rags and other cleaning material (Category 33.2) 2 Spent/Used Oil (Category 5.1); KL 3. Waste/residues containing Oil (Category 5.2) (Waste Oil)
Various	Production	Plant/ Process at the facility			(2)	Exploration and production of Hydrocarbon and local separation facility
05	8				(1)	

Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Secured Land filling facility details 17

18 Details of HW storage, quantity of HW stored and period of storage

1. Storage facility details and capacity.

- (i) Lined/unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing
- (ii) Open/ Covered and safe from rainwater intrusion: Open Pits but with proper bund walls around the pits to avoid rain water intrusions.

(iii) Capacity: Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines: Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored



or of HW err co-	ags OF yard)
Latest Date of Transfer of HW to authorized recycler/ co- processor/TSDF/ etc. (16)	16.07.2021 (Oily rags transferred to MPT TSDF yard)
Balance (in Tonne) (Column 13 + Column 14) (15)	Ž
Actual Quantity (in Tonne) found stored on the day of inspection (14)	NIL
Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial year) (13)	NIL
Actual HW generated in Tonne [sum of Column (8) and (9) of Table 1] (12)	NIC
Name & Category of HW [as per Column (3) of Table 1] (11)	Z
S S E	+

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes

Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM/2017-2018/HSW/HSW//73 Valid till 28/02/2022) 19

Details of the authorized actual user*/common TSDF, as applicable, whom HW sent. Table 3A: Details of authorized actual user and TSDF

Name & address of the authorization to the authorization granted authorization to the authorization to the authorization to the authorization to the authorization to the authorization to the authorization or to the authorization recycling and authorization no. with its and authorization no. with its validity secured land filling) (18) Actual User (specify among transportation/recycling/and authorization no. with its processing/incineration/ secured land filling) (19) (20)	(VEDANTA LIMITED- Cairn HWA No: RPCB/HWM/2017- Oil & Gas) 2018/HSW/HSW/73 Valid till 28/02/2022	Ambuja Cement RPCB HWA No: RPCB/HWM/2020- 2021/CPM/ HSW/74 Valid till 31/07/2026	Alicid Organic GPCB GPCB AWH-37547 valid till 31 03 2024
for which authorization ng/ granted to the authorized TSDF/Actual User* (21)	Schedule I Cat. 21, 2.2, 2.3, 3.1, 3.3, 33.1, 33.2, 35.1, 35.2, 35.3, 35.4, 36.1, 36.2, 37.1, 37.2, 37.3, 5.1.8 5.2	Schedule I Cat. 2.1 (drill cutting) & 5.2 (oily rags)	Schedule I Cat. 33.1, 5.1 &

occupier who procures and processes rivy for reuse, recycling, recovery, pre-processing, and utilization including coprocessing.

Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately.

22 Environmental Monitoring 23 Details of HW contaminated sites, if any, Nil within and outside the industry premises 24 Remarks	same state) 6. Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including co-processing. Not applicable 7. Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation. Not applicable 8. Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988: Authorized Vehicles used 9. Daily records maintenance in Form 3: Yes maintained 10. Timely submission of annual returns in Form 4 to the SPCB/PCC: Yes
Details of HW contaminated sites, if any, within and outside the industry premises Remarks	21 Safety facilities provided at storage facility Yes
Кеттаг	Safety facilities provided at storage facility Environmental Monitoring
5	Safety facilities provided at storage facility Environmental Monitoring Details of HW contaminated sites, if any, within and outside the industry premises
20 20	Safety facilities provided at storage facility Environmental Monitoring Details of HW contaminated sites, if any, within and outside the industry premises Remarks

Recommendation:

In light of aforementioned facts, industry's application dated 25/05/2021 (application id: 282386 -unit id 24118) for authorization under HW Rule 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

Regional Officer, RPCB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

S 50	Name of HW & Category (as per	Captive facility lin Tonne)	Coantity recycled/ Utilized/ Enpased in captive facility in Tonne)	ui pesadu	HW sent for in Tonnes a	HW sent for Recycling/Uti in Tonnes and to whom	firston/Pn	e-processing/ c	HW sent for Recycling/Utilization/Pre-processing/ Co-processing/ incineration/ Sesured Landfilling in Tornes and to whom	cineration/ Sec.	ured Landfilling	Total WW recycled/	Quantity of hazardous
	column 2 of the Table 2)	licererated	Secured	feryeles/ Utilized	Recyding	Utilization	Pre- process ing	Co- processing	Incineration	Secured	Sent to whom (please specify 5. No of Table 3A)	utilized in captive facility and and to other authorized facility (Sum of column 24 – 33)	waste stare within the premises (as per column 15 of the Table 2)
-22	-23	-24	-525	-26	-27	-28	67.	-30	-31	-32	-33	- X-	-35
-	Contaminates cotton rags and other cleaning material (Cat. 33.2)	2	Đ.	3	M	Ne	ī.	0.579 MT	Ą	IN	Arribuje Cement	0.579 467	N.
rs.	Spent/Ukad Off [Cut S.1]; Ki.	2	III	0.453 KI	77	100	ī.	TN.	N.A.	2	Used in process at MPT	0.453 KI	M
rio.	Waste/residura containing Oil (Category 5-2) [Weste Oil]	2	II.	3	17.780	3	2	Ē.	N.A.	ij.	Attas	17.780 (0,	報

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WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

	WITH REGARDS TO GEN	WITH REGARDS TO GENERATION AND MANAGEMENT OF TAXARDOOS WAS IE
ii S	Particulars	Status Details
-	Name of incustry	M/s VEDANTA LIMITED (Caim Dil & Gas) PML-1 Mangla Well Pad-11
2	Complete Postal Address of the Industry	Village Jogasar Kuwan Tehsil:Baytau District:Barmer, Rajasthan,
8	Website	https://www.caimirdia.com
4	Tel and Fax Number	02982-660113
S	Longitude and Latitude	71*31'30.58'E 25*57'15.29"N
8	Email	RJON.EnvironmentManagerMPT@caimindia.com
7	Date of visit	25/08/2021
00	Contact Person, Name, Designation and Contact Number	Dr. B. R. Jat, Chief Environment Manager - Onshore 8003996696
6	Name and Designation of the officials visiting the Unit	Sh. Bhala Ram Siyag, Assistant Environment Engineer Sh. Anil Kumar Paliwal, Junior Environment Engineer
9	Process description in brief for each product generation along with mass balance	Also attach process flow diagram indicating raw materials and sources of hazardous waste
	ction fluid to process suction of on 15 belo	well pad. Production fluid (well fluid) from all wells is being pumped to MPT through intra fleid containing separate produced water and polymer solution is being received from MPT and ssing of crude oil at wellpad. hydrocarbons except certain chemicals being used for well maintenance activities. Details of ww.
7		July 2011
12	Production (in MT or KL/ Day) of each product	Sr. No Product Quantity with Unit Operational Status 1 Crude Oil 13,500.00 BOPD Operational 2 Natural Gas 3.00 MMSCFD Operational
13	Status of Consent under the Water Act, 1974	Consent granted vide order No. 2019-2020/HDF/2922 dated 19/02/2020 and valid till 31/12/2023.
4	100	Consent granted vide order No. 2019-2020/HDF/2922 dated 19/02/2020 and valid till 31/12/2023.
5	CONTRACTOR OF THE PARTY OF THE	Status of Authorization under the Hazardous Waste (Management, Handing & Transboundary Movement) Rules, 2008 (HWM Rules, 2008) / Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 (HOWM Rules, 2016) and details of Hazardous Waste (HW) authorized (Please also attach copy of authorization): HWA granted vice File No. F(HSW)/Barmcr(Barmcr)/7(1)/2009-2010/11189-11191 dated 03/03/2017 and valid till 31/10/2021

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Detail of Renewal HWA Application: Application ID 282242 Unit ID 24118 Date of Application: 10/05/2021

S S	Source of Hazardous Waste	Category of Hazardous waste	Quantity of Hazardous Waste Generated / Storage
-	Drill cutings excluding those from waste-based mud	2.1	925.00 MT/WELL (SLF/Coprocessing)
7	Sludge containing oil	2.2	53 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
en	Drilling mud containing oil	2.3	475 MT/WELL Captive SLF/Coprocessing in cement kiln/Reprocess
4	Used or spent oil	5.1	5 MT/WELL /Arnum Sales to Registered Recycler/ Reprocess
40	Waste/residue containing oil	5.2	55 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
9	Sludge and filters contaminated with oil	3.3	8 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
1	Empty barrels/ containers/ liners contaminated with hazardous chemicals/wastes	33.1	8 MT/WELL /Annum Sales to Registered Recycler
00	Contaminated cotton rags or other cleaning materials	33.2	10 MT/WELL/Arnum Incineration/Coprocessing
o	Concentration or evaporation residues	37.3	50 MT/WELL/Arnum SLF/Coprocessing
e ar	Name and Categories of HW generated and their respec	and their respective	their respective quantity (Please specify all types of HW generated from the unit along with 3ules, 2016

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are as below in Table- 1:

0.00	l year	Input	6	o.234 KL
v generale	During previous financial year	Product Input	(6)	Contaminated oily rags (33.2) -0.452 MT Spent/ Used Oil (Cat 5.1);- 0.234 KL
IIIy or ny	urrent sar (as s of ion)			d oily 3.127 Oil (Cat
Actual quantity or products procuoed, or Actual quantity or nw generaled inputs used	During current financial year (as on date of inspection)	Product Input	(8)	Contaminated oily rags (33.2) -0.127 MT Spent/ Used Oil (Cat 5.1);- Nil
cocea, or	year	Input	2	No raw material required for hydroca rbon producti on
od stango	During previous financial year	Product	(7)	Crude Oil: 5888 BBL/day Natural Gas: 1.97 MMSCFD
mitty or pr	urrent I year ate of tion)			No raw material require d for hydroca rbon producti on
Actual quan	During current financial year (as on date of inspection)	Product Input	(9)	Crude Oil: 6802 BOPD Natural Gas: 1.86 MMSCFD
generation	as per the consented capacity of the product (Tonne per	day of month or annumi	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waite is not based on generation capacity
oeneration	(in Tonne) per ton of the consented product		(4)	No raw material required for production of hydrocarbon
Name of HW (with category)	generated in Tonne and their quantity per Tonne of inputs*		(3)	1 Contaminated cotton rags and other deaning material (Category 33.2) 2 Spent/Used Oil (Category 5.1): KL
Various	Plant Process at the facility		(2)	Exploration and production of Hydrocarbon and local separation facility
15 S	i		3	-

Caprive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Secured Land filling facility details

18 Details of HW storage, quantity of HW stored and period of storage

Storage facility details and capacity:

(i) Lined/unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing

(ii) Open/ Covered and safe from rainwater intrusion: Open Pits but with proper bund walls around the pits to avoid rain water intrusions.

(ii) Capacity: Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines. Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored



Latest Date of Transfer of HW to authorized recycler/ co-processor/TSDF/ etc. (16)		16.07.2021 (Olly rags
Balance (in Tonne) (Column 13 + Column 14)	(15)	Ž
Actual Quantity (in Tonne) found stored on the	inspection (14)	JIN N
Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial	year) (13)	JE N
Actual HW generated in Tonne [sum of Column (8) and (9) of	Table 1] (12)	NIL
Name & Category of HW [as per Column (3) of Table 1]	(11)	Z
N S	(10)	÷

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes e

Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM/2017-2018/HSW/HSW/73 Valid till 28/02/2022) 19

1. Details of the authorized actual user*/common TSDF, as applicable, whom HW sent:

Table 3A: Details of authorized actual user and TSDF

(specify among transportation/ recycling/ specify among transportation/ recycling/ granted to the authorization utilization/pre-processing/co-processing/incineration/ (20) Landfill and Incineration Schedule I Cat. 2.1, 2.2, 2.3, 3.1, 3.3, 3.1, 3.2, 3.5.1, 3.5.2, 3.5.	αí	2 E + 2
22 4 8 7 4 6 6 6 8	Name of SPCB/PCC who granted authorization to the authorization no. with its validity (19) RPCB TWA No: RPCB/HWM/2C17-2018/HSW//HSW//73 Valid till 28/02/2022 VA No: RPCB/HWW/202(7-2078) VA No: RPCB/HWW/202(7-2078) VA No: RPCB/HWW/202(7-2078) VA No: RPCB/HWW/202(7-2078)	T 875

includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing

2. Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately 20 Compliance w.r.t. labeling, manifest system, records, annual returns etc.

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Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including Compliance of all Marifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT: Not applicable (Waste is being managed within Adequate packing of HW: Colour coded dustbins provided for oily rags. Dedicated waste pits provided collection of drilling waste. AEE, RPSCB, Balotra (Bhala Ram Siyaq) Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation: Not applicable Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988 : Authorized Vehicles used Monitoring is carried out as per the schedule of industry itself. Timely submission of annual returns in Form 4 to the SPCB/PCC: Yes Transportation HW only by authorized sender or receiver. Yes Daily records maintenance in Form 3 : Yes maintained Yes Labeling of HW containers in form 8 : Applicable. Details of HW contaminated sites, if any, Safety facilities provided at storage facility Please make observations on the below: HOWM Rules, 2016): Satisfactory co-processing . Not applicable within and outside the industry Environmental Monitoring JEE, RPSCB, Balotra (Anil Kumar Paliwal) same state) Remarks premises œ v 10 24

Recommendation:

In 19ht of aforementioned facts, industry's application dated 10/05//2021 (application id: 282242 -unit id 24118) for authorization under HW_Rules. 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

Regional Officer, RPCB, Balotra Rajkuper Sehra)

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

No.	Category (as per	Quantity recycled/ Utilize captive facility (in Torne)	Quantity recycled/ Utilized/ Stapesed in captive facility (in Tonne)	Jisbosed in	HW sent for in Tonnes a	HW sent for Recycling/U in Tonnes and to whom	tileation(Pr	е-ргисевайцу С	HW sent for Resycling/Utilization/Pre-processing/ Co-processing/ Incrneration/ Secured Landfilling in Tonnes and to whom	roneration/ Sec	ured Landfilling	Total HW recycled/	Duantity of texardous
	column 2 of the Table 2)	(Notice alted	Secured	Recycled/ Utilized	Becyding	Recytling Utilization	Pre- process ing	Co	Incineration	Secured Land Ming	Sent to whom (please specify X, No of Table 3A)	utitized in captive hacity and sent to other authorized facility (Sum of column 24 - 33)	waste store within the premises (as per column 15 of the Table 21
-22	-73	-24	-15	-78	-27	.28	-20	-10	-31	-32	-13	3/4	32
11	Contaminated cotton rags and other cleaning material (Cat. 33.2)	N.	192	1	N	Neil	MGI	0.579 MT	**	2	Ambuja Cement	TM 6520	2
2	Spent/Used Gif (Cat 5.1); Kt.	MI	NE	0.234 KL	NIE	MIL	IN	N.	N.A.	72	Used in process at	0,234 (1	ā

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MITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

is s	Particulars	Particulars Status/Details
-	Name of industry	M/s VEDANTA LIMITED (Caim Oil & Gas) PML-1 Mangia Well Pad-04 (Old name Mangala Well Pad-04)
N	Complete Postal Address of the Industry	Village Jogasar Kuwan Tehsil Baytau District:Barmer, Rajasthan,
60	Website	https://www.cairnindia.com
4	Tel and Fax Number	02982-860113
40	Longitude and Latitude	71*31*30.58*E 25*57*15.29*N
9	Email	RJON.EnvironmentManagerMPT@calmindia.com
-	Date of visit	25/08/2021
60	Contact Person, Name, Designation and Contact Number	Dr. B. R. Jat, Chief Environment Manager - Onshore 8003996693
0	Name and Designation of the officials visiting the Unit	Bhala Ram Siyag, Assistant Environment Engineer Anii Kumar Paliwal, Junior Environment Engineer
9	Process description in brief for each product. A	Also attach process flow diagram indicating raw materials and sources of hazardous waste
	It is a hydrocarbon exploration and production well pad. Production fluid (pipeline for further processing. Injection fluid containing separate produ- pumped into injection wells. There is no processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certal hazardous waste is provided in section 15 below.	It is a hydrocarbon exploration and production well pad. Production fluid (well fluid) from all wells is being pumped to MPT through intra field pipeline for further processing. Injection fluid containing separate produced water and polymer solution is being received from MPT and pumped into injection wells. There is no processing of crude oil at wellpad. No raw material is required for production of hydrocarbons except certain chemicals being used for well maintenance activities. Details of hazardous waste is provided in section 15 below.
7	Year of Commissioning	July 2011
12	Production (in MT or KL/ Day) of each product	Sr. No Product Quantity with Unit Operational Status 1 Crude Oil 6,000,00 BOPD Operational 2 Natural Gas 1,20 MNSCFD Operational
50	Status of Consent under the Water Act, 1974	and valid
14	-	Consent granted vide order No. 2017-2018/HDF/2620 dated 11/01/2018 and valid till 30/06/2022.
5	100000000000000000000000000000000000000	Status of Authorization under the Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 (HWM Rules, 2008) / Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 (HOWM Rules, 2016) and details of Hazardous Waste (HW) authorized (Please also attach copy of authorization): HWA granted vide File No. F(HSW)/Barmer(Barmer)/7(1)/2009-2010/9159-9161 dated 22/12/2016 and valid till 31/10/2021
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Detail of Renewal HWA Application: Application ID 282410 Unit ID 24118 Date of Application: 24/06/2021

Name and Categories of HW generated and their respective quantity (Please specify all types of HW generated from the unit along with category as per Schedule I or II of the HOWM Rules, 2016 The details of various categories of hazardous wastes generation and their quantity, as verified by the inspecting team during the inspection are as below in Table- 1: 16

क्रामिल

PAVIOUS	l year	Input			0.452 MT 0.420 KL
During previous	financial year	Product Input		6	ninat rags Used 5.1);
Tant Trans	of of on)	Input			
During current During prev	financial year (as on date of inspection)	Product		(8)	Contaminated oily rags (33.2) - 0.127 MT Spent/ Used Oil (Cat S.1); -0.045 KL
duced, cr	year		Input	3	No raw material required for hydroca riton producti on
Actual quantity of products produced, or	During previous financial year		Product	(7)	Crude Oil: 2169 BOPD Natural Gas: 0.70 MMSCFD
antity of pr	urrent il year date of tion)			^	No raw material require d for hydroca rbon producti on
Actual quan	During current financial year (as on date of inspection)		Product Input	(9)	Crude Oll: No raw 1958 materia BCPD require d for Astural hydroc Gas: 0.67 rbon MMSCFD produc
HW	as per the consented capacity of the product	(Tonne per	day of month or annum)	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity
HW	(in Tonne) per ton of the consented	product		(4)	No raw material required for production of hydrocarbon
Name of HW	generated in Tonne and their quantity per Tonne of	inputs*		(3)	1.Contaminated oily rags (33.2) 2. Spent/Used Oil (Category 5.1):
Various	Production Plant/ Process at the facility			(2)	Exploration and production of Hydrocarbon and local separation facility
Si	ž			(1)	

Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Details of HW storage, quantity of HW stored and period of storage Secured Land filling facility details

 Storage facility details and capacity. 18

- (i) Lined/unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing
- (ii) Open/ Covered and safe from rainwater intrusion: Open Pits but with proper bund walls around the pits to avoid rain water intrusions.
 - (iii) Capacity: Size: 60 m X 18 m X2.5 m
- (iv) In case of incinerable hazardous waste storage, comment or compliance of CPCB guidelines: Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

₹ A	(jus
Latest Date of Transfer of HW to authorized recycler/ coprocessor/TSDF/ etc. (16)	16.07.2021 (Oily rags transferred to MPT TSDF yard)
Balance (in Tonne) (Column 13 + Column 14) (15)	Z
Actual Quantity (in Tonne) found stored on the day of inspection (14)	NIL
Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial year) (13)	NIL
Actual HW generated in Tonne [sum of Column (8) and (9) of Table 1] (12)	NIC
Name & Category of HW [as per Column (3) of Table 1]	Z
No. (10)	_

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes

Categories and quantity of HW sent to authorized actual user/ common TSDF; NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM/2017-2018/HSW/HSW/73 valid till 28/02/2022) 19

Details of the authorized actual user*/common TSDF, as applicable, whom HW sent

Table 3A: Details of authorized actual user and TSDF

-	Name & address of the	Name of SPCB/PCC who	Activities for which authorization granted	Name & categories of HW
	authorized common TSDF/ Actual User*	granted authorization to the authorized TSDF/Actual user and authorization no. with its	to the authorized TSDF/Actual user (specify among transportation/ recycling/utilization/pre-processing/co-	for which authorization granted to the authorized TSDF/Actual User*
	(18)	validity (19)	processing/incineration/ secured land filling) (20)	(21)
	Captive TSDF, MPT (VEDANTA LIMITED- Caim Oil & Gas)	RPCB HWA No: RPCB/HWM/2017- 2018/HSW/HSW/73 Valid till 28/02/2022	Landfill and Incineration	Schedule I Cat. 21, 22, 23, 3.1, 33, 3, 31, 33.2, 35.1, 35.2, 35.3, 35.4, 36.1, 36.2, 37.1, 37.2, 37.3, 5.1, 8.5.2
	Ambuja Cement	RPCB HWA No: RPCB/HWM/2020- 2021/CPM/ HSW/74 Valid till 31/07/2026	Coprocessing	Schedule I Cat. 2.1 (drill cutting) & 5.2 (oily rags)

*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing

Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately.

20 Compliance w.r.t. labeling, manifest system, records, annual returns etc.



Adequate packing of HW. Colour coded dustbins provided for oily rags. Dedicated waste pits provided collection of drilling waste. Labeling of HW containers in form 8: Applicable. Please make observations on the below:

Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the HOW/M Rules, 2016]: Satisfactory

Transportation HW only by authorized sender or receiver: Yes v

5

NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT: Not applicable (Waste is being managed within

Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including co-processing: Not applicable ø

Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation. Not applicable

Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988 : Authorized Vehicles used 8

Daily records maintenance in Form 3: Yes maintained 0

Timely submission of annual returns in Form 4 to the SPCR/PCC · Yes

		Monitoring is carried out as per approved monitoring plan		1 Sent	(Bhala Ram Siyag)
4 10 mg of ord or	Yes	Monitoring is carried out as p	e Z	1	
10. Imely submission of affilial fetalism of the or one of the	21 Safety facilities provided at storage facility	Environmental Monitoring	Details of HW contaminated sites, if any, within and outside the industry premises	24 Remarks	(Anii Kumar Paliwal)
	21	22	23	24	,

AEE, RPSCB, Balotra (Bhala Ram Siyag)

In light of aforementioned facts, industry's application dated 24/06//2021 (application id: 282410 -unit id 24118) for authorization under HW Rules 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

JEE, RPSCB, Balotra

Recommendation

(Rajkernar Sehra) Regional Officer, RPCB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

S ON	Name of HW & Category (as per	Cuantity recycled/ Utilize captive facility (in Tonne)	Guantity recycled/ Utilized/ Disposed in captive facility (in Tomes)	Disposed in	HW sent for in Towner a	HW sent for Recycling/U in Towns and to whom	TransmyPt	/Fuscassuff-a	HW sent for Recycling/Utilization/Ptr-processing/ Co-processing/ incrneration/ Secured Landfilling in Towns and to-whom	cmeration/ Sec	ared Landfilling	Total HW recurinty	Quentity of
-	column 2 of the Table 2	Incinerated	Secured	ferycles/ Utilized	Recycling Utilization	Utization	Pre- process ing	Co- processing	incineration	Secured	Sent to whom phase specify 5. No of Table 3A)	utilized in captive facility and sent to other authorized facility (Sum of column 24 - 33)	wade store within the provises (as per column 15 of the
- 22	-33	.24	-15	-26	-22	-28	Ø.	-30	-31	-32	V.33	77.	38
-	Contemnated cotton rags and other cleaning material (Car. 33.2)	2	72	3	2	2	E.	0.579 MT	N.A.	NI	Ambuja Cement	20	2
24	Spent/Used Oil (Cat 5.1): KL	M	12	0.465 KL	Ni.	MI	E	ž	N.A.	2	Used in process at	0.455 tt.	T N





FORMAT FOR INSPECTION OF INDUSTRIES
WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

S	Particulars			Status/Details	ails
- N	Name of industry	M/s VEDA	M/s VEDANTA LIMITED (Caim Oil & Gas)	M/s VEDANTA LIMITED (Cairn Oil & Gas) PMI -1 Manda Well Pad-05 (old name Mandala Well Pad -05)	(ell Pad -05)
2	Complete Postal Address of the Industry	Village Jog	asar Kuwan Teh	Village Jogasar Kuwan Tehsil Baytau District Barmer, Rajasthan,	ner , Rajasthan,
1 00	Website	https://ww	https://www.cairnindia.com		
4	Tel and Fax Number	02982-660113	1113		
10	Longitude and Latitude	71°31'2.04'E 25°56'40.22"N	2-N		
8	Email	RJON Env	ironmentManage	RJON. EnvironmentManagerMPT@caimindia.com	
1	Date of visit	25/08/2021	-		
00	Contact Person, Name, Designation and Contact Number	Dr. B. R. Jat, 8003996696	at, Chief Environ 96	Chief Environment Manager - Onshore	эге
o	Name and Designation of the officials visiting the Unit	Sh. Bhala Sh. Anii K	Ram Siyag, Assi umar Paliwal, Jur	Sh. Bhala Ram Siyag, Assistant Environment Engineer Sh. Anii Kumar Paliwal, Junior Environment Engineer	ineer
9	Process description in brief for each product. A generation along with mass balance	Also attach	process flow dia	igram indicating raw n	Also attach process flow diagram indicating raw materials and sources of hazardous waste
	production cticn fluid s no proces duction of on 15 belo	vell pad. Pr containing s ing of crude ydrocarbon	cduction fluid (webparate produce out at wellpad.	all fluid) from all wells in d water and polymer chemicals being used	well pad. Production fluid (well fluid) from all wells is being pumped to MPT through intra field containing separate produced water and polymer solution is being received from MPT and sing of crude oil at wellpad. hydrocarbons except certain chemicals being used for well maintenance activities. Details of w.
=	Year of Commissioning	July 2011			
12	Production (in MT or KL/ Day) of each product	Sr. No	Product Crude Oil Natural Gas	Quantity with Unit 8000.00 BOPD 2 MMSCFD	Operational Status Operational
5	Status of Consent under the Water Act, 1974	Consent granted 30/06/2024	vide	order No. 2020-2021/HDF/3295	DF/3295 dated 02/03/2021 and valid till
4	Status of Consent under the Water Act, 1981	Consent gi	granted vide on 24	order No. 2020-2021/HI	2020-2021/HDF/3295 dated 02/03/2021 and valid till
5	Status of Authorization under the Hazardous Waste (Management, Handling & Transboundary Movement) Rules, 2008 (HWM Rules, 2008) / Hazardous & Other Wastes (Management & Transboundary Movement) Rules, 2016 (HOWM Rules, 2016) and details of Hazardous Waste (HW) authorized (Please also attach copy of authorization): HWA granted vide File No. F(HSW)/Barmer(Barmer)/7(1)/2009-2010/11478-11480 dated 09/03/2017 and valid till 31/10/2021	aste (Mana ansbounda authorizatio	gement Handin ry Movement) Ri ry): HWA grante	g & Transboundary Mo lies, 2016 (HOWM Rul d vide File No. F(HS)	//aste (Management, Handing & Transboundary Movement) Rules, 2008 (HWM Rules, 2008) / ransboundary Movement) Rules, 2016 (HOWM Rules, 2016) and details of Hazardous Waste authorization): HWA granted vide File No. F(HSW)/Barmer(Barmer)/7(1)/2009-2010/11478-21



Detail of Renewal HWA Application: Application ID 282227 Unit ID 24118 Date of Application: 09/05/2021

Name and Categories of HW generated and their respective quantity (Please specify all types of HW generated from the unit along with category as per Schedule I or II of the HOWM Rules, 2016

The details of various categories of hazardous wastes generation and their quantity, as verified by the inspecting team during the inspection 16

are as below in Table- 1:



SUGNA	year	Indu	-		doily Gill 48 KL 2.2];
During current During previous	firancial year	Product		(6)	Contaminated oily ags (33.2) 0.452 MT Spent/ Used Oil (Cat 5.1): 0.345 KL Sludge containing Oil (Category 2.2): 1.08 MT
shury or	ll year date of dion)	Input			
During current	financial year (as on date of inspection)	Produc	+	(8)	Contaminated only rags (33.2); 0.127 MT Spent/ Used Oil (Cat 5.1); 0.250 KL
_					af for arbon
produce	year		Input	(2)	No raw material required for hydrocarbon production
products	During previous financial year		Product Input		Crude Oil: 3742 BBL/Day Natural Gas: 0.93 MMSCF D
army of	urrent I year ale of tion)			(9)	No raw material required for hydrocar bon producti on
Actual quantity of products produced, or inputs used During current During previous financial year (as on date of inspection) Product Input Product Input					Crude Oil: 3488 BBL/Day Natural Ges: 0.80 MMSCFD
HW generation as per the consented capacity of the product (Tonne per day of month or annum)					Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity
HW generation (in Tonne) per ton of the consented product					No raw material required for production of hydrocarbon
Name of HW	(with category) generated in Tonne and their quantity per Tonne of	inputs*		(3)	Contaminated cotton rags and other deaning material (Category 33.2) Spent/Used Oil (Category 5.1): Ki. Studge containing Oil (Category 2.2): MT
Various	Production Pant/ Process at the facility			(2)	Exploration and production of Hydrocarbon and local separation facility
15	o Z			(1)	## A

Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Details of HW storage, quantity of HW stored and period of storage Secured Land filling facility details

1. Storage facility details and capacity.

(i) Linec/ unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing

(ii) Oper/ Covered and safe from rainwater intrusion. Open Pits but with proper bund walls around the pits to avoid rain water intrusions.

(iii) Capacity: Size: 60 m X 18 m X25 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines. Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

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Latest Date of Transfer of HW to authorized recycler/ co-processor/TSDF/ etc. (16)	16.07.2021 (Oily rags transferred to MPT TSDE variet
Balance (in Tonne) (Column 13 + Column 14) (15)	Ž
Actual Quantity (in Tonne) found stored on the day of inspection	- N
Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial year)	
Actual HW generated in Tonne (sum of Column (8) and (9) of Table 1]	II.
Name & Category of HW [as per Column (3) of Table 1] (11)	Z
No. 0	-

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes

Categories and quantity of HW sent to authorized actual user/ common TSDF; NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM2017-2018/HSW/HSW/73 Valid till 28/02/2022) 9

1. Details of the authorized actual user*/common TSDF, as applicable, whom HW sent:

Table 3A: Details of authorized actual user and TSDF

No. 05.	Name & address of the authorized common TSDF/ Actual User (18) Captive TSDF, MPT (VEDANTA LIMITED- Caim Oil & Gas) Ambuja Cement F	Name of SPCB/PCC who granted authorization to the authorization to the authorization no. with its validity (19) RPCB HWA No: RPCB/HWW/2017-2018/HSW/HSW/73 Valid till 28/02/2022 HWA No: RPCB/HWW/2020-2021/CPM/ HSW/74 Valid till	me of SPCB/PCC who need authorization granted authorization to the authorization to the authorization to the authorization to the authorization to the authorization or with its authorization no. with its validity secured land filling) (19) RPCB No: RPCB/HWM/2017- 2018/HSW/73 Valid till 28/02/2022 No: RPCB/HWM/2020- SPM/ HSW/74 Valid till Coprocessing	Name & categories of HW for which authorization granted to the authorized TSDF/Actual User (21) Schedule I Cat. 2.1, 2.2, 2.3, 3.1, 3.3, 3.3, 3.3, 3.3, 3.3, 3.3, 3
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*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing

2. Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10). Please applicable data in Table 3B as attached with this format separately Compliance w.r.t. labeling, manifest system, records, annual returns etc. 20

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Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT; Not applicable (Waste is being managed within Adequate packing of HW. Colour coded dustbins provided for oily rags. Dedicated waste pits provided collection of drilling waste. Prior infimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation: Not applicable Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988: Authorized Vehicles used Monitoring is carried out by industry by their own. Timely submission of annual returns in Form 4 to the SPCB/PCC : Yes Transportation HW only by authorized sender or receiver: Yes Daily records maintenance in Form 3: Yes maintained Yes Labeling of HW containers in form 8 : Applicable. Details of HW contaminated sites, if any Safety facilities provided at storage facility Please make observations on the below: HOWM Rules, 2016): Satisfactory co-processing : Not applicable within and cutside the industry Environmental Monitoring same state) premises Remarks N 00 ব 50 9 N 24

AEE, RPSCB, Balotra Bhala Ram Siyag)

In light of aforementioned facts, industry's application dated 09/05//2021 (application id: 282227-unit id 24118) for authorization under HW-Rules

2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

JEE, RPSCB, Balotra (Anil Kumar Paliwal)

Recommendation:

Regional Officer, RPCB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

NO.	Category (as per	Quantity recycled/ Utilize captive facility (in Tonne)	Quantity recycled/ Utilized/ Disposed in captive facility (in Tonne)	Disposed in	HW sent for in Torines a	HW sent for Recycling Ut in Torines and to whom	ti ization/Pr	HW sent for Recycling/Utilization/Pre-processing/ Co-processing/ Incineration/ Secured Landfilling in Torines and to whom	Co-processing/1	ncineration/ Seg	Supplied (and filling	Total HW corrected/	Quantity of
11- 11	column 2 of the Table 2)	htinerated	Secured	Recycled/ Utilized	Recycling	Utilization	Pre- process ing	Co- processing	heisuration	Secured Land Filling	Serttowhom (pisse specify 5, No of Table 3A)	utilized in captive facility and sent to other authorized facility (Sum of column 24 - 33)	wate store within the premises (as percolumn 15 of the
-22	-23	-24	-75	-26	-27	-28	-58	.30	-31	-33	-33	-14	JE JE
et	Contaminated cotton rags and other cleaning material (Ca., 33.2)	3	ž.	3	2	9	18	0.579 MIT	N.A.	32	Amouja Cervent	0.579.MT	R R
75	Spent/Used Off (Cat 5.1); 41.	Til.	in.	13 £65.0	Ñ	No	Ē	N	NA	174	Used in process at	0.593 KL	970
m	Studge containing Oil (Category 2.2): MT	ž	LOS MT	3	2	2	Ī.	< ≥ 2	4 X	2	MPT landfill	1.08 MT	M





FORMAT FOR INSPECTION OF INDUSTRIES WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

	WITH REGARDS TO GENERALION AND MANAGEMENT OF HAZARDOUS WASTE	TEKA ION	AND MANA	GEMENI OF HAZAR	COOOS WASIE	
S S	Particulars			Status/Details	SI .	
-	Name of industry	M/s VEDA/ PML-1 Mar	Mis VEDANTA LIMITED (PML-1 Mangla Well Pad-7	Mis VEDANTA LIMITED (Caim Oil & Gas) PML-1 Mangla Well Pad-7		
2	Complete Postal Address of the Industry	Village Jogs	sar Kuwan Tehs	Village Jogasar Kuwan Tehsil:Baytau District:Barmer, Rajasthan,	Rajasthan,	
en	Website	https://www	https://www.cairnindia.com			
4	Tel and Fax Number	02982-660113	113			
10	Longitude and Latitude	71°31'30.58'E 25°57'15.29'N	3. N			
8	Email	RJON Env	ironmentManag	RJON EnvironmentManagerMPT@cairnindia.com		
1	Date of visit	25/08/2021				
00	Contact Person, Name, Designation and Contact Number	Dr. B. R. Jat. 8003996696	at, Chief Enviro	Dr. B. R. Jat, Chief Environment Manager - Onshore 8003996696	0	
on	Name and Designation of the officials visiting the Unit	Sh. Bhala Sh. Anil Ku	Ram Siyag, As ımar Paliwal, Jı	Bhala Ram Siyag, Assistant Environment Engineer Anil Kumar Paliwal, Junior Environment Engineer	er	
9	Process description in brief for each product, generation along with mass balance	Also attach	process flow d	lagram indicating raw ma	Also attach process flow diagram indicating raw materials and sources of hazardous waste	9
	ction fluid ction fluid no proces duction of on 15 bek	well pad. Pro containing sing of crude sing of crude sydrocarbons	oduction fluid (v eparate produc oil at wellpad, s except certain	vell fluid) from all wells is ed water and polymer s chemicals being used t	well pad. Production fluid (well fluid) from all wells is being pumped to MPT through intra field containing separate produced water and polymer solution is being received from MPT and ssing of crude oil at wellpad. hydrocarbons except certain chemicals being used for well maintenance activities. Details of the hydrocarbons except certain chemicals being used for well maintenance activities. Details of the well maintenance activities of the transfer of the product of	व वव
;	Year of Commissioning	July 2011				
12	Production (in MT or KL/ Day) of each product	Sr. No	Product Crude Oil Natural Gas	Quantity with Unit 13,000.00 BOPD 2.60 MMSCFD	Operational Status Operational	1367
13	Status of Consent under the Water Act, 1974	Consent granted 30/06/2022.	vide	order No. 2017-2018/HDF/2619	dated 11/01/2018 and valid	3
4	200	Consent g 30/06/2022	Consent granted vide order 30/06/2022	rder No. 2017-2018/HD	2017-2018/HDF/2619 dated 11/01/2018 and valid till	5
15	Status of Authorization under the Hazardous Hazardous & Other Wastes (Management & (HW) authorized (Please also attach copy of dated 22/12/2016 and valid till 31/10/2021	faste (Managransboundar ransboundar uthorization)	y Movement) F y Movement) F : HWA granted	ng & Transboundary Mov tules, 2016 (HOWM Rule vide File No. F(HSW)/Bu	Naste (Management, Handling & Transboundary Movement) Rules, 2008 (HWM Rules, 2008) / Fransboundary Movement) Rules, 2016 (HOWM Rules, 2016) and details of Hazardous Waste authorization): HWA granted vide File No. F(HSW)/Barmer(Barmer)/7(1)/2009-2010/9165-9167	5 te /

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Detail of Renewal HWA Application: Application ID 282405 Unit ID 24118 Date of Application: 16/05/2021

Waste Category of Augustic Generated / Storage Hazardous waste	those 2.1 925.00 MT/WELL (SLF/Coprocessing)	2.2 S3 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers	oll 2.3 475 MT/WELL, Captive SL-F/Coprocessing in cement kiln/Reprocess	5.1 5 MT/WELL /Annum Sales to Registered Recycler/ Reprocess	ing oil 5.2 SS MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers	3.3 8 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers	ers/ 33.1 8 MT/WELL /Annum th wastes	ags or 33.2 10 MT/WELL/Arnum s Incineration/Coprocessing	oration 37.3 50 MT/WELL/Annum SLF/Coprocessing
Source of Hazardous Waste	1 Drill cuttings excluding those from waste-based mud	2 Sludge containing oil	3 Drilling mud containing oil	4 Used or spent oil	5 Waste/residue containing oil	6 Sludge and filters contaminated with oil	7 Empty barrels/ containers/ liners contamirated with hazardous chemicals /wastes	8 Contaminated cotton rags or other cleaning materials	9 Concentration or evaporation residues
No Source	1 Drill cutt from war			4 Used or		6 Sludge a	7 Empty bi		9 Concern residues

reir quantity, as verified by the inspecting team during the inspection are as below in Table- 1:



W generated	During previous financial year	Product Input	(6)	Contaminated oily rags (33.2) -0.452 MT Spent/ Used Oil (Cat 5.1); -0.378 KL
Actual quantity of nivi generated	During current financial year (as on date of inspection)	Product Input	(8)	Contaminated Colly rags (33.2) R-0.127 MT Spent/ Used Oil S(Cat 5.1); 0.362 RL
oncen, or	year	Input	7	No raw material required for hydroca rbon producti on
ord epino	During previous financial year	Product Input	8	Crude Oil: 3308 BBL/day Natural Gas: 1.17 MMSCFD
d o family	urrent il year date of tion)		(9)	No raw material require d for hydro:a rbon producti on
Actual quantity of products produced, or inputs used During current During previous financial year (as on date of inspection) Product Input Product Input				Crude Oil: 2248 BOPD Natural Gas: 0.73 MMSCFD
generation	as per the consented capacity of the product (Tonne per	day of month or annum)	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity
HW generation (in Tonne) per ton of the consented product				No raw material required for production of hydrocarbon
(with category)	generated in Tonne and their quantity per Tonne of inputs*		(3)	Contaminated cotton rags and other deaning material (Category 33.2) Spent/Used Oil (Category 5.1); KL.
Various	Plant/ Process at the facility		(2)	Exploration and production of Hydrocarbon and local separation facility
is S			(1)	- 644,000

Barmer
Kawas,
present at MPT,
TSDF
Captive
Incineration/
ecycling/ Utilization/ and filling facility details
Recycling/ Land filling
7 Captive Rei
11

Details of HW storage, quantity of HW stored and period of storage

Storage facility details and capacity.

(i) Lined/unlined. Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing

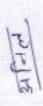
(ii) Open/ Covered and safe from rainwater intrusion: Open Pits but with proper bund walls around the pits to avoid rain water intrusions.

(iii) Capacity: Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines: Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored



28-	
Latest Date of Transfer of HW to authorized recycler/ co-processor/TSDF/ etc. (16)	16.07.2021 (Oily rags transferred to MPT TSDF vard)
Balance (in Tonne) (Column 13 + Column 14) (15)	Z
Actual Quantity (in Tonne) found stored on the day of inspection (14)	NIL
Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial year) (13)	NIL
Actual HW generated in Tonne [sum of Column (8) and (9) of Table 1] (12)	NF
Name & Category of HW [as per Column (3) of Table 1] (11)	Z
N N (0)	÷

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. tmely in compliance with Rule 9 of the HOWM Rules: Yes e

Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCE/HWM/2017-2018/HSW/HSW/73 Valid till 28/02/2022) 0

1. Details of the authorized actual user*/common TSDF, as applicable, whom HW sent.

Table 3A: Details of authorized actual user and TSDF

ij 2	Name & address of the	Name of SPCB/PCC who	Activities for which authorization granted	Name & categories of HW
Š	Actual User*	granted authorization to the authorized TSDF/Actual user and authorization no. with its	to the authorized TSDF/Actua user (specify among transportation/ recycling/ utilization/pre-processing/co-	for which authorization granted to the authorized TSDF/Actual User*
(17)	(18)	validity (19)	processing/incineration/ secured land filling) (20)	(21)
-	Captive TSDF, MPT (VEDANTA LIMITED- Caim Oil & Gas)	RPCB HWA No: RPCB/HWM/2017- 2018/HSW/HSW/73 Valid till 28/02/2022	Landfill and Incineration	Schedule I Cat. 2.1, 2.2, 2.3, 3.1, 3.3, 33.1, 33.2, 35.1, 35.2, 35.3, 35.4, 36.1, 36.2, 37.1, 37.2, 37.3, 5.1, 8.5.2
2	Ambuja Cement	RPCB HWA No: RPCB/HWM/2020- 2021/CPM/ HSW/74 Valid till 31/07/2026	Coprocessing	Schedule I Cat. 2.1 (drill cutting) & 5.2 (oily rags)

Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing.

Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately.

20 Compliance w.r.t. labeling, manifest system, records, annual returns etc.



Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT; Not applicable (Waste is being managed within Adequate packing of HW: Colour coded dustbins provided for oily rags. Dedicated waste pits provided collection of drilling waste. Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation: Not applicable Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988 : Authorized Vehicles used Monitoring is carried out as per the schedule of industry itself. Timely submission of annual returns in Form 4 to the SPCB/PCC : Yes Transportation HW only by authorized sender or receiver. Yes Daily records maintenance in Form 3. Yes maintained Yes Labeling of HW containers in form 8: Applicable. Details of HW contaminated sites, if any, Safety facilities provided at storage facility Please make observations on the below. HOWM Rules, 2016): Satisfactory co-processing: Not applicable within and outside the industry Environmental Monitoring Remarks premises 00 4 10 0 7

(Bhala Ram Siyag) AEE, RPSCB, Balotra

> (Anil Kumar Paliwal) JEE, RPSCB, Balotra

Recommendation:

In light of aforementioned facts, industry's application dated 24/06//2021 (application id: 282405 -unit id 24118) for authorization under HW Rulesi 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate. (Rajkernar Senra) I Regional Officer, RPCB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

No.	Name of HW & Category (as per	Quantity recycled/ Utilize captive facility (in Tonne)	Quantity recycled/ Utilized/ Disposed in captive facility (in Tonne)	Neposed m	HW wnt fe in Tonnes a	HW sent for Recycling/Ur in Tonnes and to whom	tázation/Pr	(e-processing/	Gussacoud or	HW sent for Recycling/Utilization/PY+-processing/ Co-processing/ Incineration/ Secured Landfilling in Tonnes and to whom:	ured landfilling	Total IIW recycled?	Quentity of hospingors
	cclumn 2 of the Table 2)	Donerated	Secured	Recycled/ (Hiltred)	Recycling	Recycling Utilization	Pre- process ing	Co- processing	Incirention	Secured Land filing	Sent to whom iplease specify 5. No of Table 3A)	utilized in caption facility and sent to other authorized facility (Sum of column 24 - 33)	within the premises (as per column 15 of the Tabe 2)
33	-23	-24	-15	-26	-27	-28	987	-30	31	-32	-33	-14	35.
61	Contaminated cotton rags and other cleaning material [Cat. 33.2)	ž	ij.	3	78	2	E Z	TM8620	N.A.	IN	Ambuja Gernent	0.579 MT	Pati
6	Spent/Used Oil (Cat 5.1); fct.	MI	Mil	0.740 KL	Ĭ.	MI	THE N	ii.	N.A.	N.	Used in process at	0.740 tt.	2

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FORMAT FOR INSPECTION OF INDUSTRIES WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

Name of industry Name of industry Complete Postal Address of the Industry Complete Postal Address of the Industry Website Tel and Fax Number Tel and Sax Assistant Environment Engine the Unit mass balance It is a hydrocarbon wells. There is no processing of crude oil at wellpad No raw manated is required for production well pad. Production fluid well fluid) from all wells is pipeline for further is no processing of crude oil at wellpad No raw manated is required for production of hydrocarbons except certain chemicals being used if hazardous waste is provided in section 15 below. Year of Consent under the Water Act. 1961 Status of Consent under the Water Act. 1961 Status of Consent under the Water Act. 1961 Status of Consent under the Water Act. 1961 Status of Authorization under the Hazardous Waste (Management Handling & Transboundary Movement) Rutes, 2016 (HOVM Rule (HVM) authorized (Please also statach copy of authorization): HVMs ganted vide order No. 2020-2021/HDI (HW) and tell 2020-2021/HDI (HW) authorized (Please also statach copy of authorization): HVMs ganted vide orde	is s	Particulars	Particulars Status/Details	Status/Details	alls	
02/-3 20 00/-0 -0	-	Name of industry	M/s VEDANTA LIMITED (Cair PML-1 Mangla Well Pad-14	m Oil & Gas)		
	2	Complete Postal Address of the Industry	Village Jogasar Kuwan Tehsil:Ba	laytau District:Barmer,	Rajasthan,	
	3	Website	https://www.cairnindia.com		The second secon	
	4	Tel and Fax Number	02982-660113			
	3	Longitude and Latitude	71*31'30.58'E 25*57'15.29"N			
	9	Email	RJON EnvironmentManagerM	MPT@caimindia.com		
	7	Date of visit	25/08/2021			
	00	n, Name, Designation	1000	ent Manager - Onsho	ire	
	a	Name and Designation of the officials visiting the Unit	620000	ant Environment Engin or Environment Engin	neer	
	10	h product.	Also attach process flow diagn	ram indicating raw n	naterials and sources of hazard	dous waste
		production ction fluid no process duction of fl		fluid) from all wells it water and polymer hemicals being used	s being pumped to MP I throug solution is being received fron for well maintenance activities	m MPT and m Details of
	Ξ	Year of Commissioning				
	12	Production (in MT or KL/ Day) of each product	Product Crude Oil Natural Gas	Quantity with Unit 1,500.00 BOPD .50 MMSCFD	Operational Status Operational Operational	
	13	1000	ranted vide			and valid till
1002101-0001-000	4	-	Consent granted vide order 31/12/2023.	r No. 2020-2021/HI	0F/3102 dated 30/06/2020 at	and valid till
	5	100 A 100 A	Naste (Management, Handling & Fransboundary Movement) Rule f authorization): HWA granted v 21	& Transboundary Mo es, 2016 (HOWM Rul vide File No. F(HSV	vement) Rules, 2008 (HWM Rules, 2016) and details of Hazard V)/Barmer(Barmer)/7(1)/2009-2	dous Waste 2010/11951-

Detail of Renewal HWA Application: Application ID 282318 Unit ID 24118 Date of Application: 13/05/2021

	ž Š	Source of Hazardous Waste	Category of Hazardous waste	Quantity of Hazardous Waste Generated / Storage
	-	Drill cuttings excluding those from waste-based mud	2.1	925.00 MT/WELL (SLF/Coprocessing)
	7	Sludge containing oil	2.2	53 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
	m	Drilling mud containing oil	2.3	475 MT/WELL Captive SLF/Coprocessing in cement kiln/Reprocess
	4	Used or spent oil	5.1	5 MT/WELL /Annum Sales to Registered Recycler/ Reprocess
	2	Waste/residue containing oil	5.2	55 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
-	9	Sludge and filters contaminated with oil	3.3	8 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
	7	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes	33.1	8 MT/WELL /Annum Sales to Registered Recycler
	00	Contaminated cotton rags or other cleaning materials	33.2	10 MT/WELL/Annum Incineration/Coprocessing
	6	Concentration or evaporation residues	37.3	50 MT/WELL/Annum SLF/Coprocessing
- 2	ne an	Name and Categories of HW generated and category as per Schedule I or II of the HOWM	and their respective AM Rules, 2016	Name and Categories of HW generated and their respective quantity (Please specify all types of HW generated from the unit along with category as per Schedule I or II of the HOWM Rules, 2016

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During previous	financial year	Product Input		(6)	Contaminated oily rags (33.2)- 0.452 MT Spent/ Used Oil (Cat 5.1); - 0.422KL
During current During pre-	financial year (as on date of inspection)	Product Input		(8)	Contaminated Condity rags (33.2)- rag 0.127 MT Spent/ Used Oil Spr (Cat 5.1):-0.135 5.1 Kt.
duced, or	year		Input	0	No raw material required for hydroca rbon producti on
Actual quantity or products produced, or inputs used	During previous financial year		Product Input	(7)	Crude Oil: 3902 8BI/day Natural Gas: 1.09 MMSCFD
intity of pro	urrent I year late of tion)	0			No raw material require d for hydroca rbon producti on
Actual quar inputs used	During current financial year (as on date of inspection)	8	Product Input	(9)	Crude Oil; 3633 BOPD Natural Gas; 1.17 MMSCFD
cereration	as per the consented capacity of the product	(Tonne per	month or	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity
HW	(in Tonne) per ton of the consented	product		(4)	No raw material required for production of hydrocarbon
(with category)	generated in Tonne and their quantity per Tonne of	inputs*		(3)	Contaminated cotton rags and other cleaning material (Category 33.2) Spent/Used Oil (Category 5.1); Kl.
Various	Plant/ Process at the facility			(2)	Exploration and production of Hydroccarbon and local separation facility
15 S	i			(1)	-

Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Secured Land filling facility details 17

18 Details of HW storage, quantity of HW stored and period of storage

Storage facility details and capacity:

- (i) Lined/unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing
- (ii) Open/ Covered and safe from rainwater intrusion: Open Pits but with proper bund walls around the pits to avoid rain water intrusions

(iii) Capacity: Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines: Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

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Latest Date of Transfer of HW to authorized recycler/ co- processor/TSDF/ etc. (16)		'6.07.2021 (Oily rags transferred to MPT TSDF vard)
Balance (in Tonne) (Column 13 + Column 14)	(15)	Z
Actual Quantity (in Tonne) found stored on the	day of inspection (14)	NIC
Previous Stock (in Tonne) stored in storage shed (at the beginning of	previous financial year) (13)	NIL
Actual HW generated in Tonne [sum of Column (8)	and (9) or Table 1] (12)	J N
Name & Category of HW [as per Column (3) of Table 1]	(11)	Z
zi ż	(10)	

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes 6

Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM2017-2018/HSW/HSW/73 Valid till 28/02/2022)

Details of the authorized actual user*/common TSDF, as applicable, whom HW sent.

Table 3A: Details of authorized actual user and TSDF

Name & address of the Name of SPCB/PCC who authorized TSDF/Actual user Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Actual User* Anthorized TSDF/Actual user (specify among transportation/ recycling/ secured land filling) (18) (19) Captive TSDF, MPT RPCB Ambuja Cement RPCB HWA No: RPCB/HWM/2022 Ambuja Cement RPCB HWA No: RPCB/HWM/2020 Z021/CPM/ HSW/74 Valid till 34/07/2028 Ambuja Cement RPCB HWA No: RPCB/HWM/2020 Z021/CPM/ HSW/74 Valid till 34/07/2028
lame & addre horized comn Actual Us Captive TSDF DANTA LIMT Oil & Ga

*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing

Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately. 20 Compliance w.r.t labeling manifest system, records, annual returns etc.

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Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19 of the NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT: Not applicable (Waste is being managed within Adequate packing of HW. Colour coded dustbins provided for oily rags. Dedicated waste pits provided collection of drilling waste. Prior infimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation. Not applicable Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988 : Authorized Vehicles used Monitoring is carried out as per the schedule of industry itself. Timely submission of annual returns in Form 4 to the SPCB/PCC. Yes Transportation HW only by authorized sender or receiver. Yes Daily records maintenance in Form 3 : Yes maintained Yes Labeling of HW containers in form 8 : Applicable. 1 Details of HW contaminated sites, if any, Safety facilities provided at storage facility Please make observations on the below: HOWM Rules, 2016): Satisfactory co-processing: Not applicable within and outside the industry Environmental Monitoring same state) Remarks 9 8 4 S

(Bhala Ram Siyag) AEE, RPSCB, Balotra

In light of aforementioned facts, industry's application dated 13/06/2021 (application id: 282318 - unit id 24118) for authorization under HW Rules 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate. Recommendation:

(Anil Kumar Paliwal) JEE, RPSCB, Balotra Regional Officer, RPCB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

15 N	Name of HW & Category (as per	Quantity recycled/ Utilize captive facility (in Tonne)	Quantity recycled/ Utilized/ Disposed in captive facility (in Tonne)	Disposed in	HW sent for Recycling/A in Tonnes and to whom	r Recycling/Ut ed to whom	tilization/Pr	r-processing/ 0	HW sent for Recycling/Utilization/Pre-processing/ Co-processing/ Incremation/ Secured Landfilling in Tonnes and to whom	noneration/ Sec	Sullipur pun	Total HW recycled/	Quantity of husardous
	column 2 of the Table 2)	hoinerated	Secured	Recycled/ Unibaed	Respering	Recycling Utilization	Pre- process ing	Co. processing	Incinesation	Secured	Sent to whom (please specify 5. No of Table [A]	utilized in captive facility and sent to other authorized facility (Sum of column 24 – 33)	wate store arthm the premises las per colums 15 of the Tabe 2)
.22	173	.24	-25	-26	×27.	428	-56	-30	-31	-32	-33	-34	H
	Contaminated cotton rags and other cleaning material (Cat. 33.2)	3	ž	3	Đ.	ž	E	0.579 MT	NA.	92	Ambuja Cement	DA 272 MIT	ij.
N	Spent/Used Dil (Cat 5.1); KL	3	N	0.557 KL	12	Net	FILE	2	RA	2	Used in process at	0.557 KL	1





MITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

Name of incustry May VEDANTA LIMITED (Cam Dil & Gas) May VEDANTA LIMITED (Cam Dil & Gas)	ō	WITH REGARDS TO GEN	WITH REGARDS TO GENERALION AND INCIDENCE OF
Name of incustry Complete Postal Address of the Industry Website Tel and Fax Number Longitude and Latitude Emall Date of visit Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of thazardous waste is provided in section 15 below Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1981 Status of Consent under the Water Act. 1981 Status of Consent under the Water Act. 1981 (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	200	Particulars	
Complete Postal Address of the Industry Website Tel and Fax Number Longitude and Latitude Email Date of visit Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of hazardous waste is provided in section 15 below Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous N Hazardous & Other Wastes (Management & T (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	-	Name of inclustry	M/s VEDANTA LIMITED (Caim Dii & Gas) PML-1 Mangta Well Pad-15
Website Tel and Fax Number Longtude and Latitude Email Date of visit Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing, Injection fluid pumped into injection wells. There is no process No raw material is required for production of thazardous waste is provided in section 15 below Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1974 Status of Consent under the Water Act, 1981 Status of Consent under the Water Act, 1974 2	Complete Postal Address of the Industry	Village Jogasar Kuwan Tehsil:Baytau District:Barmer , Rajasthan,	
Tel and Fax Number Longitude and Latitude Email Date of visit Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of the hazardous waste is provided in section 15 below Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & Tight) authorized (Please also attach copy of 1111.2 dated 01/03/2017 and valid till 31/10/202	3	Website	https://www.cairnindia.com
Email Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of the hazardous waste is provided in section 15 below. Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & T (HW) authorized (Please also attach copy of 1111.12 dated 01/03/2017 and valid till 31/10/202	4	Tel and Fax Number	02982-660113
Email Date of visit Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing, Injection fluid pumped into injection wells. There is no process No raw material is required for production of hazardous waste is provided in section 15 below. Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1974 Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & Ti (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	2	Longitude and Latitude	71*31'30.58*£ 25*57'15.29*N
Date of visit Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of hazardous waste is provided in section 15 below. Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & Ti (HW) authorized (Please also attach copy of 1111.2 dated 01/03/2017 and valid till 31/10/202	9	Email	RJON EnvironmentManagerMPT@caimindia.com
Contact Person, Name, Designation and Contact Number Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of thazardous waste is provided in section 15 below Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Consent under the Water Act. 1981 (HW) authorization under the Hazardous W Hazardous & Other Wastes (Management & Tillious) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	7	Date of visit	25/08/2021
Name and Designation of the officials visiting the Unit Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of hazardous waste is provided in section 15 below Year of Commissioning. Production (in MT or KL/ Day) of each product Status of Consent under the Water Act, 1974. Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & T (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	60	n, Name, Designation	Dr. B. R. Jat, Chief Environment Manager - Onshore 8003996696
Process description in brief for each product generation along with mass balance. It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process No raw material is required for production of hazardous waste is provided in section 15 below. Year of Commissioning. Production (in MT or KL/ Day) of each product. Status of Consent under the Water Act. 1974. Status of Authorization under the Hazardous W. Hazardous & Other Wastes (Management & T. (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	o	Name and Designation of the officials visiting the Unit	Sh. Bhala Ram Siyag, Assistant Environment Engineer Sh. Anil Kumar Paliwal, Junior Environment Engineer
It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid pumped into injection wells. There is no process no raw material is required for production of the hazardous waste is provided in section 15 below Year of Commissioning. Production (in MT or KL/ Day) of each product. Status of Consent under the Water Act. 1974. Status of Consent under the Water Act. 1981. Status of Authorization under the Hazardous W. Hazardous & Other Wastes (Management & T. Hazardous & Other Wastes (Management & T. (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	5	Process description in brief for each product generation along with mass balance	Also attach process flow diagram indicating raw materials and sources of hazardous waste
Year of Commissioning Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous M Hazardous & Other Wastes (Management & Ti (HW) authorized (Please also attach copy of 1111.2 dated 01/03/2017 and valid till 31/10/202		It is a hydrocarbon exploration and production vippeline for further processing. Injection fluid commped into injection wells. There is no process No raw material is required for production of hazardous waste is provided in section 15 belov	vell pad. Production fluid (well fluid) from all wells is being pumped to MPT through intra field containing separate produced water and polymer solution is being received from MPT and sing of crude oil at wellpad. ydrocarbons except certain chemicals being used for well maintenance activities. Details of y.
Production (in MT or KL/ Day) of each product Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous M Hazardous & Other Wastes (Management & Ti	=	Year of Commissioning	
Status of Consent under the Water Act. 1974 Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & Ti (HW) authorized (Please also attach copy of	12		Product Quantity with Unit Crude Oil 22000.00 BOPD Natural Gas 5.00 MMSCFD
Status of Consent under the Water Act. 1981 Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & Ti (HW) authorized (Please also attach copy of	13	Status of Consent under the Water Act.	vide order No. 2020-2021/HDF/3100 dated 30/06/2020 and
Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & T (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	4	Status of Consent under the Water Act. 1981	Consent granted vide order No. 2020-2021/HDF/3100 dated 30/06/2020 and valid till 29/02/2024
	15	Status of Authorization under the Hazardous W Hazardous & Other Wastes (Management & Ti (HW) authorized (Please also attach copy of 11112 dated 01/03/2017 and valid till 31/10/202	/aste (Management, Handling & Transboundary Movement) Rules, 2008 (HWM Rules, 2008) / ransboundary Movement) Rules, 2016 (HOWM Rules, 2016) and details of Hazardous Waste authorization); HWA granted vice File No. F(HSW)/Barmer(Barmer)/7(1)/2009-2010/11110-21



Detail of Renewal HWA Application: Application ID 282292 Unit ID 24118 Date of Application: 12/05/2021

	Source of nazaroous waste	Hazardous waste	Quantity of Hazardous Waste Generated / Storage
utting	Drill cuttings excluding those from waste-based mud	2.1	925.00 MT/WELL (SLF/Coprocessing)
e con	Sludge containing oil	2.2	53 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
g muc	Drilling mud containing oil	23	475 MT/WELL. Captive SLF/Coprocessing in cement kiln/Reprocess
Used or spent oil	nt oil	5.1	Sales to Registered Recycler/ Reprocess
e/resic	Waste/residue containing oil	5.2	55 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
Sludge and filters contaminated with	Sludge and filters contaminated with oil	3.3	8 MT/WELL/Annum SLF/Coprocessing/Incineration/Sales to registered recyclers
conta dous	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes	33.1	8 MT/WELL /Annum Sales to Registered Recycler
minat	Contaminated cotton rags or other cleaning materials	33.2	10 MT/WELL/Annum Incineration/Coprocessing
Concentrati	Concentration or evaporation residues	37.3	50 MT/WELL/Annum SLF/Coprocessing

5 category as per Schedule I or II of the HOWM Rules, 2016 The details of various categories of hazardous wastes generation and their quantity, as verified by the inspecting team during the inspection

Total States

are as below in Table- 1:

	lyear	Input			SO2 MT SO2 MT Cat I (city MT
and the same of the	During previous financial year	Product	1	(6)	Contaminated oily rags (33.2)- 0.502 MT Spent/ Used Oil (Cat 5.1);-0.286 KL Waste/residues containing Oil (Category 5.2) (oily sludge) -9.21 MT
	rent ar (as of n)	input			. = 9
Potagi qualitity of this generated	During current financial year (as on date of inspection)	Product		(8)	Contaminated oily rags (33.2)-0.332 MT Spent/ Used Oil (Cat 5.1): - 0.249 KL Drill cuttings containing oil (Category 2.1); - 411.945 MT
onced, or	year	Input			No raw material required for hydroca rbon producti on
Actual quantity of products produced, or inputs used	During previous financial year	Product		0	Crude Oil: 7392 BBLS/day Natural Gas: 1.84 MMSCFD
anuty or pro	urrent il year date of ction)			^	No raw material require d for hydroca rbon producti on
Actual quar inputs used	During current financial year (as on date of inspection)	Product Input		(9)	Crude Oil: 7536 BOPD Natural Gas: 1.79 MMSCFD
Oeneration	as per the consented capacity of the product (Tonne per	day of	annum)	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capacity
HW	(in Tonne) per ton of the consented product			(4)	No raw material required for production of hydrocarbon
Name of HW	generated in Tonne and their quantity per Tonne of inputs*			(3)	1 Contaminated cotton rags and other cleaning material (Category 33.2) 2 Spent/Used Oil (Category 5.1); KL 3 Waste/residues containing Oil (Category 5.2) (Waste Oil) at Drill cuttings containing oil (Category 2.1); MT
Various	Plant Process at the facility			(2)	Exploration and preduction of Hydrocarbon and local separation facility
05 S				€	

Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas, Barmer Secured Land filling facility details Details of HW storage, quantity of HW stored and period of storage 1. Storage facility details and capacity. 130 17

(i) Lined/ unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing
 (ii) Open/ Covered and safe from rainwater intrusion: Open Pits but with proper bund walls around the pits to avoid rain water intrusions.
 (iii) Capacity. Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPC3 guidelines. Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

n' co-	ags)F vard)
Latest Date of Transfer of HW to authorized recycler/ co-processor/TSDF/ etc. (16)	16.07.2021 (Oily rags transferred to MPT TSDF vard)
Balance (in Tonne) (Column 13 + Column 14) (15)	Ž
Actual Quantity (in Tonne) found stored on the day of inspection (14)	NIL
Previous Stock (in Tonne) stored in storage shed (at the beginning of previous financial year) (13)	NIL
Actual HW generated in Tonne [sum of Column (8) and (9) of Table 1] (12)	N.
Name & Category of HW [as per Column (3) of Table 1]	Ž
N 00 (10)	-

Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM Rules: Yes e

Categories and quantity of HW sent to authorized actual user/ common TSDF; NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM/2017-2018/HSW/HSW/73 Valid till 28/02/2022)

Table 3A: Details of authorized actual user and TSDF Details of the authorized actual user*/common TSDF, as applicable, whom HW sent.

S S S	Name & address of the authorized common TSDF/ Actual User* (18)	Name of SPCB/PCC who granted authorization to the authorized TSDF/Actual user and authorization no. with its validity (19)	Activities for which authorization granted to the authorized TSDF/Actual user (specify among transportation/ recycling/utilization/pre-processing/co-processing/incineration/ secured land filling) (20)	Name & categories of HW for which authorization granted to the authorized TSDF/Actual User*
	Captive TSDF, MPT (VEDANTA LIMITED- Caim Oil & Gas)	RPCB HWA No: RPCB/HWM/2017- 2018/HSW//HSW/73 Valid till 28/02/2022	Landfill and Incineration	Schedule I Cat. 2.1, 2.2, 2.3, 3.1, 3.3, 33.1, 33.2, 35.1, 35.2, 35.3, 35.4, 36.1, 36.2, 37.1, 37.2, 37.3, 5.1 & 5.2
N	Ambuja Cement	RPCB HWA No: RPCB/HWM/2020- 2021/CPM/ HSW/74 Valid till 31/07/2028	Coprocessing	Schedule I Cat. 2.1 (drill cutting) & 5.2 (oily rags)

स्राम्

*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing.

Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10): Please applicable data in Table 3B as attached with this format separately.

Compliance w.r.t. labeling, manifest system, records, annual returns etc. 20

Please make observations on the below:

Adequate packing of HW. Colour coded dustbins provided for oily rags. Dedicated waste pits provided collection of drilling waste.

2. Labeling of HW containers in form 8: Applicable.

Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sert (refer Rule 19 of the HOWM Rules, 2016): Satisfactory m

4. Transportation HW only by authorized sender or receiver. Yes

- NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT: Not applicable (Waste is being managed within same state) w
- Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including co-processing : Not applicable ø

Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation: Not applicable K

Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988 : Authorized Vehicles used 00

Daily records maintenance in Form 3. Yes maintained

Timely submission of annual returns in Form 4 to the SPCB/PCC: Yes

	_	Monitoring is carried out as per the schedule of industry itself.	tes, if any, Nill	
The second secon	Safety facilities provided at storage facility	Environmental Monitoring	Details of HW contaminated sites, if any within and outside the industry premises	100
and frame of	Safety faciliti	Environmen	Details of within and o premises	24 Remarks

(Anil Kumar Paliwal) JEE, RPSCB, Balotra

In light of aforementioned facts, industry's application dated 12/05/2021 (application id: 282292 -unit id 24118) for authorization under AN 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate. Recommendation:

(Raikumar Sehra) Regional Officer, RPCB, Balotra

AEE, RPSCB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

No.	Name of HW & Category (as per	Guantify recycled/ Utilize captive facility (in Tomie)	Guantity recycled, Utland, Disposed in captive facility (in Tomie)	sposed in	In Totoes a	HW smit for Recycling/U in Tornes and to whom	tileston/Ph	-processing/ C	HW smit for Recycling/Utilization/Phr-processing/ Co-processing/ incineration/ Secured Landfilling in Tornes and to whom	cineration/Seo	ured landfilling	Total IVW recycles/	Quantity of hazardous
	column 2 of the Table 2)	homershed	Secured	Recycled/ Utilized	Recycling	Utilitation	Pre- process ing	Co- processing	Noneration	Secured	Sent to whom (please specify 5. No of Table 3A)	utilized in captive facility and sent to other authorized facility (Sum of column 24 - 33)	waste store within the premises (as per column 15 of the Table 21
-55	-23	-24	735	-26	-27	-28	-29	-30	-31	-32	33	-34	35
-	Contaminated cotton rags and other cleaning material (Cat. 33.2)	2	ž	12	ž	JI .	3	D.8342 MT	4 2	II.	Ambuja Cement	D.8342 MT	II.
17	Spent/Used Oil (Cat 5.1): Kt.	ž	NE.	0.535 KL	N.E.	IIN	IIN	N.	N.A.	2	Used in process at MPT	0.535 KL	THE STATE OF
m	Waste/residues containing Oil (Category 5.2) (Waste Oil)	Z	9.11 MT	75	M	ME	2	100	N.A.	Z	MPT LeadTH	9.21 MI	MI
N .	Onli cuttings containing of (Category 2.1); MT	72	411.945 MT	15	NI NI	MI	1	III.	N.A.	Ní	MPT landfill	411.945.MT	12



			N CONTROL BOARD	lacacatles le secul	
	Inspection Report (First time detailed	THE PERSON NAMED IN	CONTRACTOR OF THE PROPERTY OF	and the second s	NAME OF TAXABLE PARTY.
1	a. Name of the Industry:		ted (Cairn Oil & Gas), m Mangala Well Pad	-18(PML 1/Mangal	
	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District
		MWP-18	Khanji Ka Tala	Bayatu	Barmer
	c. E-mail:	RJON.Environ	mentManagerMPT@	cairnindia.com	
	d. Fax:	02982 - 2254	63		A PARKET
	e. Mobile:	8003996696			
	f. Telephone:	02982-66011	3	The State of the S	10000
2	Date of inspection:	21* October 2	2021		L BEV
3	Name and designation of the person contacted:	Sh. Surender	Singh, Environment	AM	and the state of
4	Type of industry:	Oil & Gas - Ex	ploration & Producti	on	
5	Nature of industry:	Production of	f Hydrocarbons		
6	Size of industry: Large/ Medium/ Small	Large			
7	Category of industry: Red/ Orange/ Green/ Others	Red	United Spirit		Trong
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational			
9	List of partners/ directors/ proprietor with addresses:	Enclosed			
10	Status of consent under the Water Act, 1974:	CTO Valid till 31.10.2021.CTO Renewal as well as expansion application with Unit ID 24118 & application No.282756 submitted of 17.06.2021			
11	Status of consent under Air Act, 1981:	CTO Valid till 31.10.2021.CTO Renewal as well as expansion application with Unit ID 24118 & application No. 282756 submitted on 17.05.2021			
12	Status of authorization under HWM Rules	HWA vide authorization No. RPCB/HWM/2016-2017/HSW/HSW/448.valid till 31/10/2021. HWA renewal application id 280550 unit id 24118 submitted on 01.04.2021			
13	Name of raw materials with quantity (per day or month or annum)	*			
14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	1,000,000,000,000	00 BOPD 0.2 MMSCFD enewal cum Expansio 00 BOPD	on Application:	
15	Water related:			Tach	

	1.	Source of Water	Water sourced from CGWA au	thorized Ground Water Source	
	2	Status of metering arrangement on Sources	Digital meters – records are m	naintained in form of digital data	
ż	3	Meter reading (if meter provided)	Meter readings records availab	ole.	
	4	Metering arrangement for water consumption in various process/ use	Meter readings records availab	ole	
	5	Water consumption process/ purpose wise	Domestic and Intermittently fo	or other operational activities	
	6	Status of logbook of water drawl and consumption	Logbook maintained		
16		Wastewater generation (Stream wise) per day	maintenance of the well are be HDPE lined pit with the ca (8m3/day) is installed for enh pad.	ed intermittently while cleaning and eing collected & solar evaporated in the pacity of 1700 m ³ Solar evaporator ancement of solar evaporation at well ed through onsite septic tank followed	
17		Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?			
18	In ca deta	use Effluent Treatment Plant (ETP) providents for all):	ed, details of same (In case of m	ultiple ETP's or STP's, please provide	
	А	Effluent Treatment Plant (ETP) unit ope and status (Enclose flow sheet):	ration/ processes with details		
	В	Operational status of ETP units at the ti	me of inspection:		
	С	Whether separate electric meter for Eff provided or Not? If, yes then the meter	Quent Treatment Plant is reading		
	D	Whether water meter at inlet, outlet an provided or not? If, yes, then reading th	nd for recycle has been pereof.	125 ET	
	E	Whether logbook for operation, electric chemicals consumption is maintained or	meter/ water meters/	•	
	F	Characteristics of wastewater (as per sit temperature, Conductivity, Dissolved O			
20		Discharge of wastewater (per day)	- 4		
20		Point of discharge/disposal of wastewat adequacy of disposal:			
21	55/4	Recycle of treated effluent (if any)		· LOVERS IN FIRST	
22		Details of recycling arrangements		* 0000 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
23	4	Metering arrangements for recycling?	If yes, then meter reading	- FREE TAY TOTAL	
24	1	Whether industry is a member of C	ETP? Provide details.		

7		Adequacy of the CETP fo	r total ef	fluent reac	hing CETP				
8		Details of air pollution:	, ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	Justin 1545	mig ac.				
	-	Process Stacks:							
THE REAL PROPERTY.	Sr No	Stack attached to process	Stack height in meter & its adequac y	Probable pollutan s		Comm on adequ of APC	safe infrast acy monitoring	facility	
	1		0.00		-	-	A 10		
	i)	Status of energy meter & hour meter						ethal.	
	ii)	Status of logbook of operation and meter	•		1418	MILE		William Control	
	300	Flue gases stacks						A STATE OF THE	
	Sr No	Stack attached to Plant		Rated Fuel Consumpt on (It/hr, Kg/hr, mmscfd)	Stack heigh in meter & its adequac	APCM	of Comments on adequacy of APCM	Whether adequate and safe infrastructure re monitoring facility provided or not?	
	1	Mobile Flare	Gas		13	NA	NA NA	NA	
	i)	Status of energy meter & hour meter	Not App	icable.					
	ii)	Status of logbook of operation and meter	Not App						
	1	Source of fugitive emission a comprises of close loop syst	of fugitive emission and measures taken to control, if any with details & adequa						
	S.No	Source	of polluta		Probable pollutants	Details of APCM	Comments on ad	equacy of APCM	
	1)	Status of energy meter & hour meter	Not App	licable					
	ii)	Status of logbook of operation and meter	Not App	licable					
)		Details of incinerator: Not Ap	plicable				-		
	A	For Liquid For Hazardous Waste (Solid) If Combined							
	В	Status of operation at the tin	ne of		de				

	C	Temperature °C		Primary	y Chamb	per			
				Second	ary Cha	mber			
	i)	Status of energy meter & hou	ir meter						
	ii)	Status of logbook of operatio meter	n and			and City to	TO ME IN LANG.		
Ė	-	Details of D. G. Sets -							
		Rating	Status of Acoustic enclosure	Details Stack	of	Adequacy of stack and acoustic enclosure	Whether adequate and safe infrastructural monitoring facility provided or not?		
	1	2 X 1850 KVA	7	3	**		Used only during drilling 8 well maintenance activity		
	2	2 X 440KVA	+		-		During inspection, no drilling activities were		
	3	3X 500 KVA	(to	1		T. E. A.	carrying out at well pad.		
	4	3 X 62 KVA	*		+		152		
	. 5	4 X 1500 KVA	+		4	-	- 380		
	-	Source of foul odor and meas	ures taken to	control.	if any: 1	This facility is not gene	rating any foul order		
30		Fly ash management with all o					any iour sider.		
31	A	Details about Hazardous Was	te Managem	ent:		20.00			
	Sr No	Source of Hazardous Waste	Category of Hazardous	of	Quan	tity of Hazardous Was	te Generated / Storage		
	1	Drill cuttings excluding those from waste-based mud	2.1		V-200 CO 1550	0 MT/WELL Co processing in cemer	nt kiln		
	2	Sludge containing oil	2.2	Caption Recycles 475.00 Caption Caption 2 55 MT		2.2 53.00 MT/WELL/Annum Captive SLF/Co processing/Incineration/Regis Recycler 2.3 475.00 MT/WELL Captive SLF/Co processing in cement kiln/Repi		ve SLF/Co processing/I	ncineration/Registered
ij	3	Drilling mud containing oil	2.3					cement kiln/Reprocess	
	4	Waste/residue containing oil	5.2			55 MT/Well/Annum Incineration/Sale to registered recyclers			
	5	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes	33.1	L	10.00 MT/WELL/Annum SLF/Sale to authorized recycler		10.00		
	6	Contaminated cotton rags orother cleaning materials	33.2	2	BC24 PR C 5555	/WELL/Annum e SLF/Co-processing/Ir ler	ncineration/Registered		

	8	Sludge and filters 3 contaminated with oil	.3	8.0MT/Well/Annum CaptiveSLF/Coprocessing/Incineration/Registered	
				Recyclers	
	9	Concentration or 37 evaporation residues	7.3	50 MT/Well/Annum CaptiveSLF	
		Form IV Copy enclosed		AND RESIDENCE OF THE PARTY OF T	
2	B.	Verification and irregularities/ gap found in manifests	No ir	rregularities observed.	
3		Management/ Disposal of Spent Acid/ Solvent/ Waste Oil, If applicable			
4	Whe	ther industry is a member of TSDF site or r	ot? Cair	n has its own captive TSDF facility at MPT Kawas, Barmer	
5	A	Status of logbook for hazardous waste:		Form 3 is being maintained	
	В	Status of display board of size 4' x 6' at the	ne main	Board displayed at site	
	c	Status of display board at the storage are	a	All waste storage areas are well marked, and board displayed	
36		Electric service number		Captive Power Generation at MPT and supplied to Mangala Well Pads through Over Headline	
37		Water service number		Water sourced from MPT through pipeline (Water sourced from authorized ground water source)	
38	100	Other relevant information regarding t industry, including complaints	the	No complaints received against this unit at RSPCB Balotra	
39		Details of water/ waste water sample of during inspection	ollected		
40		Details of air /emission sample colle during inspection	cted		
41		Registration / Undertaking / Bank Guara any, EC- conditions, if applicable		Complied	
42	Ces	s verification			
A A		Consumption of water in different cate cess assessment	gories for	consumption report for MBA. Water cess is not	
		Category-1		applicable post implementation of GST (i.e. effective	
	123	Category - II		from 1st July'17)	
		Category - III			
		Category - III		THE RESERVE AND ADDRESS OF THE PARTY OF THE	
		Category-IV			
	В	Recommendation for the applicability under section 3 (2) & 3 (2A) and rebate reasons)			
	C	Details of the deposition of cess		•	
43		Specific non- compliances if any, ob- during inspection:	served	STORT	

Date:21" October 21

Place:

Name: Bhala Ram Siyag, AEE Regional Office- Balotra

Recommendations:- In light of aforementioned facts, industry's application for CTO under Air and Water Act may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate.

(Rajkumar Sehra) Regional Officer, RSPCB, Balotra



WITH REGARDS TO GENERATION AND MANAGEMENT OF HAZARDOUS WASTE

2 05 - 1	S.	Particulars Status/Details			Status/Details	ills	
0367 #0 0055 #0===-	2 -	Name of industry	M/s VEDAI	NTA LIMITED (C	Sairn Oil & Gas)		
373 88 0022 2022	2	Complete Postal Address of the Industry	Village Kh	anji Ka Tala Tel	nsil:Baytau District:Bar	ner , Rajasthan	
	63	Website	https://wwv	v.cairnindia.ccm			
J 80 0022 - 0= = = /	4	Tel and Fax Number	02982-660	113			
BB 0022 2022-	10	Longitude and Latitude	71"32'16.8 25"58'56.9	4"E			
D OOLD FORTER	9	Email	RJON Env	ronmentManag	erMPT@cairnindia.com		
0022 = 0= ==-/	7	Date of visit	25/08/202				
	00	Person, Name, Designation Number	Dr. B. R. J	at, Chief Environ	ment Manager - Onsho	ē	
	o	Name and Designation of the officials visiting the Unit	1.Sh. Bhal 2. Sh. Anil	a Ram Siyag, A Kumar Paliwal,	ssistant Environment En Junior Environment En	gneer jineer	
	10		Also attach	process flow di	agram indicating raw n	aterials and sources of hazard	lous waste
		It is a hydrocarbon exploration and production pipeline for further processing. Injection fluid conpumped into injection wells. There will be no pro No raw material is required for production of hydrocarbon production of hydrocarbon production of hydrocarbon production of hydrocarbon production of hydrocarbon production of hydrocarbon production of hydrocarbon production of hydrocarbon production productin production production production production production producti	well pad. Proteining septicessing of constitutions.	oduction fluid (varate produced srude oil at MPT Details of hazar	vell fluid) from all wells water and alkali surfact dous waste is provided	will be pumped to MP I through ant solution will be received from in section 15 below.	n MPT and
	11	Year of Commissioning	August 20	20			
	12	Production (in MT or KL/ Day) of each product	Sr. No	Product Crude Oil Natural Gas	Quantity with Unit 1000.00 BOPD 0.20 MMSCFD	Operational Status Operational Operational	
	13	Status of Consent under the Water Act, 1974	31/10/202		der No. 2017-2018/H	OF/2647 dated 21/02/2018 and	
	14	Status of Consent under the Water Act, 1981	31/10/202	granted vide o	rder No. 2017-2018/H	DF/2647 dated 21/02/2018 and	d valid till
	5	1	aste (Mana ansbounda authorizatio	gement, Handlir ry Movement) R n): HWA grant	g & Transboundary Mo ules, 2016 (HOWM Ru od vide File No. F(HS)	vement) Rules, 2008 (HWM Rull es, 2016) and details of Hazard V)/Barmer(Barmer)/7(1)/2009-20	les, 2008) / lous Waste 010/11130-

311710

Detail of Renewal HWA Application: Application ID 280550 Unit ID 24118 Date of Application: 01/04/2021

Source of Hazardous Waste	Category of Hazardous waste	Quantity of Hazardous Waste Generated / Storage
Drill cuttings excluding those from waste-based mud	2.1	925 MT/WELL SLF/Coprocessing
Sludge containing oil	2.2	53 MT/WELL/ANNUM SLF/Coprocessing/Incineration/Sales to registered recyclers
Drilling mud containing oil	2.3	475 MT/WELL Captive SLF/Coprocessing in cement kiln/Reprocess
Used or spent oil	5.1	5 MT/WELL/ANNUM Reuse in process/sales to registered recyclers
Waste/residue containing oil	5.2	55 MT/WELL/ANNUM SLF/Coprocessing/Incineration/Sales to registered recyclers
Sludge and filters contaminated with oil	3.3	8 MT/WELL/ANNUM SLF/Coprocessing/Incineration/Sales to registered recyclers
Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes	33.1	10 MT/WELL/ANNUM Incineration/Coprocessing
Contaminated cotton rags or other cleaning materials	33.2	10 MT/WELL/ANNUM Incineration/Coprocessing
Concentration or evaporation residues	37.3	50 MT/WELL/ANNUM SLF/Coprocessing

Name and Categories of HW generated and their respective quantity (Please specify all types of HW generated from the unit along with category as per Schedule I or II of the HOWM Rules, 2016 The details of various categories of hazardous wastes generation and their quantity, as verified by the inspecting team during the inspection are as below in Table- 1:

V generated	During previous financial year	Product Input
Actual quantity of products produced, or Actual quantity of HW generated inputs used	During current financial year (as on date of inspection)	Product Input Product Input
Juced, or	vious	Input
woducts proc	During previous financial year	Product
antity of p	l year state of tion)	Irput
Actual quan inputs used	During current financial year (as on date of inspection)	Produc
5	as per the consented capacity of the product	Tonne per day of month or
HW	as pe conse capac the pr	ng l
	(in Tonne) as pe per ton of conse the capac consented the pr	
HW		
HW	category) (in Tonne) generated in per ton of Tonne and the their quantity consented	

द्रम्भार

	(6)	Contaminated oily rags (33.2) - 0.452 MT Spent/ Used Oil (Cat 5.1); 0.254 KI
	(8)	Contaminated oily rags (33.2) -0.127 MT Spent/ Used Oil (Cat 5.1); 0.071 KI
	0	No raw materia required for hydroca rbon producti on
	D	Crude Oilt. No raw 95 materia 88LS/day requirer for for Natural hydroca Gas: 0.02 rbon MMSCFD product
		No raw material require d for hydroca rbon product ion
	(9)	Crude Oil: 314 BOPD Natural Gas: 0.06 MMSCFD
annum)	(5)	Authorized quantities of Haz Waste provided in Section 15 above. Generation of Haz waste is not based on generation capadity
	(4)	No raw material required for production of hydrocarbon
	(3)	1 Contaminated cotton rags and other cleaning material (Category 33.2) 2 Spent/Used Oil (Category 5.1); KL
	(2)	Exploration and production of Hydrocarbon and local separation facility
	(3)	-

Captive Recycling/ Utilization/ Incineration/ Captive TSDF present at MPT, Kawas. Barmer Secured Land filling facility details

8 Details of HW storage, quantity of HW stored and period of storage

Storage facility details and capacity:

(i) Lined/unlined: Lined pits are available for interim storage of wastewater. Drill cuttings are disposed through coprocessing

(ii) Open/ Covered and safe from rainwater intrusion: Open but with proper bund walls around the pits to avoid rain water intrusions.

(iii) Capacity: Size: 60 m X 18 m X2.5 m

(iv) In case of incinerable hazardous waste storage, comment on compliance of CPCB guidelines. Oily rags collected in waste bins and transferred to MPT for further disposal through coprocessing

2. Details of HW Stored

Table 2: Details of HW Stored

oycler/ co- DF/ etc.	Oily rags [TSDF yard)
Latest Date of Transfer of HW to authorized recycler/ co-processor/TSDF/ etc. (16)	16.07.2021 (Oily rags transferred to MPT TSDF yard)
Balance (in Tonne) (Column 13 + Column 14) (15)	Z
Actual Quantity (in Tonne) found stored on the day of inspection (14)	NIL
Previous Stock (in Tonne) stored in storage shec (at the beginning of previous financial year) (13)	NIL.
Actual HW generated in Tonne [sum of Column (8) and (9) of Table 1]	N
Category of HW [as per Column (3) of Table 1] (11)	Z
SI. No. (10)	+



Comments on whether HW is being sent to authorized recycler/co-processor TSDF/etc. timely in compliance with Rule 9 of the HOWM

Categories and quantity of HW sent to authorized actual user/ common TSDF: NIL. There is a Captive TSDF at MPT (Refer HWA for TSDF, MPT RPCB/HWM/2017-2018/HSW/HSW/73 Valid (ill 28/02/2022) 19

Details of the authorized actual user*/common TSDF, as applicable, whom HW sent:

Table 3A: Details of authorized actual user and TSDF

- Parlicular Anna Parlicular A	Name & address of the authorized common TSDF/ granted authorized TS authorized TS and authorizat validation (18)	(VEDANTA LIMITED- Cairn HWA No: RPC Oil & Gas) Valid till:	Ambuja Cement RPCB HWA No: RPC 2021/CPM/ HS
	Name of SPCB/PCC who granted authorization to the authorized TSDF/Actual user and authorization no. with its validity (19)	RPCB HWA No: RPCB/HWM/2017- 2018/HSW/HSW/73 Valid till 28/02/2022	PCB HWA No: RPCB/HWM/2020- 2021/CPM/ HSW/74 Valid till
	Activities for which authorization granted to the authorized TSDF/Actual user (specify among transportation/ recycling/ utilization/pre-processing/co-processing/incineration/ secured land filling) (20)	Landfill and Incineration	Coprocessing
	Name & categories of HW for which authorization granted to the authorized TSDF/Actual User* (21)	Schedule I Cat. 2.1, 2.2, 2.3, 3.1, 3.3, 33.1, 33.2, 35.1, 35.2, 35.3, 35.1, 36.2, 37.1, 37.2, 37.3, 5.1 & 5.2	Schedule I Cat. 2.1 (drill cutting) & 5.2 (oily rags)

*Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, and utilization including coprocessing.

2. Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form 10). Please applicable data in Table 3B as attached with this format separately

-		
20	20 Compliance w.r.t. labeling, ma	20 Compliance w.r.t. labeling, manifest system, records, annual returns etc.
	Please make observations on the by	on the below:
	 Adequate packing of HW: No Waste Generate 	W: No Waste Generated
	2. Labeling of HW containers in form 8 : Applicable	iers in form 8 : Applicable.
	3. Compliance of all Manifest	Compliance of all Manifest Documents and sending/receiving of the same to concerned when HW are being sent (refer Rule 19

of the

fransportation HW only by authorized sender or receiver. Yes V

HOWM Rules, 2016); Satisfactory

NOC from the concerned SPCB/PCC if HW are sent for disposal to another State/UT: Not applicable 40 00

Intimation to both the SPCBs/PCCS before handing over the waste to the transport incase HW is sent for recycling or utilization including co-processing : Yes



Prior intimation to SPCBs/PCCs of the states/UTs of transit in case of interstate transportation. Not applicable	Transportation of HW and compliance with Rules under Motor Vehicles Act, 1988: Authorized Vehicles used	C: Yes		Monitoring is carried out as per the schedule of industry itself.		1/2/2	, Tank
s/UTs of transit in	tules under Motor	aintained 4 to the SPCB/PC	Yes	Monitoring is carr	Z		
7. Prior intimation to SPCBs/PCCs of the state	Transportation of HW and compliance with f	 Daily records maintenance in Form 3: Yes maintained Timely submission of annual returns in Form 4 to the SPCB/PCC: Yes 	Safety facilities provided at storage facility	Environmental Monitoring	Details of HW contaminated sites, if any, within and outside the industry premises	24 Remarks	27
			21	22	23	24	

(Bhala Ram Siyag) AEE, RPSCB, Balotra

(Anil Kumar Paliwal) JEE, RPSCB, Balotra

In light of aforementioned facts, industry's application dated 01/04/2021 (application id: 280550 -unit id 24118) for authorization and an industry's application dated 01/04/2021 (application id: 280550 -unit id 24118) for authorization and industry's application dated 01/04/2021 (application id: 280550 -unit id: 24118) for authorization and industry's application dated 01/04/2021 (application id: 280550 -unit id: 24118) for authorization and id: 280550 -unit id: 24118) for authorization and id: 24118 (application id: 280550 -unit id: 24118) for authorization and id: 280550 -unit id: 24118 (application id: 280550 -unit id: 24118) for authorization and id: 280550 -unit id: 24118 (application id: 280550 -unit id: 24118) 2016 may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed appropriate Recommendation

(Rarkumar Sehra) Regional Officer, RPCB, Balotra

Table 3B: Details of HW sent to authorized actual user and TSDF listed in Table 3A since previous financial year till date of inspection

							captive facility (in Tonne) in Tonnes and to whom	
reineration	and the state of t	Co- processing	Pre Co processing reg	ng Utilization processing nog	7 Recycing Utilization processing processing	Pre-polest/ Recycling Utilization processing processing nig	Setured Pecycles/ Recycling Utilization processing processing ng	locinerated Secured Pecycled/ Recycling Utilization processing processing neg
-31 -32		-31	-30 -31	-29 -30 -31	-28 -39 -30 -31	-27 -28 -39 -30 -31	.26 -27 -28 -39 -30 -31	-24 -25 -26 -27 -28 -39 -30 -31
KA. NE	0.579 MT N.A. NI	N.A.	0.579 MT N.A.	NI 0.579 MT N.A.	N3 NII 0.579-MT N.A.	NI NI 0.579 MT N.A.	NI NI NI 0.579 MT N.A.	d NI NI NI US OLSOS MIT N.A.
¥0	YOU	Are No.A	NA SA	NA 100	NA NA NA NA NA NA NA NA NA NA NA NA NA N	CORPORATION AND NOT NOT NOT NOT	Not the Not Not No.	Absel Oil Asi Noil Consession and Noil Asia No.
		06- 07-00 NM	28 -29 MI 0.579 MI	22 - 28 - 39 - 30 - 30 - 30 - 30 - 30 - 30 - 30	26 -29 -30 -30 -30 -30 -30 -30 -30 -30 -30 -30	25 - 26 - 29 - 39 - 30 - 30 - 30 - 30 - 30 - 30 - 3	24 -25 -26 -29 -30 -30 -30 -30 -30 -30 -30 -30 -30 -30	23 24 25 26 29 30 minated



Regional Office, Balotra Rajasthan State Pollution Control Board

Jasol Phanta ,Nakoda Road ,Dist-Balotra E Mail : ro.balotara@gmail.com



RPCB/RO/Balotra/BI-453/662

Date: As signed

GIC (Oil & Gas) R.S.P.C.B, Jaipur

Sub :- Regarding inspection report of STP located at Operational Base of M/s Vedanta Ltd., Cairn Oil and Gas, Barmer.

Ref:- 1. H.O. letter dated 23.06.2025

2. Inspection of the unit carried out on dated 01.07.2025

Sir.

With reference to above, please find enclosed herewith inspection report of "STP located at Operational Base of M/s Vedanta Ltd., Cairn Oil and Gas, Village - Nagana, Tehsil - Baytu & District - Barmer" for your kind perusal & further necessary action at H.O. level.

Yours Sincerely

(Deepak Tanwar) SEE & Regional Officer

Signature valid

Digitally signed by Despak Tanwar Designation Senior Invironmental

Engineer Date: 2025.07.

4:25:34 IST

Reason: Approved

RajKaj Ref No.: 16412188

		Inspection Repor	t			
1	a. Name of the Industry:	Vedanta (Cairn Oil	and Gas) Lin	nited		
	b. Address of the Industry:	Address for	Village	Tehsil	District	
	***	STP of Operation Base	Nagana	Baytu	Barmer	
	c. E-mail:	RJON.Environme	ntManagerN	APT@cairnind	a.com	
	d. Fax:	02982 - 225463				
	e. Mobile:	9773380157				
	f. Telephone:	02982-660113				
2	Date of inspection:	01.07.2025				
3	Name and designation of the person contacted:	Sh. Gaurav Yadav,	Environment	Manager.		
4	Type of industry:	Oil & Gas - Explora	ition & Prodi	uction		
5	Nature of industry:	Production of Hydro	ocarbons			
6	Size of industry: Large/ Medium/ Small	Large				
7	Category of industry: Red/ Orange/ Green/ Others	Red				
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	At the time of inspe	ction, STP w	as found operat	ional.	
9:	Capacity of STP:	300 KLD				
10	Status of Consent under the water Act,1974	Consent to Operate under Water Act, 1974 was accorded vide letter dated 05/11/2024.				
11	Status of Consent under the Air Act,1981	Same as above.				
13	Metering arrangement at inlet of STP and status of logbook:	Water meter for measuring the quantity of effluent reached STP (Inlet) for treatment has been provided. Logbook – Maintained.				
14	Metering arrangement at outlet of STP and status of logbook	Water meter for measuring the quantity of effluent treated by STI (Outlet) has been provided. Logbook – Maintained				
15	Intake capacity	143 KLD.				
16	If any bypassing arrangement at STP, detailed thereof	No effluent bypassin	ng arrangeme	ent has been ma	de.	
17	Details of water sample collected during inspection	Sample can not be c was not available fo sampling may be do quantity.	r STP to ope	rate, Representa	tive stated that	
18	Details of DG, if any	3 DG Sets (Each of	1010 KVA c	apacity)		
19	STP unit operation/process	The flow process is	at FigA			
20	Utilization of treated waste water, if any and ultimate disposal point.	Treated water is use	d for landsca	ping, gardening	, flushing etc.	

21	b) Proponent has completed trial of STP was found operational at However, to run the STP sn	of STP with both the raw water and waste water. I the time of inspection. Detailed flow chart is there at Fig A. moothly the required quantity of waste water was not available.
22	Specific non-compliance observed during inspection	

Submitted for further necessary action please.

Mahendra Dewasi JEE idesh Kala JEE Dalpat Singh JSO Yashpa Meesa SSO

R.O.'s Recommendations:

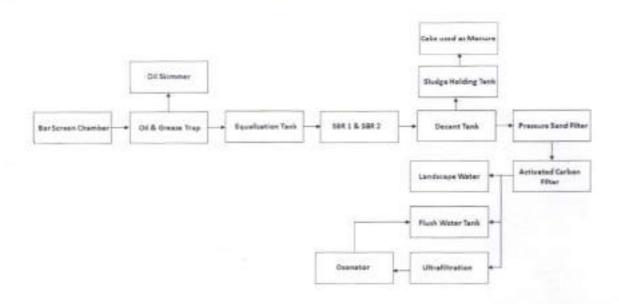
As unit has installed STP & was found operational during inspection, bank guarantee deposited by the industry may be returned.

(Deepak Tanwar)

Deepare Januar.

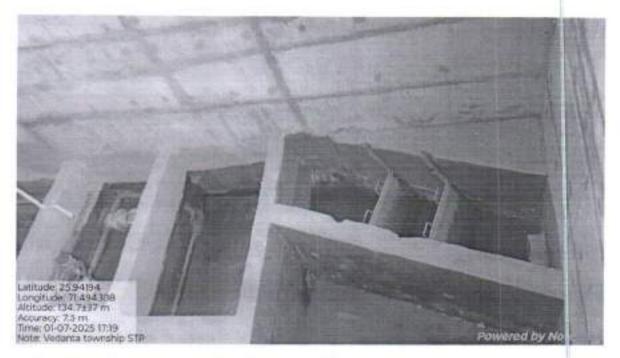
SEE & Regional Officer

Fig.-A Flow Chart of STP 300 KLD

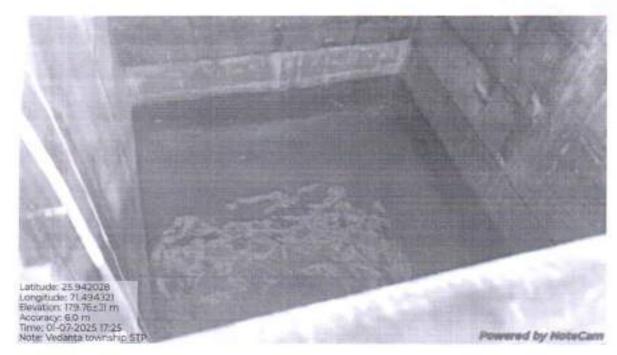


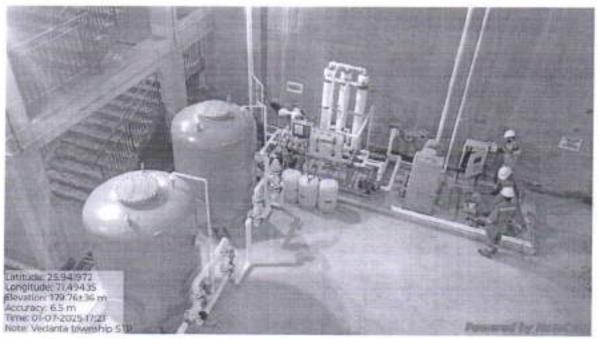
Photgraphs taken during inspection:













Regional Office

Rajasthan State Pollution Control Board

Jasol Fanta, Oppo, JVVNL Office, Balotra Distt. Barmer Phone: 02988-225923 Email ID - ro.balotara@gmail.com

RPCB/RO/Balotra/Barmer/Crain India/ 695

Date: 27-08-2018

______Group Incharge (HOP) RSPCB, Jaipur,

> Sub: - Inspection report of M/s Vedanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction From Mangala Well Pad-14 (PML1/Mangala/Well Pad-14), Village – Jogasar, Kuan, Tehsil & District – Barmer.

Ref:- Your letter no. F(O&G-335) RPCB/HOP/524 on dated 29th June, 2018.

Sir.

With reference to above, M/s Vedanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction From Mangala Well Pad-14 (PML1/Mangala/Well Pad-14), Village – Jogasar, Kuan, Tehsil & District – Barmer. Was inspected by Board officials on dated on 3rd August, 2018 I/R sent to you for information to necessary action please.

Encl .:- As above,

Sr. No. 156

Yours Faithfully,

(Jagdish Singh) RO, RSPCB, Balotra

11191135

Hoph

14515

PIEL

Q 1.9.18

	Inspection Report (First time detailed i	inspection or as	and when detailed	inspection is require	ed)		
1	a. Name of the Industry:	Vedanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction From Mangala Well Pad-14 (PML1/Mangala/Wel 14)					
ti	b. Address of the Industry:	Address for MWP-14	Village Jogasar, Kuan	Taluka/ Tehsil Barmer	District Barmer		
_	c. E-mail:	RJON.Environ	mentManagerMPT(@cairnindia.com			
2	d. Fax:	02982 - 22546	53				
81	e. Mobile:	8003996696					
Ho.	f. Telephone:	02982-660113					
2	Date of inspection:	03 August, 20	18				
3	Name and designation of the person contacted:	Dr. B. R. Jat, D	GM, Environment				
4	Type of industry:	Oil & Gas - Ex	ploration & Product	tion			
5	Nature of industry:	Hydrocarbon	Production Well Pa	d			
6	Size of industry: Large/ Medium/ Small	Large					
7	Category of industry: Red/ Orange/ Green/ Others	Red					
8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational					
9	List of partners/ directors/ proprietor with addresses:	Enclosed					
10	Status of consent under the Water Act, 1974:	with Unit Id 2	4118 and Application				
11	Status of consent under Air Act, 1981:	with Unit Id 2	4118 and Application	enewal applied on 0 on Id 215785)	7/06/2018		
12	Status of authorization under HWM Rules	HWA Valid til	31/10/2021.				
13	Name of raw materials with quantity (per day or month or annum)						
14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	2.5.00 Million	Barrels of Oil per D Metric Standard C oplication submitte	ubic Feet Gas per Da	ıy		
15	Water related:	R					
1.	Source of Water			h pipeline (Saline Go MPT RO plant for w			
2	Status of metering arrangement on Flow meter available						

7		Sources		
1	3	Meter reading the		
-	-	Meter reading (if meter provided)	Meter readings records available 03.08.2018	ble. Meter reading is 000001 as on
1000	4	Metering arrangement for water consumption in various process/ use		
	5	Water consumption process/ purpose wise	Domestic and Intermittently f	or other operational activities
	6	Status of log book of water drawl and consumption	Log book maintained	
16		Waste water generation (Stream wise) per day	maintenance of the well are b the HDPE lined pit with the cap	d Intermittently while cleaning and eing collected & solar evaporated in pacity of 1700 m ³ reated through onsite septic tank
17	1000	Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?		HDPE Lined Concrete Evaporation within the Well Pad
18	In case Effluent Treatment Plant (ETP) provide details for all): Septic Tank followed by Soak A Effluent Treatment Plant (ETP) unit ope and status (Enclose flow Flow Sheet):		Pit	ultiple ETP's or STP's , please provide
1	В	Operational status of ETP units at the t	ime of inspection:	•
	С	Whether separate electric meter for Ef provided or Not? If, yes then the meter		ie in
	D	Whether water meter at inlet, outlet a provided or not? If, yes, then reading t		28
	E	Whether log book for operation, electronicals consumption is maintained of	ic meter/ water meters/	
	F	Characteristics of waste water (as per st temperature, Conductivity, Dissolved C	site observations) pH,	72
		Discharge of waste water (per day)		Intermittently maximum 4 KLD waste water treated in solar evaporation pond
20		Point of discharge/disposal of waste w body. adequacy of disposal:	No surface discharge. Intermittent generated waste water discharged in Solar pond for Evaporation and Domestic waste water in seption tank followed by soak pit	
21	5	Recycle of treated effluent (if any)	Company of the Compan	18
22		Details of recycling arrangements		N. Comments
	_	Metering arrangements for recycling?		

		water and the second se							
4		Whether industry is a mo	ember of C	TP? Provid	e details.	1.			
5		CETP inlet norms			SUNDVAILE.	-			
6		Method of conveyance	of waste was	er from inc	dustry to CET	P: -			
7	-	Adequacy of the CETP for total effluent reaching CETP							
28		Details of air pollution:	ioi total C	macmi reac	mig cerr				
A T		Process Stacks:							
	Sr No	Stack attached to process	Stack height in meter & its adequacy	pollutant	Control of the contro	Common adequated of APC	safe info	r adequate and rastructural ing facility d or not?	
	1		*	-	-	-			
	i)	Status of energy meter & hour meter	2						
	II)	Status of log book of operation and meter							
В	64	Flue gases stacks	1- 1	Rated Fuel	Stack	Details	Comments	Whether	
	Sr No	Stack attached to Plant	1,000	Consumption (It/hr, Kg/hr, mmscfd)	1 P. P. W. S.	of APCM	on adequacy of APCM	adequate and safe infrastructure for monitoring facility provided or not?	
		Mobile Flare	Natural Gas		30 m			during Drilling and ices (Currently not in site).	
-	i)	Status of energy meter & hour meter	Not Applica	ble.					
	ii)	Status of log book of	1111/00/10/00/00	Not Applicable.				cy: This facility	
c		Source of fugitive emiss	ion and measures taken to control, if any with details & adequacy: This facility system, there is no source of fugitive emission from process.						
			Probable d	system, there is no source		Details of			
10.00	S.		pollutants	Probable details of			APCM		
200	i)	Status of energy meter 8 hour meter		Not Applicable					
4	ii	Status of log book of operation and meter	Not Applic	able	12 - Table 12				
Ho		Details of incinerator: No	ot Applicable	_					
THE .	10	For Liquid							

L		If Combined				
1	В	Status of operation at the ti	ime of			
		Inspection:				
Ī	С	Temperature °C		Primary C	hamber	1
1	1	8		The second management of the second	/ Chamber	
1	i)	Status of energy meter & h	our meter	accordary	Chamber	
	ii)	Status of log book of opera				
2	255.7	meter				
E		Details of D. G. Sets -				
		Rating	Status of	Details of	Adamuser of	NAME AND ADDRESS OF
551		(texting	Acoustic	Stack	Adequacy of stack and	Whether adequate and safe infrastructural
	100		enclosure	Juck	acoustic	
	TI	Julia III	- Incidagate		enclosure	monitoring facility provided or not?
鰛	1	4 X 1500 KVA	Provided	30 mtrs	Adequate	To be used only during
1	2	3 X 500 KVA	Provided	5 mtrs	Adequate	drilling activities
K	3	2 X 440 KVA	Provided	4.5 mtrs	Adequate	Orming activities
1	4	3 X 62 KVA	Provided	1.5 mtrs	Adequate	_
II	5	1 X 380 KVA	Provided	4.5 mtrs	Adequate	Currently not available at
11	1	/	11553.616353	NEW WEEK		site. Sent for offsite
-		V				maintenance
F		Source of foul odor and me	easures taker	to control, if	any: This facility is not g	enerating any foul order.
30		Fly ash management with				
31	A	Details about Hazardous V	ement:			
1	Sr			Category of	Quantity of Hazardow	W C 116
			77.	category	Qualitity of Hazardous	s Waste Generated / Storage
	No		224	Hazardous	Quantity of Hazardous	s waste Generated / Storage
	No	- Carlotte State S		Hazardous waste		2002 100 60 00 00 00 00 00 00 00 00 00 00 00 0
	No 1	Drill cuttings excluding the	ise from	Hazardous	925.00 MT/WELL (DRI	LLING PHASE)
	1	Drill cuttings excluding the waste based mud	ise from	Hazardous waste 2.1	925.00 MT/WELL (DRI Captive SLF / Co proce	LLING PHASE) essing in cement kiln
		Drill cuttings excluding the	ise from	Hazardous waste	925.00 MT/WELL (DRI Captive SLF / Co proce 3.00 MT/WELL (DRILL	LLING PHASE) essing in cement kiln ING PHASE)
	1	Drill cuttings excluding the waste based mud	ise from	Hazardous waste 2.1	925.00 MT/WELL (DRI Captive SLF / Co proce 3.00 MT/WELL (DRILL Captive SLF/Co proce	LLING PHASE) essing in cement kiln
	1 2	Drill cuttings excluding the waste based mud Sludge containing oil		Hazardous waste 2.1 2.2	925.00 MT/WELL (DRI Captive SLF / Co proce 3.00 MT/WELL (DRILL Captive SLF/Co proce Recycler	LLING PHASE) essing in cement kiln ING PHASE) ssing/incineration/Registered
	1	Drill cuttings excluding the waste based mud		Hazardous waste 2.1	925.00 MT/WELL (DRI Captive SLF / Co proce 3.00 MT/WELL (DRILL Captive SLF/Co proce Recycler 475.00 MT/WELL (DR	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co
11年1日日本日本日本日本日本日本日本日本日本日本日本日本日本日本日本日本日本日	2	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil		Hazardous waste 2.1 2.2	925.00 MT/WELL (DRI Captive SLF / Co proce 3.00 MT/WELL (DRILL Captive SLF/Co proce Recycler 475.00 MT/WELL (DR processing in cement	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess
100000000000000000000000000000000000000	1 2	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers	/ liners	Hazardous waste 2.1 2.2	925.00 MT/WELL (DRI Captive SLF / Co proces 3.00 MT/WELL (DRILL Captive SLF/Co proces Recycler 475.00 MT/WELL (DRI processing in cement 4.00 MT/WELL (DRILL	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE)
1 日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日	2	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers contaminated with hazard	/ liners	Hazardous waste 2.1 2.2	925.00 MT/WELL (DRI Captive SLF / Co proce 3.00 MT/WELL (DRILL Captive SLF/Co proce Recycler 475.00 MT/WELL (DR processing in cement	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE)
2、 の の の の の の の の の の の の の の の の の の の	1 2 3 4	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers contaminated with hazard chemicals /wastes	/ liners lous	Hazardous waste 2.1 2.2 2.3	925.00 MT/WELL (DRI Captive SLF / Co procests) 3.00 MT/WELL (DRILL Captive SLF/Co procests) Recycler 475.00 MT/WELL (DRI processing in cements) 4.00 MT/WELL (DRILL SLF/Sale to authorize	LLING PHASE) essing in cement kiln ING PHASE) ssing/incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE) d recycler
10 の表現を行ったの	2	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers contaminated with hazard chemicals /wastes Empty barrels/ containers	/ liners lous / liners	Hazardous waste 2.1 2.2	925.00 MT/WELL (DRI Captive SLF / Co proces 3.00 MT/WELL (DRILL Captive SLF/Co proces Recycler 475.00 MT/WELL (DR processing in cement 4.00 MT/WELL (DRILL SLF/Sale to authorize	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE) d recycler
1000年度の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の	1 2 3 4	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers contaminated with hazard chemicals /wastes Empty barrels/ containers contaminated with hazard contaminated with hazard contaminated with hazard contaminated with hazard contaminated with hazard	/ liners lous / liners	Hazardous waste 2.1 2.2 2.3	925.00 MT/WELL (DRI Captive SLF / Co procests) 3.00 MT/WELL (DRILL Captive SLF/Co procests) Recycler 475.00 MT/WELL (DRI processing in cements) 4.00 MT/WELL (DRILL SLF/Sale to authorize	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE) d recycler ON PHASE)
1000000000000000000000000000000000000	1 2 3 4	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers contaminated with hazard chemicals /wastes Empty barrels/ containers contaminated with hazard chemicals /wastes	/ liners lous / liners	Hazardous waste 2.1 2.2 2.3	925.00 MT/WELL (DRICAPTIVE SLF / Co processing in cement 4.00 MT/WELL (DRILL SLF/Sale to authorize SLF/Sale to authorize	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE) d recycler ON PHASE)
1000年の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の	1 2 3 4	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers contaminated with hazard chemicals /wastes Empty barrels/ containers contaminated with hazard contaminated with hazard contaminated with hazard contaminated with hazard contaminated with hazard	/ liners lous / liners	Hazardous waste 2.1 2.2 3 33.1 33.1	925.00 MT/WELL (DRICAPTIVE SLF / Co processing in cement 4.00 MT/WELL (DRILL SLF/Sale to authorize SLF/Sale to authorize	LLING PHASE) essing in cement kiln ING PHASE) ssing/incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE) ed recycler IN PHASE) ed recycler IN PHASE)
1000年の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の日本の	1 2 3 4	Drill cuttings excluding the waste based mud Sludge containing oil Drilling mud containing oil Empty barrels/ containers contaminated with hazard chemicals /wastes Empty barrels/ containers contaminated with hazard chemicals /wastes	/ liners lous / liners	Hazardous waste 2.1 2.2 3 33.1 33.1	925.00 MT/WELL (DRIC Captive SLF / Co proces 3.00 MT/WELL (DRILL Captive SLF/Co proces Recycler 475.00 MT/WELL (DR processing in cement 4.00 MT/WELL (DRILL SLF/Sale to authorize 4.00 TPA (EXTRACTION SLF/Sale to authorize 1.00 TPA (EXTRACTION Recycler/ Reprocess	LLING PHASE) essing in cement kiln ING PHASE) ssing/Incineration/Registered ILLING PHASE) Captive SLF/Co kiln/Reprocess LING PHASE) ed recycler ING PHASE) ed recycler ING PHASE) ed recycler

	8	Wastes or residues containing oil	5.2	5.00 MT/WELL(DRILLING PHASE) Captive SLF/Co processing/incineration/Registered Recycler		
	9	Wastes or residues containing oil	5.2	50.00 TPA (EXTRACTION PHASE) Captive SLF/Co		
1		Form IV Copy enclosed		processing/Incineration/Registered Recycler		
2		Verification and irregularities/ gap found in manifests	No.			
33	U	Management/ Disposal of Spent Acid/ Solvent/ Waste Oil, If applicable				
34	Whe	ther industry is a member of TSDF s	te or not? Cairn	has its own captive TSDF facility at MPT		
35	Α	Status of logbook for hazardous wa	aste:	Form 3 is being maintained		
	В	Status of display board of size 4' x gate	6' at the main	Board displayed at site		
	С	Status of display board at the stora	ge area	All waste storage areas are well marked and board displayed		
36		Electric service number		Captive Power Generation at MPT and supplied to all well pads through Over Head Line		
37		Water service number		Water sourced from MPT through pipeline		
38		Other relevant information regal industry, including complaints	ording the	No complaints received against unit at RSPCB Balotra		
39		Details of water/ waste water sa during inspection	mple collected	*		
40		Details of air /emission sample during inspection	collected	;*:		
41		Compliance of CTE/ CTO/ Authorize Registration / Undertaking / Bank (any, EC- conditions, if applicable	CONTROL CONTRO	Complied		
42	Ces	s verification				
	A	Consumption of water in different for cess assessment	t categories	Water consumption is being reported in monthly water cess report for MBA		
-		Category- I				
		Category - II				
-		Category - III	10			
-		Category - III	three land			
Ė.		Category-IV	a contract of			
	В	Recommendation for the application under section 3 (2) & 3 (2A) and re reasons)	ability of rates ebate (with	-		
	С	Details of the deposition of cess		Advance Water Cess for till June'17 is submitted		

	*	
43	Specific non- compliances if any, observed during inspection:	•
100	tti izlar pili	
E 1970 (C)	Yer Terrer Pawan Chouhan CB, Balotra	Name: V.S. Parihar Scientific Officer, Balotra
Recomm Looking adequat	nendations: toward about details and comments the consent to e.	Operate may be consider favorably if remitted fees is
		U. Singh) Regional Officer



Regional Office Rajasthan State Pollution Control Board Jasol Circle, Opposite J.V.V.N.L. Office, Balotra Distt. Barmer

Website www.apch.nic.in

RPCB-RO/Balotra/Cairn India /122 G

Date: 2 4/11/2017.

Sr. Env. Engineer (HOP)

R.S.P.C.B. Jaipus

Subs- Inspection Report of M/s Vedanta Limited (Cairn Oil & Gas), Hydrocarbon prilling and Extraction From Mangala Field(Well Pad-07) (PML1/Mangala/Well Pad-07), Jogasar Kuwan-Nagana, Tehsil - Bayatu, Distt - Barmer.

Ref:- Your letter no.F(O& G-335)RPCB/HOP/525 dated 07.11.2017.

Sir.

With reference to above, M/s Vedanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction From Mangala Field(Well Pad-07) (PML1/Mangala/Well Pad-07), Jogasar Kuwan-Nagana, Tehsil - Bayatu, Distt - Barmer, by Board office officials Inspection report sent to you for information necessary action please.

Encl:- As above T/q-138

Your Faithfully

11190133

(Jagdish Singh) Regional Officer RPCB, Balotra

RAJASTHAN STATE POLLUTION CONTROL BOARD

EM

a. Name of the Industry:	Vedanta Limit Extraction Fro Pad-07)	ted (Cairn Oil & Gas) om Mangala Field(W	, Hydrocarbon Drilli ell Pad-07) (PML1/N	ing and Mangala/V
b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District
30.000 GOVERNMENT AND AND AND AND AND AND AND AND AND AND	MWP 07	Jogasar Kuwan-Nagana	Baytau	Barme
ç. E-mail:	RJON.Environ	mentManagerMPT@	cairnindia.com	
d. Fax:	02982 - 22546	i3		
e. Mobile:	8003996696			306
f. Telephone:	02982-660113			
Date of inspection:	23:10:2017	15.11.12		
Name and designation of the person contacted:	Dr. Bhoma Ran	n Jat, Senior Manage	er Environment	
type of industry:	Oil & Gas - Exp	loration & Production	en	
vature of industry:	Processing of H			
ite of industry: Large/ Medium/ mall	Large			
ategory of industry: Red/ Orange/ ireen/ Others	Red			
tatus of Operation: operational/ on- operational/ closed/ any other- non- operational- reason and priod of non- operation.	Operational			
st of partners/ directors/ proprietor ith addresses:	Enclosed			
atus of consent under the Water t, 1974:	CTO Valid till 30	/ 06/2017		
atus of consent under Air Act, 81:	NA 💃			
itus of authorization under HWM Jes	HWA Valid till 33	/10/2021		
me of raw materials with quantity or day or month or annum)				
me of product(s) and by-products nufactured with quantity (per day month or annum)		OBOPD Barrels of Oil on Metric Standard		Day
ter related: rce of Water	****		M. CASTA Application for the Casta	
	The second secon	om MPT for well pa	d operations	
lus of metering arrangement on roes	Yes			
ter reading (if meter provided)	Meter readings re 15.11.2017	cords available. Me	ter Reading is 9999	983 as on
sumption in various process/ use	Flow meter previo	ied		
er consumption process/ purpose	Domestic and Inte	rmittently for other	r operational activi	ties
is of log book of water drawl and -				

						145	
wise) per day	eration (Stream	maintena the HDPE	lined pit w waste w	well are ith the c	being co	mittently while cleaning and illected & solar evaporated in of ~1700 m ³ through onsite septic tank	
with CETP or has Treatment Plant o	ustry is connected provided Effluent or treatment not	Well Mai Pond for	ntenance: D Natural Eva	poration	within I	Lined Concrete Evaporation the Well Pad	
se Effluent Treatme	ink followed by So	vided, details	of same (in	case of n	rultiple f	TP's or STP's , please provide	
an and Treatmer	nt Plant (ETP) unit se flow Flow Sheet	operation/ pro	cesses with	details	1.		
	s of ETP units at th		ection:				
Whether separate	electric meter for if, yes then the me	Effluent Treat ter reading	ment Plant	is	2		
Whether water may a provided or not? I	eter at inlet, outle f, yes, then reading	t and for recyc g thereof.			*		
chamicals consum	for operation, ele- ption is maintaine	d or not?		/			
Characteristics of	waste water (as pe ductivity, Dissolved	r site observat	ions) pH,		200001		
Discharge of waste	water (per day)	Олуден			Intermittently maximum 4 KLD waste water treated in solar evaporation pond		
Point of discharge/ body. adequacy of	disposal of waste disposal:	water and ultin	mate receivi	ing	No sur genera in Sola Domes	rface discharge. Intermittent sted waste water discharged or pond for Evaporation and stic waste water in septic billowed by soak pit	
Recycle of treated	offluent (if any)						
Details of recycling							
	ments for recycling	? If yes, ther	meter reac	gnib	-		
	is a member of				8		
CETP inlet norms							
	rance of waste v	water from inc	fustry to CE	TP:	8		
Adequacy of the	CETP for total	effluent reach	ning CETP		4		
Details of air pollution							
Process Stacks:							
Stack attached to process	Stack height in meter & its adequacy	Probable pollutants	Details of APCM		ent on acy of	Whether adequate and safe infrastructural monitoring facility provided or not?	
			-	-			
Status of energy meter & hour meter							
Status of log book of operation and meter	ķē.						

	Flue gases stacks		-						
	Stack attached to Plan	nt Fuel	Date					15	
No.			Hated Fuel Consumption (It/hr, Kg/hr, mmscfd)	Stack height ir meter & adequac	its	ails PCM	Comments on adequacy of APCM	Whether adequate and safe infrastructure re monitoring facility provided or not?	
	Status of energy mote & hour meter	Not A	oplicable.					1700	
	Status of log book of operation and meter		plicable,						
	Source of fugitive emis	sion and m	Basurer tal.						
	Source of fugitive emis comprises of close loo Source	p system, t	here is no sour	to control, if	any with d	etails	& adequacy: This	facility	
NO.	comprises of close loo Source	Probab polluta	ne details of	Probable pollutants	Details of APCM	of (omments on ade		
				pointaints		1	APCM		
	Status of energy meter (hour meter	Not Ap	plicable	-					
	Status of log book of operation and meter	Not Ap	Not Applicable						
1	Details of incinerator: No	t Applicabl	le						
	For Liquid		-	made a n					
	For Hazardous Waste (So If Combined	(1)(5)	, or ria	zardous Solid	Waste on	ly			
1	Status of operation at the Inspection:	e time of							
1	Temperature °C		Priman	Primary Chamber					
			Second	Secondary Chamber					
ľ	Status of energy meter &	hour meter		7		_			
ľ	Status of log book of oper meter	ation and							
۲.	Details of D. G. Sets -			•		-			
-	Rating	Status of Acoustic enclosure		and	quacy of stack acoustic losure		Whether adeq safe infrastruc monitoring fac provided or no	tural cility	
5	Source of foul odos and						- Provided of no	Ot?	
5	Source of foul odor and mi Flyash management with	easures tak	en to control,	if any: This fa	cility is no	t gen	erating any foul	order	
17	The second secon	The control of the state of the	- Library Company 1 14	ot Applicable			g any roun	order,	
Ľ	vetails about Hazardous W	aste Manaj	gement:		-				
N	Waste	Category :	of	Quantity of Hazardous Waste Generated / Storage					
	his cuttings excluding hose from waste based nud	2.1		925.00 MT/WELL (DRILLING PHASE) Captive SLF / Co processing in cement kiln					
	ludge containing oil	273			-v proces	izing (n cement kiin		
	or contenting oil	2.2		3.00 MT/WELL (DRILLING PHASE) Captive SLF/Co processing/Incinerati				1600	

Patus of display board of s Satus of display board at t	the storage area	Captive Power Generation at MPT and supplied		
THUS of display board of s	The second secon			
tout a direct to the same of t	size 4' x 6' at the main	All waste storage areas are well marked and		
Satur of logbook for hazar	rdous waste.	pate Board displayed at site		
no noustry is a member o	LIZON Site of more con-	Form 3 is being maintained		
Wine Oil, If applicable	except site or not? Cai	rn has its own captive TSDF facility at MPT Form 3 is being maintained		
Vingement/ Disposal If fort Acid/ Solvent/				
refration and regularities/ gap found repairests	Ho II VB			
ism IV Copy enclosed	No irregularities obs	erved.		
listes or residues ontaining oil	5.2	processing/Incineration/Registered Recycler 50.00 TPA (EXTRACTION PHASE) Captive SLF/Co pracessing/Incineration/Registered Recycler		
asses or residues praining oil	5.2			
₃sor spent oil		Recycler/ Reprocess Recycler/ Reprocess Recycler/ Reprocess Recycler/ Reprocess Recycler/ Reprocess		
	5.1	Recycler/ Reprocess 4.00 MT/WELL(DRILLING PHASE) Sales to Registered		
etor spent oil	5.1	1.00 TPA (EXTRACTION PHASE) Sales to Registered		
tration or	37.3	50.00 TPA (EXTRACTION PHASE) CAPTIVE SLF		
potentration or aggration residues	37.3	1.00 MT/WELL(DRILLING PHASE) CAPTIVE SLF		
gs or other cleaning		MPT incinerator/Co processing at cement/porter		
or other east of a sterials	33.2	S THE PROPERTY OF THE PROPERTY		
ntaminated cotton or other cleaning	33.2	5.00 MT/WELL (DRILLING PHASE) MPT incinerator/Co processing at cement/power		
ntainers/ liners intaminated with stardous chemicals		SLF/Sale to authorized recycler		
astes barrels/	33.1	4.00 TPA (EXTRACTION PHASE)		
ntainers/ liners intaminated with intardous chemicals		SLF/Sale to authorized recycler		
harrels/	33.1	4.00 MT/WELL (DRILLING PHASE)		
udge and filters interninated with oil	3.3	5.00 TPA (EXTRACTION PHASE) SLF/Co processing/Incineration/Sales to registered		
Control to the Control of the Contro	1	3.00 MT/WELL (DRILLING PHASE) SLF/Co processing/Incineration/Sales to registered recycler		
and filters	3.3	475.00 MT/WELL (DRILLING PHASE) Captive SLF/Co processing in cement kiln/Reprocess		
iling mud containing	2.3	Captive SLF/Co processing/Incineration/Registered Recycler		
age containing oil	2.2	50.00 TPA (EXTRACTION PHASE)		

	water service number	152
7	Water Service Industry	Water sourced from MPT through pipeline
18	Other relevant information regarding the industry including complaints	No complaints received against unit at RSPCB Balotra
98	Details of water/ waste water sample collected during inspection	-
ia	petails of air /emission sample collected during inspection	
11	Compliance of CTE/ CTO/ Authorization / Registration / / Undertaking / Bank Guarantee if any, EC- conditions, if applicable	Complied
2 0	ess verification	
A	Consumption of water in different categories for cess assessment	Water consumption is being reported in monthly water cess report for MBA
	Category- I	
	Category - II	
	Category - III	
	Category - III	32
•	Category-IV	
ŝ	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	
ε	Details of the deposition of cess	Advance Water Cess for till June'17 is submitted
	Specific non-compliances if any, observed during inspection:	· ·
		(V.S.Parihar) S.O., RSPCB, Balotra
Acres Jan	Coolins booking towards about facts living rows be Considered farable, for deposite in adequate as the Rubes.	CTE/CTO/ Authorization application of the great of Consult forwards Counter Signature Mindel Big Regional Officer, RSPCB, Balotra

Unit 10-3892 AH26-168357

RAJASTHAN STATE POLLUTION CONTROL BOARD

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popertion Report (First time detailed inspection or as and when detailed inspection is required) a. Name of the Industry: Vedanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction From Mangala Field(Well Pad-04) (PML1/Mangala/Well Pad-04) b. Address of the Industry: Address for District Village Taluka/ Tehsil MWP 04 Barmer JogasarKuwan Bayatu c. £-mail: RJON.EnvironmentManagerMPT@cairnindia.com 02982 - 225463 d. Fax e Mobile: 8003996696 . Telephone: 02982-660113 pate of inspection: 13:10:2017 15.11.17 Name and designation of the person Dr. Bhoma Ram Jat, Senior Manager Environment contacted: Type of industry: Oil & Gas - Exploration & Production Nature of industry: Processing of Hydrocarbon Size of industry: Large/ Medium/ Large Category of industry: Red/ Orange/ Red Green/ Others Status of Operation: operational/ Operational non-operational/ closed/ any otherif non-operational-reason and period of non-operation, tist of partners/ directors/ proprietor Enclosed with addresses: Status of consent under the Water CTO Valid till 30/ 06/2017 Act. 1974: Status of consent under Air Act, NA Status of authorization under HWM HWA Valid till 31/10/2021 Name of raw materials with quantity (per day or month or annum) Approx6,000.00BOPD Barrels of Oil per Day Name of product(s) and by-products Approx1.20 Million Metric Standard Cubic Feet Gas per Day manufactured with quantity (per day or month or annum) Water related: Water sourced from MPT for well pad operations Source of Water Yes Status of metering arrangement on Meter reading records available. Meter reading is 000031 as on Sources. Meter reading (if meter provided) 15.11.17 Flow meter available Metering arrangement for water consumption in various process/ use Domestic and Intermittently for other operational activities Water consumption process/ purpose wise Status of log book of water drawl and consumption

Probable

pollutant

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Stack height

in meter & its adequacy Details of

APCM

Comment

adequacy

of APCM

on

Whether adequate and

safe infrastructural

monitoring facility

provided or not?

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Ş.

So

Stack attached to

Status of energy meter & hour meter Status of log book of operation and meter

process

as stacks	10-049						120	
or faces stacks or faces stacks or faces stacks	Fuel	Rated Fuel Consumption (It/hr, Kg/hr, mmscfd)	me	ck ght in eter & its equacy	Details of APCM	Comments on adequacy of APCM	Whether adequate and safe infrastructure re monitoring facility provided or not?	
- nator	Not /	Anolicable						
Not Applicable, hour meter Not Applicable, Not Applicable.								
operation and me onice	ion and	measures take	en to co	ntrol, if a	ny with detai	ls & adequacy: Ti	nis facility	
comprises of close loop	ayaccin	, citere is my si	ource of	fugitive	CHRISSION HO	in process.	Indiana in the beauty of the	
Source	revu	able details of utants	100	hable lutants	Details of APCM	Comments on a APCM	dequacy of	
t a some meter 8	Not	Applicable						
Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable Not Applicable								
petails of incinerator: N	ot Appli	cable		how seems		2.70.2.200.000		
For Liquid For Hazardous Waste (S	olid)			For Haz	zardous Solid	Waste only		
Status of operation at t	he time	of Inspection:						
Temperature °C				The second second	y Chamber Iary Chamber			
Status of energy meter								
Status of log book of or	peration	and meter		•				
Details of D. G. Sets	100	atus of D	etails of		Adequacy of s	tack Whether	adequate and	
Rating .	Ac	Acoustic Stac enclosure		3	and acoustic enclosure	safe infra monitorir provided	g facility	
1					. de allieu le mo	t engageting and	foul arder	
Source of foul odor an	d measu	res taken to co	ontrol, if	any: In	s racinty is no able	r Remerating any	TOUT OF WELL	
fly ash management v	vith ali d	etans, ir applic	aure. rec	r. reppire				
Details about Hazardo	us Wast	e Managemen	t:	(and the second			7-2-10-00	
The state of the state of the state of	Source of Hazardous Waste Category of Hazardous wa		f	Quantity of Hazardous Waste Generated / Storage				
Onli cuttings excludin		2.1	6400150			RILLING PHASE) cessing in cement	kiln	
from waste based mud Studge containing oil		2.2		\$00 MT/WELL (DRILLING PHASE) Captive SLF/Co processing/incineration/Registered Recycler				

	ode containing oil		50.00 TPA (EXTRACTION PHASE) 53 Captive SLF/Co processing/Incineration/Registered			
7	_{pl} og mud containing oil	2.3	100.00 MT/WELL (DRILLING PHASE) Captive SLE/Co.			
	and filters	3.3	processing in cement kiln/Reprocess 3.00 MT/WELL (DRILLING PHASE) SLF/Co			
0	ortaminated with oil tudge and filters ontaminated with oil	3.3	5.00 TPA (EXTRACTION PHASE) SEF/Co processing/Incineration/Sales to registered			
1	mpty barrels/containers/ mers contaminated with natardous chemicals /waste	33.1 s	recyclers 4.00 MT/WELL (DRILLING PHASE) SLF/Sale to authorized recycler			
	inply barrels/containers/ inels contaminated with hazardous chemicals /waste	33.1	4.00 TPA (EXTRACTION PHASE) SLF/Sale to authorized recycler			
Ti I	Contaminated cotton rags o	r 33.2				
1000	other cleaning materials		5.00 MT/WELL (DRILLING PHASE) MPT incinerator/Co processing at cement/power			
i	Contaminated cotton rags o	or: 33.2	The state of the s			
	other cleaningmaterials		5.00 TPA (EXTRACTION PHASE)			
	Concentration or evaporation	on 37.3	incinerator/Co processing at cement/power			
	residues	COLD 12077	1.00 MT/WELL(DRILLING PHASE) CAPTIVE SLF			
	Concentration or evaporation residues	on 37.3	50.00 TPA (EXTRACTION PLASE)			
1	Used or spent oil	5.1	CLULIAE 2FF			
			1,00 TPA (EXTRACTION DUASE)			
	Used or spent oil	5.1	ones to Registered Popular / p			
-	Westernan	16320				
	Wastes or residues containing oil	5.2	5.00 MT/WELL(DRILLING TO A Reprocess			
	Wastes or residues	5.3	Captive SLF/Co processing/Incineration/Registered			
	containing oil	5.2	50.00 TPA (EXTRACTION)			
	Form IV Copy enclosed		Captive SLF/Co processing/Incineration/Registered			
	Verification and	Mark to the same of				
	inegularities/ gap found in manifests	No irregularities ob	served,			
	Management/ Disposal of Spent Acid/ Solvent/ Waste Oil, If applicable					
100	ther industry is a more by		_			
	Status of logbook for have	1 (SDF site or not? C	airn has its coun			
	Status of display board of s	roous waste:	airn has its own captive TSDF facility at MPT			
			Form 3 is being maintained Board displayed at site			
	Status of display board at t	the stnesses	an proyed at site			
	Dectrie von	morage area	All waste storage -			
	Liectric service number		All waste storage areas are well marked and board Captive possess			
	161		Captive Power Generation at MPT and supplied to all Water sourced from a supplied to all			
	Water service number		well pads through Over Head Line Water sourced from Many			

information regarding the No complaints received against unit at RSPCB Balotra mehrding complaints water/ waste water sample collected und inspection of air /emission sample collected of inspection Compliance of CTE/CTO/ Authorization / Composition / Undertaking / Bank Guarantee if Complied SES (C-conditions, if applicable e whiteation Consumption of water in different categories Water consumption is being reported in monthly jorcess assessment water cess report for MBA Category-1 Calegory - II Category - III Category III Category-IV necommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons) Details of the deposition of cess Advance Water Cess for till June'17 is submitted Specific non- compliances if any, observed during inspection: Charlested formally for grant of Council francisco fee deposts is adoptive on from Robers.

Counter Signature Ande Bez

> Regional Officer, RSPCB, Balotra

 $k = n \notin \mathcal{L}^{n}$

The second second second second		N CONTROL BOARD					
papertian Report (First time data)	ted Inspection or a	is and when detaile	d inspection is requi	red)			
Name of the mounty.	Vedanta Limit	ted (Cairn Oil & Gas), Hydrocarbon Drill d -13 (PML 1/Mang	ing and			
a Address of the Industry:	Address for MWP-13	Village Jogasar Kuwan	Taluka/ Tehsil Baytau	District			
t-male	RJON.Environ	mentManagerMPTs	Pcairnindia.com	-			
i too	02982 - 22546						
i sax n Mobile:	8003996696						
Telephone.	02982-660113						
we of inspection:	19th January 20						
Name and designation of the person	The second secon	Environment mana	ger				
industry	Oil & Gas - Expi	loration & Producti	on				
nature of industry:	Production of h						
are of industry: Large/ Medium/	Large						
angory of Industry: Red/ Orange/	Red						
catus of Operations: operational/ on-operational/ closed/ any other- non-operational-reason and	Operational						
of partners/ directors/ proprietor							
uous of consent under the Water c 1974:			wal cum expansion of 294449 submitted of				
atus of consent under Air Act. 81			val cum expansion a 294449 submitted				
itus of authorization under HWM les	HWA vide author RPCB/HWM/2018		161, valid till 30/11/	2023.			
me of raw materials with quantity or day or month or annum)	No raw material is	s used for oil extract	tion				
relactured with quantity (per day	As per Existing CT Crude Oil: 15000 i Natural Gas: 4.4M	BOPD					

	1	15	Water related:							
		1.	Source of Water	Water sourced from Co.						
	1	2	Status of metering arrangement on Sources	Digital meters - records	ed Gra					
		3	Meter reading (if meter provided)	acords are maintai	ned le 4					
	1	4	Metering arrangement for water	Water sourced from CGWA authorized Ground Water Sourced Digital meters – records are maintained in form of digital Meter readings records available. Meter readings records available						
			consumption in various process/ use	Meter readings records available.	edia					
		5	Water consumption process/ purpose	Bengan						
1				Domestic and Intermittently for oth Logbook maintained All the ways						
1	1	6	Status of logbook of water drawl and	intermittently for other	in.					
t	16			Logbook maintained	er operational according					
1	20	,	Wastewater generation (Stream wise) per day	All the wastewater generated in maintenance of the well are being HDPE lined pit with the capacit (8m3/day) is installed for enhance Domestic wastewater.	aci Miles					
			, , , , , , , , , , , , , , , , , , , ,	mainten mastewater penant						
				maintenance of the well are being. HDPE lined pit with the capacit (8m3/day) is installed for enhance Domestic wastewater is treated to	ntermittees					
		1		(8m3/day) is with the capacit	collected & while					
				HDPE lined pit with the capaci (8m3/day) is installed for enhance Domestic wastewater is treated to	ty of 1700 milevaon					
17	,	W	Thathana	soak pit.	Solar evaporania Solar					
		W	hether the industry is connected	1.000000	wough onsite seed at W.					
			PUNITED FAC		Seption N					
_	- Announced	re	eatment Plant or treatment not quired?							
8	In	case E	ffluent Treatment							
	det	talls fo	or all): Teatment Plant (ETP) provide	dad A						
	A	Eff	reatment Plant or treatment not guired? Effluent Treatment Plant (ETP) provid or all): Bluent Treatment Plant (ETP) unit op d status (Enclose flow sheet): Berational status of ETP units at the	sed, details of same (in case of						
1		an	d status (Fooler 6	eration (ple ETP's or Free					
1	В	On	(chiclose flow sheet):	eration/ processes with details	Ser 71b 2 Bless					
1		Op	erational status of ETP units at the							
	C	WH	ether spares							
		pro								
1	D	MA	ovided or Not? If, yes then the meter bether water meter at it.	reading						
	· .		ether water moter							
1		pro	vided or not? If, yes, then reading	and for recycle has been						
	E	Wh	ether logbook for operation, electromicals consumption is maintained	thereof.						
		che	micals consumption operation, electr	ric meter/ water meters/						
1	F	Cha	micals consumption is maintained	or not?						
100										
		Die	perature, Conductivity, Dissolved	Oxygen						
_		-	mulge of Wastewater (nor day)							
_		POIL	of discharge/disposal of wastern	ater and objects						
		ade	quacy of disposal:	ater and ditimate receiving body.						
	-		rela of transact of the							
		Rec	ycle of treated effluent (if any)		100					
		Rec								
		Rec	ails of recycling arrangements							
		Reco Deta Met		? If yes, then meter reading						

	alet norms									
OT	pinlet norms	astewater	from indust	ry to CETP:						
Met	not of conveyance of w	total ef	fluent reach	ning CETP						
1	of the cert	total effluent reaching CETP -								
1	the of any purious				_			-		
					. 10	mmen	Whether ac	lequate and		
şti	ocess Stacked ack attached to process	Stack height in meter & its adequacy	•		or		safe infrasti monitoring	facility		
			1.							
10	ratus of energy meter &									
	eur meter tatus of logbook of peration and meter									
. 0	pération and				-		Comments	Whether		
5	peraudic file gases stacks Stack attached to Plant	Fuel	Rated Fuel Consumpt ion (lt/hr, Kg/hr, mmscfd)	Stack heigl in meter & its adequa	AP	etails of	on adequacy of APCM	adequate and safe infrastructur e re monitoring facility provided or not?		
	Mobile Flare	N. Gas		Provided	10.77	ack eight	•	Used during drilling and well maintenance		
+	Status of energy meter & hour meter	Not Applicable.								
-	Status of logbook of	Not Applicable. and measures taken to control, if any with details & adequacy; This facility								
	Source of fugitive emission comprises of close loop sys	and measu tem, there	res taken to is no source	control, if a e of fugitive	ny with emissie	on from	process.	ing raciney		
Na	Source	Probable of pollut		Probable pollutants	Details APCM		Comments on ad-	equacy of APCM		
T	Status of energy meter & hour meter	Not Ap	plicable							
1	Status of logbook of speration and meter	Not Ap	plicable							

1	D.		Details of incinerator: Not Appl	licable		-					
1		A	For Liquid	econt.							
1	1		For Hazardous Waste (Solid) If Combined								
1		В	Status of operation at the time inspection:	of	-						
L		C	Temperature °C								
1				- 1	Primary C	hamber					
ŀ	11)	Status of energy meter & hour		Secondary	Chami					
	1	ŋ	Status of logbook of operation	meter	-	-maring.	er				
Ц,			1116.156.0	and		_					
ŧ	-		Details of D. G. Sets -								
	1	- 1	Rating	-							
	1	- 1		Status of	Details of	-					
				Canal Canal			Adequae				
		-	3 9 4 8 4 6	enclosur			Adequacy of stack and acoustic	Wa			
	1		2 X 1850 KVA	0			enclosure	Safe in adea			
	2	-	3 4 4 4 4	Provided	30 mtrs			Whether adequate tale infrastrution in monitoring to			
	1		2 X 440KVA				Adequate	ne- intoring bear			
	3		DV CO.	Provided	4.5 mtrs			Henry Dorn			
	,		3X 500 KVA	-	- intre	8	Adequate	well maintenant During insten			
	4	+		Provided	5 mtrs	_	- date	During			
	*		3 X 62 KVA		2 mitte		Adequate	dring inspan			
	-	4		Provided	-		meduate.	Carryin activity			
	5	1	4 X 1500 KVA	-	1.5 mtrs		Ada	carrying out at we			
4				Provided	-		Adequate				
		1	Source of four	vided	30 mtrs						
)		fly ash many		If the ball			Adequate	4			
63			y asir management with all o	es taken t	o control,	if anus Tr					
П	A	1	Details	retails, if ap	plicable: N	ot a	his facility is not ear				
1	Sr	+	sectaris about Hazardous Was	-		ot Appli	cable,	erating any (md			
4	No	1	Details about Hazardous Was Source of Hazardous Waste	te Manage	Provided 30 mtrs Adequate es taken to control, if any: This facility is not generating any foul orth Management:						
+	-	-		Category	nf -	1					
	1		Orill cuttings excluding those	Hazardo	is waste	Quant	ity of Hazardous W				
		1	rom waste-based mud	2	.1	-	ardous W	aste Generaled In			
	2	1	Sludge containing oil	1	0000	925.00	MT/WELL	1 200			
			lio gniniamos col			or 16	O processing in	52W(s)			
					2	53.00	MT/WELL/Annum	ient kiln			
	3	1	Deitte								
			Drilling mud containing oil	-	-	Recv	ve SLF/Co processin der	g/Incineration/Period			
+	4	-		1	2.3	475.0	O MT/WELL	- wat year			
	4	1 2	Waste/residue containing oil	-	et inner	Canti	MILL METT				
			and Summer Coll		5.2	55 14	ve SLF/Co processing	in cement kiln/keen			
	5		Empty harrole	E 5355		Incin	T/Well/Annum	1,144			
			Empty barrels/ containers/		3.1	- ALCOHOL	eration/Sale to regis	tered recyclers			
			iners contaminated with			0.00	MT/WELL/Annum				
		- 1	hazardous chemicals /wastes			SLF/S	sale to authorized re	curler			

ordaminated cotton rags	33.2		10 MT/WELL (Append					
Color Colored Control	33.2		10 MT/WELL/Annum Captive SLF/Co-processing/Incineration/Registered					
sed or spent oil	5.1	-	Recycler					
- Aleksan			5 MT/WELL/Annum Sales to Registered Recycler/ Reprocess					
adge and filters	3.3	-	P.OLETON-II/Annum					
ortaminated with oil			Captive SLF/Co processing/Incineration/Registered Recyclers					
orcentration or	37.3		50 MT/Well/Annum					
caporation residues			Captive SLF					
orm IV Copy enclosed								
erification and irregularities/ parameters (gap found	No irr	egularities observed.					
Management/ Disposal of Spen Solvent/ Waste Oil, If applicab								
er industry is a member of TSD	F site or not	? Cales	has its own captive TSDF facility at MPT					
status of logbook for hazardou	s waste:	cairn	Form 3 is being maintained					
Status of display board of size of		main	Board displayed at site					
Status of display board at the s	torage area		All waste storage areas are well marked, and board displayed					
Bectric service number			Captive Power Generation at MPT and supplied to Mangala Well Pads through Over Headline					
Water service number			Water sourced from MPT through pipeline (Water sourced from authorized ground water source No complaints received against unit at RSPCB Balotra					
Other relevant information reindustry, including complaints	egarding the							
Details of water/ waste water during inspection	sample colle	ected						
Details of air /emission sam during inspection	pie collecte	d						
Compliance of CTE/CTO/ Auth Registration / Undertaking / Ba any, EC- conditions, if applicable	mk Guaranta	e if	Compiled					
serfication								
Consumption of water in diffe	rent categori	es for	Water consumption is being reported in monthly water					
Category-1			consumption report for MBA. Water cess is not					
Category - III								
Category - 18			from 1" July 17)					
Category - III								
Category-IV			-					

		endation: f aforementioned facts, industry's application dated	
13		Specific non-compliances if any, observed during inspection:	
	C	Details of the deposition of cess	
	T.	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	

during inspection.

Recommendation:
In light of aforementioned facts, industry's application dated 30/11/2021 (application id: 294449, unit id: 24118) io. The may be considered for grant subject to fulfillment of other statutory requirements with condition as General Statutory and Condition and Condition and Recommendation:
In light of aforementioned facts, industry's application dated 30/11/2021 (application id: 294449, unit id: 24118) for may be considered for grant subject to fulfillment of other statutory requirements with condition as General Condition Conditi

Regional Officer

litendra Data (IEE)

Chat 15.09995

RAIASTHAN STATE POLLUTION CONTROL BOARD pagestion Report (First time detailed inspection or as and when detailed inspection is required) Arr 3 8 - 166295 Vodanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction From Mangala Field(Well Pad-13) (PML1/Mangala/Well address of the Industry. Address for Village Taluka/ Tehsil District MWP13 r. F-mail: JogasarKuwan Barrner RJON, EnvironmentManagerMPT@calmindia.com d fax 02982 - 225463 e. Mobile: 8003996696 r. Jelephane: 02982-660113 pare of inspection: 13.10,2017 Name and designation of the person 15-11-17-Dr. Bhoma Ram Jat, Senior Manager Environment contacted: type of industry: Oil & Gas - Exploration & Production Nature of industry: Processing of Hydrocarbon sire of industry: Large/ Medium/ Large Category of industry: Red/ Orange/ Red Green/ Others gatus of Operation; operational/ Operational ' non operational/ closed/ any otheri non-operational-reason and period of non-operation, list of partners/ directors/ proprietor Enclosed with addresses: gatus of consent under the Water CTO Valid till 31/03/2017 Act. 1974: Status of consent under Air Act. CTO Valid till 31/03/2017 Satis of authorization under HWM HWA Valid till 30/11/2018 **Aules** name of raw materials with quantity per day or month or annum)

uane of product(s) and by-products agnulactured with quantity (per day or month or annum) water related: source of Water

status of metering arrangement on Meter reading (if meter provided)

Metering arrangement for water commption in various process/ use

mater consumption process/ purpose wise Status of log book of water drawl and consumption

Water sourced from MPT for well pad operations Yes

Approx6,500.00BOPD Barrels of Oil per Day

Meter readings records available. Meter reading is 000081 as on 15.11.2017 Flow meter available

Approx1.10 Million Metric Standard Cubic Feet Gas per Day

Domestic and Intermittently for other operational activities

waste water generation (Stream wise) per day

All the waste water generated intermittently while cleaning and maintenance of the well are being collected & solar evaporated in the HDPE lined pit with the capacity of 1700 m

Domestic waste water is treated through onsite septic tank

Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not

In

Well Maintenance: Disposal at HDPE Lined Concrete Evaporation Pond for Natural Evaporation within the Well Pad

	required?	223020000				trinte E	rp's or STP's , please provide		
in c	ase Effluent Treatment Pla alls for all]: Septic Tank foll Effluent Treatment Plan and status (Enclose flow	t (ETP) unit ope	ed, details of : Pit ration/ proce	same (In case sses with det	of m	uitipie c	rp's or STP's , please provide		
	Operational status of ET	P units at the ti	me of inspect	ion:					
8	whether separate electr provided or Not? If, yes t	ic meter for Eff	luent Treatme	ent Plant is					
D	whether water meter at provided or not? If, yes,	inlet, outlet an then reading th		12					
ť	Whether log book for op	eration, electric s maintained or		*					
F	elegatoristics of waste t	water (as per sit	te observatio	ns) pH,		10			
	temperature, Conductivit Discharge of waste water	r (per day)	ARCH			waste	ittently maximum 4 KLD water treated in solar ration pond		
	Point of discharge/dispos body. adequacy of dispos	sal of waste wat sal:	er and ultima	te receiving		No surface discharge. Intermittent generated waste water discharged in Solar pond for Evaporation and Domestic waste water in septic tank followed by soak pit			
-	Recycle of treated effluen	it (if any)	14						
	Details of recycling arrang	ements				*			
	Metering arrangements	for recycling?	If yes, then π	neter reading		.*1			
	Whether industry is a m	ember of CE	TP? Provide	details.		23			
	CETP inlet norms								
	Method of conveyance	of waste wate	er from indu	stry to CETP:					
	Adequacy of the CETP								
-	Details of air pollution:								
	Process Stacks:								
Sy No	Stack attached to process	Stack height in meter & its adequacy	Probable pollutants	Details of APCM	on ade	nment quacy PCM	Whether adequate and safe infrastructural monitoring facility provided or not?		
1		-		-	-		4		
1	Status of energy meter & h	our meter		*					
1	Status of log book of opera	tion and meter							
H	Flue gases stacks								

							Whether				
Ni.	Stack attached to Plant	Fuel	Rated Fuel Consumption (It/hr, Kg/hr, mmscfd)	Stack height in meter & adequacy	its	Comments on adequacy of APCM	adequate and safe infrastructure re monitoring facility provided or not?				
	Status of energy meter &	Not A	oplicable.								
1	hour meter	1335100									
0	status of log book of		oplicable.	es taken to control, if any with details & adequacy: This facility							
	to at the latter on the more benefities.	n and me	asures taken to	o control, if ar	ny with details	& adequacy. This					
	comprises of close loop sy	yacem, en	ere is no source	E OI LOBICION	Details of	process. Comments on adeq	uacy of APCM				
5.N	Source	Probab	le details of	Probable pollutants	APCM						
11	Status of energy meter & hour meter Status of log book of	125.5500	plicable								
	operation and meter	A a a U a a b	-								
à.	Details of incinerator: Not For Liquid For Hazardous Waste (Solid If Combined		For Ha	zardous Solid	Waste only						
ß	Status of operation at the t	me of		•							
t	Temperature °C		The second secon	Chamber ary Chamber							
2	Status of energy meter & he	our mote	(35,000,000)	ar y commons							
		The second of the second of									
*1	Status of log book of operat meter	tion and									
	Details of D. G. Sets - Rating	Status o	Details	of Ade	quacy of stack	Whether adeq	uate and				
	natureg	Acoustic enclosur	Stack	and	acoustic losure	safe infrastruc monitoring fac provided or no	tural ility				
	*	-									
	Source of foul odor and mea					erating any foul o	order.				
	Hy ash management with all			ot Applicable.							
6	Details about Hazardous Wa	ste Mana	gement:								
No T	Source of Hazardous Waste		egory of ardous waste			ste Generated / S	torage				
1	Brit Cuttings Containing Oil	2.1		30.00 TON/		Incineration					
	Orilling Mud and Other Drillin Waste	ng 2.3		252.00 M ³ /\	WELL DRILLING	PHASE Captive S	LF				
3.8											
L	Spent/Used Oil Spent/Used Oil	5.1		02.00 TON/\	WELL Sale to e	egistered recycler					

(V.S.Parihar) S.O., RSPCB, Balotra

Frenches froming towards above factorfold Automation may be considered for deposite is adequate as por family for the great of Counter Signature largeaster. J. W. A. H. B. Regional Officer, RSPCB, Balotra

police and the	unertion or se	N CONTROL BOARD	espection is secut	ends.				
RAJASTHAN STA	reprecuent or at	ed (Calan Cal & Cont.)	d decición is requir	rea)				
4. Name of the motors	Vedanta Limit Extraction fro 17)	ed (Cairn Oil & Gas), m Mangala Well Pad	-17(PML 1/Manga	ng and la/Well Pad				
b. Address of the Industry:	Address for Village Taluka/ Tehsil District MWP-17 Sar ka Per Kawas Barmer Barmer							
0.22	RJON, Environ	mentManagerMPT@	cairnindia com	- Sanne				
(f.mail	02982 - 225463							
d fax:	8003996696							
t Telephone	02982-66011	3						
Dute of inspection:	19 th January	•						
stame and designation of the person contacted:	Street, Street	Jayesh Gehlot, Environment manager						
Type of industry:	Oil & Gas - Exploration & Production							
trature of industry:	The second second	of Hydrocarbons	10					
Sue of industry: Large/ Medium/ Small	Large							
Category of industry: Red/ Orange/ Green/ Others	Red							
Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational							
List of partners/ directors/ proprietor with addresses:				-				
Status of consent under the Water Act, 1974	with Unit II	CTO Valid till 31.03.2022.CTO Renewal cum expansion application with Unit ID 24118 & application No.294483 submitted on 30.11.2021						
Status of consent under Air Act, 1981	with Unit I	CTO Valid till 31.03.2022.CTO Renewal cum expansion application with Unit ID 24118 & application No. 294483 submitted on 30.11.2021						
Status of authorization under HWM Rules		HWA vide authorization No. RPCB/HWM/2018-2019/HSW/HSW/359 valid till 30/11/2023						
Name of raw materials with quantit (per day or month or annum)	ty No raw m	aterial is used for oil ex	traction					
Name of product(s) and by product manufactured with quantity (per di or month or annum)	y Crude Oil		s per Expansion CTO Trude Oil: 6500 BOPE I Gas: 2.0 MMSCFD					

	15		Water related:					
	-	1.	Source of Water	Water sourced from CGMA				
	11 9	2	Status of metering arrangement on Sources	Digital meters - records	ized Group			
- 0		3	Meter reading (if meter provided)	water sourced from CGWA authorized Gro ement on Digital meters – records are maintained in ovided) Meter readings records available				
- 1		4	Metering arrangement for water	Meter readings records available	" in torm o			
			consumption in various process/ use	meter readings records available	_			
1		The second second	Water consumption process/ purpose wise	Domestic and Intermittently for o	_			
1.	1		Status of logbook of water drawl and consumption	Logbook maintained	ther operational			
1	6	1	Wastewater generation (Stream	All at				
			vise) per day	All the wastewater generated maintenance of the well are being HDPE lined pit with the capac (8m3/day) is installed for enhance Domestic wastewater is treated soak pit.	ated intermittent			
17		W	hether the industry is connected		onsite .			
		7-	ith CETP or has provided Effluent eatment Plant or treatment not- quired? Iffluent Treatment Plant (ETP) provid or all): Iluent Treatment Plant (ETP) unit ope d status (Enclose flow sheet):					
18	in	case E	Iffluent Treatment of					
	det	tails fo	or all):	ed, details of a				
	A	Eff	luent Treatment Name (man)	or same (In case of mul	Plate -			
-	9000	an	d status (Enclose flower (ETP) unit ope	eration/ process	cipie ETP's or STP			
7	В	On						
4			Status of ETP unite at the					
	C	Wh	ether separate electric meter for Ef vided or Not? If, yes then the mete	inte of inspection:				
120		pro	vided or Not? If was then the	fluent Treatment Plant				
Ĭ.	D	Wh	vided or Not? If, yes then the mete	r reading				
					2.9			
1	E	110	vided or not? If, yes, then reading t	hereof				
100			STATE OF THE PROPERTY.	AND COLORS OF THE COLORS OF TH	100			
1	_	che	micals consumption is maintained or racteristics of wasterness.	c meter/ water meters/				
F		una	racteristics of waste	or HOLF				
		tem	racteristics of wastewater (as per s perature, Conductivity, Dissolved of harge of wastewater	ite observations) pH,				
		Disc	harge of wastewater	yykeu				
		Poin	t of discharge (discharge (discharge)	4.0				
	- 1	ader	it of discharge/disposal of wastewater (per day) quacy of disposal:	ater and ultimate social				
		BUEL	tuacy of disposal:	ordinate receiving body.				
		Recy	cle of treated effluent (if any)	Vocas - your				
	-	Data	in any)					
		Deta	ils of recycling arrangements					
		Mete	ering arrangements for recycling	? If yes, then meter reading	•			
		Whe	ther industry is a member of	CETTO :				
				1 F 1 D / Demonder des etc.				

3	phod	of conveyance of was	total	efflu	ent reaching	CETP				
	-	of the		_		,	- 1			
جا	wilt 0	\$1 bosses	_	_						
	-	CHACKS:		-						
	gack al	trached to process	Stack heigh mete lts adeq v	&	Probable pollutant s	Details of APCM	on adequacy of APCM	Whether add safe infrastri monitoring i provided or	uctural acility	
1							+	1.0		
1		of energy meter &	183							
	hour	meter s of logbook of	1	_						
		s or logoook or ation and meter								
-		gases stacks								
0	Stack attached to Plant		Fuel Consui ion (It) Kg/hr,		Rated Fuel Consumpt ion (it/hr, Kg/hr, mmscfd)	Stack height In meter & its adequac	APCM	Comments on adequacy of APCM	Whether adequate and safe infrastructur e re monitoring facility provided or	
1	M	loblie Flare		N. Gas	*	Provided	Stack		not? Used during	
ŋ	4	Status of energy met	ar 9.				height		drilling and well maintenano	
-	- 6	hour meter		NO	t Applicable.				- Control of	
Ř	1	Status of logbook of		No	n Applicable.					
1		operation and meter Source of fugitive er	nistion	and o	163Cure tel					
		Source of fugitive er comprises of close I	oop sys	tem,	there is no s	ource of fuelth	any with deta	ils & adequacy: T	his facility	
Į.	5.No Source				Probable details Probable of pollutants pollutants		Details of		dequacy of APCM	
-		Status of energy me	ter &	1	Not Applicable					
	ŋ	hour meter		ii) Status of logbook of Not Applicable						
		Status of logbook of operation and met			Not Applicab	e				

	1	A For Liquid For Hazardous Waste (Solid	d)					
	a	If Combined Status of operation at the t		-				
	c	inspection:						
	1	Temperature °C		Primary (Christ			
1	10	Status of same		Secondar	Chambe	er	_	
1	10)	and or emergy meter & b.	our meter		ry Chan	nber		
	13	Status of logbook of operat	ion and		_			
E		Details of D. G. Sets -	2111120					
1		Rating	TE		_			
			Status of	Details o	of	T		
			Acoustic	Stack		Adequacy of stack		
	1	2 X 1850 KVA	enclosur e			and acoustic		
	10.50	T V 1920 KVA	Provided			enclosure	Safe ther a	
	2	2 X 440KVA	. rondeg	30 mtrs			safe infrag	
W	1000	L A HOKVA	Provided			Adequate	monitoring provided o	
	3	3X 500 KVA		4.5 mtrs	5	4		
		AAA AAA	Provided			Adequate	Manufa 19 1	
	4	3 X 62 KVA	101060	5 mtrs	_	-	well maint	
			Provided			Adequate		
	5	4 X 1500 KVA		1.5 mtrs	5		741 1964	
		AVA	Provide			Adequate	cattlying on	
31		Source of faul at	owged	30 mtrs				
0		Fly ash man	asures take		ä	Adequate		
-		Source of foul odor and mea Fly ash management with all Details about Hazardous W Source of Hazardous Waste	details if	control,	if anne			
1 /	A	Details about Hazardous W Source of Hazardous Waste	access, if app	olicable: N	Mot A	This facility is not		
19	Sr	Source of the	aste Man-	&	of wbb	plicable.	eneration	
1	No	or Hazardous Waste	Contanagen	nent:	_		S SAN P	
1		Old Cultings	Category	of	-		485	
TV.		Drill cuttings excluding those from waste-based	nazardou	s waste	Quantity of Haza			
2		Dead mad	2,	1	Quantity of Hazardous Waste GeneralM 925.00 MT/WELL SLF / Co process			
		Sludge containing oil			925.0	00 MT/WELL	OBSTRIBLE	
			2.	2	2FE \	Co processing in ce		
3			57	-	53.0	O MY O	ment by	
	1	Drilling mud containing oil			Cap	O MT/WELL/Annum tive SLF/Co processi ycler	N. M. M.	
4	-	oil annual oil	2	-	Rec	order SCF/Co processi	Por A	
	10	Waste/residue containing o	2.	3	475	OC V	"K/Incineration?	
-		Containing o	4	4	Can	.00 MT/WELL		
5				2	55.1	The SLF/Co procession	- X-20,200	
	1	iners contaminate			Inch	tive SLF/Co processin MT/Well/Annum	in cement in	
		iners contaminated with	33	1			MANUAL DESCRIPTION OF THE PARTY	
6	1	nazardous chemicals /waste contaminated cores	201	1100	8,00	neration/Sale to regi MT/WELL/Annum	stered recycles	
	1	ontaminated cotton rags	15		SLF/	/Sale to authorized n		
-	-	prother cleaning materials	37	3.2		and and officed to	ecycler	
				.4.	10 1	MT/WELL/Annum		
					Cap	tive St. 5/0		
					Cap	tive SLF/Co-processi	-2424-11	

				8	ecycler					
İ		- 10	5.1	5	MT/WELL/Annum					
1	1	Used or spent oil		5	Sales to Registered Recycler/ Reprocess					
1	1	Sudge and filters	3.3		JOMT/Well/Annum					
ŀ	1	contaminated with oil		(Captive SLF/Co processing/Incident					
ľ			22.2		50 MT/Well/Annum					
L	-	Concentration or	37.3							
ľ	9	evaporation residues			Captive SLF					
	-	Form IV Copy enclosed	-	-						
2	-	verification and irregularities/	gap found	No irreg	pularities observed.					
12		in manifests Management/ Disposal of Spe	en Acid/		- M. G. G. C. C. C. C. C. C. C. C. C. C. C. C. C.					
I		solvent/ Waste Oil, If applica								
	-			12.6						
¥	Whe	Status of logbook for hazarde	SUS Waste	(Cairn h	has its own captive TSDF facility at MPT					
35	8	Status of display board of size	A A' v E'	4.53	Form 3 is being maintained					
H	•	gate			Board displayed at site					
1	C	Status of display board at the	e storage area		**					
			and and		All waste storage areas are well marked, and board displayed					
6		Electric service number			- parte					
					Captive Power Generation at MPT and supplied to					
T		Water service number			Mangala Well Pads through Over Headline					
		and service number			Water sourced from MPT through pipeline					
					(Water sourced from authorized ground water source					
8		Other relevant informati	On regarding	the						
		moustry, including compla	ints		No complaints received against unit at RSPCB Balotra					
9		Details of water/ waste w	ater sample	collected						
		ournig inspection								
0		Details of air /emission	sample colle	ected						
1		during inspection								
		Compliance of CTE/ CTO/	Authorization	1	Complied					
		Registration / Undertakin any, EC- conditions, if app	ig / Bank Guar olicable	antee if						
12	Ce	ess verification								
	-									
	A	Consumption of water in cess assessment	n different cat	egories fo	to being reported in monthly wast.					
	1	Category- I			consumption report for MBA. Water cets is not					
		Category - II			applicable post implementation of GST (i.e. effective from 1 st July 17)					
		Category - III								
		Category - III			-					
	1.	Category-IV			_					



L		Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	
(0	Details of the deposition of cess	
43	Specific page count		-
n again	t of afo	rementioned facts, industry's applicant	
may t	oe con oriate.	furing inspection: ation: prementioned facts, industry's application dated sidered for grant subject to fulfillment of o	30/11/2021 (application id: 294483)

Recommendation:
In light of aforementioned facts, industry's application dated 30/11/2021 (application id: 294483, unit id: light of statutory requirements with concessor appropriate.

Regional Officer

Kentra A

TD-9893

First time detailed in	nspection or as	and when detaile	d inspection is require	rd)
And the service of th	The second second second	II. DECEMBER OF SECULARITY	s), Hydrocarbon Drilli Well Rad 17)	ng and
Charles in the supported	Address for	Village	Taluka/ Tehsil	District
Service	MWP 17	SarKa per	+	1
	RUON Environm		Barmer [@cairnindia.com	Barmer
201	02982 - 22546	5	(安cairnindia.com	
p	8003996696	•		
100	02982-660113			
- Actorise		116		
received:	Section in the Control of the Contro	15-11-17-		
and the second second	- I and ind half	n rat, senior Man	ager Environment	
	Oil & Gas - Exp	loration & Produc	tion	
IN CONTRACTOR	Processing of F	lydrocarbon	101	
Cot nousely to be	Large	Another House		
system of industry: Red/ Orange/	Red			
pend Others Sales of Operation: operational/ Spend of operational closed/ any other- inch operational reason and pend of non-operation.	Operational			
LSC of partners/ directors/ proprietor	Enclosed			
Status of consent under the Water	CTO Valid till 3	1/03/2017		
Science of consent under Air Act,	NA			
Satus of authorization under HWM sules	HWA Valid till	30/11/2018		
Name of raw materials with quantity (per day or month or annum)	*			
Name of product(s) and by-products manufactured with quantity (per day or month or annum)	Approx6,500.0 Approx1.10 Mi	OBOPD Barrels of O lion Metric Stand	Dil per Day ord Cubic Feet Gas per	Day
Water related	777.1000000 1 700000			
Source of Water		from MPT for wel	pad operations	
Status of metering arrangement on Sources	Yes			
Meter reading (if meter provided)	Meter readings 15.11.2017	records available.	Meter reading is 0000	001 as on
Metering arrangement for water consumption in various process/ use	Flow meter ava	iilable		
Water consumption process/ purpose wise	EVICE ENCOCHES	ntermittently for c	other operational activ	ities
Status of log book of water drawl and consumption	-			

in the state of th All the waste water generated intermittently while cleaning and and part day followed soak pit. hether the industry is connected A CETP or has provided Effluent plant or treatment not Septic Tank followed by Soak Pit

maintenance of the well are being collected & solar evaporated in the HDPE lined pit with the capacity of 1700 m³ Domestic waste water is treated through onsite septic tank Well Maintenance: Disposal at HDPE Lined Concrete Evaporation Pond for Natural Evaporation within the Well Pad of the state of multiple ETP's or STP's , please provide of same (In case of multiple ETP's or STP's , please provide of Septic Tank followed by Soak Pit ight all separate Plant (ETP) unit operation/ processes with details in the processes flow Flow Sheetl: and gallus (Enclose flow Flow Sheet): gorational status of ETP units at the time of inspection: there separate electric meter for Effluent Treatment Plant is wife of Not? If, yes then the meter reading Mether water meter at inlet, outlet and for recycle has been povided or not? If, yes, then reading thereof. whether log book for operation, electric meter/ water meters/ demicals consumption is maintained or not? Duracteristics of waste water (as per site observations) pH, Amperature, Conductivity, Dissolved Oxygen Discharge of waste water (per day) Intermittently maximum 4 KLD waste water treated in solar evaporation pond orint of discharge/disposal of waste water and ultimate receiving No surface discharge, intermittent generated waste water discharged body, adequacy of disposal: in Solar pond for Evaporation and Domestic waste water in septic tank followed by soak pit Recycle of treated effluent (if any) Details of recycling arrangements Metering arrangements for recycling? If yes, then meter reading Whether industry is a member of CETP? Provide details.

Method of conveyance of waste water from industry to CETP: Meauxy of the CFTP for total effluent reaching CFTP Details of air pollution:

Process Stacks:

CETP inlet norms

Whether adequate and Details of Comment Stack height Probable Stack attached to process safe infrastructural APCM on pollutants in meter & monitoring facility adequacy its adequacy provided or not? of APCM Status of energy meter & Your meter

Status of log book of operation and meter

Pize gases stacks

	Comment of the Commen									310		
.07	s Joseph (1 to Plant	uel	Rated F Consum (lt/hr, K mmscfd	ption g/hr,	Stack height in meter & adequac	of A	ails PCM		nents on acy of	Whether adequate and safe infrastructive re monitoring facility provided or not?		
	payorlements meter & ho	ur m	eter		Not App	licable						
-	and of log book of operation as the other characters.	on a	nd meter						-	-		
9	and of log book of operations of the true of close loop sys	UII 0	nonrupor	takan ta		-	Law He	0	This	facility		
ÿ	re of fugitive emission a norse of close loop sys	ina ii	thorn is a	o cours	a of funition	any with o	from	& adequ	Jacy: This	Edunty		
50	rises of close loop sys	Certi,	able detail	e of	Deshable	Details	irom	Commun	te en adon	uacy of APCM		
00	nonue	Prob	ame decan itants	S ()1	pollutants	APCM	Ot	Comme	IIS ON aueu	DOCY COTTO		
Ý	yee	pont	itarits		ponotarits	MELM						
	glus of energy meter & hi	COLF ET	neter		Not Applie	able						
0	tus of energy meter of the		and motor		Not Applicable							
					HOL PHOLOGO							
0	stus of log doos or a pool start of log doos or a pool of log doos	Appli	cable	and the state of the state of	- 71 - 32 -							
	44			For Ha	zardous Sol	id Waste	only					
f	y Liquid _{or Hazardous} Waste (Solid Combined											
1	atus of operation at the	time	of									
4	spection:	-	-	Prima	ry Chamber							
T	emperature °C			ALCY SOURS	agration of the open, TM in con-	sary Chamber						
	ratus of energy meter & I	hour	meter	Lineson	hardway to be a common							
1	labus of energy interest or	47.0	and moto									
	tatus of log book of oper.	ation	and mete					-				
Ť	tetails of D. G. Sets			Detai	le of	Adequaty	of sta	ck Wh	ether ade	quate and		
-	Rating	Ac	atus of oustic closure	Stack	7.01	and acoustic enclosure			safe infrastructural monitoring facility provided or not?			
		-		1				-				
	Source of foul odor and m		ent taken	to contro	ol. if any: Th	is facility is	not g	eneratio	ig any foul	order.		
	Source of foul odor and m	reasu	atally if	nnlicable	Not Applic	able.						
	Source or four odor and it By ash management with	all d	etails, ii ai	photonic								
	Details about Hazardous	Wast	e Manage	elene.	Quantity	of Hazard	ous W	aste Ger	nerated / S	torage		
1	Source of Hazardous	Ca	tegory of	carte					2010			
t	Waste	-	azardous v	adate.	30.00 10	IN/WELL	Captio	e Incine	ration			
	Drift Cuttings Containing Oil		1		12.00					SLF		
2	Drilling Mud and Other Drilling Waste	2.	3		37.27.96-3.48	252.00 M3/WELL DRILLING PHASE Captive SEF 04.00 TON/WELL Sale to registered recycler						
	Spent/Used Oil	5	1		04.00 10	M/WELL	Jane 10	register				
4	Waste/residue containin	e 5	.2		50.00 TON/WELL Approved Incineration							

a^{grapher} بالمالية المالية ا , a Wester and oxed No irregularities observed. of Spent Acid/ Solvent/ Waste Oil, if Cairn has its own captive TSDF facility at MPT form 3 is being maintained. adjust havardous waste; approad drafting board of size 4' x 6' at the main ं विकास display board at the storage area All waste storage areas are well marked and board displayed jedik setyko mimber Captive Power Generation at MPT and supplied to all well pads through Over Head Line Water sourced from MPT through pipeline Walt's service mamber year relevant information regarding the No complaints received against unit at RSPCB Balotra skelns, including complaints usize of water/ waste water sample collected arric resection prink of air /emission sample collected ming inspection compliance of CTL/ CTO/ Authorization / Complied egidination / Undertaking / Bank Guarantee if JOS. EC conditions, if applicable Water consumption is being reported in monthly Consumption of water in different categories for water cess report for MBA ress assessment caregory 4 Category II Conegory - III Category III Canagory-IV Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with Advance Water Cess for till June 17 is submitted Details of the deposition of cess

(V.S.Parihar)

The living denormed above facts (40) (70) Anthonoration bunding may the already for deposite is adoptive found for allegated for counter signature.

Specific non-compliances if any, observed during inspection:

Regional Officer, RSPCB, Balotra

	Inspection Report (First time detailed	inspection or as	and when deta	alled inspection is requi	red)			
1	Name of the industry:	Vedanta Limit	ed (Calrn Oil & (Gas), Hydrocarbon Drilli I Pad -09(PML 1/Manga	ng and			
	b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District			
		MWP-09	Barmer					
	c. E-mail:	RJON.Environ	Nagana mentManagerM	PT@cairnindia.com				
	d. Fax:	02982 - 22546	The second secon	2.40				
	e. Mobile:	8003996696						
	f. Telephone:	02982-660113						
	Date of inspection:	19th January 2	022					
	Name and designation of the person contacted:	0.0400000000000000000000000000000000000	, Environment n	SERVICE SERVIC				
· -	Type of industry:	Oil & Gas - Exploration & Production						
38	Nature of industry:	Production of Hydrocarbons						
	Size of industry: Large/ Medium/ Small	Large						
No.	Category of industry: Red/ Orange/ Green/ Others	Red						
	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational						
1	List of partners/ directors/ proprietor with addresses:							
0	Status of consent under the Water Act, 1974;			Renewal application wi 1 submitted on 20.11.2				
1	Status of consent under Air Act, 1981:			Renewal application wi 61 submitted on 20.11.2				
2	Status of authorization under HWM Rules		horization No. 018-2019/HSW/	/HSW/360. valid till 30/	1/2023.			
3	Name of raw materials with quantity (per day or month or annum)	No raw material is used for oil extraction						
4	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	As per Existing Crude Oil: 150 Natural Gas: 3	00 BOPD					
E	Waterstand							
15	Water related:							

ATTEN - VNI

	1	-	1. Source of Water	Water rouged from Co	GWA authorized Ground			
		1	Status of metering assessed	water sourced from C	GWA authorized Ground Water ds are maintained in form or			
		-	1449	Digital meters - record	GWA authorized Ground Wate ds are maintained in form of a			
	1	-	weter reading (if meter provided)	Meter readings records	available.			
	-		consumption in various process/ use	Meter readings records	available			
	-	5	wise vacer consumption process/ purpose	Domestic and Intermitte	ntly for other operational action			
	16	6	consumption	Logbook maintained				
		Wastewater generation (Stream wise) per day Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not		maintenance of the well are being collected & solar ev HDPE fined pit with the capacity of 1700 m ³ So (8m3/day) is installed for enhance solar evaporation at Domestic wastewater is treated through onsite septic soak pit.				
1				-				
	18	In ca	se Effluent Treatment Plant (ETP)					
	+	A	required? se Effluent Treatment Plant (ETP) provided ils for all): Effluent Treatment Plant (ETP)	, details of same (In case of	multiple ETP's or STP's, please			
			Effluent Treatment Plant (ETP) unit opera and status (Enclose flow sheet):	ration/ processes with details -				
		В	Operational status of ETP units at the time					
		C	vynetner separate electric		•			
	1	0	The state of the s					
	1		provided or not? If, yes, then reading there	or recycle has been	1.			
	-	whether logbook for operation alasta						
	F							
		1	haracteristics of wastewater (as per site of	t?				
		to to	haracteristics of wastewater (as one characteristics)	t? Oservations) pH, n				
,		ti D P	haracteristics of wastewater (as per site of emperature, Conductivity, Dissolved Oxyge ischarge of wastewater (per day) pint of discharge/disposal of wastewater ar dequacy of disposal:	t? Oservations) pH, n				
		P. ac	characteristics of wastewater (as per site of emperature, Conductivity, Dissolved Oxyge ischarge of wastewater (per day) oint of discharge/disposal of wastewater ar dequacy of disposal:	t? Oservations) pH, n				
		PA SECOND	characteristics of wastewater (as per site of emperature, Conductivity, Dissolved Oxyge ischarge of wastewater (per day) oint of discharge/disposal of wastewater ar dequacy of disposal: ecycle of treated effluent (if any) etails of recycling arrangements	t? Diservations) pH, n nd ultimate receiving body.				
		Re De	characteristics of wastewater (as per site of emperature, Conductivity, Dissolved Oxyge ischarge of wastewater (per day) oint of discharge/disposal of wastewater ar dequacy of disposal:	t? Discriptions) pH, on and ultimate receiving body. So, then meter reading				

						-					
		10101	moent rea	Ching CE IP		1					
155											
St	The state of the s	Stack Probable height in pollutant meter & s			a	n dequacy	safe infras	facility			
-		10.755.50	c				[50000				
h	our meter										
	Status of logbook of - operation and meter										
1	lue gases stacks										
	stack attached to Plant	Fuel	the contract of the contract o	in meter	& A		Comments on adequacy of APCM	Whether adequate and safe infrastructur e re monitoring facility provided or			
1	Mobile Flare	N. Gas		Provided	1 5	100000	•	not? Used during drilling and well			
ij	Status of energy meter & hour meter	Not Applicable maintenance									
ii)	Status of logbook of	Not A	Applicable.								
	Source of fugitive emission comprises of close loop sys	and meas tem, ther	ures taken t e is no sour	to control, if	any with emissi	details on from	& adequacy: The process.	is facility			
S.No	Source			Probable pollutants	1.1000000	277	omments on ade	quacy of APCM			
i)	Status of energy meter & hour meter	Not A	pplicable								
11)	Status of logbook of operation and meter	100/00/00	12,140,000,000								
	Details of incinerator: Not A	policable									
	Ade Del Pr St O St O St O St O St O St O St O St	Adequacy of the CETP for Details of air pollution: Process Stacks: Stack attached to process Status of energy meter & hour meter Flue gases stacks Stack attached to Plant Mobile Flare Mobile Flare Mobile Flare Status of logbook of operation and meter Flue gases stacks Stack attached to Plant Mobile Flare Mobile Flare Status of logbook of operation and meter Source of fugitive emission comprises of close loop sys S.No Source Status of energy meter & hour meter Status of logbook of operation and meter Status of logbook of operation and meter	Adequacy of the CETP for total expension of air pollution: Process Stacks: Stack attached to process Stack height is meter a lits adequally Status of energy meter a lits adequally Status of logbook of operation and meter Flue gases stacks Stack attached to Plant I) Status of energy meter a lits lits adequally II) Mobile Flare No. Gas II) Status of energy meter a lits lits lits lits lits lits lits lits	Adequacy of the CETP for total effluent real Details of air pollution: Process Stacks: Stack attached to process Stack height in meter & its adequac y Status of energy meter & hour meter Flue gases stacks Stack attached to Plant Fuel Rated Fuel Consump ion (lt/hr, Kg/hr, mmscfd) Mobile Flare No. Gas Status of energy meter & hour meter Stack attached to Plant No. Gas Status of energy meter & hour meter No. Gas Status of energy meter & hour meter Source of fugitive emission and measures taken tomprises of close loop system, there is no sour of pollutants Status of energy meter & not Applicable details of pollutants Status of energy meter & Not Applicable bour meter Source of fugitive emission and measures taken tomprises of close loop system, there is no sour of pollutants Status of energy meter & Not Applicable bour meter Source of fugitive emission and measures taken tomprises of close loop system, there is no sour of pollutants Not Applicable bour meter Not Applicable bour meter	Stack attached to process Stack height in meter & its adequac y	Adequacy of the CETP for total effluent reaching CETP Details of air pollution: Process Stacks: Stack attached to process Stack height in meter & hour meter Status of energy meter & hour meter Flue gases stacks Stack attached to Plant Fuel Rated Fuel in meter & its adequacy in meter & its adequacy in meter & hour meter A Mobile Flare N. Gas Not Applicable. Status of logbook of operation and meter Status of logbook of operation and meter Status of logbook of operation and meter Status of logbook of operation and meter Source of fugitive emission and measures taken to control, if any with comprises of close loop system, there is no source of fugitive emission of pollutants Status of energy meter & hour meter Source Probable details of pollutants Probable pollutants	Adequacy of the CETP for total effluent reaching CETP Details of air pollution: Process Stacks: Stack attached to process Stack height in meter & pollutant meter & adequacy of APCM Status of energy meter & hour meter Flue gases stacks Stack attached to Plant Mobile Flare N. Gas Not Applicable. Status of energy meter & hour meter Not Applicable. Status of logbook of operation and meter Provided Stack height in meter & APCM is adequacy in APCM is adequacy in APCM in meter & APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is adequacy in APCM is ad	Adequacy of the CETP for total effluent reaching CETP Details of air pollution: Process Stacks: Stack attached to process Stack height in meter & its adequacy of APCM Status of energy meter & hour meter Flue gases stacks Stack attached to Plant Probable Consumpt in neter & its adequacy of APCM Status of logbook of operation and meter Flue gases stacks Stack attached to Plant Mobile Flare Not Applicable. Not Applicable. Source of fugitive emission and measures taken to control, if any with details & adequacy: The comprises of close loop system, there is no source of fugitive emission from process. Not Applicable Probable Details of Comments on adequacy of APCM Status of logbook of operation and meter Source of fugitive emission and measures taken to control, if any with details & adequacy: The comprises of close loop system, there is no source of fugitive emission from process. S.No Source Probable details of pollutants Probable Details of Comments on ade pollutants APCM Comments on adequacy: The comprises of close loop system, there is no source of fugitive emission from process. S.No Source Probable details probable Details of Comments on ade pollutants APCM Not Applicable Not Applicable Not Applicable Not Applicable			

			For Hazardous Waste (Soli If Combined	id)						
		В	Status of operation at the Inspection:	time of	-					
	1	C	Temperature °C		Drin	mary Cha	imber			
1			- Printing C		for	ondary C	hamber			
	F	1	Status of annual state		Sec	Jugary C	/Idinoc.			
	-	0	Status of energy meter & h	lour meter						
- 2			Status of logbook of operat meter	tion and						
£	-		Details of D. G. Sets -		1					
	1	Rating		Status of	Thet	ails of	Adequacy of stack	Wa.		
	_			Acoustic enclosur	Stac		and acoustic enclosure	Whether adequates afe infrastructure monitoring feets provided on		
			2 X 1850 KVA	Provided	30 m	itrs	Adequate	Head		
_		2 2 X 440KVA		Provided	4.5 m	ntrs	Adequate	Durine		
	3	1	3X 500 KVA	Provided	5 mtr	s	Adequate	drilling activ carrying out at		
	4	3	3 X 62 KVA	Provided	1.5 m	trs	Adequate			
	5		1 X 1500 KVA	Provided	30 mt		Adequate			
		S	ource of foul odor and meas	over taken to		of any	Phile Society to and page			
0		-	durce of foul odor and meas ly ash management with all o			Not App	licable.	iting any foul or		
1	A	D	etails about Hazardous Was	te Manageme	74					
-	Sr No	-	ource of Hazardous Waste	Category of Hazardous w		Quant	tity of Hazardous Waste	Generated / St		
	1	ira	nili cuttings excluding those am waste-based mud	2.1	reste	925.00	925.00 MT/WELL SLF / Co processing in cement kiln			
2	-	Slu	edge containing oil	2.2		53.00 /	53.00 MT/WELL/Annum Captive SLF/Co processing/Incineration/Registration			
3		Dril	lling mud containing oil	2.3		THE SHIP IS	(L)	neration/ keggs		
4							MT/WELL	Kirara para		
7	11/2	Was	ste/residue containing oil	5.2		Captive SLF/Co processing in cement kiln/keptor 55 MT/Well/Annum				
-	-	-		Succe		Inciner	ation/Sale to registered r	recyclers		
Ε.	li	men	oty barrels/ containers/ rs contaminated with	33.1		8.00 M	T/WELL/Annum e to authorized recycler	DO STORES		
5	hazardous chemicals /wastes		aminated cotton rags	32.7						
5	C	-	her cleaning materials	33.2		10 MT/WELL/Annum Captive SLF/Co-processing/Incineration/Regis Recycler				

-	Ut	ed or spent oil	5.1		5 MT/WELL/Annum Sales to Registered Recycler/ Reprocess					
8	SI	udge and filters ontaminated with oil	3.3		8.0MT/Well/Annum Captive SLF/Co processing/Incineration/Registered Recyclers					
9		Concentration or 37.3 evaporation residues			50 MT/Well/Annum Captive SLF					
-	F	orm IV Copy enclosed								
-		/erification and irregularities/ n manifests	gap found	No irre	gularities observed.					
-	T	Management/ Disposal of Spe	nagement/ Disposal of Spent Acid/ vent/ Waste Oil, If applicable		, MPT					
Tal.	heth	er industry is a member of TS	DF site or not	Cairn I	has its own captive TSDF facility at MPT					
A		Status of logbook for hazardo	us waste:		Turing a second					
B	-	Status of display board of size	the last a transfer out to construct our winds	main	Board displayed at site					
	- 1	gate	2000 5000 2000	W.Sec. 12	All waste storage areas are well marked, and board					
c		Status of display board at the	storage area							
1					Captive Power Generation at MPT and supplied to					
		Electric service number			Mangala Well Pads through Over					
	-	Water service number			Water sourced from MPT through pipeline (Water sourced from authorized ground water source)					
3	-	Other relevant information industry, including complaint	regarding the		•					
9		Details of water/ waste water during inspection		lected						
0		Details of air /emission so during inspection	ample collecte	ed						
1		Compliance of CTE/ CTO/ Au Registration / Undertaking / any, EC- conditions, if applic	Bank Guarante	ee if	Complied					
42	Če	ss verification			and in monthly water					
	A	Consumption of water in di cess assessment	fferent catego	ries for	Water consumption is being reported in monthly water consumption report for MBA. Water cess is not applicable post implementation of GST (i.e. effective					
		Category- I			applicable post implementation of doi: (100 to 100					
		Category - II			from 1" July'17)					
		Category - III								
		Category - III								
		Category-IV	- 5.03 billion							
	B	Category-IV Recommendation for the applicability of ra under section 3 (2) & 3 (2A) and rebate (with		of rates with						

Details of the deposition of cess 43 Specific non-compliances if any, observed during inspection: Date: Jesendre Place: Jitendra Ďabi, JEE In light of aforementioned facts, industry's application dated 20/11/2021 (application id: 291561, unit id: 24118) for CTO

may be considered for grant subject to fulfillment of other statutory requirements with condition as deemed

Rajkumar Sehra Regional officer

RAJASTHAN STATE POLLUTION CONTROL BOARD

Ince	Tana)										
mist	section	on Report (First time detailed in	spection	or as a	nd when detaile	ed inspection is require	ed)				
		or the mustry;	Vedanta	Vedanta Limited (Cairn Oil & Gas), Hydrocarbon Drilling and Extraction From Mangala Well Pad-02 (PML1/Mangala/Well Pad							
b.	Add	ress of the Industry.	Address	for	Village	Taluka/ Tehsil	District				
1		5070,700009-72-8 7 11	MWP-02 Jogasariya Baytau Ban								
10	c. E-mail:			nvironn	1100000	T@cairnindia.com					
1	d. Fa	OK:	02982	- 22546	3						
1	e. M	labile:	80039	96696							
1	f. T	elephone:	02982	660113							
	Date	e of inspection:	20 De	ember,	2017						
	9 1	ne and designation of the person stacted:	Dr. B.	R. Jat, S	r. Manager						
	-	pe of industry:	0il &	Gas - Exp	ploration & Prod	uction					
	Nature of industry:			carbon	Production Well	Pad					
	Size of industry: Large/ Medium/ Small		Large								
	G	ategory of industry: Red/ Orange/ ireen/ Others	Red	40000							
	1	tatus of Operation: operational/ non-operational/ closed/ any other if non-operational-reason and period of non-operation.	100000000000000000000000000000000000000	ational	`						
		List of partners/ directors/ propriet with addresses:	7. 10. White								
0		Status of consent under the Water Act, 1974:	wit	CTO Valid till 31/12/2017 (CTO Renewal applied on 30/08/2017 with Unit id 24118 and Application Id 192390)							
1		Status of consent under Air Act, 1981:	192	390)	200	with Unit Id 24118 and A	Application i				
12		Status of authorization under HW Rules									
13		Name of raw materials with quan- (per day or month or annum)									
14		Name of product(s) and by-produ manufactured with quantity (per		day 1.10 Million Metric Standard Cubic Feet Gas per Day							
1	5	or month or annum) Water related			•	-	_				
1	1	12	fe		nbli Aquifer treate	rough pipeline (Saline G ed at MPT RO plant for w					
St	1	Status of metering arrangement		The Control of the	er available						

E	ource	0.1		20					
60		r reading (if meter provided)	Meter readings records available. Meter reading is zero as on 20.12.2017						
1		ering arrangement for water umption in various process/ use	Flow meter available						
	1.000	er consumption process/ pose wise	Domestic and Intermittently fo	r other operational activities					
		tus of log book of water drawl and	Log book maintained						
	cor	nsumption	All the waste wrater generated	I intermittently while cleaning and sing collected & solar evaporated in					
	wi	aste water generation (Stream ise) per day	the HDPE lined pit with the cap Domestic waste water is tre followed soak pit.	acity of 1700 m ³ eated through onsite septic tank HDPE Lined Concrete Evaporation					
	1	Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not	Pond for Natural Evaporation						
3	le rac	required? • Effluent Treatment Plant (ETP) pro-	vided, details of same (in case of mo	ultiple ETP's or STP's , please provide					
3	detail	is for all): Septic Tank followed by So	oak Pit	1.					
	A Effluent Treatment Plant (ETP) unit and status (Enclose flow Flow Shee		t):						
	В	Operational status of ETP units at the	he time of inspection.						
	c	Whether separate electric meter for provided or Not? If, yes then the m	eter reading						
	D	Whether water meter at inlet, outli provided or not? if, yes, then read	ing thereor.						
Ī	E	Whether log book for operation, e	lectric meter/ water meters/ ned or not?						
,	f	Characteristics of waste water las	per site observations/ pm.	T.					
		temperature, Conductivity, Dissol Discharge of waste water (per day	/I	Intermittently maximum 4 KLD waste water treated in solar evaporation pond					
	20	Point of discharge/disposal of wa hody, adequacy of disposal:	ste water and ultimate receiving	No surface discharge. Intermitten generated waste water discharged in Solar pond for Evaporation and Domestic waste water in septi- tank followed by soak pit					
	21	Recycle of treated effluent (if an	y)						
	22	Details of recycling arrangement							
			ecycling? If yes, then meter reading						

	ETP inlet norms		-		Inches	etry to C	ETP:					
9	Method of conveyance of Adequacy of the CETP Details of air pollution:	of wast	e wate stal eff	er from luent re	eachir	ng CETP			-			
- 1	Process Stacks:			. 15				wmment Whether adequate and				
Sr No	Stack attached to process	Stack height in meter & its adequacy		pollutant APCM		of Comment on adequacy of APCM		quacy	safe infrastructural			
1												
1)	Status of energy meter - & hour meter			•								
ii)	ii) Status of log book of operation and meter											
	Flue gases stacks				Stac		Det	ails	Comme	nts	Whether adequat	
Sr No	Stack attached to Plant	Fuel	Rated Fuel Consumptio n (It/hr, Kg/hr, mmscfd)		mptio height i r, meter 8 adequa		of APCM		on adequacy of APCM		and safe infrastructure for monitoring facility provided or not?	
	_					-	l					
ij	Status of energy meter & hour meter	Not Applicable.										
ii)	Status of log book of operation and meter	Not Applicable. on and measures taken to control, if any with details & adequacy: This facility on there is no source of fugitive emission from process.										
	Source of fugitive emissio comprises of close loop s	n and n	neasures there is	no soul	rce of	fugitive	emis	sion	from pro	cess	. description of	
S.No		Proba pollut	inse deta	ils of		bable lutants				Comments on adequacy of APCM		
i)	Status of energy meter &		pplicable									
ii)	Status of log book of operation and meter		pplicable	e								
	Details of incinerator: Not	Applica	ble									
Α	For Liquid For Hazardous Waste (Solid If Combined	i)										
В	Status of operation at the t Inspection:	time of										
c	Temperature °C			Primar Second		mber hamber						
i)	Status of energy meter & h	our me	ter		1							
ii)	Status of log book of opera	1										

					`					
n	eter				-					
1	etaie	s of D. G. Sets		1						
	Rating Status o Acoustic		Status of Acoustic enclosure	c Stack ure		Adequacy of stack and acoustic enclosure	Whether adequate and safe infrastructural monitoring facility provided or not?			
1							The state of the s			
	Sour Hy:	rce of foul odor and me ash management with a	asures tal all details,	en to control, il if applicable: No	any: ot App	This facility is not gen licable.	erating any foul order.			
	De	tails about Hazardous V	Vaste Man	agement:	1,1700	n April 1995 de la companya de la comp				
lo		Character and the second of th		ategory of lazardous waste		Quantity of Hazardous Waste Generated / Storage				
	Drill cuttings excluding those Irom waste based mud			2.1	⊈a	925.00 MT/WELL (DRILLING PHASE) 'Captive SLF / Co processing in cement kiln				
7.	5	ludge containing oil		2.2	Ca Re	3.00 M1/WELL (DRILLING PHASE) Captive SLF/Co processing/Incineration/Ru Recycler				
	Sludge containing oil			2.2		50.00 TPA (EXTRACTION PHASE) Captive SLF/Co processing/Incineration/Registered Recycler				
	1	Orilling mud containing oil Studge and filters contaminated with oil Studge and filters contaminated with oil		2.3	475.00 MT/WELL (DRILLING PHASE) Cap processing in cement kiln/Reprocess		/Reprocess			
١	5			3.3		3.00 MT/WELL (DRILLING PHASE) SLF/Co processing/Incineration/Sales to registered recycler 5.00 TPA (EXTRACTION PHASE) SLF/Co processing/Incineration/Sales to registered recyclers				
	6									
	7	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes		33.1		4.00 MT/WELL (DRILLING PHASE) SLF/Sale to authorized recycler				
	8	Empty barrels/ contain liners contaminated wi hazardous chemicals /	ers/ th	33.1		.00 TPA (EXTRACTION P EF/Sale to authorized re				
	9	Contaminated cotton other cleaning materia	ags or	33.2		.00 MT/WELL (DRILLING MPT incinerator/Co prox	PHASE) cessing at cement/power			
	10			33.2		5.00 TPA (EXTRACTION PHASE) MPT incinerator/Co processing at cement/power				
	11	Concentration or evap residues	oration	37.3		1.00 MT/WELL(DRILLING PHASE) CAPTIVE SLE				
	12	residues	poration	37.3		50.00 IPA (EXTRACTION CAPTIVE SLE	PHASE)			
	1	en di producción de secretario		51		t 00 TPA (EXTRACTION) Recycler/ Reprocess	PHASE) Sales to Registered			
	1	4 Used or spent oil		5.1			PHASE) Sales to Registered			

	Vastes o	r residues Ne oil	5.2	5.00 MT/WELL(DRILLING PHASE) Captive SLF/Co processing/Incineration/Registered Recycler		
V		or residues	5.2	50.00 TPA (EXTRACTION PHASE) Captive SLF/Co processing/Incineration/Registered Recycler		
	TOWNS CONTRACTOR	Copy enclosed	-			
17	Verifica	ition and irregularities/	No.			
	Spent	ement/ Disposal of Acid/ Solvent/ Waste applicable		A A DOT		
Wh	ether in	dustry is a member of TSD	of site or not? Cairn b	has its own captive TSDF facility at MPT		
A	Statu	s of logbook for hazardou	s waste:	Form 3 is being maintained		
В		is of display board of size	And the second s	Board displayed at site		
c		us of display board at the	storage area	All waste storage areas are well marked and board displayed		
1	Elec	ctric service number		Captive Power Generation at MPT and supplied to well pads through Over Head Line		
	Wa	ter service number		Water sourced from MPT through pipeline		
8	8 Other relevant information re industry, including complaints			No complaints received against unit at RSPCB Balotra		
9		etails of water/ waste wat uring inspection	ter sample collected			
40		etails of air /emission so uring inspection	ample collected			
41	C	ompliance of CTE/CTO/Au degistration / Undertaking / iny, EC-conditions, if applic	Bank Guarantee if	Complied		
12	Cess v	erification		N-2370- 12-27 (17-22)		
3	۸	Consumption of water in d for cess assessment Category-1	ifferent categories	Water consumption is being reported in monthly water cess report for MBA		
		Category II				
		Category - III				
		Category - III				
		Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)				
	ñ					
	C	Details of the deposition	of cess	Advance Water Cess for till June'17 is submitted		

(J. Singh)

Specific non-compliances if any, observed during inspection:	•
	Cy de
	Name: V.S. Parihar Scientific Officer, Balotra
numeritations: Joblering forconds above	fait (15/010/ Authorization may
the Grandered farming from	efaits (15/010/ Authorization may
-law / Rules	CS

Regional Officer
(Note: The recommendation shall invariably be made by the Regional Officer in clear & specific manner. Regional
Officer shall also specify action desired at HO level and disposal to be undertaken as HO level.

RAJASTHAN STA	TE POLLUTIO	ON CONTROL B	OARD				
	Inspection Rep	port					
Name of the Industry:	Vedanta (Cairn	Oil and Gas) Li	mited				
Name of the Industry:	Address for	Village	Taluka/ Tehsil	District			
	Enhance Oil Recovery - Central Polymer Facility (CPF) Mangala -1	Jogasar Kuan	Baytau	Barmer			
E-mail:	RJON.Environ	nmentManagerM	PT@cairnindia.co	om			
Fax:	02982 - 22546	3		9800			
Mobile:	8003996696		1.75				
Telephone:	02982-660113						
ge of inspection:	20.09.2022						
ane and designation of the person oracted:	Sh. Anurag K	h. Anurag Kumar, Environment Lead.					
ype of industry:	Oil & Gas - E	Oil & Gas - Exploration & Production					
gure of industry:		Production of Hydrocarbons					
ne of industry: Large/ Medium/ nall	Large	- injuriocar boils					
segory of industry; Red/ Orange/ iren/ Others	Red						
sams of Operation: operational/ nor perational/ closed/ any other- if nor operational- reason and period of no operation.	- Delice Contraction	Operational					
ist of partners/ directors/ proprieto rith addresses:	As submitte	As submitted with application					
Status of consent under the Water Act, 1974;	CTO renev	CTO Valid till 31/10/2022 CTO renewal applied vide Unit 1D 24118 and application 1D 317341dated 01/08/2022.					
tatus of consent under Air Act, 19	81: Same as ab	Same as above					
Status of authorization under HWN Rules	1 HWA Valid	HWA Valid till 31/01/2026					
Name of raw materials with quanti (per day or month or annum)	ty -	•					
Name of product(s) and by-product manufactured with quantity (per dor month or annum)	ts Concentrar ay	Concentrated Polymer Solution Or Mother Solution- 530 M ³ /Day					
Water related:							
1. Source of Water	from 1 hu	Water sourced from MPT through pipeline (Saline Ground Water from Thumbli Aquifer treated at MPT RO plant for well pad operations)					
2. Status of metering arrangement Sources	the second second						
3. Meter reading (if meter provid	ed) -						



100	ering.	arrangement for wat in various process/	er -						
CHELL		sumption process/	Domes	Domestic and intermittently for other operational activities					
P. STREET	o of	logbook of water dri	nwl -						
and col history or day	water	generation (Stream	wise) Domes soak p	itic wastewa	ter is trea	ited t	hrough onsite septic	tank followed	
nith Ci	ent P d?	industry is connect or has provided Eff lant or treatment no	ot		1				
a case	deta	ient Treatment Plan ills for all): NA fluent Treatment Pl	nt (ETP) provid	ed, details of	same (In	case	of multiple ETP's or S	TP's, please	
	E	Nuent Treatment Plails and status (En	ant /ETD)		ocesses w	ith		1/4	
В	Op	erational status of	ETP units at the	time of inst	ection;				
3	W	hether separate ele provided or Not? I	ctric mass. C.	- Contract - Contract		nt			
0	. **	hether water meter ovided or not? If,	r of index		le has bee	n			
E	W	hether logbook fo hemicals consump	r opendi	g increot.			. 1		
f	C	haracteristics of w emperature, Condu	nete	-	itions) pH		street sky		
Disch	arge	of wastewater (pe	er day)		- 11		the diament		
Point	of d	ischarge/disposal of disposal:	of wastewater ar	nd ultimate re	ceiving bo	dy.	No surface discharg	es Domerti.	
Recy	cle e	of treated effluent ((if any)		177		wastewater disposed followed by soak pit	in septic tank	
Detai	ils o	recycling arrange	ements			-	THE REST		
Mete	ring	arrangements fo	r recycling? If	yes, then met	er reading	1	PURPLE AND THE PROPERTY OF THE		
	enet.	industry is a me let norms	ember of CET	P? Provide d	etails.		10 10 10 10 10 10 10 10 10 10 10 10 10 1		
714									
	-mai	of conveyance of	wastewater from	n industry to	CETP:	2			
Ade	dusc	y of the CET	P for total e	Muent reachi	ng CETP	1			
Deta	ails c	of air pollution:		A CALL STATE OF THE STATE OF TH					
5.1		Process Stacks:		-	Jan and Jan San				
Sr	No	Stack attached Stack height Probable Details				Con	Comment on adequacy of Whether adequate safeinfra tural		
						-		monitoring	



				T			facility provided o not?	ar)
1				1			1	
	10	Status of energy meter & boar meter						
	10	Status of logbook of operation and		4 Finel	Stack	of a	Comments on adequacy of APCM	Wheth er
J	-			euel Rated Fuel Consumption	height in meter & its	APCM	APCIN	adequ ate
	Sr No	Stack attached t	Ø Flav	n (lt/hr. Kg/hr. mmscfd)	adequacy			and safe infrast ructur e re monit oring facili y prov ed o
	i) Status of energy meter				Ja			
	ii)	hour meter		Not Applicab		ol, if any with	details & ader	quacy: This
	120	operation an	nd meter	and measure	s taken to com	- F facilitye t	distributed and the second	hadran.
c	-	operation ar	nd meter rgitive emiss	ion and measure se loop system, I	there is no source	Details of	Comments	on adequacy
c	S.No	facility com	nd meter ugitive emiss aprises of clo	probable details of pollutants	there is no source Probable pollutants	Details of APCM	Comments APCM	on adequacy
c	S,No	Status of co	energy meter	Probable details of pollutants	Probable	Details of APCM	APCM	ou agedraci
c		Status of chour meter Status of l	energy meter	Probable details of pollutants &	pollutants	Details of APCM	APCM	ou agedraci
C	i)	Status of en hour meter Status of by operation Details of	energy meter r logbook of and meter f incinerator:	Probable details of pollutants	pollutants	Details of APCM	APCM	ou agedraci
	i)	Status of en hour meter Status of boperation Details of For Liquid For Hazar	energy meter r logbook of and meter f incinerator: id rdous Waste	Probable details of pollutants & Not Applicable (Solid)	pollutants	Details of APCM	APCM	on adequac
	i) ii) A	Status of en hour meter Status of loperation Details of For Liquid For Hazar If Combin Status of Inspectio	energy meter r logbook of and meter f incinerator: id rdous Waste ned operation at	Probable details of pollutants & Not Applicable	pollutants	APCM	APCM	on adequac
	i) ii)	Status of en hour meter Status of loperation Details of For Liquid For Hazar If Combin Status of Inspection Tempera	energy meter r logbook of and meter f incinerator: id rdous Waste ned operation at in:	Probable details of pollutants & Not Applicable (Solid)	Primary (Seconda	Chamber	APCM	on adequac

	Status of logbook of operation	nn and					
6							
10	meter Details of D. G. Sets -						
	n-tine	Status of Acoustic	Details of Stack (in	Adequacy of stack and acoustic	Whether adequate and safe		
		enclosure	meters)	enclosure	infrastructural monitoring facility provided or not?		
T	2 X 2000 KVA	Provided		Adequate	Provided		
1		Provided		Adequate			
	Source of foul odor and mer order.	sures taker	to control, if a	my: This facility is not go	enerating any foul		
v ash	management with all details,	if applicab	le: Not Applica	ble			
tuls	about Hazardous Waste Man	agement:	- Assert phines	ore,			
No	Source of Hazardous	Category	Ouraris E				
	Waste	of Hazardo us waste	Quantity of I	Hazardous Waste Genera	ted / Storage		
L	Used or spent oil	5.1	24 KL/ANN Sales to Ree	UM istered Recycler/ Reproc			
	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes	33.1	12 MT/ANN Sales to Reg	ess			
	Contaminated cotton rags or other cleaning materials	33.2	12 MT/ANNUM Incineration/Co-processing				
	Verification and irregularities/ gap found in manifests	No irre	gularities obser	ved.	100'1		
	Management/ Disposal of Spent Acid/ Solvent/ Waste Oil, If applicable				2 2		
ether	r industry is a member of T	SDF site or	not? Unit has	its own captive TSDF fac	cility at MPT		
	Status of logbook for hazardous waste:				- Application		
	Status of display board of size 4' x 6' at the main ga	The second of th	displayed at site		TOLENS OF		
	Status of display board at the storage area	Displa		17-18-18-18-18-18-18-18-18-18-18-18-18-18-	- 15		
	service number	Captiv Head I	e Power Genera Line.	ation at MPT and supplied	to plant through Over		
	ervice number		sourced from N r sourced from	APT authorized ground water s	ource Thumbli)		
erdur liplai	relevant information og the industry, including onts	•					
Billo .	of water/waste watersampled during inspection	е -					



			\ : \\
11	Service (of air /emission sample	
7 1 1 1 1	All more and	during inspection	Complied
	Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable		
	Cess ver	rification	monthly water consumation
			Water consumption is being reported in monthly water consumption Water consumption is being reported in monthly water consumption of
	Α.	Consumption of water in different categories for cess assessment	Water consumption is being reported in monthly water consumption of report for MBA. Water cess is not applicable post implementation of GST (i.e., effective from 1" July 17).
	1	Category- I	
	6	Category - 11	
	()	Category - III	1
1	1	Category - 111	
	1	Category-IV	
	В	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	A A A
	c	Details of the depositi of cess	ion -
42		Specific non- compliances if any, observed during inspection:	- to a service tion detect 01/08/2022 (a.e.)
uni	it id 241	1 11 1 - P - P - P - P - P - P - P - P -	mentioned facts, industry's application dated 01/08/2022 (application id: 3 nay be considered for grant subject to fulfillment of other statutory requirate.
		لم. (Jitendra	(Styl
		JEE	Regional Office

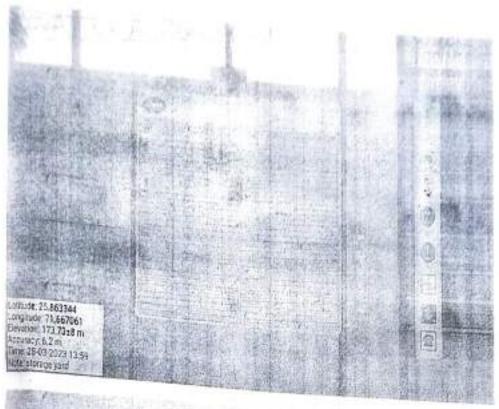
		Inspection Report
	, scame of the industry.	
1	g righte of the model y	Vedanta Limited, Caim Oil and Gas (Old Name Caim India Limited) Exitance Oil Recovery- Chemical Storage Warehouse
	± Address of the Industry	Address for Village Taluka Teheil Process
	(Legal	Vollage: Bank Nade Lehsil: Baytu District: Barmer BJGH: InveronmentWanagertMPT@cairmindla.com
	g. 13x.	52982 - 225463
	e Mobile:	8003996696
	f. Telephone:	02982-560113
1	Durk of inspection:	28 March 2023
3	turns and designation of the person consected:	Mr. Ramesh, Env. Engg
4	Type of industry:	Chemical storage Warehouse
5	Nature of industry:	Chemical Warehouse in RJ-ON-90/1 Block in Barmer District
5	50s of industry, Large/ Medium/ Small	Large
•	Catagory of industry: Red/ Orange/ Green/ Others	Red
300	Status of Operation: operational/ non- coerational/ closed/ any other- if non- operational-reason and period of non- operation.	Non – Operational during visit. As per representative this facility is non-operational from last two years.
ğ	but of partners/ directors/ proprietor with addresses:	As submitted with application
10	Status of consent under the Water Act. 1974:	CTO Valid till 30/04/2023. CTO renewal applied with Unit 14 231 to b
11	Status of consent under Air Act, 1981:	
12	Status of authorization under HWM Rules	Same as above Authorization valid till dated: 07/02/2020
13	Name of raw materials with quantity (per day or month or annum)	No process is involved in the warehouse except storage of the chemicals. This warehouse is a central storage facility for Enhanced Oil Recovery (EGR) chemicals. EOR chemicals include storage of polymers, surfactants, and other associated chemicals. As per representative there will be no open storage of the chemicals and the chemicals will be stored inside the containers, barrels, carboys etc.
14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	Same as above
15	Water related	
	Source of Water	Through tackers from MPT
	Status of metering arrangement on 2 Sources	Tanker Logbook maintained



	(1)		
	Victor reading of more intended		
-	3		
	/ being substitution (in note)	C*	
	A - Number of invarious process; use		
	A mer consumption process/ ourdose	Provesticusc	
	5 mag	Editeric or	
	Status of terrains and	TOP NOTE OF	
	Status of log book of mater drawl and 6 consentation	Manteed	
8	W. Indiana		
	Will Females per crafter (Prosent wild)	Demostic waste water is treated through	6" onsite septic ten
4	2104	followed stak pit.	
	Vinether the industry is connected with	1.0	
	a res provided Effluent Prestment		
5	Plant or treatment not required?		
9	and Efflyent Treatment Plant (217) ex-	oviden, nutals of same (in case of multipl	e ETP's or Cent
	In case Effluent Treatment Plant (ESP) pro- te details for all the		ZIP'S DIS
	all odd total man community	hard alleged with details and	
	The state of the s		E 17
	Operational status of ETP units at the	e the contract of the contract	
	Whether anglests	e serie or respection	1
	Not? If, yes then the meter roading	Efficient Treatment Plant is provided or	
	一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个一个		
	THE PERSON OF THE PERSON NAMED IN COLUMN TWO IS NOT THE PERSON.	tand for recycle has been provided or	
	CO		
	Whather log book for angusting old	chic meter / enter meters/ chemicals	
_			
	with rectionation of a right water for a	or site paservations) ph. temperature	
	Conductivity Dissolved Oxygen	e and posetivations by temperature	
	マングルの はない カナーシャイチャ		
	The mode of the control of such	and the receiving body	No surface disclar Domestic
	-		
1	Recycle of treater effluent of any		followed in such
	The state of the s		
2	Details of recycling areas are		20 m 804 h
2	Details of nerver on orrandement		200 m 804 h
2	Details of returning transporters Wellering transportunit for the	N. A soluthan moter madeur	3000
	Details of recycling or anguments Wellering or anguments for recyclin Whather and arms in the more of	No. 1 And their moter reading.	25.00 806
	Details of recycling arrangements Wetering arrangements for recyclin Whatner and arrangements for recyclin SETP metingems	* (±17 25) de details.	3000
	Details of recycling arrangements Wetering arrangements for recyclin Whatner and arrangements for recyclin SETP metingems	* (±17 25) de details.	
	Details of recycling arrangements Motoring arrangements for recyclin Whether adjaces in the themper is SETP methodoms Method of convolvince of master	Mater from a district	
	Details of recycling arrangements Wetering arrangements for recyclin Whatness and arraic to themper of DETP methodring Wethod of convolutions of maste Adequacy of the CETP for son	Mater from a district	
	Details of recycling arrangements Motoring private, ments for recyclin Whather industry, is themper of 2518 in extraormal Method of convolvince of waste Adequacy of the Cata for rotal Details of a private convolvince.	Mater from a district	
	Details of recycling arrangements Wellering arrangements for recyclin Whather and arrain a member of DETR in extraormal Method of controls ince of waste Adequacy of the data for rotal Details of a controls ince Process Stocker	Mater from a district	
	Details of recycling arrangements Wellering arrangements for recyclin Whather and arrangements of recyclin Details of convoluence of waste Adequacy of the Condition for roots Details of a Process Stocks: If Stock are specific accounts for	MATER From HEARING CETP.	
	Details of recipion intergranders Motoring intrate, ments for recipion Whather indians, is distribute of 2518 in ethiorina Method of convolvance of maste Adequacy of the CETO for rotal Details of a process Process Stocker Stock attraction account Stock	Action from industry to CETP OTHER THREE PARTY CETP From the Action of Comments	
2 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	Details of recrycling arrangements Wellering arrangements for recyclin Whather and arrangements of recyclin Details and control and of records Adequacy of the Condition for recis Details of a control and associated and arrangements Process Stocks: Stock arrangements are associated associated and are arrangements.	Anter from habity to CETP OTHER TRANSPORTER From the Comment of Comment	On Whete May
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		THE RESERVE TO SERVE							
	100	Status of rightrook or							
		operation and motor							
1	-	Flue gases stacks -							
		Stack attached to Plant	Fuel	Parameter .		-			
				Rated Fuer	Stack	-	_		
				Consumption (16/hr)	height		Details of	Comme	
				Skine	meter		APCM.	75 de	Whather
				Time(d)	Hospus	0		lidequis.	adequate any
				100.00				x 25	Late
								APCM	mfrastructure
		No Flue Gas Stack							of Dignitoring
	T.	Status of economic			-				Soley
		hour meter	Not a	oplicable.					provided or
	0.0	Status of local		AN CADIF		-			- 101
		operation and meter	Not a	opticable.			100		
-		Source of fugitive emission Not Applicable Source	- Principle			-			
	200	Not Applicable	and m	Egglores and	-				
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	ti.		Proba	ble details at	Pro640le		with details §	adequacy	
			polluc	pollutants			etais of To		
	-ha-				900ytano	4	PCM Co	THE R. LEWIS CO., LANS.	Salar at the
i	_		houldards faction (Commercial to expense of the						
	90	Status of energy meter & hour most	-		-				
	ril.		Not A	episcable	_				
	*0	Status of Implication	13.5						
+	-	Abel delete and	Not A	Φplicable	_	_			
1	-	Details of incinerator: No	-					-	
	A	Details of incinerator: No For Liquid	Applic	able	-	_			
		For Hazardous Waste (Solif Combined							
	-	If Combined Waste (So	(Da		1			-	
1	in .								
10000	В	Status of operation as a	40						
-0000000	B C	Temperature of	time o	f Inspection:	-				
-	c	Status of operation at the Temperature ³ C			Dr.				
The state of the s		Status of energy many a	-		Prima	r/ On	ATTOET .		
3	c	Status of energy many a	-		Prima	ry Chi dary	inther Chamber		
3	c .	Status of energy meter & Status of lopbook of	-		Prima	ry Ch dary (Arther Chamber		
3	c .	Status of energy meter & Status of logbook of oper Details of D. G. Sees	-		Prima	ry Ch dary	Arriber Chamber		
3	c .	Status of energy meter & Status of lopbook of	hour m	eter nd meter	Prima Secon	ry Chi dary (Arriber Chamber		
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3	c .	Status of energy meter & Status of logbook of oper Details of D. G. Sees	hour mation as	of Details	Prima Secon	Adeq	Chamber	Wrether a	dequate and
3	c ij	Status of energy meter & Status of logbook of oper Details of D. G. Sets - Rating	hour mation as	of Details	Prima Secon	Adeq	Chamber	See Guillas	dequate and
3	c .	Status of energy meter & Status of logbook of oper Details of D. G. Sets - Rating	hour m ation ar Statu Acous enclo	oter and meter s of Details tic Stack Sure	Prima Secon	Adeq	Chamber	monitoring	facilies
3	c ij	Status of energy meter & Status of logbook of oper Details of D. G. Sets - Rating	hour mation as	oter and meter s of Details tic Stack Sure	Prima Secon	Adeq And pancie	Chamber Lacy of steck scoustic sture	monitoring provided o	facilies
	c ij	Status of energy meter & Status of logbook of oper Details of D. G. Sets - Rating 250 kVA - Total Two No's (1 Working and 1 Stand by) for backup	Statu Acous enclo	oter and meter s of Details tic Stack sure	Prima Secon	Adeq Adeq Add (Chamber Luacy of stack ecoustic roure equate stack	monitoring provided o Yes	Puctural facility Priot?
The state of the s	i)	Status of energy meter & Status of logbook of oper Details of D. G. Sets - Rating 250 kVA - Total Two No's (1 Working and 1 Stand by) for backup Source of foul odor and m	Statu Acous enclo	of Details tic Stack sure	Prima Secon	Adeq Adeq And p andig Ad	Lacy of stack acquate stack ad acoustic enclosure	monitoring provided o Yes	Puctural facility Priot?
3	i)	Status of energy meter & Status of logbook of oper Details of D. G. Sets - Rating	Statu Acous enclo	of Details tic Stack sure	Prima Secon	Adeq Adeq And p andig Ad	Lacy of stack acquate stack ad acoustic enclosure	monitoring provided o Yes	Puctural facility not?

1	Δ.	Details about Hazardous Waste Management		
2		Verification and inegularities/ gap found in		
1		Management/Disposal of Sport	rent for law and	
14	31/6	Arid/Solvent/ Waste (ii), if applicable wher industry is a member of TSDF use or not? (yen has its own captive TSUF facility at MPT	
35	Δ	the mountry is a member of 15th one of	Maintained	
		Matus of logbook for hazardous mater.	teaml displayed at title	
		Status of display board of size 4" x 6" at the main gaze	Displayed	
	C	Status of display board at the storage area	RSER Supply K., No. 330123027517	
36		Electric service number	RSER SUPPLY K. NO. 320 (230)	
37		Water service number	Through tankers from MPT	
38		Other relevant information regarding the industry, including complaints	No particular complaint received against unit at PSP Balotra	
39		Details of water/ wastewater sample collected during inspection		
40		Details of air /emission sample collected during inspection		
41		Compliance of CTE/ CTO/ Authorization / Registration / Undertaking / Bank Guarantee if any, EC- conditions, if applicable	Complied	
42	Ce	ss verification		
	٨	Consumption of water in different categories for cess incossment Category - II Category - III Category - III Category - III Category - III	Water consumption is bring reported in the new water consumption report for MBA. Water tool applicable post implementation of GST (i.e., chipment 1" July 17).	
	B	Recommendation for the appScab7dy of cates under section 3 (2) & 3 (2A) and rehate (with		
	F	reasons)		
43	1.7	Details of the deposition of cess Specific non-compliances if any, entersed during inspection		
Hes had with	tenici Lid 3 hieen	tendarions in light of informational light, mainti- (4) 18) for CTO Renewal may be considered the polition as deemed appropriate.	17 is replication dated 25.0 (2023 (application of 332)) grant subject to fulfillment of other statistics requirement	
		(Distriction)	I nvirgament Frydeer	





RAJASTHAN STATE POLLUTION CONTROL BOARD

10 - 2 - 2 - 2 - 2 - 2 - 1 - 2 - 1 - 2 - 1 - 2 - 1

ز	inspection Report (First time de	tailed inspection or
	13. Name of the Industry:	Enhance as and us
	b. Address of the Industry:	tailed inspection or as and when detailed inspection is required) Enhanced Oil recovery - Chemical Storage Warehouse yard RION, Environce RION, Environce
	mall:	Village: Bank Nadi Tehsil: Baytu District: Barmer 02982 - 225463
	c E-mail:	RJON_EnvironmentManagerMPT@cairnindia.com 8003996696
	d. Fax:	02982 225 District Barmer
	Mobile:	800399eco
	Telephone.	02993
	of inspection.	02982-660113
	and designation of the	29 June 2018
	contacted.	or, B. R. Jat, Denut
4	and of industry.	Ch. General Manager 6
	Nature of industry:	Dr. B. R. Jat, Deputy General Manager - Environment Chemical storage Warehouse
-1		Chemical Warehouse
	Size of industry: Large/ Medium/ Small	District,
+	Green/ Others Green/ Others	e/ Red
خل	gratus of Operation: operational/ non-operational/ closed/ any	Operational
ı	ther- if non- operational- reason	
1	ist of partners/ directors/ roprietor with addresses:	Enclosed as Annexure 1
5	tatus of consent under the Water ct. 1974:	CTO Valid till 31/05/2018, Renewal Applied Dated 24.01.2018 CTO Valid till 31/05/2018
S	latus of consent under Air Act, 1981:	CTO Valid till 31/05/2018, Renewal Applied Dated 24.01.2018 Application id 201734 unit id 24118 HWA Valid till 32.03 and 18.04 applied Dated 24.01.2018
St	atus of authorization under HWN	HWA Valid till 28.02.2020
Na	me of raw materials with	No process is involved in the warehouse except storage of the This warehouse is
	antity (per day or month or	chemicals the warehouse except as
	num)	Recovery (EOR) chemicals. EOR chemicals include storage of no open storage of the chemicals and other associated chemicals. These will be no open storage of the chemicals.
Var	me of product(s) and by-	inside the containers, totes, barrels, carboys etc., Total built up area is 80,100 m ² .
19	ducts manufactured with ntity (per day or month or um)	op area is 80,100 m².
-	er related:	
_	te of Water	
		Through tankers from MPT
	is of metering arrangement on tes	•
ete	er reading (if meter provided)	
insi e	umption in various process/	
ite	consumption per	Domestic use
1	NISA .	Domestic use

or of log book of w	otter i							
status of log book of v	rater dra	WI	-					
and consumption waste water generation	on (Stee							
wise) per day	fartie#	In	Estimate	vi				taled. At present
			around :	l Kin	dreum 15	KID of		dated. At present oted in the septi-
whether the industry	s connec	ted	tank and	Soul	penerated	tewage is	will be gene	faled At
Just CETP or has provi	ded Efflu	meet	WV.	-	100	a tolla	cled and tre	ated in the sector
Treatment Plant or tre								
required? se Effluent Treatment Planted details for all): Soption and the second seco	hot free							
150 Effluent Treatment I	Tank 5	prov	ided, deta	ille - e				
ede details for all: Septic Effluent Treatment Plai status (Enclose flow Shoperational status of E	ot (ETD)	llowe	d by Soak	Die eine	same (in c	ise of multiple	-	
Effluent /Enclose flow Sh	eetle	unit o	peration/	Dinne		as montriple	Elba of 211	's , please
ational status of F	TD coults	Contract of the last			watti (letalls and		
operational status of E whether separate elect	ric mate	at the	time of in	speci	lon:			
at yes then the me	ter road	llane.	continuent 14	eatm	ant pr	-		
Not in the water meter a	t Inles	Bran	- 27.0		ent Plant i	provided or	7	
Whether water meter a not? If, yes, then reading	g theres	utlet.	and for re	tycle	has be-			
not in your book for	e mereb			1,500	neen t	wovided or	-	
Whether log book for o	peration,	elect	ric meter.	/ was	De mari			
consumption is maintain	water (710			- meters/	chemicals	-	
Characteristics of waste Conductivity, Dissolved	Oxunes	s per	site obser	rvatio	nsl pH to	V-0.00000		
point of discharge/dispo	sal of w	METO -		116				
point of discharge/dispo adequacy of disposal:		ate W	ater and	ultim	ate receivi	ug body	-	
Recycle of treated efflue					119700	a sout.		
Details of recycling arran	gement	S						
Metering arrangements	for recy	cling?	If yes	then -	mater			
whether industry is a	member	of	CETP? Pro	Ovide	details	ling		
CFTP inlet norms								
Method of conveyance	of was	te w	ater from	n indi	ather to a			
Manuacy of the CET	for t	ntal	-10	mot	erry to CE	IP;		
Adequacy of the CET	101 ()	vidi	emuent r	each	ng CETP			
Details of air pollution:							0	
Process Stacks:								
Stack attached to process	Stack		Probab	le	Details of	Comme		
	heigh	t in	pollutants		APCM	comment	W 1.77	hether adequate
7.60	meter	8	100			adequacy (APCM	of ar	nd safe
	its					Arcivi		frastructural
H. A.	adequ	асу					m	onitoring facility
No Process Stack	Nil		Nil		Nil	Nil	pi	rovided or not?
Status of energy meter & hour meter						111	-	
Status of log book of								
Milition and meter								
Pue gases stacks —								
Nack attached to Plant	Fuel	Rate	d Fuel	Sta	ck:	Details of	Comme	Whether
San Art Market Market Co.			umptio		ght in	APCM	nts on	adequate and
		n (It/	The second	100000	ter & its	ar san	adequac	
•		Kg/h			quacy		y of	infrastructure
		mms		uuc	danch.		APCM	re monitoring
		- renaing					Y-2000	facility
								provided or

	No Flue Gas Stack							
	bus of energy meter &	1	-	T				
				-			300	
	ceatus of log book of		-			-	-	
	status or rog denter			_				
d	source of fugitive emission	in and meas	liens s					
	Not Applicable	10.77	ores taken	to contro	of te			
è	Source	Probable	details of	-	", If any with	details 8	adenuseu	
N	Poliutants		- voits Of			0.000	quecy;	
Ì	NII NII		pollutan	pollutants of		nments on adequacy of APCM		
				Nil	Nil		and the same of th	
-			-			Nii		
H	Transfell the firmer by the said				_			
	a hour meter							
-	tue of log book of		_					
	operation and meter					_		
	Details of incinerator: No	t Applicable	-					
-	cartiquid		-	_		-		
	For Hazardous Waste (Sol	lid)		+				
	# Combined							
-	status of operation at the	-						
	Temperature °C	-1 1113	rection:	-		-		
	100			Prim.	ary Chamber	-		
١	gatus of energy meter &	hour		Seco	ndary Chamb	-		
					ou y Chamb	er .		
	Status of log book of oper-	ation and n	eter	-				
	Details of D. G. Sets -							
	Rating	Status of	Details	r of				
		Acoustic	Stack	10	Adequacy of	f stack	Whether adequate and	
	-	enclosure	Stack		and acoustic		safe infrastructural	
					enclosure		monitoring facility	
1	250 kVA – Total Two	Provided	1				provided or not?	
	TO SECURE A SECURITARIZATION A SECURE A SECURITARIZATION A SECURE A SECURITARIZATION A SECURE A SECURITARIZATION A SECURITAR	TOTILLED	3.51	deters	Adequate	stark	Yes Yes	
	s & Working and 1					Stack	144	
	Stand by I for backup	nd by) for backup			and aco	165715		
1	Stand by) for backup				and aco			
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	Source of foul odor and me	easures tak Ill details, it	en to cont	trol, if arry	100000000000000000000000000000000000000			
	Source of foul odor and me Fly ash management with a	ıll details, i	applicabl	trol, if any le: -	100000000000000000000000000000000000000			
	Source of foul odor and me	ıll details, i	applicabl	rol, if arn	100000000000000000000000000000000000000			
	Source of foul odor and me Fly ash management with a Details about Hazardous W	ill details, it aste Mana	applicabl	le: -	enclos	ure C		
	Source of foul odor and me Fly ash management with a	ill details, it aste Mana	applicabl	le: - Category	enclos	ure C	uantity of Hazardous Wast	
	Source of foul odor and me Fly ash management with a Details about Hazardous W Source of Hazardou	all details, it aste Mana us Waste	applicabl	le: - Category	enclos	ure C	uantity of Hazardous Waste Generated / Storage	
	Source of foul odor and me Fly ash management with a Details about Hazardous W Source of Hazardou Chemical containing residue	aste Mana aste Mana us Waste	applicabl	Category	enclos : - of Hazardou waste	ure C	Generated / Storage	
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1 1 1	Source of foul odor and me Fly ash management with a Details about Hazardous W Source of Hazardou Chemical containing residue floontamination and disponing Discarded containers/ Barre	aste Mana aste Mana us Waste e from sal	applicabl	Category Category Ca	enclos : - of Hazardou waste at. 33.1	ure C	Generated / Storage 60 MT/ Month (Captive SLF) 50 MT/Month (Sale to registered recycler 5 MT/Month (Sale to	
1 0 0	Source of foul odor and me Fly ash management with a Details about Hazardous W Source of Hazardou Chemical containing residue Shontamination and disponing standard containers Barre Standard Containers Barre Standard Containers Barre	aste Mana aste Mana us Waste e from sal	applicabl	Category Category Ca	of Hazardou waste at. 33.1 at. 5.1	ure C	Generated / Storage 60 MT/ Month (Captive SLF) 50 MT/Month (Sale to registered recycler 5 MT/Month (Sale to registered recycler)	
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15/4/ 12 16/11/ 12 12 12 12 12 12	Source of foul odor and me Flyash management with a Details about Hazardous W Source of Hazardou Chemical containing residue floontamination and disponing flooraded containers/ Barre liked Oil Nate & Residue containing entration and irregularities anteests	aste Managus Waste e from sal els/ Liners oil es/ gap fou	applicable gement:	Category Ca Ca Ca Ca	of Hazardou waste at. 33.1 at. 5.1 at. 5.2 ularities obs	ure Question of the served.	Generated / Storage 60 MT/ Month (Captive SLF) 50 MT/Month (Sale to registered recycler 5 MT/Month (Sale to registered recycler) 5 MT/Month (Incineration	

tus of display board at the storage area	Updated
of display tomber	RSEB Supply K. No. 330123027517
lus service number	through tankers from MPT
orvice information regarding in	No complaints received against unit at RSPCB Balotra
trice service number of information regarding the service number relevant information regarding the service relevant regarding the service relevant relevant respection regarding the service regarding the service relevant relevant respection regarding the service relevant relevant relevant respective respective regarding the service relevant r	
ected during /emission sample collected	*
ing inspection / CTE/ CTO/ Authorization / ingliance of C	Complied
condition	Water consumption included in MPT return
glation of water in different categories	water consumption includes in the
sumption of west	
assessinos	
2707-1	
gory - II	
gory - III	
gory-IV gory-IV mmendation for the applicability of mmendation 3 (2) & 3 (2A) and rebate	•
andation for (1) 8. 3 (2A) and rebate	
gory-IV mmendation for the applicability of mmendation 3 (2) & 3 (2A) and rebate under section 3 (2) & a (2A)	11.00 tops 2017.1
gire.	Advance water cess paid till June, 2017.
reasons deposition of cess	-
reasons) is of the deposition of cess is of the compliances if any, observed fic non- compliances if any, observed g inspection:	

V.S. Parihar

Scientific Officer

operate may be consider favorably if remitted fee is adequate.

Jus:

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Negional Officer

	s sime details	ed inspection or a	s and when det	ailed inspection is requ	ired)		
	Non Report (First time detail	Enhanced Oil r	ecovery - Chen	nical storage warehouse	vard		
-	Inspection Report (First time details a Name of the Industry:	Address for	Village	Taluka/ Tehsil	District		
1	a Name of the Industry: b. Address of the Industry:	11000	100000000000000000000000000000000000000	u District: Barmer	1 2/2//		
	b. Address	The state of the s	Action and the later of the lat	MPT@cairnindia.com			
- 1		02982 - 22546		ir rowcamminus.com			
ı	c. E-mail:		3				
- 1	E 280	8003996696					
- 1	- 10hlB	02982-660113					
1	1 Teleperone	22 Mar 2016	. 100 - 100 - 1	4000000			
4	Date of inspectionation of the	Dr. B. R. Jat, Senior Manager - Environment					
1	Name and design person contacted: person contacted:	Chemical storage Warehouse					
	person control Type of industry:	Chemical Warehouse in RJ-ON-90/1 Block in Barmer					
d	Nature of Industry	Rajasthan	endose in id-	OH SOLI DION III DO			
-	of industry: Large/ Medium/	Large					
	small sony of industry: Red/ Orange/	Red					
	status of Operation: operational/ son-operational/ closed/ any non-operational- reason	Operational					
	and period of floring	Enclosed Annex	ure - I				
	list of partners; the discrete proprietor with addresses; status of consent under the Water	CTO Valid till 31	/08/2016, Rene	wal Applied Dated 08.05	.2015		
	Act, 1974: Status of consent under Air Act,	CTO Valid till 31	/08/2016, Rene	wal Applied Dated 08.05	.2015		
	Status of consent action under HWM Status of authorization under HWM	Applied for HWA	4				
		770			F-1		
	Rules Name of raw materials with quantity (per day or month or arnum)	chemicals. This warehouse Recovery (EOR) o polymers, surfac no open storage inside the contai	is a central stor chemicals. EOR tants and other of the chemica ners. totes, bar	arehouse except storage age facility for the Enha chemicals include stora associated chemicals. Is and the chemicals will rels, carboys etc.,	nced Oil ge of There will b I be stored		
	Name of product(s) and by- products manufactured with quantity (per day or month or annum)	The total area of	the warehouse use was already his CTE and CTO	after expansion is arou established for the bui is requested including	It up area o		
J	Water related:						
	Source of Water	PHED Water supp	plied through ta	inkers			
-	Status of metering arrangement on	Tanker Log book					

ung (if meter provided)	Log book		
Meter reading (if meter provided) Metering arrangement for water Metering arrangement process/	Log book		
se consumption process/			
nus of log book of water drawl			
and consumater generation (Stream waste waster generation)	Estimated Maximum 15 KLD of sewage will be generated. At pres Around 3 KLD generated sewage is collected and treated in the se tank and soak pit.		
whether the industry is connected with CETP or has provided Effluent and Plant or treatment not	NA		
requireor effluent Treatment Plant (ETP) proviet details for all): Septic Tank Follows is details for all): Septic Tank Follows is and Treatment Plant (ETP) unit of	vided, details of same (In case of multiple ed by Soak Pit	ETP's or STP's , please	
effuent Treatment Plant (ETP) unit o	peration/ processes with details and	8	
gatus (Encluse to of ETP units at the	time of inspection:	ETP not available	
whether separate electric meter for			
Whether water meter at inlet, outlet	8		
Whether log book for operation, elec-	tric meter/ water meters/ chemicals		
Characteristics of waste water (as per Conductivity, Dissolved Oxygen	r site observations) pH, temperature,	8	
numarge of waste water (per day)			
Point of discharge/disposal of waste v adequacy of disposal:	Intermittent effluent generated from cleaning are being discharge in Solar Evaporation Pond and Domestic waste discharged Septic Tank followed by soak Pit		
lecycle of treated effluent (if any)			
Details of recycling arrangements		2	
Metering arrangements for recycling	? If yes, then meter reading	20	
mether industry is a member of	CETP? Provide details.		
CETF Inlet norms			
Method of conveyance of waste v	water from industry to CETP:		
Adequacy of the CETP for total Deals of air pollution:	effluent reaching CETP	*	

stack attached to pro	its	mese. S		Decama of			Comment on adequacy of APCM		CO	Whether adequated and safe infrastructural monitoring facilit provided or not?	
er Stack											
No Process Stack	ng .										
yatus of log book of											
neeration and nue gases stacks —		Cata	d Const	Chi	el.	-	A. relle		Comm	- 1	Wheeler
Rue gases stoom	t Fuel	Fuel Rated Fuel Consumptio n (It/hr, Kg/hr, mmscfd)		Stack height in meter & its adequacy		1	Details of APCM		of Comme nts on adequa y of APCM		Whether adequate and safe infrastructure re monitoring facility provided or not?
No Flue Gas Stack								-			
tubus of energy mete	& Not Ap	plicat	ole.								
status of log book of	tour meter Status of log book of operation and meter Searce of fugitive emission and measures taken to										
tweete of fugitive emis	ision and me	asures	s taken to	o con	troi, if a	ny w	ith deta	niis & a	dequac	y:	
Not Applicable				Proba		Detai					augus of ADCM
Source	Probabl poliutar	7.7	55.00		ollutants APCM		Comments on adequacy of APCM				
SI.											
Status of energy mete & hour meter	r Not App	plicab	le								
Status of log book of operation and meter	Not App	olicabl	e								
Details of incinerator:	Not Applicab	ole									
For Liquid for Hazardous Waste (f Combined	(Solid)			#17							
Status of operation at	the time of In	spect	ion:								
Temperature *C				-	nary Ch	-					
Spiret				-	ondary	Char	nber	+	_		
Status of energy meter	& hour mete	er									U
Status of log book of op	peration and	meter	to:								
or D. G. Sets -											
L ISONIA - Total Two	Status of Acoustic enclosure	coustic Stack			Adequacy of sta and acoustic enclosure						uctural facility
Bris 1 Working and 1	Provided		3.2 Met	ers	Adequate sta		te staci	14.			

stand byl		and acoust enclosure	55.0						
source of foul odor and measures taken to o	control, if any	This facility is	not generating any food out-						
source of foul odor and measures taken to c source of foul odor and measures taken to c source of foul odor and measures taken to c	cable: Not Ap	plicable.	any lour order.						
sh ash mo.									
petals about Hazardous Waste Managemen	it:No Hazardo	ous waste Gene	erated vet						
pelalis add	Category	of Hazardous	Ouantity of House do 114						
Source of Hazardous Waste		vaste	Quantity of Hazardous Was						
	Cate	gory 5.1	Generated / Storage Estimated 2 TPA						
Used Oil Discarded containers/ Barrels/ Liners		ory 33.3							
Discarded Contambons		0019 33.3	Estimated 10 TPA						
verification and irregularities/ gap found in	No irregu	larities observe	ed.						
manifests Management/ Disposal of Spent Management/ Waste Oil, If applicable	No Hazar	dous waste is g	enerated (i.e. Category 33.3,						
Naragement/ Disposal of Specificable Acid/Solvent/ Waste Oil, if applicable	Category	5.1) till date th	erefore manifest is not						
Acid/Solvering									
other industry is a member of TSDF site or not?	Cairn has its	own captive TS	SDF facility at MPT						
the industry is a meritude of 1950 Size of 1950 size of 1	Yes		Comment of the l						
gatus of display board of size 4' x 5' at the	Yes								
Dates of contract									
ean gate years of display board at the storage area	Updated								
Bectric service number	Power Ge	Power Generated from Diesel Generators							
number number	through ta		reser deliterators						
other relevant information regarding the			gainst unit at RSPCB Balotra						
industry, including complaints	1/63		genist dilic of ror co balotra						
Octails of water, waste water sample									
olected during inspection									
Details of air /emission sample collected									
during inspection									
(onplance of CTE/ CTO/ Authorization /	Complied A	Annexure – II							
Resistration / Undertaking / Bank Guarantee if		0.0000000000000000000000000000000000000							
an, EC-conditions, if applicable									
everification									
Consumption of water in different categories	Water	numation to de-	10.110.110.110						
brons assessment	water cons	umption includ	fed in MPT return						
Category-1	1								
Category - II	-								
Category - III	-								
Category - III	-								
Category-EV									
Intermendation 6									
Amountendation for the applicability of	*								
With (Bassone) 3 (2) ox 3 (2A) and rebate									
Petals of the deposition of cess	Advance W	ater cess of a	mount INR 16 .0 Lakhs has						
			DD no: 513079230200004,						
	acknowlede	ement conv en	closed. Annexure - III						

Specific non- compliances if any, observed during inspection:	
	V.S. Parihar
	(S.O., RSPCB, BALOTRA)
	Name, Designation and Signature of Inspecting Officers
nefidetions: Looking towards above facts Consent ing may be issue a ware house of Cairn India Ltr	to operate under Air/Water and Authorization applicat d. No processing of any kind except utilities the fee man to operate under Air/Water and Authorization application

(Jagdish Singh) Regional Officer

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MAT

ylu	100	MACAN MICHAEL STATE	ATE POLLUTION CON Inspection Report			1.1			
	per -		Vedanta (Cairn O	Band Car M	imited				
	1	a. Name of the Industry:	THE RESIDENCE OF THE PARTY OF T		Taluka/ Tehsil	District			
		b. Address of the Industry:	PML1 Mangala Nagana Baytu Barm Well Pad -20 (3-6 well Site)						
		c. E-mail:	RJON.Environment	ManagerMPT	@cairnindia.com	ole .			
		d. Fax:	02982 - 225463						
		e. Mobile:	8003996696		- Spileting				
		f. Telephone:	02982-660113	L	And Walter				
3	2	Date of inspection:	20.09.2022						
	3	Name and designation of the person contacted:	Sh. Anurag Kuma			186			
	4	Type of industry:	Oil & Gas - Explora			100			
	5	Nature of industry:	Oil & Gas – Explora	tion& Produc	tion				
-	6	Size of industry: Large/ Medium/ Small	Large		P - 10 L				
*	7	Category of industry: Red/ Orange/ Green/ Others	Red Operational						
	8	Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.							
	9	List of partners/ directors/ proprietor with addresses:	As submitted with	ON STATE OF THE PARTY OF THE PA		12			
	10	Status of consent under the Water Act, 1974:	CTO Valid till 31/08, CTO renewal appli submitted on 22/04	ed with Unit	ld 24118 & applica	tion id 3085			
	11	Status of consent under Air Act, 1981:	Same as above			Service Service			
	12	Status of authorization under HWM Rules	Authorization valid			1			
	13	Name of raw materials with quantity (per day or month or annum)	No raw material is used for oil extraction						
C	14	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	HATTER HERE	ection capacit	y –20000.00 barrel/o	fay			
11 ,	15	Water related:	WINDS TO SERVICE STATE OF THE	The same	10 191	Course			
1	1.	Water sourced from CGWA authorized Ground Water Source	of the State of th	CGWA autho	orized Ground Water	1000			
10	2	Digital meters – records are maintained in form of digital data	Provided	V 141 419	mild respective				
1	3	Meter readings records available.	•	- 00		A 250 S			
	4	Meter readings records available	•		the amount and anti-	itiae			
	5	Domestic and Intermittently for other operational activities	Domestic and interv	nutently for of	ther operational activ	THE STATE OF THE S			
7	6	Logbook maintained	yes	The state of the s		THE PERSON NAMED IN			

1	16	Wastewater generation (Stream wise) per day	e e c	naintenance waporated in	the concre	te a	nd HDPE	mittently while cleaning and g collected, stored & solar lined pit (2 nos.) of capacity or igh onsite septic tank followed		
1	7	Whether the industry is connected wit CETP or has provided EffluentTreatme			- Un case of	mul	ultiple ETP's or STP's, please provide			
18	detai	Plant or treatment not required? e Effluent Treatment Plant (ETP) provides for all):ETP Plant Effluent Treatment Plant (ETP) unit op	ded, d	etails of sam	with details		Flow Dia	agram attached		
34	A	and status (Enclose flow sheet): Operational status of ETP units at the					Operation	onal		
	B C	Whether separate electric meter for E	ffluen er read	it Treatment ding	Plant is		Water inlet records available based of			
C		at at a motor at inlet, outlet a	provided or Notr II, yes them to white and for recycle has been Whether water meter at inlet, outlet and for recycle has been provided or not? If, yes, then reading thereof.							
	E	Whether logbook for operation, elect chemicals consumption is maintained Characteristics of wastewater (as per	site o	bservations)			38,43	Attached		
19	F	temperature, Conductivity, Dissolved Discharge of wastewater (per day)		outlet)	n per day (treated water					
20		Point of discharge/disposal of wastev adequacy of disposal:	dy.	No surface discharge. Intermittent generated waste water discharge in solar pond for evaporation and domestic waste water in septic tank followed by soak pit. Treated water injected into reservoir						
21		Recycle of treated effluent (if any)	於2000年1月1日 1日							
22	mel to	Details of recycling arrangements	ALC: U.S.		4 400	0 1	Committee	ny syridan n		
23		Metering arrangements for recycling	g?lf ye	rs, then mete	r reading					
24		Whether industry is a member of CET	IP? Pr	ovide details			-			
25		CCTD lelet norms			Desire		-			
26		Method of conveyanceof wastewater	r from	industry to	CETP:					
27	ritie	Adequacy of theCETP fortotal effluen	t reac	hing CETP				When the state of the		
28	-	Details of air pollution:			3					
1.5	de la tale	Process Stacks:			(Life	-	name at	Whether adequate and safe		
A	Sr No	Stack attached to process Stack height	nt in	Probable pollutants	Details of APCM	on ad	mment equacy APCM	infrastructural monitoring facility provided or not?		

No.			adequac Y			20		1945					
	1	The All Control		-									
	i)	Status of energy meter & hour meter				ti.			301 100				
	ii)	Status of logbook of operation and meter											
В		Flue gases stacks											
	Sr No	Stack attached to Plant	Fuel	Rated Fuel Consumptio n (It/hr, Kg/hr, mmscfd)	Stack heigh meter its adequ	t in r&	Details of APCM	Comments on adequacy of APCM	Whether adequate and safe infrastructure monitoring facility provided or not?				
	1							7					
	1)	Status of energy meter & hour meter	Not Applicable.										
	ii)	Status of logbook of operation and meter	Not Applicable.										
C		Source of fugitive emission comprises of close loop syst							facility				
	S. No.	Source	Probable pollutant:	details of	Pro Details o bab APCM le poll uta nts		sils of	Comments on a APCM	edequacy of				
42	i)	Status of energy meter &	Not Appli	cable			3 5		La Set				
	II)	Status of logbook of operation and meter	Not Appli	cable			100						
D	-	Details of incinerator: Not Ap	policable				40	DEC. III	-0				
	A	For Liquid For Hazardous Waste (Solid)											
	В	Status of operation at the tin Inspection:					-N 5.1						
	c	Temperature °C	ACAD CO.	Primary Ch	amber		116.00	3 b					
ä	650	ar control state		Secondary		er			200				
1	1)	Status of energy meter & hou	ur meter				- the state		415 535				
100	(ii)	Status of logbook of operatio	n and meter			.510	in glant ex	Election of the second	2 2 22				
	# PH (S)	Details of D. G. Sets -	S. A. R. Strike		4.4	Sin.							
	Sr. No.	Rating	Status of Acoustic	Details of Stack			acy of stack	Whether ad	equate and safe ral monitoring				

1		at a line of a line of				These DG sets are used only						
	1	2 X 1850 KVA	Provided	•	Adequate	maintenance activity. During						
	2	4 X 500 KVA	Provided	(16) (16)	Adequate	activity were carrying out at well pad.						
	3	2 X 440 KVA	Provided	-	Adequate							
	4	4 X 62 KVA	Provided		Adequate							
	5	4 X 1500 KVA	Provided	23	Adequate							
0	6	2 X 250	Provided		Adequate							
F		Source of foul odor and measu	res taken to co	ntrol, if any								
30	-	Fly ash management with all details, if applicable: Not Applicable. Details about Hazardous Waste Management: Details as per HWA application submitted are provided below.										
31	IA.	Details about Hazardous Wast	submitted are provided below.									
21	Sr No	Source of Hazardous Waste	Category of Hazardous waste		Quantity of Hazardous Waste Generated / Starts							
1	1	Drill cuttings excluding those from waste-based mud	2.1		925 MT/WELL SLF/Coprocessing							
7	2	Sludge containing oil	2.2		53 MT/WELL/ANNUM SLF/Coprocessing/Incineration/Sales to registered recyclers							
	3	Drilling mud containing oil	2.	3	475 MT/WELL Captive SLF/Coproc	essing in cement kiln/Reprocess						
100	4	Used or spent oil	5.	1	5 MT/WELL/ANNU Sales to Registered	M Recycler/ Reprocess						
0	5	Waste/residue containing oil	# 5.	2	55 MT/WELL/ANNI SLF/Coprocessing/ recyclers	UM Incineration/Sales to registered						
100000	6	contaminated with oil	3.	3	8 MT/WELL/ANNU SLF/Coprocessing/ recyclers	M Incineration/Sales to registered						
A. Carrell	7	Empty barrels/ containers/ liners contaminated with hazardous chemicals /wastes	33	.1	8 MT/WELL/ANNL Sales to Registere							
No. of the	- 8	Contaminated cotton rags or other cleaning materials	33	1.2	10 MT/WELL/ANN Incineration/Copr							
地	9	Concentration or evaporation residues	37	7.3	50 MT/WELL/ANNUM SLF/Coprocessing							

3	2	Verification and irregularities/ gap found in manifests	No irregula	rities observed.	
3	3	Management/ Disposal of Spent Acid/ Solvent/ Waste Oil, If applicable		1 8 2 2 2 4	
34	Who	ther industry is a member of TSDF site or no	t? Unit has its	own captive TSDF facility at MPT	
35	A	Status of logbook for hazardous waste:		•	
	В	Status of display board of size 4' x 6' at the	main gate	Board displayed at site	
2.4	C	Status of display board at the storage area		Displayed	
3	6	Electric service number		Captive Power Generation at MPT and supplied to well pads through Over Head Line.	
3	17	Water service number	- 1	Water sourced from MPT (Water sourced from authorized ground water sour Thumbli)	
8	including complaints		industry,	•	
9	9 Details of water/ wastewater sample collected inspection				
 Details of air /emission sample collected du inspection 					
41		Compliance of CTE/ CTO/ Authorization / R Undertaking / Bank Guarantee if any, EC- c applicable		Complied	
42	Ces	s verification	and the second		
	A	Consumption of water in different categoriassessment	ries for cess	Water consumption is being reported in month water consumption report for MBA. Water cess is n	
		Category-1		applicable post implementation of GST (i.e., effecti	
	112	Category - II	error -	from 1" July 17).	
	130	Category - III	e canada		
		Category - III	a long	extensioned as a second of the second	
		Category-IV	West B		
	B Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)				
	C	Details of the deposition of cess		· · · · · · · · · · · · · · · · · · ·	
43 Other observations		Bund wall height around the waste water s is too short; the representative was a increase the height in order to avoid po overflow.			

Recommendation: In light of aforementioned facts, industry's application dated 22/04/2022 (application id: 308588, unit id 24118) for CTO Renewal may be considered for grant subject to fulfillment of other statutory requirements with conditi as deemed appropriate.

LA.

(Jitendra) JEE (Rajkumar Sehra) Regional Officer

4RNO.312

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		RAJASTHAN ST	TATE POLLUTION	CONTROL BOARD						
		Inspection Report (First time detailed	Inspection or as	and when detailed	inspection is requi	red)				
	1	a. Name of the Industry:	Vedanta Limit	ed (Cairn Oil & Gas PML 1/Mangala/W), Water Injection F (ell Pad-20)	acility at				
		b. Address of the Industry:	Address for	Village	Taluka/ Tehsil	District				
			Mangala 3/6	Jogasar/Banda Talar	Baytu	Barmer				
		c. E-mail:	RJON.Environ	mentManagerMPT	@cairnindia.com					
		d. Fax:	02982 - 22546	3						
		e. Mobile:	8003996696							
		f. Telephone:	02982-660113							
2		Date of inspection:	15-March-201	8						
3		Name and designation of the person contacted:	Dr. B. R. Jat, S	TO THE TOTAL PROPERTY.						
4		Type of industry:	Water Injection	The second secon						
5		Nature of industry:	Oil & Gas Exploration & Production							
6		Size of industry: Large/ Medium/ Small	Large							
7		Category of industry: Red/ Orange/ Green/ Others	Red	Andrew Control						
8		Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.								
9		List of partners/ directors/ proprietor with addresses:	Enclosedas Annexure I Fresh CTO application submitted on 21st April, 2017							
10		Status of consent under the Water Act, 1974:	Unit ID 9893 A	pplication ID 1819:	33					
11		Status of consent under Air Act, 1981:	Fresh CTO application submitted on 21 st April, 2017 Unit ID 9893 Application ID 181933							
12		Status of authorization under HWM Rules	Fresh HWA application submitted on 22 rd April, 2017 Unit ID 9893 Application ID 182844							
13		Name of raw materials with quantity (per day or month or annum)	•			tanaca				
14	-33	Name of product(s) and by-products manufactured with quantity (per day or month or annum)	Injection capa BoWPD)	city of 20,000 Barre	els of Water per Day	(20000				
15		Water related:			tanker for dome	tic and other				
	1.	Source of Water	Water sourced intermittent in	from MPT through dustrial operation	n tankers for domes s	na out				
	2	Status of metering arrangement on Sources	•							
	3	Meter reading (if meter provided)	-		TOTAL ARMOUNT					

	4	Metering arrangement for water consumption in various process/ use	•			
	5	Water consumption process/ purpose wise	Domestic, Greenbelt and Intermitte	ntly for equipment washing		
	6	Status of log book of water drawl and consumption				
16		Waste water generation (Stream wise) per day	Flow back produce & well maint activities being brought from opera 3/6 for pretreatment followed reservoir. Any reject waste water a being discharged into waste water p Domestic waste water is treated followed soak pit.	erational well pads to Mangal d by re-injection into the and equipment wash water pits for solar evaporation.		
17		Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?	•			
1 8	In c	ase Effluent Treatment Plant (ETP) provide	ded, details of same (In case of multiple	e ETP's or STP's , please		
	A	effluent Treatment Plant (ETP) unit op status (Enclose Flow Sheet):	Flow Diagram attached			
	В	Operational status of ETP units at the t	Operational			
	С	Whether separate electric meter for E Not? If, yes then the meter reading	ffluent Treatment Plant is provided or	Dedicated DG sets		
TOTAL STREET	D	Whether water meter at inlet, outlet a not? If, yes, then reading thereof.		Water inlet records available based on pump feed rate& flow meter provided at outlet. Outlet meter reading		
	E	Whether log book for operation, electr consumption is maintained or not?		75643 as on 15.03.2018 Yes		
	F	Characteristics of waste water (as per s Conductivity, Dissolved Oxygen	site observations) pH, temperature,	Report Attached		
		Discharge of waste water (per day)		~300-500 cum per day (treated water outlet)		
0		Point of discharge/disposal of waste wa adequacy of disposal:	ter and ultimate receiving body. Treated water inject reservoir to maintain reservoir pressure for recovery of hydrocal Reject water is store			
1	-	Recycle of treated effluent (if any)		solar evaporation pits		
2		Details of recycling arrangements				

23		Metering arrangements fo	r recycl	ingr	n yes, t	nen	detelle	T. C.	-			
24		Whether industry is a me	mber	of CE	TP? Pro	ovide	details.		-	-		
25		CETP inlet norms							-	<u>*</u>		
26		Method of conveyance of								•		
27		Adequacy of the CETP	for to	tal et	fluent r	each	ing CETP			•		
28		Details of air pollution:										
A		Process Stacks:						-		NA/h o	ther adequate and	
	Sr No	Stack attached to process	Stack height meter adequ	& its	Proba pollut s		Details of APCM	Comment on adequacy of APCM		safe infrastructural		
	1			10								
5	i)	Status of energy meter & hour meter	3									
	ii)	Status of log book of operation and meter		•								
В		Flue gases stacks									I tark out a conduction	
	Sr No	Stack attached to Plant	Fuel	Cons on (It Kg/h	Consumpti h on (it/hr, n (g/hr, a mmscfd)		ck ght in ter & its equacy	Details of APCM	ts or	nmen quacy PCM	Whether adequat and safe infrastructure re monitoring facility provided or not?	
	1	4 X 1500 KVA	HSD			Pro	vided	Provided			Only used during drilling operations	
	2	3 X 500 KVA	HSD			Provided		Provided			graing operation	
	3	2 X 440 KVA	HSD			Provided		Provided				
	4	3 X 62 KVA	HSD			Pro	wided	Provided				
Ģ.	5	2 X 250 KVA	HSD			Pro	wided	Provided			For routine	
	6	1 X 62 KVA	HSD			Pro	vided	Provided			operations	
100	7	1X 500 KVA	HSD			Pro	vided	Provided				
	i)	Status of energy meter & hour meter	Not A	pplica	ble.							
	ii)	Status of log book of operation and meter		pplica								
С	3	Source of fugitive emission comprises of close loop sy	stem, t	here i	s no sou	irce (of fugitive	e emission f	rom	proces	5.	
	S.N o	Source	12000000	able de Ilutani			obable Ilutants	Details of APCM	100	mmen	ts on adequacy of	
		1200年8月1日	have		N.	ot A-	plicable					
10	i)	Status of energy meter 8			The second second	-	plicable					
	ii)	Status of log book of ope meter	ration a	100	140	UC A	pheadle					

D.	<u> </u>	Details of incinerator: Not	Applicab	le	M =				
	A	For Liquid For Hazardous Waste (Sol If Combined	id)						
	В	Status of operation at the	time of I	nspection:					
	C	Temperature °C			Primary Chamber				
		10 2-1			Secondary Chamb	er			
	i)	Status of energy meter &	hour met	er					
	ii)	Status of log book of ope	ration and	meter					
E	3	Details of D. G. Sets -							
i i	The second	A	tatus of Acoustic enclosure	Details of Stack	Adequacy of stack and acoustic enclosure	Whether adequate and safe infrastructural monitoring facility provided or not?			
	1	4 X 1500 KVA F	Provided	30 Mtrs	Adequate	-	ring drilling operation		
1	2	3 X 500 KVA F	Provided	5 mtrs	Adequate	A TAKEN I SE THE PRINCIPLE			
1	3	2 X 440 KVA	Provided	4.5 mtrs	Adequate				
	4	3 X 62 KVA	Provided	1.5 mtrs	Adequate				
	5	500 KVA	Provided	5 mtrs	Adequate	DG Set not av	vailable at site		
	6	2X 250 KVA	Provided	3.5 mtrs	Adequate	Provided			
	7	62 KVA	Provided	1.5 mtrs	Adequate	DG Set not a	vailable at site		
F	5	Source of foul odor and	measures	taken to cor	trol, if any: This facil	ity is not gener	ating any foul order.		
30		Fly ash management wit	h all detai	ls, if applical	ble: Not Applicable.				
3	A	Details about Hazardous	Waste M	anagement:	HWA Applied. Refer	S. No. 12 for d	etails		
	Sr No	Source of Hazardous Wa	1	Category of Hazardous waste	Quantity of Haza	rdous Waste G	enerated / Storage		
	1	Chemical Sludge from W Water Treatment	aste 3	35.3	500 MT/Month (SLF/Co-processi	ng)			
	2	Concentration or evapor residue	ration 3	37.3	50 MT/Well (Dri 200 MT/Annum Disposal at Capt	(Operation Pha	ise)		
	3	Contaminated cotton ra other cleaning material	gs or	33.2	5 MT/Well (Drill 5 MT/Annum (O Incineration and	peration Phase			
	4	Drill cuttings excluding t from water based mud	hose	2.1	925 MT/ well SLF/Co-processi	ng			
-	5	Drilling mud containing	oil	2.3	475 MT/Well Captive SLF/Co-processing in cement kiln/Reprocess				

9	6	Empty barrels/containers	33.1	4 MT/Well (Drilling I	Phase)	
1		/liners contaminated with hazardous chemicals/wastes		4 MT/Annum (Opera Sales to Registered I	ation Phase)	
Г	7	Sludge and filters	3.3	3 MT/ Well (Drilling		
	0.00	contaminated with oil	20000	5 MT/ Annum (Oper		
L	-				les to registered recyclers	
	8	Sludge containing oil	2.2	3 MT/ Well (Drilling 50 MT/ Annum (Ope SLF/Co-pressing/Inci recyclers		
	9	Used or spent oil	5.1	4 MT/ Well (Drilling 1 MT/ Annum (Oper	ation Phase)	
	10	Wastes or residues containing	5.2	Reuse/sales to regist		
	1,02,000	oil	3.2	5 MT/ Well (Drilling 50 MT/ Annum (Ope SLF/Co-processing/S		
32		Verification and irregularities/	gap found in ma	nifests	No	
33		Management/ Disposal of Spe applicable	nt Acid/ Solver	it/ Waste Oil, If		
Whether industry is a member of TSDF site or not? Co				irn has its own captive	TSDF facility at MPT	
3	A	Status of logbook for hazardous		Form 3 is being maint	ained	
5	В	Status of display board of size 4' x 6' at the main gate		Board displayed at sit	A 10 C 10 C 10 C 10 C 10 C 10 C 10 C 10	
	С	Status of display board at the sto	orage area	All waste storage area displayed	as are well marked and board	
36		Electric service number		Power from DG sets		
37		Water service number		Water sourced from MPT through tankers (Saline Ground Water from Thumbli Aquifer treated at MPT R plant for well pad operations)		
38		Other relevant information re industry, including complaints	garding the	No complaints received against unit at RSPCB Balotra		
39		Details of water/ waste water collected during inspection	sample	*		
40		Details of air /emission samp during inspection	ole collected			
41		Compliance of CTE/ CTO/ Author Registration / Undertaking / Ban any, EC- conditions, if applicable	k Guarantee if	Complied		
4	Cess	verification		0.000		
2	Α	Consumption of water in different for cess assessment	ent categories	Water consumption is being reported in monthly water cess for MBA area		
		Category- I				
	Category - II		1			

\neg	Category - III	
1	Category - III	
	Category-IV	
В	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)	•
C	Details of the deposition of cess	Advance Water Cess for till June'17 is submitted
13	Specific non- compliances if any, observed during inspection:	•

Date: Place:

> Name: Vikram Singh Parihar Designation: Scientific Officer

Recommendations: Looking towards above facts Consent to Operate/ Authorization may be consider favorably if fee deposit is adequate as per Low/ Rules.

CS

(J. Singh)

Regional Officer

(Note: The recommendation shall invariably be made by the Regional Officer in clear & specific manner. Regional Officer shall also specify action desired at HO level and disposal to be undertaken as HO level.

	In	Spert	ion Popost (m								
1	1	No.	ion Report (First time detailed me of the Industry:	inspect	ion or as and	when details	ed inspection is re-	mired)			
	1	h. Ad	me of the Industry:	Cairn 1	ndia Limited	, Operations	Base at Mangala F	ield			
		or ryu	dress of the Industry:	Addre	ss for	Village	Taluka/ Tehsi				
				Opera	tions Base	Nagana	Baytu	Barmer			
	1	c. E-	mail:			1002000	contra	3 1			
	t	d. Fa	DC:		ON.EnvironmentManagerMPT@cairnindia.com						
	Ì	e. M	lobile:	0298	2 - 225463						
		-	elephone:	8003	996696						
		and the second	e of inspection:	0298	2-660113						
-		Nan	ne and de	13.10	0.2017						
		per	ne and designation of the son contacted:	Dr. B	I. R Jat, Seni	or Manager- E	invironment				
		Typ	e of industry:	72.00			Marketon .				
		-	ture of industry:	-		ration & Proc					
5				Livia	ng quarters f	or Employees					
7		Size of industry: Large/ Medium/ Small		Larg	ge						
_	Category of industry: Red/ Orange/ Green/ Others		24.00	Red							
8		Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.		1,000	Operational						
9	Ä	1	ist of partners/ directors/	En	closed						
1	0	_	proprietor with addresses: Status of consent under the Wat								
1			Act, 1974:	1887	TO Valid till 2	9.02.2016 Ap	plied for Renewal	30-Oct-2015			
13	11		Status of consent under Air Act, 1981:	C	TO Valid till	29.02.2016 Ap	oplied for Renewa	30-Oct-2015			
	12		Status of authorization under H Rules	ww -	M -						
	13		Name of raw materials with quantity (per day or month or annum)	1	-NA-						
	14		Name of product(s) and by- products manufactured with quantity (per day or month or annum)	1	Operational Base650 personsaccommodation Occupancy of personal on inspection is 312 plus visitors around 120						
	15		Water related:					4.			
		1.	Source of Water		Water sour	ced from MP1	through pipeline	8			
		2	Status of metering arrangements	ent on	Metered at		- OSAN SAN				
		3	Meter reading (if meter prov	ided)	Yes	7					
		4	Metering arrangement for w consumption in various procuse		Water is being used only for Domestic purpose						
		5	purpose wise	80 	7.0						
		6	Status of log book of water and consumption	drawl	*						

wise) per day			ec) i		water used fo					e domestic waste at Plant (STP) and	
	Whether the industry is connected with CETP or has provided Effluent Treatment Plant or treatment not required?									e Treatment Plant	
ų	lo c	ase	ETTI	ent Treatment Plant (ETP) ;	provided, de	etails of same	(In case of	multip	le ETP's or	STP's , please	
A	buc	with	S eper	tails for all : 330 KLD STP in	operation				- contract of the		
	A	1	and:	ent Treatment Plant (ETP) ur status (Enclose: Flow Sheet):	nit operatio	n√ processes v	with details		Enclosed	+	
	B	1	Ope	rational status of ETP units a	t the time o	of inspection:			Operationa		
	c		Wh	ether separate electric mete vided or Not? II, yes then the	r for Effluen	it Treatment P	lant is			te energy Meter reading during 188570	
	10			ether water meter at inlet, o not? If, yes, then reading the		or recycle has b	oeen provic	ied	Yes, Inlet vi pump flow reading rec was 25805	ol measure through rate & outlet Flow orded during visit	
	,	E		hether log book for operation emicals consumption is main			eters/		meter read pump runn	ok contain energy ling, flow details, ing hours, chemical on details etc.,	
H	\rightarrow	F	C	haracteristics of waste water	(as per site	observations)	pH,		Lab report		
Į.				emperature, Conductivity, Dis			12500		1500/W		
	20		p	ischarge of waste water (per oint of discharge/disposal of	day) waste wate	r and ultimate	receiving b	ody.	No dischar	ge from facility	
١			4.8	dequacy of disposal:				-	Teasted up	ater using for	
	21		F	Recycle of treated effluent (if	any)					maintenance.	
	2.2			Details of recycling arrangeme		•	***		Treated water tank provided with adequate pumping system and piping network to use Treated water for greenbelt.		
	23	3	- 1	Metering arrangements for					-		
	24	1		Whether industry is a mem	ber of CE	TP? Provide de	etails.		-NA-		
	2	5		CETP inlet norms		2102			-NA-		
	2	6		Method of conveyance of			and the second		-NA-		
	2	7	-	Adequacy of the CETP for to	tal effluent	reaching CETP			1		
	2	18		Details of air pollution:						4	
	1	١.		Process Stacks:						The state of the s	
			Sr No	States district to provide	Stack height in meter & its adequacy	Probable pollutants	Details of APCM	1000	ment on juacy of M	Whether adequa and safe infrastructural monitoring facili provided or not?	
			1	One no. Diesel fired boiler of capacity 0.65 TPH	30 Meters		•	-		Yes	
			2	Three no. kitchen	05 Meters		+	-		Yes	

		chin	nneys				-1		1		1	
-)		tus of energy meter & or meter				•					
	ii)		status of log book of						-			
t			e gases stacks	_	-							
ŀ	E. Stade was delicated				12000		17000000				1500000000000	
	No	348	cx accepted to Plant	Fuel	77.1	umption , Kg/hr,	Stack height i meter 8 adequa	its	Details of APCM	nts on adequac y of APCM	adequate and sa	
1		-1	IA-		-					-5		
	ij	Status of energy meter & hour meter			Not Applicable.							
	ii) Status of log book of operation and meter			Not A	Applicat	ble.						
		_	ource of fugitive emission	and m	veasure	s taken t	o control.	if an	with detail	is & adequ	ласу:	
			ource	97.32	able det		Probable	on adequacy of APCA				
	D 0		ource	11000	tants	aits of	Probable Details of Comments on pollutants APCM				On succession	
-NA-												
	i)	1000	Status of energy meter & hour meter		Applica	ble						
	11)		Status of log book of operation and meter	Not	Applica	ble						
D		1	Details of incinerator: Not	Applic	able							
	٨		For Liquid For Hazardous Waste (Soli If Combined	d)		*						
	8		Status of operation at the Inspection:	time o	é	-NA-						
	1		Temperature °C	Primary Chamber -						1.		
	1		5 - 10	Secondary Chamber							-	
	i)	Status of energy meter &	hour meter -NA-								
	1	ii)	Status of log book of oper meter	ation a	ind	-NA-	82					
1	E	- V	Details of D. G. Sets -	T								
			Rating	Aco	us of , ustic losure	Details Stack	of	and a	quacy of sta acoustic osure	safe mon	ther adequate and infrastructural itoring facility ided or not?	
	1	1	Two No's 1010 KVA EDG	Yes		Yes		Yes		Yes		
1	F		Source of foul odor and m	easure	es taken	to contr	ol, if any: 1	his f	acility is no	t generati	ng any foul order.	
	30		Fly ash management with	all det	ails, if a	pplicable	Not App	icabi	le.			
1	31	A	Details about Hazardous V	Waste !	Manage	ement:				020		
		Sr No	Source of Hazardous Waste	100000	egory of ardous		Quantit	y of I	Hazardous \	Waste Gen	erated / Storage	
			-NA-				7					
	32		Verification and irregularities/ gap found in manifests	Nois	rregular	rities obs	erved.					

		V	lanagement/ Disposal f Spent Acid/ Solvent/ Vaste Oll, If applicable	-NA-					
	Wh	ethe	er industry is a member o	of TSDF site or not? Ca	irn has its own captive TSDF facility at MPT				
4	A	-	reseas of tolenoons for tights	roous waste:	-NA-				
	В	5	itatus of display board of main gate	size 4' x 6' at the	-NA-				
	C	3	Status of display board at	the storage area	-NA-				
16			Electric service number		Self-Captive Power Generation at MPT				
7	Water service number				Water sourced from MPT through pipeline				
38			Other relevant informa industry, including compl	tion regarding the	No complaints received against unit at RSPCB Balotra				
39			Details of water/ waste collected during inspect	water sample					
40)		Details of air /emissio during inspection		**				
4	1		Compliance of CTE/ CTO Registration / Undertaki any, EC- conditions, if ag	ng / Bank Guarantee if	Complied				
4	12	Ces	s verification						
l	1	Α	Consumption of water for cess assessment	in different categories	Water consumption included in MPT and reported in monthly water cess				
١	-1		Category- I						
1	- 1		Category - II						
١			Category - III						
١			Category - III						
1			Category-IV						
		В	B Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)		*				
		C	Details of the depositi	on of cess	Advance water cess till June'17 is already paid.				
,	43	K	Specific non- complia during inspection:	inces if any, observed	- 4				

(V.S.Panihar) 5.O., RSPCB, Balotra

Recomm	endat	ions:
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lawing towards observe feets if dremos tell and fredepoints in ochoquese CTO/CTE/ Authorizator of peroling may be processor faculty factor grant of Grand . Arthrise Regional Officer,

RSPCB, Balotra

RAJASTHAN STATE POLLUTION CONTROL BOARD

	Insp	ection Report (First time detailed i	nspection or as an	d when detail	ed inspection is requi	red)				
1	a.				Base at Mangala Field					
	b.	Address of the Industry:	Address for	Village	Taluka/ Tehsil	District				
		-	Operations Base	Nagana	Baytu	Barmer				
	C,	E-mail:	RJON.Environmen	tManagerMP	T@cairnindia.com					
	d.	Fax:	02982 - 225463	THE PERSON NAMED IN COLUMN	- Canting Grant Coll					
	e.	Mobile:	8003996696							
	f.	Telephone:	02982-660113							
10	D	ate of inspection:	22-Mar-2016	_						
	N	ame and designation of the erson contacted:	Dr. B. R Jat, Senio	r Manager- En	vironment					
4.5		ype of industry:	Oil & Gas - Explor	ntine & Bende	esta					
	_	Nature of industry:	And the second state of the second se		ction					
5		Size of Industry: Large/ Medium/	Living quarters fo	remployees	2					
+	- Small		Large							
7 Category of industry: Red/ Orange/ Green/ Others		Red								
other- if non- operations and period of non- oper		Status of Operation: operational/ non- operational/ closed/ any other- if non- operational- reason and period of non- operation.	Operational							
9 Ust of partners/ directors/ proprietor with addresses:		Enclosed Annexu	re - I							
10		Status of consent under the Water Act, 1974:	CTO Valid till 29.	02.2016 Applie	d for Renewal 30-Oct-	2015				
11		Status of consent under Air Act, 1981:	and the same of th	02.2016 Applie	d for Renewal 30-Oct-	2015				
12		Status of authorization under HWM Rules	A -							
13	11	Name of raw materials with quantity (per day or month or annum)	-NA-							
14	72	Name of product(s) and by- products manufactured with quantity (per day or month or annum)	Operational Base650 personsaccommodation Occupancy of personal on inspection is 312 plus visitors around							
15		Water related:	A PROPERTY OF THE PROPERTY OF							
	1.	Source of Water	Water sourced from MPT through pipeline							
	2	Status of metering arrangement or Sources	Metered at MPT		a freeze					
-	3	Meter reading (if meter provided)	Log book maint							
	4	Metering arrangement for water consumption in various process/ use	Water is being u	Water is being used only for Domestic purpose						
	5	Water consumption process/ purpose wise								
	6	and consumption	•							
16	•	Waste water generation (Stream wise) per day	Living quarters water is treate used for greenit	THE PERSON NAMED IN	illding to generate do Sewage Treatment Pla	mestic was				

	1	with C	er the industry is connected ETP or has provided Effluent nent Plant or treatment not ed?	Dome: (STP)	stic waste w	ater is treat	ed throu	gh Sewag	ge Treatment Plant	
	In case	e Efflu	ent Treatment Plant (ETP) pr ails for all): 330 KLD STP in o	rovided, de	etalls of same	e (In case of	multiple	ETP's or !	STP's , please	
	A	Efflu	ent Treatment Plant (ETP) ur us (Enclose Flow Sheet):	nit operati	on/ processe	s with detai	ls and	Enclosed Annexure - II		
	В	Ope	rational status of ETP units a	t the time	of inspection		Operati	onal		
	c	orl	ether separate electric meter lot? If, yes then the meter re	for Efflue ading	nt Treatmen	t Plant is pro		Yes		
	0	-110	ether water meter at inlet, o t? If, yes, then reading thereo	of .				Yes, flo	w meter provided.	
	E		hether log book for operation nsumption is maintained or n	017				Yes, flo	w meter provided	
	F	F Characteristics of waste wate Conductivity, Dissolved Oxyge			observations	s) pH, tempe	rature,	Lab rep	ort attached	
1	20	- 0	scharge of waste water (per c	day)		- 10				
	20		oint of discharge/disposal of v dequacy of disposal:		er and ultimat	e receiving	oody.	No discharge from facility		
	21		ecycle of treated effluent (if a	eny)	W 13			Treated	d water using for selt maintenance.	
								pumpli	ed with adequate ng system and network to use d water for elt.	
	23		Metering -arrangements for r	recycling?	If yes, then i	meter readin		-		
	24		Whether industry is a mem	ber of r	ETP2 Droudde	datail-	8			
	25		CETP inlet norms		ATT: FTOWIGE	-NA-				
	26		Method of conveyance of	sararto				-NA-		
	27		Adequacy of the CETD for to	AND STREET	iter from indi	ustry to CETI	0:			
•	28		Details of air pollution:	total effluent reaching CETP						
	A	-	Process Stacks:			77				
		Sr	Charles to the	tack	Deck AV					
		No 1	process h	neight in meter & ts adequacy	Probable pollutants	Details of APCM	Comme adequate APCM		Whether adequate and safe infrastructural monitoring facility	
			boiler of capacity 0.65	30 Meters	•				provided or not? Yes	
		2	chumneys	05 Meters					Yes	
		10	Status of energy meter & hour meter						Tes	
C)		11)	Status of log book of operation and meter		_		_			

	Flue gases stacks											
ir No)	St	ack a	ttached to Plant	Fuel	Rated Fue Consump (It/hr, Kg, mmscfd)	tion	Stack height in meter & its adequacy	Details of APCM	Comme nts on adequac y of APCM	Whether adequate and safe infrastructure re monitoring facility provided or not?	
		1	-NA-							-		
i	ì	-		s of energy meter ur meter	Not	Applicable.						
	11)		ope	us of log book of ration and meter		Applicable.						
ğ			Sou	rce of fugitive emis	sion and	measures	taken	to control, if	any with det			
	S.	No	Soc	irce .	1000	bable details lutants	of .	Probable pollutants	Details of APCM	Comments	on adequacy of APCN	
	1	NA.	-				1.5					
	i	1		tus of energy meter ur meter	& No	t Applicable	•	201				
	Ī	ii)	00	etus of log book of eration and meter		ot Applicabl	е					
E	1		1000	etails of incinerator:	Not App	plicable	For Hazardous Solid Waste only					
		A	F	or Liquid or Hazardous Waste Combined	(Solid)		For Ha	izardous solic	a waste only	4	+;	
١	8	В	5	tatus of operation a	t the tim	e of	-NA-				20	
١		Inspection: C Temperature °C					Prima	ry Chamber				
1		1		remperature c				ndary Chambi	er			
1		h	0	Status of energy me	ter & ho	ur meter	-NA-					
ļ		-	Status of log book of or meter				-NA-					
	E	1		Details of D. G. Sets	+	*	Det	ails of	Adequacy of	tack Wh	ether adequate and	
	-	0.	-	Rating		Status of Deta Acoustic Stac enclosure		k	and acoustic enclosure	saf mo pro	safe infrastructural monitoring facility provided or not?	
	1		1	Two No's 1010 KV	A EDG	Yes	Yes		Yes	Ye	7.0	
	-	F	-	Education	e and me	easures take	n to co	ontrol, if any:	This facility is	not genera	ting any foul order.	
	1	30		Fly ash manageme	ent with	all details, if	applic	able: Not App	licable.			
		37	A	Details about Haz		Category	emen of	Quanti	ity of Hazardo	us Waste G	enerated / Storage	
			Sr No	200 000	ous	Hazardou	s wast		4 == ==			
		0,	12	-NA- Verification and irregularities/ ga in manifests	p found	No irregu	gularities observed.					
		-	33	Management/ D of Spent Acid/	Solvent/		11	204 1-1	r own conthu	TSDF facilie	ty at MPT	
		1	34	Whether industry is a	member	of TSDF site	or not	? Cairn has it	own capuse	rate men		
				A Status of logboo B Status of displa	ok for has	tardous was	ce:	-1975				
		main gate C Status of display board at the stora				at the storag	e area	-NA-				

В

	E	ectri	ic service number	Self-Captive Power Generation at MPT			
	V	Vate	r service number	Water sourced from MPT through pipeline			
	10.0	F 0000	r relevant information regarding the stry, including complaints	No complaints received against unit at RSPCB Balotra			
Details of water/ waste water sample collected during inspection				• .			
	1	1000	alls of air /emission sample collected ring inspection	el W ya			
		Co	mpliance of CTE/ CTO/ Authorization / gistration / Undertaking / Bank Guarantee if wy, EC- conditions, if applicable	Complied Analysis report Annexure - III			
T	Ce	ss ve	rification				
1	A	Consumption of water in different categories for cess assessment		Water consumption included in MPT			
	1	1	Category-1	<u> </u>			
	1	1	Category - II				
	1		Category - III				
	1		Category - III				
g'	1		Category-IV				
1	1	В	Recommendation for the applicability of rates under section 3 (2) & 3 (2A) and rebate (with reasons)				
1		c	Details of the deposition of cess	Advance Water cess of amount INR 16 .0 Lakhs ha been paid to RSPCB with DD no: 513079230200004 acknowledgement copy enclosed. Annexure - IV			
1	43 Specific non- compliances if any, observed during inspection:						

1./
V.S. Parihar
(S.O., RSPCB, BALOTRA) mature of Inspecting Officers

Recommendations: Looking towards above facts Consent to operate may be considered for grant of consent favorably if fee deposited is adequate

(Jagdish Singh) Regional Officer Balotra

(Note: The recommendation shall invariably be made by the Regional Officer in clear & specific manner. Regional Officer shall also specify action desired at HO level and disposal to be undertaken as HO level.